



206

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ सं०
Ref. No H07209/c-2/NGT cell-7/2024

दिनांक
Date 19-2-2024

To,

The Registrar,
Hon'ble National Green Tribunal,
Copernicus Marg, New Delhi.
E-mail - judicial-ngt@gov.in

Subject: Submission of Response of UPPCB in compliance of directions issued by Hon'ble NGT vide order dated 15.12.2023 passed in the O.A. No.- 556/2023 Arun Tiwari Vs State of UP

Sir,

In compliance of Hon'ble NGT order dated 15.12.2023 in the matter of O.A. No.- 556/2023 Arun Tiwari Vs State of UP, the response of U.P. Pollution Control Board comprising of joint status report of ADM (F/R), Jalaun, Executive Engineer, PWD, Orai, Jalaun, Project Director, NHAI, Mining Officer, Jalaun and Regional Officer, UPPCB, Jhansi is being filed herewith.

It is requested that the aforesaid response may be presented before the Hon'ble Tribunal for kind consideration.

Encl: As above.

Yours faithfully,


(Sanjeev Kumar Singh)
Member Secretary

**BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL
BENCH, NEW DELHI**

Original Application No. 556/2023

IN THE MATTER OF:

Arun Tiwari

.....Applicant

Versus

State of Uttar Pradesh

.....Respondent

INDEX

S.NO.	PARTICULARS	PAGE
1.	STATUS REPORT IN COMPLIANCE OF THE ORDER DATED 15.12.2023 PASSED BY HON'BLE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH.	
2.	FACTUAL REPORT DATED 12.12.2023 FILED BY DISTRICT MAGISTRATE, JALAUN	

RESPONDENT

THROUGH

Place:

Date:

Deepa
12/02/24
राष्ट्रीय अधिकारी
उ.प्र. प्रदूषण नियंत्रण बोर्ड, झाँसी

Arjun
A-R P (E)

[Signature]
परियोजना निदेशक
PROJECT DIRECTOR
भारतवाणी, पकड़, झाँसी।
NHA, PIU, JHANSI

[Signature]
(एके० सक्सेना)
उपस्थायी अभियन्ता
प्रदूषण नियंत्रण बोर्ड, झाँसी

[Signature]
12/02/24
(प्र)
जालीन स्थान उरई

12.02.24
A/B/K/LR

**BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL
BENCH, NEW DELHI**

Original Application No. 556/2023

IN THE MATTER OF:

Arun Tiwari

.....Applicant

Versus

State of Uttar Pradesh

.....Respondent

**STATUS REPORT IN COMPLIANCE OF THE ORDER DATED 15.12.2023
PASSED BY HON'BLE NATIONAL GREEN TRIBUNAL PRINCIPAL
BENCH.**

MOST RESPECTFULLY SHOWETH:

1. That the above captioned matter is pending before this Hon'ble Tribunal and the next date of hearing is 26.02.2024.
2. The concerns/allegations levelled against the Respondent majorly revolve around following issues:
 - a. It is alleged that in the course of construction of Bundelkhand Expressway Project, illegal mining of soil upto 10-15 mtrs. depth from the farmer's land is being done by Project Proponent-M/s Gawar Construction Limited in collusion with officers of UPEIDA.
 - b. It is further alleged that on account of this illegal activity, road has been damaged at several places.
 - c. It also alleged that for said project, mining is going on since February 2020, whereas application seeking permission for mining has been made in 2021. It is also alleged that on account of illegaldeep mining, hundreds of cattle have died and damage to environment has been caused.
 - d. It further alleged that the permission for mining upto 2 mtrs. depth, mining has been carried out by Project Proponent in agricultural field from 20 to 55 feet deep and illegal mining from agricultural field of many agriculturalists has been done without even seeking permission.

(ए०के० सवसेना)
अधिकाारी अभियन्ता
प्रदेशीय डाण्ड, लो०लि०वि० उरई

[Signature]
15.2.24
श्रीवा अरोरा)
क्षेत्रीय अधिकारी
उज्ज. प्रदूषण नियंत्रण बोर्ड, झॉंसी

[Signature]
परियोजना निदेशक
PROJECT DIRECTOR
भारतदा, पकाड़, झॉंसी।
NHAI, PIU, JHANSI

[Signature]
A-RTUE)

कानूनअधिकारी
नैतिक स्थान उरई

[Signature]

3. That vide order dated 04.10.2023, the Hon'ble Tribunal constituted a joint committee comprising of Member Secretary, UPPCB, Representative of Ministry of Road Transport and Highways, Government of India, concerned Executive Engineer of Public Works Department of State of Uttar Pradesh and the District Magistrate, District Jalaun, which was required to submit a factual report. In pursuance to the said order, inspection was done on 17.11.2023 and the report was prepared and submitted before this Hon'ble Tribunal.
4. That on the last date of hearing i.e., 15.12.2023, a factual report dated 12.12.2023 was filed by District Magistrate, Jalaun detailing the factual status, observations and conclusions. The contents of the same may be read as part and parcel of the present report and the same is not repeated herein for the sake of brevity.
5. That vide order dated 15.12.2023, the Hon'ble Tribunal after assessing the factual report dated 12.12.2023 observed that,

"We find it difficult to accept the report, in as much as, on one hand it is said that mining activities were duly approved and signed by mining officers but it is not stated that mining activities were carried out consistent with environmental laws and norms and nothing has been said with regard to compliance of environmental laws."


6. In pursuance to the said order and concerns pointed out by the Hon'ble Tribunal, the present report is being filed highlighting the environmental impact of the mining activities, based on the factual report dated 12.12.2023.

Concern No. 1

Whether in the course of construction of Bundelkhand Expressway Project, an illegal mining of soil upto 10-15 mtrs. depth from the farmer's land is being done by Project Proponent-M/s Gawar Construction Limited?

Status

After on-site verification by the committee, it was observed that Project Proponent had obtained the requisite permission for soil mining from Mining Officer, District Magistrate Office, Jalaun Place Orai.


 (ए०के० सक्सेना)
 अधिशासी अभियन्ता
 प्रारंभिक एवं, सो०नि०वि० प्र०
 क्षेत्रीय अधिकारी
 नियंत्रण बोर्ड, झाँसी


 परियोजना निदेशक
 PROJECT DIRECTOR
 भारद्वाज, एकाइ, झोंसी।
 NHAI, PIU, JHANSI
 (A-100E)


 जलाun अधिकारी
 जलाun जिला न्यायालय

The copy of the relevant permissions are a part of the Factual Report and are placed in Annexure-I at pages 40, 44, 47 and in Annexure-III at pages 55, 57, 59, 61, 63, 65, 67, 69 of the Factual Report.

It was also observed that the Project Proponent had obtained No Objection Certificate from respective land owners as well, to conduct the mining. The copy of these NOCs were inspected and the same are available as Annexure- I at pages 18, 19, 21, 22, 27-30, 32-39, 41, 43, 46, 48-50 and in Annexure-III at pages 147-162 of the Factual Report.

Concern No. 2

Whether the road has been damaged at several places, if yes then has it been repaired?

Status

After site visit and joint verification by the committee, including PWD officials, M/s Gawar Construction Limited, and UPEIDA officials, it was found that the road damaged due to the construction of the Bundelkhand Expressway have been duly addressed and rectified in compliance with stipulated specifications.

The verification report detailing these findings is attached as Annexure-II in the Factual Report. As per the said report, total 6 link road were damaged and has been repaired. The details of the road is mentioned hereunder:

S.N.	Name of Road	Total Length (Km)	Damaged Length which has been repaired
1	Jaisari kala link road	2.500	1.800
2	Timron link road	0.800	0.400
3	Bhua Kapasi link road	2.500	0.400
4	Kapasi to shahpura link road	1.200	1.200
5	Orai Konch road to Baraha link road	3.000	1.100
6	Somai Hardoi Gujar road	8.800	8.000
7	Total	18.850	12.900

[Handwritten Signature]
 (ए०के० स्वसेना)
 अधिशासी अभियन्ता
 प्रजापति कर्म, सोनी/डि० उ०
 (मि० अरोरा)
 क्षेत्रीय अधिकारी
 उ.प्र. प्रदूषण नियंत्रण बोर्ड, झाँसी

[Handwritten Signature]
 परियोजना निदेशक
 PROJECT DIRECTOR
 भारतप्रा. फकाड, झाँसी।
 NHAI, PIU, JHANSI
 (A R T O E)

[Handwritten Signature]
 सहायक अधिकारी
 कालीज स्थान पर

Concern No. 3

Whether the mining is going on since February 2020 whereas the application seeking permission for mining has been made in 2021 and that on account of illegal deep mining, hundreds of cattle have died and the damage to the environment has been caused?

Status

After investigation of documents, it was observed that the mining activities since 2020 have been conducted by Project Proponent with the permissions of soil mining from Mining Officer, District Magistrate Office, Jalaun Place Orai. No evidence of livestock drowning was found due to mining activities as the mining locations are far away from human settlements.

The copy of permissions are part of the Factual Report and are placed in Annexure in Annexure-I at pages 40, 44, 47 and in Annexure-III at pages 55, 57, 59, 61, 63, 65, 67, 69 of the Factual Report.

Concern No. 4

Whether the permission for mining upto 2 mtrs. depth, mining has been carried out by Project Proponent in agricultural field from 20 to 55 feet deep and illegal mining from agricultural field of many agriculturalists has been done without even seeking permission?

Status

Environment Clearance of borrow area is excepted vide MoEFCC notification S.O 1224 (E) dated 28-03-2020, appendix IX (point-6 "extraction or sourcing of borrowing of ordinary earth for the linear projects such as roads, pipelines, etc. thereafter subsequent office order of State Govt. Letter no. 446/81-7-2020-39 (parya)/2014 TOC0-1, dated 01-05-2020.

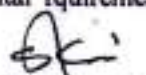
The committee observed that the mining conducted by the project proponent has adhered to the guidelines. It was further observed that the respective landowners have given No Objection Certificate on affidavit which is part of the Factual Report and placed as Annexure-I at pages 18, 19, 21, 22, 27-30, 32-39, 41, 43, 46, 48-50.

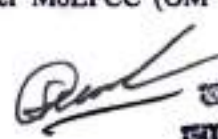
Impact on environment

It was observed that the Project Proponent had followed the procedure for excavation or transport of material in compliance with environmental requirements as per MoEFCC (OM No.


PROJECT DIRECTOR
भारतखण, पकड़, झौली।
NHAI, PIU, JHANSI


12/05/24
अधीकारी
उ.प्र. प्रदूषण नियंत्रण बोर्ड, झौली


PROJECT DIRECTOR
भारतखण, पकड़, झौली।
NHAI, PIU, JHANSI


अधीकारी
उ.प्र. प्रदूषण नियंत्रण बोर्ड

L110011/47/2011-IA(M) dated 24 June, 2013 and recommended practice specified in IRC:SP:10-1961 and IRC:SP:108-2015, Annexure-4.

Project Proponent had submitted report on quarterly environmental monitoring of stipulated environmental conditions/ safeguards in the environmental clearance (March, 2020 and June, 2020). It was observed that the Project Proponent had prepared the said report after auditing by an independent testing body named Noida Testing Laboratories. The copy of the said report is part of the Factual Report and placed as Annexure-IV at pages 71-126.

The testing and analyses were done after assessing the below mentioned factors to assess the specific environmental parameters:

1. Ambient noise monitoring
2. Ambient air quality monitoring
 - a. HM Plant Hardoi Gujjar Village, Ch. 182+450
 - b. HM Plant Near Kimron Village, Ch. 169+715
 - c. Batching Plant Near Dakor Village Ch. 164+330
3. Ground water quality monitoring
4. Soil quality monitoring

Ambient noise observation

After assessment of the lab test reports with respect to ambient noise monitoring, it was observed that noise level was within the permissible limits of 75 dB(A) during day time and 70 dB(A) during the night time.

Ambient air quality monitoring

The air quality monitoring was done in HM Plant Hardoi Gujjar Village, Ch. 182+450, HM Plant Near Kimron Village, Ch. 169+715, Batching Plant Near Dakor Village Ch. 164+330.

After the assessment of the lab test reports with respect to ambient air quality monitoring, it was observed that on all occasions of testing, the test results were within the permissible limits provided under the Environment Protection Act. The same is available as Annexure-IV.

Ground water quality monitoring

(एक के संयोजना)
अधिसारी अभियन्ता
प्रबन्धन एवं, संरक्षण विभाग

12/1-24
श्रीपा अरोरा
क्षेत्रीय अभियन्ता

परियोजना निदेशक
PROJECT DIRECTOR
भारतगढ़ा, फकाड़, झोसी।
NHAI, PIU, JHANSI

अधीन
A R D E

परियोजना निदेशक
भारतगढ़ा, फकाड़, झोसी।
NHAI, PIU, JHANSI

After the assessment of the lab test reports with respect to ground water quality monitoring, it was observed that the test results met all the requirements and parameters to ensure that ground water level was not depleted beyond the permissible limits.

Soil quality monitoring

After the assessment of the lab test reports with respect to soil quality monitoring, the inspection suggests that there is no severe cause of concern.

It is observed that the ponds made from the soil sourced from Gram-bhua, Gram Kaitheri, and Gram Kabilpura in Orai Jalaun, for the construction of the embankment of the Bundelkhand Expressway.

Environmental Cost Benefit Analysis:


It is observed that since Bundelkhand is a drought-prone area, good sources for water conservation have been constructed using the soil extracted from the ponds and this has further increased the area's capacity for water conservation.

It was also observed that farmers were irrigating their farmlands from the aforementioned water-conserving ponds.

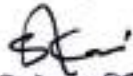
Storage and reuse of runoff water will leads to water conservation subsequently will be benefited for ground water recharge/rainwater harvesting.

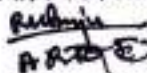
Conclusion

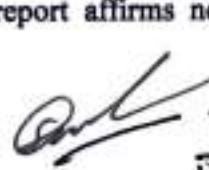
1. It appears that the Project Proponent, has not conducted illegal mining during the construction of the Bundelkhand Expressway project, as there are no evident defaults on the part of the Project Proponent. The mining activities were duly approved and signed by the Mining Officer Orai, Jalaun.
2. It is observed that the damaged roads have been repaired and this restoration has been verified and approved by P.W.D. officials.
3. There is no evidence of deep mining beyond the approved limit on the site, no agricultural fields have been excavated without the permission of the landowners, and all mining activities have been conducted within the permissible depth.
4. That Upon thorough on-site investigation, the Joint Committee meticulously examined for any signs of unauthorized mining by the Project Proponent and evaluated potential environmental impacts. The conclusive report affirms non-


(ए०००० सक्सेना)
अधिरासी अभियन्ता
क.स.स. २०००/००००००००


(श्रीमती अरोरा)
क्षेत्रीय अधिकारी


परियोजना निदेशक
PROJECT DIRECTOR
भारतमार्ग, फरकड, झांसी।
NHAI, PIU, JHANSI


A. S. S. E.


खान अधिकारी
स्थायी स्थान नं०

उ.प्र. प्रशासन विभाग, झांसी

presence of illegal mining and as per an independent party report, there is no environmental damage that was found.

Place:
Date:

THROUGH

RESPONDENT

[Signature]
12-2-24
(दिपा अरोरा)
केन्द्रीय अधिकारी
उ.प्र. प्रदूषण नियंत्रण बोर्ड, झाँसी

[Signature]
परियोजना निदेशक
PROJECT DIRECTOR
भारतखण, पकाह, झाँसी।
NHAI, PIU, JHANSI

[Signature]
(ए०के० खदसेवा)
अधिशाही अभियन्ता
प्रदेशीय स्तर, न.०/१०/२०२४
जालीब म्या 'न' अधिकारी

[Signature]
12-02-24
ADUC(F/R)

[Signature]
ARTO (E)

Submitted in Reference to

Hon'ble National Green Tribunal (NGT), Principal Bench, New Delhi

order dated 04-10-2023 in the Matter of Original Application No. 556/2023 (By
V.C)

Arun Tiwari

Versus

State of Uttar Pradesh



Members of the committee

1. Additional District Magistrate, (Finance and Revenue), District-Jalaun
2. Executive Engineer, Provincial Division, Public Works Department Orai
3. Project Director, National Highway Authority of India, P.I.U. Jhansi
4. Regional Officer, Pollution Control Board, Jhansi
5. Mining Officer, Jalaun
6. Assistant Regional Transport Officer, District Jalaun

Joint Inspection Report of the Committee

In compliance of the Hon'ble National Green Tribunal (NGT) Principal Bench, New Delhi, order dated 04.10.2023, in the matter of original application No. 556/2023, Arun Tiwari Versus State of Uttar Pradesh, the committee visited the site i.e. Bundelkhand Expressway, Package-04, District- Jalaun on 17.11.2023 at 03:00 pm and a joint site inspection, of the soil taken from ponds/farms in District-Jalaun, for the construction of Bundelkhand Expressway was conducted by the following officials to record the factual situation:

1. Additional District Magistrate, (Finance and Revenue), District-Jalaun.
2. Project Director, National Highway Authority, P.U. Jhansi.
3. Regional Officer, Pollution Control Board, Jhansi.
4. Executive Engineer, Provincial Division, Public Works Department Orai.
5. Assistant Regional Transport Officer, District Jalaun.
6. Mining Officer District Jalaun.



As per the order of Hon'ble NGT:

"The Joint Committee will find out on the spot the extent of illegal mining, if any, done by the Project proponent and also the damage to the environment caused in that process and will also suggest the preventive and remedial measures."

Factual Status with Respect to Issues Raised by Petitioner in Petition O.A. 556/2023

S.N.	Issues Raised	Factual Status
1	The allegation is that in the course of construction of Bundelkhand Expressway project, the illegal mining of soil upto 10-15 mtrs. Depth from the farmer's land is being done by the project proponent M/s Gawar Construction Limited in collusion with the officers of UPEIDA.	After on-site verification by the committee, it was confirmed that all mining activities have been carried out in accordance with the approved depth specified in the mining permission and as per the affidavit provided by the landowner, as documented in Annexure-1 .
2	It is alleged that on account of this illegal activity, the road has been damaged at several places.	After site visit and joint verification by the committee, including PWD officials, M/s Gawar Construction Limited, and UPEIDA officials, it was confirmed that all road damages resulting from the construction of the Bundelkhand Expressway have been duly addressed and rectified in compliance with stipulated specifications. The joint verification report detailing these findings is attached herewith as Annexure-2 .
3	Further allegation is that for the said project, the mining is going on since February 2020 whereas the application seeking permission for mining has been made in 2021 and that on account of illegal deep mining, hundreds of cattle's have died and the damage to the environment has been caused.	After investigation of documents, it's confirmed that all mining activities since 2020 have been conducted with proper permissions from the mining department, as evidenced by the attached Annexure-3 . Regular environmental assessments, enclosed as Annexure-4 , reveal no evidence of environmental damage or adverse effects. There is no evidence to suggest death of hundreds of cattle's due to the project.
4	As against the permission for mining upto 2 mtrs. Depth, the mining has been carried out by the project proponent in the agricultural field from 20 to 55 feet deep and illegal mining from the agricultural field of many	All mining conducted by the project proponent has adhered to the guidelines, as explicitly outlined and accepted by the respective landowners. Affirmed by the attached Annexure-1 , where the landowner's affidavit explicitly supports the mining activity, specifying the depth required solely for pond construction purposes. Further, there is no evidence

agriculturalists has been done without even seeking the permission.	of unauthorized deep mining or infringement upon agricultural fields without permission.
---	--



Additional Field Observations of Joint Committee:

1. The ponds made from the soil sourced from Gram-bhua, Gram Kaitheri, and Gram Kabilpura in Orai Jalaun, for constructing the embankment of the Bundelkhand Expressway, were observed.
2. Bundelkhand is a drought-prone area. Good sources for water conservation have been constructed using the soil extracted from ponds.
3. The regeneration of ponds has increased the area's capacity for water conservation.
4. During inspection it was observed that farmers were irrigating their farmlands from the aforementioned water-conserving ponds.
5. Farmers irrigating the fields during visit told that due to the presence of rocks at a depth of approximately 6-7 meters in this area, it is generally not feasible to conduct irrigation by regular boring methods and construction of ponds has enhanced the irrigation facilities in the area .
6. There is no possibility of livestock drowning in any way at these locations because they are far away from human settlements.
7. The rejuvenation and construction of ponds in this manner have enhanced the area's ability to collect rainwater, thereby improving the environment and augmenting the availability of water for irrigation purposes.
8. No evidence of any environmental damage caused by mining during project construction was evident.



Conclusion:

Considering the above status, documents and observation made by Joint Committee during inspection, Joint Committee concluded as follows:

1. The project proponent, has not conducted any illegal mining during the construction of the Bundelkhand Expressway project, as alleged by the petitioner.
2. The damaged roads have been repaired to their original condition in accordance with the specifications, and this restoration has been verified and approved by P.W.D. officials.
3. It is evident from the mining permissions that all mining activities were duly approved and signed by the Mining Officer of Orai, Jalaun.
4. There is no evidence of deep mining beyond the approved limit on the site, hence no question of subsequent cattle deaths.
5. No agricultural fields have been excavated without the permission of the landowners, and all mining activities have been conducted within the specified depth.
6. The committee would like to draw your attention to a circular issued by the Ministry of Road Transport & Highways, numbered RW/NH-34066/09/2017-S&R(B), dated 31st August 2017. The subject of this circular pertained to the 'Digging of ponds/Nalas/water bodies/rivers and utilization of soil thereof for projects of water conservation in the drought-affected areas of the country.' The circular emphasized the utilization of soil from ponds, check dams, and water bodies in drought-prone

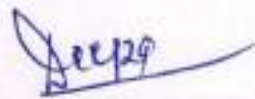
Sk. A. Singh *Deep*

regions, to meet the soil requirements for construction works of national highways. This approach was proposed for multiple benefits. It was envisioned that gram panchayats/farmers would benefit from the creation of ponds/water bodies on their land without incurring costs, aiding in the restoration of such water bodies. Simultaneously, construction agencies would obtain embankment material for their road-building and expansion projects, effectively reducing project costs. Please refer **Annexure-5**.

7. Upon thorough on-site investigation, the Joint Committee meticulously examined for any signs of unauthorized mining by the Project Proponent and evaluated potential environmental impacts. The conclusive report affirms that no instances of illegal mining were identified, and no evidence of environmental damage was found during the comprehensive assessment conducted by the Committee.

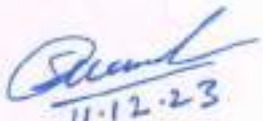

Assistant Regional
Transport Officer, District
Jalaun


Executive Engineer, Provincial
Division, Public Works
Department Orai


Regional Officer, Pollution
Control Board, Jhansi


Project Director, National
Highway Authority, P.U.
Jhansi


Mining Officer
District-Jalaun

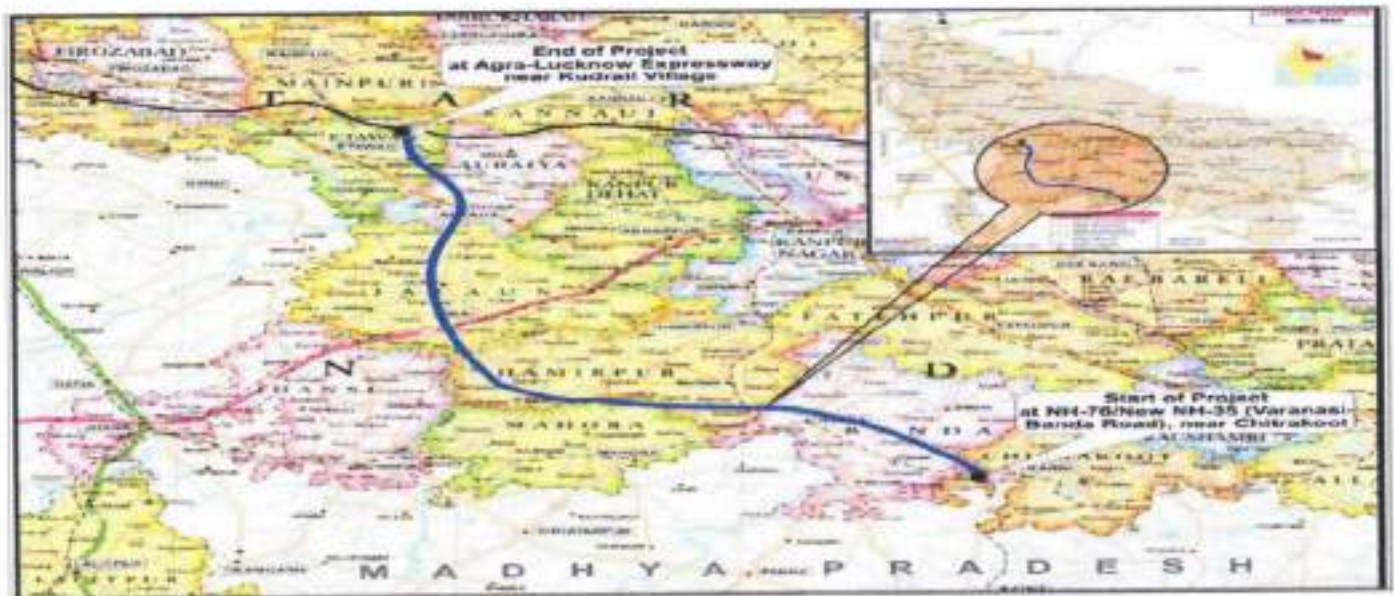

11.12.23
Additional District Magistrate,
(Finance and Revenue),
District-Jalaun

IDENTIFICATION OF THE PROJECT

The Uttar Pradesh Expressways Industrial Development Authority (UPEIDA) was set up under U.P Industrial Area Development Act, 1976; vide Notification Number 4246/77-4-07-94 Bha/07TC, dated December 27, 2007 issued by Industrial Area Development Department-4, Uttar Pradesh Government. UPEIDA act as a Nodal Agency for implementation of Expressway projects in the State entrusted by GoUP. Presently, GoUP has entrusted UPEIDA to implement Greenfield Access Controlled Expressway projects on Engineering Procurement & Construction (EPC) mode. Uttar Pradesh Expressway Industrial Development Authority (UPEIDA) on behalf of Government of Uttar Pradesh has been entrusted to implement the development of Bundelkhand Expressway under EPC Mode.

The proposed project alignment of Bundelkhand Expressway is a 4 lane (expandable to 6 lane) Access Controlled, Greenfield expressway project of approx. 296+070 km length. The project starts at Km 266.6 of NH 76/new NH 35 (Varanasi-Banda Road), near Bharat koop and ends at Agra-Lucknow Expressway near village Kudrail in Etawah district. The proposed expressway passes through; Chitrakoot, Banda, Hamirpur, Mahoba, Jalaun, Auraiya and Etawah districts in the state of Uttar Pradesh. It has a right of way 110 m.

PROJECT MAP



NEED OF THE PROJECT

Road projects are generally undertaken to improve the economic and social welfare of those using the road or served by it. The expressway, is a traffic service road, built for the purpose primarily of facilitating the movement of traffic at high speeds and in large volumes.

Increased road capacity and improved pavements can reduce travel times and lower the costs of vehicle use. Road projects are meant for improving the quality of life for people and developing the country's economy. The main economic benefits come from faster movement of goods and services. This allows the Indian economy to be more integrated. In turn, this allows for specialization, and becoming larger, with the benefits of scale. It also allows firms to get inputs from multiple sources. Benefits include increased access to markets, jobs, education and health services, and reduced transport costs for both freight and passengers, reduce fuel consumption and exhaust emissions from the vehicle plying on the road.

Advantages of Expressway

With the expressway, the public is benefited with many advantages such as:

- **Reduces road congestion**

With the development of expressway, the problem of traffic congestion reduces as provision of different lane for different traffic movement thereby saving time of the traveller.

- **Environmental protection**

The high-speed road traffic eliminates the problem of pollution by reducing traffic congestion, creating low emission zones and promoting public transport alternatives.

- **Decrease in vehicular idling time**

The expressways are particularly designed for high-speed vehicles with good automotive engines. Such vehicles do not emit unburnt soot reducing their idle time.

- **Access controlled corridors**

The expressways are designed to allow vehicles to safely travel long distance within short period in a controlled and fast speed.

- **High speed road traffic**

As different lanes are provided for opposite traffic movement, this reduces traffic congestion thereby increasing speed of the vehicle.

- **Multiple lanes**

One of the important features through which users are benefited provision of multiple lanes. This feature controls and diverts large traffic into different lanes thus reducing time for travelling.

- **Comfort and convenience to drivers**

Due to design of high-speed road, it becomes easier for drivers to cover large distance journey within short span thus providing them with comfort.

- **Greater safety**

Safety and security such as speed control, traffic diversion, collision detection, provision of signage boards, etc controls accidents and improves driver's safety.

- **Division of opposing traffic through barrier**

A large traffic can be diverting into multiple lanes through provision of barriers and single lane carries one way traffic only preventing disturbance and congestion.

- **Elimination of grade crossing**

Grade crossing is designed when railway line intersects a roadway or pathway. In case of expressway, this does not occur and hence it gets eliminated.

- **Controlled entries and exits**

With the provision of multiple lanes in expressway, it is also provided with different entries and exits thus controlling vehicle collision.

- **Elimination of steep grades and sharp curves**

The expressway is designed with smooth road turnings and straight path. Hence there are no sharp turns which could cause danger for the drivers thus protecting the lives.

- **Wide shoulders & extra wide underpasses for escape path**

The extra space and enough width such that it can accommodate two vehicles at a time helps drivers to escape from traffic congestion and cover long distance route.

OBJECTIVE OF THE PROJECT

Before planning any construction activity for a project, it is utmost to derive objectives that could help the planner and the user to enhance the productivity of the particular project. The project should attract as many users with their maximum utility such as connecting their route in short span along with greater safety.

The objective shall also focus on post-construction activities such as its periodic maintenance and checking for damages, if any. This shall be considered as major criteria and must be treated as priority.

The main objectives of the project are:

- To enhance connectivity among the districts of Bundelkhand Region and with other parts of the districts.
- To enhance safety of the traffic, the road users and the people living close to the highway.
- To enhance operational efficiency of the expressway
- To meet the demand of the increasing population
- To plan a network for safe, efficient and fast movement of people and goods
- To enhance economic growth of the region and transforming dependence of the people from agricultural to secondary and tertiary sector
- Interlinking of towns & areas
- To reduce the overall cost of construction and maintenance of the roads in the network
- To plan for future development and anticipated traffic needs for a specific design period
- To phase road development programs by considering utility and importance as also of financial resources
- Minimal adverse impact on the road users and the local population due to construction
- Feasible and economical options for the project with least cost options
- The proposed DPR study will be used as a planning tool for integrating objectives of sustainable development with economic growth and social development to facilitate decision-making

Inspection Photographs:





Galaxy A33 5G



Galaxy A33 5G



Galaxy A33 5G



- The Complainant has no 'locus' to file this complaint.
- The Complainant himself is a 'mischievous' person as he has been involved in many illegal activities in the area. A named FIR was registered on 30.05.2020 against him by the Construction Company i.e. M/s Gawar Construction Ltd.
- The Complainant has not approached the Hon'ble Tribunal with clean hands.

Annexure – I

(Page No 15 - 48)



उत्तर प्रदेश UTTAR PRADESH

CG 641677

सहमति - पत्र

न अशोक, बिआर, निवासी पुत्री, सुधाकर, 2015, सुधाकर, निवासी सुधाकर
 स्वेच्छा से अपनी जमीन गाटा सं. 148/12, 149/15, 146/14 रकबा 22240.0740
 जनपद जयपुर बीघा जमीन की 2 मीटर/फिट
 मिट्टी खेत समतल एवं उपजाऊ बनाने हेतु निकलवाने की सहमति दे दी है। मिट्टी गावर
 कन्स्ट्रक्शन लि० के द्वारा - अधिदकृत के प्रोजेक्ट

कार्य हेतु दी जा रही है एवं सहमति के आधार पर कंता/रुपया
 पुत्र श्री के नाम को प्रदान किया जायेगा। इसमें मुझे कोई
 आपत्ति नहीं होगी।



गावर कन्स्ट्रक्शन लि० सेक्टर-48

सोहना रोड गुरुग्राम (हरियाणा)

द्वारा- एस०एस०बी०सी० ग्रुप

जयपुर राजस्थान

दिनांक 14/08/20
 सायम धाठक
 80 अंगूठा
अशोक

सहमति देने वाला कृषक

महेश कुमार
 48 गुरुग्राम (हरियाणा)
 मन्दीरा (हरियाणा)

अशोक

75720



उत्तर प्रदेश UTTAR PRADESH

शपथ पत्र

33AE 942351

श्रीमान् अपर जिलाधिकारी (वि०/रा०) जालौन स्थान जहाँ।
 पुत्र/पुत्री श्री राजेश कुमार गाँव मुकेश
 तहसील 333 जिला जाँसी का रहने वाला/वाली हूँ वाली हूँ मैं अपनी
 जमीन जिसका खसरा नम्बर 143, 144, 145, 146 क्षेत्रफल 7.2240/8.1748 एकड़/बीघा/है० है। मौजा
 तहसील 333 जिला जाँसी में स्थित है। यहाँ पर पानी की
 समस्या की वजह से मैं यहाँ पानी के लिए तालाब बनवाना चाहता/चाहती हूँ हम यह मिट्टी
 उठवा कर तालाब का निर्माण कर सके ताकि हम जल भण्डारण कर सके।

इस मिट्टी की खुदाई हेतु गावर कन्सल्टेशन लि० सेक्टर-48 सोहना रोड
 गुरुग्राम (हरियाणा) द्वारा अधिकृत - एस०एस०बी०सी० ग्रुप- जयपुर राजस्थान के लिए
 बुन्देलखण्ड एक्सप्रेस वे के निर्माण के मिट्टी दे रहा/रही हूँ। मिट्टी खुदाई की गहराई 2
 मीटर में रहेगी। इसका मुआवजा मैं रूपया शब्दों में
 प्रति बीघा/एकड़/है० में लिया है। अगर और जरूरत पड़ती है तो कार्य प्रगति की अवधि
 इन्ही शर्तों पर बढ़ा दूंगा/दूंगी। शुरु की गयी खुदाई की अवधि माह रहेगी
 जब तक सड़क निर्माण समाप्त नहीं हो जाता है मेरी भूमि से ट्रक, मशीन, आने जाने के लिए
 रास्ता उपलब्ध कराने की जिम्मेदारी मेरी होगी।

उपरोक्त सहमति पत्र मैं पूरे होश हवात्त में बिना किसी दबाव के लिख
 रहा/रही हूँ जो उपयुक्त समय पर काम आएँ



दिनांक -
 गवाह
2 राजेश कुमार पता पु. 22-48-सोहना रोड, गुरुग्राम
दीपक पाठक (रिश्ता पिता) सोहना रोड, गुरुग्राम
 दिनांक -
 गवाह
2 राजेश कुमार पता पु. 22-48-सोहना रोड, गुरुग्राम
दीपक पाठक (रिश्ता पिता) सोहना रोड, गुरुग्राम



कार्यालय जिलाधिकारी, Jalaun

(सदन अनुभाग)
साधारण मिट्टी की बिक्री की हेतु अनुभाग



INE SHMITRA

दिनांक: 28-05-2021

NOCIDE/2021/3/16/53838

अवेदक एवं अवधि

अवेदक का नाम	GAWAR CONSTRUCTION LIMITED	अवेदक का पता	Gawli Road Kuthound
अनुज्ञा की अवधि	वर्षों 28-05-2021 से 30-05-2021 तक	अवधि का प्रयोजन	

अवेदक के लिए अनुज्ञा प्राप्त उपखनिज का विवरण

नाम	प्रकार
Ordinary Soil	50000.00 म ² से -
	50000.00 म ² से -

अवेदक हेतु उपयोग होने वाली भूमि की अवस्थिति

क्र.सं.	वडा/गाँव	ग्राम / पंचायत	पट्टा संख्या/खसम संख्या/प्लॉट संख्या	एकड़ (±)	भूस्वामी/भूस्वामिनी का नाम
Jalaun	Oral	दुर्ग	148	2.2240	भूस्वामी का नाम - जगत सिंह प्रदीप अग्रवाल
Jalaun	Oral	दुर्ग	143	0.0450	भूस्वामी का नाम - निरंजन कुमार शर्मा, पं. 144 म ² .
Jalaun	Oral	दुर्ग	147	0.1740	भूस्वामी का नाम - विष्णु कुमार शर्मा, पं. 134 म ² .
Jalaun	Oral	दुर्ग	144	0.5800	भूस्वामी का नाम - निरंजन कुमार शर्मा, पं. 144 म ² .
Jalaun	Oral	दुर्ग	145	0.0440	भूस्वामी का नाम - निरंजन कुमार शर्मा, पं. 144 म ² .

अवेदक द्वारा अनुसूची-1 की जमीन का अनुज्ञापत्र विद्या सागर अभियान हेतु

PRIYANKA
NIRANJAN

Digitally signed by PRIYANKA NIRANJAN
Date: 2021.05.28 19:10:26
Jalaun
District Magistrate

Digitally signed by
PRIYANKA NIRANJAN
Date: 2021.05.28
19:10:26 +05'30'



उत्तर प्रदेश UTTAR PRADESH



सहमति - पुत्र
 मैं उद्यम करत, 2 पंजाब पुत्र रश्मिबीर निवासी कानिब पुर
मोम कुमारी स्वेच्छा से अपनी जमीन गाटा सं. 238.129 रकबा 1.521 हे
 जनपद मिर्जापुर बीगा 6.5 की जमीन की मीटर/फिट
 निदटी खेत समतल एवं उपजाऊ बनाने हेतु निकलवाने की सहमति दे रही है। निदटी गावर
 कन्सट्रक्शन लि. के द्वारा - अधिपकृत के प्रोजेक्ट
 - कार्य हेतु दी जा रही है एवं सहमति के आधार पर केंटा/रुपया
 पुत्र श्री के नाम को प्रदान किया जायेगा। इसमें मुझे कोई
 आपत्ति नहीं होगी।

गावर कन्सट्रक्शन लि. सेक्टर-48
 सोहना रोड गुरुग्राम (हरियाणा)
 द्वारा- पावडिया इन्फ्रास्ट्रक्चर प्रा. लि.
 देहली रोड रोहतक - 124001

80 अंगूठा
 सहमति देने वाला पृषक
शक्ति कौर
 उद्यम करत
 उमा देवी



उत्तर प्रदेश UTTAR PRADESH

FL 793158



समय एव

समस्या-

श्रीमान् अपट विलामिनारी (फि/रब) जालींग स्वाम् गर्ह।

नं. 225/2019, 225/2019/पुत्री श्री 225/2019 गाँव कालिबपुर

शहरीय 225 जिला मिर्जापुर का रहने वाला/वाली हूँ वाली हूँ मैं अपनी
 जमीन जिलका कारवा नम्बर 225/124 क्षेत्रफल 19, 0452 एकड़/बीघा/है है। गीजा
225 शहरीय 225 जिला मिर्जापुर में स्थित है। यहाँ पर पानी की
 समस्या की वजह से मैं यहाँ पानी के लिए सतत बगवना चाहता/चाहती हूँ हम यह मिट्टी
 उठवा कर साधार का निर्माण कर सके यदि इस बात सम्पन्न कर सके।

इस मिट्टी की खुदाई हेतु गावर कन्स्ट्रक्शन लि० सेक्टर-18 सोडना रोड
 मुसामाग (हरियाणा) द्वारा अधिभूत - पापटिया हन्कारेकर प्राक्सि० देहली रोड रोडक-
 124001 के लिए बुन्देलखण्ड एक्सप्रेस वे के निर्माण के मिट्टी दे रहा/रही हूँ। मिट्टी खुदाई
 की गहराई 3 मीटर में रहेगी। इसका मुआवजा मैं रूपया शब्दों में
 प्रति बीघा/एकड़/है में लिया है। अगर और जरूरत पड़ती है तो कार्य
 प्रगति की अवधि इन्हीं शर्तों पर नया देना/दूनी। खुद की पपी खुदाई की अवधि
 माह रहेगी जब तक सड़क निर्माण समाप्त नहीं हो जाता है मेरी भूमि से ट्रफ, मशीन आने
 जाने के लिए रास्ता उपलब्ध कराने की जिम्मेदारी मेरी होगी।

उपरोक्त सभ्यति पर मैं पूरे डोश हवास में बिना किसी दबाव के लिया
 रहा/रही हूँ जो उपयुक्त समय पर काम आये

दिनांक -

1. गयाह
- 2.

सभ्यति देने वाले हस्ताक्षर

श्रीमान्
उदयकरन
जोषादेवी



कार्यालय जिलाधिकारी, Jalaun

(जनक-अनुयाय)
साधारण मिट्टी की निकासी हेतु अनुज्ञापत्र



MINE MINTRA

संख्या: NOC/OE/2021/3/52056

दिनांक: 21-03-2021

अवेदक एवं अवधि

अवेदक का नाम	Gewar Construction Id	अवेदक का पता	Sector 48 Sohna Road Gufagram Gunugram
अनुज्ञा की अवधि	अवधि 21-03-2021 से 18-06-2021 तक	समन का उद्दीयन	Burdekhhand Expressway

अवन के लिए अनुज्ञा प्राप्त उपखनिज का विवरण

नाम	मात्रा
Ordinary Soil	300000.00 घन मी-
कुल	300000.00 घन मी-

अवन हेतु उपखनिज हेतु वाली भूमि की वतस्थिति

नगर	वसुधीन	ग्राम / बस्तर	सारा संकलनकर संयोजन-वार्ड संख्या	एकड़(है+)	पू.नाशीपू.याचिकी का नाम
Jalaun	Orai	KABILPURA	68	1.6700	MALISHAN SINGH, RAMJI
Jalaun	Orai	KABILPURA	35	2.0000	RAJESHWARI DEVI
Jalaun	Orai	KABILPURA	35,39,146,34	6.7360	MATHLISHARAN, SHIVKANTI, RAMAKANT ANIL KUMAR
Jalaun	Orai	KABILPURA	4/1,105	4.6780	SHRI RAM
Jalaun	Orai	KABILPURA	24,25,218	3.6870	SHYAM KARAN, UDAY KARAN, BHUPENDER
Jalaun	Orai	KABILPURA	57,68,212	3.1320	MAHENDRA KUMAR, ARVIND KUMAR
Jalaun	Orai	KABILPURA	8	3.5820	ANRUDDH

अवेदक द्वारा अनुज्ञापत्र-1 की शर्तों का अनुपालन किया जाना अनिवार्य होगा।

PRIYA NKA NIRA NJAN

Digitally signed by
PRIYANKA NIRANJAN
Date: 2021.03.21 21:05:18
Jalaun
District: Muzaffarnagar

Date:
2021.03.21
21:04:49
+05'30'



कार्यालय जिलाधिकारी, Jalaun

(खन-अनुभाग)

साधारण मिट्टी की बिकासी हेतु अनुज्ञापत्र



MINE & MITRA

संख्या: NOC/OE/2021/4/3/55403

दिनांक: 01-05-2021

आवेदनकर्ता का विवरण

आवेदक का नाम	Gawar Construction Ltd	आवेदक का पता	Sector 48 Sohna Road Gurugam
अनुज्ञा की अवधि	अवधि 01-05-2021 से 29-07-2021 तक	अनुज्ञा का प्रकार	

खनन के लिए अनुज्ञा प्राप्त उपखनिज का विवरण

नाम	मात्रा
Ordinary Soil	420000.00 घन मी०
	420000.00 घन मी०

खनन हेतु उपयोग होने वाली भूमि की अवस्थिति

खण्ड	सहस्रीय	ग्राम / तालुका	गाँव की स्थिति/खण्ड संख्या/प्लॉट संख्या	एकड़ (घंटा)	पूर्वामी/स्वामियों का नाम
Jalaun	Oral	कान्तिपुरा	102/1	0.4620	अशोक सिंह,
Jalaun	Oral	कान्तिपुरा	240	2.4150	अशोक सिंह,
Jalaun	Oral	कान्तिपुरा	102/2	2.5482	स्वयंभूवराज उर्फ वैद्यनाथ,
Jalaun	Oral	कान्तिपुरा	49	5.7470	राजकुमार,
Jalaun	Oral	कान्तिपुरा	4/1	1.5820	श्रीधर,
Jalaun	Oral	कान्तिपुरा	105	3.0960	श्रीधर,
Jalaun	Oral	कान्तिपुरा	231/1	1.7216	श्रीमती सीतादेवि, श्रीमती उषादेवि, श्रीमती जयराज देवि, श्रीमती शशि,
Jalaun	Oral	कान्तिपुरा	137	3.1080	बनारस,
Jalaun	Oral	कान्तिपुरा	166	0.1660	बनारस,
Jalaun	Oral	कान्तिपुरा	221	3.2660	बनारस,

आवेदक द्वारा अनुसूची-1 की शर्तों का अनुपालन किया जाना अनिवार्य होगा।

Digitally signed by PRIYANKA NIRANJAN
Date: 2021.05.01 18:07:41
Jalaun
District Magistrate

**PRIYAN
KA
NIRANJ
AN**

Digitally signed
by PRIYANKA
NIRANJAN
Date:
2021.05.01
18:07:41
+05'30'



कार्यालय जिलाधिकारी, Jalaun

अनन-अनुयाय
साधारण विट्टी की निकासी हेतु अनुयायक



MINE MITRA

दिनांक: 10-03-2021

संख्या: NOC/OE/2021/03/46879

अवेदक एवं अवधि

अवेदक का नाम	GAWAR CONSTRUCTION LIMITED	अवेदक का पता	Bawal Road Kuthound
अनुयाय की अवधि	अर्थात् 10-03-2021 से 07-06-2021 तक	अनुयाय का इलाका	

अनुयाय के लिए अनुयायक द्वारा उपलब्धिज का विवरण-

वस्तु	मात्रा	कीमत
Ordinary Soil	20640.00 घन मी-	20640.00 घन मी-
	घन	

अनुयाय हेतु उपयुक्त होने वाली भूमि की अवस्थिति

अवेदक	संस्थान	ग्राम / तहसील	सूचना संख्या/अनुयायक संख्या/सूचना संख्या	एकड़(है.)	भूमि मालिकों का नाम
Jalaun	Orai	NARCHA	345	1.0320	PARSHURAM, NARAYANDAS, VINLESH KUMAR

अवेदक द्वारा अनुयायक-1 की भूमि का अनुयायन किया जाया जाविधान होगा।

Digitally signed
by PRIYANKA
NIRANJAN
Date: 2021.03.10
20:32:21 +05'30'

Digitally signed by PRIYANKA NIRANJAN
Date: 2021.03.10 20:32:21
Jalaun
District Magistrate





उत्तर प्रदेश UTTAR PRADESH

CF 702698

शपथ पत्र

समक्ष-

श्रीमान् अपर जिलाधिकारी (वि०/रा०) जालौन स्थान उरई।
 में रामदेव पुत्र/पुत्री श्री मान सिंह गोंव रामदेव
 तहसील उरई जिला जालौन का रहने वाला/वाली हूँ वाली हूँ मैं अपनी
 जमीन जिसका खसरा नम्बर क्षेत्रफल एकड़/बीघा/है० है। मौजा
 तहसील उरई जिला जालौन में स्थित है। यहाँ पर पानी की
 समस्या की वजह से मैं यहाँ पानी के लिए तालाब बनवाना चाहता/चाहती हूँ हम यह मिट्टी
 उतवा कर तालाब का निर्माण कर सके ताकि हम जल संचयन कर सकें।

इस मिट्टी की खुदाई हेतु गावर कन्सट्रक्शन लि० सेक्टर-48 सोहना रोड
 गुरुग्राम (हरियाणा) द्वारा अधिकृत - श्याम लाल यादव जयपुर राजस्थान के लिए बुन्देलखण्ड
 एक्सप्रेस वे के निर्माण के मिट्टी दे रहा/रही हूँ। मिट्टी खुदाई की गहराई
 मीटर में रहेगी। इसका मुआवजा मैं रुपया शब्दों में प्रति
 बीघा/एकड़/है० में लिया है। अगर और जरूरत पड़ती है तो कार्य प्रगति की अवधि इन्ही
 शर्तों पर बढ़ा दूंगा/दूंगी। शुरु की गयी खुदाई की अवधि माह रहेगी जब तक
 सड़क निर्माण समाप्त नहीं हो जाता है मेरी भूमि से ट्रक, मशीन, आने जाने के लिए रास्ता
 उपलब्ध कराने की जिम्मेदारी मेरी होगी।

उपरोक्त सहमति पत्र मैं पूरे होश हवास में बिना किसी दबाव के लिख
 रहा/रही हूँ जो उपयुक्त समय पर काम आवें

दिनांक :-

1. गवाह रामजी
2. प्रवीन कुमार

रामदेव
 सहमति देने वाले हस्ताक्षर



उत्तर प्रदेश UTTAR PRADESH

33AE 971917

सहमति - पत्र

मैं रामदेव पुत्र मानसिंह निवासी उन्नाट
स्वेच्छा से अपनी जमीन गाटा सं० 143 रकबा

जनपद जामौन बीघा जमीन की मीटर/फिट
मिट्टी खेत समतल एवं उपजाऊ बनाने हेतु निकलवाने की सहमति दे दी है। मिट्टी गावर
कन्स्ट्रक्शन लि० के द्वारा - अधिवक्त के प्रोजेक्ट

कार्य हेतु दी जा रही है एवं सहमति के आधार पर कंटा/रुपया शुद्ध माला पादक

पुत्र श्री के नाम को प्रदान किया जायेगा। इसमें मुझे कोई
आपत्ति नहीं होगी।

रामदेव
गावर कन्स्ट्रक्शन लि० सेक्टर-48

सोहना रोड गुरुग्राम (हरियाणा)

द्वारा- श्यामलाल यादव जयपुर राजस्थान

हो अंगूठा

रामदेव
सहमति देने वाला कृषक

भारतीय गैर न्यायिक

एक सौ रुपये

Rs. 100

रु. 100



भारत INDIA INDIA NON JUDICIAL

उत्तर प्रदेश UTTAR PRADESH

FL 797462

सहमति पत्र

नम्बर - श्रीमान अमर जिलाधिकारी (वि/राज) जालौन स्थान उर्ख।

श्रीमान अमर पुत्र/पुत्री/श्री गंगा प्रसाद गांव खेड़ा तहसील उर्ख
जिला जालौन का रहने वाला/वाली हूँ। मैं अपनी जमीन जिसका खसरा नम्बर 000/8
क्षेत्रफल एकड़/बीघा/हेठ है। मीजा उर्ख
जिला जालौन में स्थित है। यहाँ पर पानी की समस्या की वजह से मैं यहाँ पानी के लिए

तालाब बनवाना चाहता/चाहती हूँ। हम यह मिटटी उठवा कर तालाब का निर्माण कर सकें ताकि हम जल भण्डारण कर सकें।

इस मिटटी की खुदाई हेतु गावर कन्स्ट्रक्शन लि0 सेक्टर-48 सोडना रोड गुरुग्राम (हरियाणा) द्वारा अधिकृत-एस0एस0बी0सी0 ग्रुप-जयपुर राजस्थान के लिए बुन्देखण्ड एक्सप्रेस वे के निर्माण के मिटटी दे रहा/रही हूँ। मिटटी खुदाई की गहराई 03 मीटर में रहेगी। इसका मुआवजा मैं रूपया — शब्दों में — प्रति बीघा/एकड़/हेठ में लिया है। अगर और जल्दत पड़ती है तो कार्य प्रगति की अवधि इन्ही शर्तों पर बढ़ा दूंगा/दुगी। शुरु की गयी खुदाई की अवधि — माह रहेगी जब तक सड़क निर्माण समाप्त नहीं हो जाता है नदी घुमि से टुक, पसीन आने जाने के लिए रास्ता उपलब्ध कराने की जिम्मेदारी मेरी होगी।

उपरोक्त सहमति पत्र मैं पूरे होश हवास में बिना किसी दबाव के लिख रहा/रही हूँ जो उपयुक्त समय पर काम आएगा।

- दिनांक-
- 1. गवाह अमर
- 2. खेड़ा

श्रीमान अमर कापूर
जयपुर (राजस्थान)
02/06/2020

सहमति देने वाले हस्ताक्षर
अमर

भारतीय गैर न्यायिक

दस
रुपये

रु. 10

TEN
RUPEES

RS. 10

INDIA

INDIA NON JUDICIAL

उत्तर प्रदेश UTTAR PRADESH

33AE 971916

सहमति - पत्र

मैं ब्रज किशोर पुत्र गंगा प्रसाद निवासी खेड़ाबन
 स्वेच्छा से अपनी जमीन गाटा सं० 126 एकका
 जनपद जालौन बीघा 1 जमीन को बीघर/कित
 मिट्टी खेत समतल एवं उपजाऊ बनाने हेतु निकलवाने की सहमति दे ती है। मिट्टी गावर
 कन्स्ट्रक्शन लि० के द्वारा - अधिवक्त के प्रोजेक्ट 2417/17/416
 .. कार्य हेतु दी जा रही है एवं सहमति के आधार पर कंटा/रुपया
 पुत्र श्री ब्रज किशोर के नाम को प्रदान किया जायेगा। इसमें मुझे कोई
 आपत्ति नहीं होगी।

गावर कन्स्ट्रक्शन लि० रोक्टर-48
 सोहन रोड मुसकान (हरियाणा)
 द्वारा- श्यामलाल यादव जयपुर राजस्थान

हो अंगुला
ब्रज किशोर
 सहमति देने वाला कृषक

शेहिन
Buman



243

कार्यालय जिलाधिकारी, Jalaun

संघारण धिटी की विभागी हेतु अनुज्ञा पत्र



28

INS MITRA

दिनांक: 28-05-2021

: NOC/OE/2021/316/83640

आवेदक एवं मयधि

आवेदक का नाम	GAWAH CONSTRUCTION LIMITED	आवेदक का पता	Sawali Road Kullhauri
अनुज्ञा की अवधि	प्रति 28-05-2021 से 30-05-2021 तक	अवधि का प्रयोजन	

अवधि के लिए अनुज्ञा प्राप्त पदस्थित का विवरण

वर्ण	माप
Ordinary Soil	47066.00 वर्ग मी.
	कुल 47066.00 वर्ग मी.-

अवधि हेतु उपयोग होने वाली भूमि की अवस्थिति

वहतीय	वार्ड / मयध	वार्ड संख्या/मयध संख्या/वार्ड संख्या	एकड़ (±)	मूकाली/मयधिका की नाम
Jalaun	Ors	140	5.8760	मूकाली का नाम [Redacted]
Jalaun	Ors	120	5.8640	मूकाली का नाम - [Redacted]

आवेदक द्वारा अनुच्छेद-1 की शर्तों का अनुपालन किया जाकर अधिवार्य होगा

PRIYANKA
NIRANJAN

Digitally signed by
PRIYANKA NIRANJAN
Date: 2021.05.28
18:48:04 +05'30'



उत्तर प्रदेश UTTAR PRADESH

CF 702700

शपथ पत्र

समक्ष -

श्रीमान् अपर जिलाधिकारी (वि०/रा०) जलौन स्थान उरई।
 मैं खिलास खडकौर पुत्र/पुत्री श्री देवेंद्र सिंह गाँव खिलास
 तहसील उरई जिला गंगा का रहने वाला/वाली हूँ/हैं मैं अपनी
 जमीन जिसका खसरा नम्बर 80754 क्षेत्रफल 3.387 एकड़/बीघा/है। मौजा
 तहसील उरई जिला गंगा में स्थित है। यहाँ पर पानी की
 समस्या की वजह से मैं यहाँ पानी के लिए तालाब बनवाना चाहता/चाहती हूँ हम यह मिट्टी
 उखाड़ कर तालाब का निर्माण कर सकें ताकि हम जल भण्डारण कर सकें।

इस मिट्टी की खुदाई हेतु गावर कन्सट्रक्शन लि० सेक्टर-48 सोहना रोड
 गुरुग्राम (हरियाणा) द्वारा अधिकृत - श्याम लाल यादव जयपुर राजस्थान के लिए बुन्देलखण्ड
 एक्सप्रेस वे के निर्माण के मिट्टी दे रहा/रही हूँ। मिट्टी खुदाई की गहराई 0.5
 मीटर में रहेगी। इसका मुआवजा मैं रुपया शब्दों में प्रति
 बीघा/एकड़/है। में लिया है। अगर और जरूरत पड़ती है तो कार्य प्रगति की अवधि इन्ही
 शर्तों पर बढ़ा दूँगा/दूँगी। शुरु की गयी खुदाई की अवधि माह रहेगी जब तक
 सड़क निर्माण समाप्त नहीं हो जाता है मेरी भूमि से ट्रक, मशीन, आने जाने के लिए रास्ता
 उपलब्ध कराने की जिम्मेदारी मेरी होगी।

उपरोक्त सहमति पत्र मैं पूरे होश हवास में बिना किसी दबाव के लिख
 रहा/रही हूँ जो उपयुक्त समय पर काम आवे।

दिनांक :-

1. गवाह
- 2.

सहमति देने वाले हस्ताक्षर

भारतीय गैर न्यायिक



उत्तर प्रदेश UTTAR PRADESH

CF 702696

शपथ पत्र

सम्बन्ध-

श्रीमान् अपर जिलाधिकारी (वि०/रा०) जालौन स्थान उपर्युक्त।

मैं श्रीमान् अपर जिलाधिकारी (वि०/रा०) जालौन पुत्र/पुत्री श्री श्रीमान् अपर जिलाधिकारी (वि०/रा०) जालौन गाँव जालौन
 तहसील जालौन जिला जालौन का रहने वाला/वाली हूँ/हैं मैं अपनी
 जमीन जिसका खसरा नम्बर 20230 क्षेत्रफल 2.0230 एकड़/बीघा/हैठ है। मौजा
 तहसील जालौन जिला जालौन में स्थित है। यहाँ पर पानी की
 समस्या की वजह से मैं यहाँ पानी के लिए तालाब बनवाना चाहता/चाहती हूँ हम यह मिट्टी
 उठवा कर तालाब का निर्माण कर सके ताकि हम जल संचयन कर सकें।

इस मिट्टी की खुदाई हेतु गावर कन्स्ट्रक्शन लि० सेक्टर-48 सोहना रोड
 गुरुग्राम (हरियाणा) द्वारा अधिकृत - श्याम लाल यादव जयपुर राजस्थान के लिए कुन्दलखण्ड
 एक्सप्रेस वे के निर्माण के मिट्टी दे रहा/रही हूँ। मिट्टी खुदाई की गहराई 0.3 मीटर
 में रहेगी। इसका मुआवजा मैं रूपया शब्दों में प्रति
 बीघा/एकड़/हैठ में लिगा है। अगर और जरूरत पड़ती है तो कार्य प्रगति की अवधि इन्हीं
 शर्तों पर बढ़ा दूंगा/दूँगी। शुरु की गयी खुदाई की अवधि माह रहेगी जब तक
 सड़क निर्माण समाप्त नहीं हो जाता है मेरी भूमि से ट्रक, मशीन, आने जाने के लिए रास्ता
 उपलब्ध कराने की जिम्मेदारी मेरी होगी।

उपरोक्त सहमति पत्र मैं पूरे होश हवास में बिना किसी दबाव के लिख
 रहा/रही हूँ जो उपयुक्त समय पर काम आवें

दिनांक :-

- 1 गवाह
- 2

सहमति देने वाले हस्ताक्षर

शांति खन्ना



उत्तर प्रदेश UTTAR PRADESH

FL 793158



समय पत्र

समय-

श्रीमान् अमर जिलाधिकारी (पि/रड) जालीम स्थान् उरई।

में उरई, 22/11/2020/पुनी श्री 22/11/2020 गाँव लोखिबपुरा

तहसील 225 जिला लोखिबपुरा का रहने वाला/वाली हूँ वाली हूँ मैं अपनी जमीन जितका खसरा नम्बर 218, 123 क्षेत्रफल 2/19, 2/652 एकड़/बीघा/है। बीजा 225 तहसील 225 जिला लोखिबपुरा में स्थित है। यहाँ पर पानी की समस्या की वजह से मैं यहाँ पानी के लिए तालाब बनवाना चाहता/चाहती हूँ हम यह मिट्टी उठवा कर तालाब का निर्माण कर सके ताकि हम जल भण्डारण कर सके।

इस मिट्टी की खुदाई हेतु गावर कन्स्ट्रक्शन लि0 सेक्टर-48 सोहना रोड गुरुग्राम (हरियाणा) द्वारा अधिदूत - मायडिया इन्फ्रास्ट्रक्चर प्रा0लि0 देहली रोड रोहतक-124001 के लिए बुन्देलखण्ड एक्सप्रेस वे के निर्माण के मिट्टी दे रहा/रही हूँ। मिट्टी खुदाई की गहराई 2 मीटर में रहेगी। इसका मुआवजा मैं रुपये शब्दों में प्रति बीघा/एकड़/है0 में लिया है। अगर और जरूरत पड़ती है तो कार्य प्रगति की अवधि इन्ही शर्तों पर बढ़ा दूँगा/दूँगी। शुरु की गयी खुदाई की अवधि माह रहेगी जब तक सड़क निर्माण समाप्त नहीं हो जाता है मेरी भूमि से ट्रक, मशीन, आने जाने के लिए रास्ता उपलब्ध कराने की जिम्मेदारी मेरी होगी।

उपरोक्त सहायति पत्र मैं पूरे होश हवास में बिना किसी दबाव के लिख रहा/रही हूँ जो उपयुक्त समय पर काम आवें

दिनांक :-

- 1. यवाह
- 2.

सहमति देने वाले हस्ताक्षर

श्रीमान्
उदयकरन
अभिषेक



उत्तर प्रदेश UTTAR PRADESH



सहमति - पत्र
 नं. उदयप्रकाश, रामप्रकाश पुत्र राधेशील निवासी का. नि. ल. पुत्र
ओमकुमारी स्वेच्छा से अपनी जमीन गाटा सं० 238/22 रकबा 1.421
 जनपद दादोरा बीघा 6.5 जमीन की मीटर/फिट
 मिट्टी खेत समतल एवं उपजाऊ बनाने हेतु निकलवाने की सहमति दे दी है। मिट्टी गावर
 कन्स्ट्रक्शन लि० के द्वारा - अधिकृत के प्रोजेक्ट
 .. कार्य हेतु दी जा रही है एवं सहमति के आधार पर कंटा/रूपया
 पुत्र श्री के नाम को प्रदाल किया जायेगा। इसमें मुझे कोई
 आपत्ति नहीं होगी।

गावर कन्स्ट्रक्शन लि० सेक्टर-48
 सोहना रोड गुरुग्राम (हरियाणा)
 द्वारा- पावडिया इन्फ्रास्ट्रक्चर प्रा० लि०
 देहली रोड रोहतक - 124001

80 अंगूठा

सहमति देने वाला कृषक

श्यामल
उदयप्रकाश
उमादेवी



उत्तर प्रदेश UTTAR PRADESH

FL 793249

शपथ पत्र

सम्बन्ध-

श्रीमान् अपर जिलाधिकारी (वि०/रा०) जालौन स्थान उत्तर ई।
 में श्री रवि कुमार पुत्र/पुत्री श्री रामेश्वर गाँव जुलहाई
 तहसील उरई जिला जालौन का रहने वाला/वाली हूँ/हूँ मैं अपनी
 जमीन जिसका खसरा नम्बर 157/25 क्षेत्रफल ०.६३३००-१३५ एकड़/बीघा/है० है। मौजा
जुलहाई तहसील उरई जिला जालौन में स्थित है। यहाँ पर पानी की
 समस्या की वजह से मैं यहाँ पानी के लिए तालाब बनवाना चाहता/चाहती हूँ हम यह मिट्टी
 उठवा कर तालाब का निर्माण कर सके ताकि हम जल भण्डारण कर सके।

इस मिट्टी की खुदाई हेतु गावर कन्सट्रक्शन लि० सेक्टर-48 सोडभा रोड
 गुरुग्राम (हरियाणा) द्वारा अधिकृत - पावडिया इन्फ्रास्ट्रक्चर प्रा० लि० देहली रोड रोहतक-
 124001 के लिए बुन्देलखण्ड एक्सप्रेस वे के निर्माण के मिट्टी दे रहा/रही हूँ। मिट्टी खुदाई
 की गहराई 1.1 मीटर में रहेगी। इसका मुआवजा मैं रूपया शब्दों में
 प्रति बीघा/एकड़/है० में लिया है। अगर और जरूरत पड़ती है तो कार्य
 प्रगति की अवधि इन्ही शर्तों पर बढ़ा दूंगा/दूंगी। शुरु की गयी खुदाई की अवधि
 माह रहेगी जब तक सड़क निर्माण समाप्त नहीं हो जाता है मेरी भूमि से ट्रक, मशीन, आने
 जाने के लिए रास्ता उपलब्ध कराने की जिम्मेदारी मेरी होगी।

उपरोक्त सहमति पत्र मैं पूरे होश हयास में बिना किसी दबाव के लिख
 रहा/रही हूँ जो उपयुक्त समय पर काम आवें

रवि कुमार

सहमति देने वाले हस्ताक्षर

दिनांक :-

1. गवाह श्री रामेश्वर
2. रामेश्वर

भारतीय गैर न्यायिक



INDIA NON JUDICIAL

उत्तर प्रदेश UTTAR PRADESH

14AE 710026

सहमति - पत्र

मैं रवि कुमार पुत्र श्री देवान निवासी गुनसाई
 स्वेच्छा से अपनी जमीन गाटा सं० 157.25 रकवा 0.8330,0435
 जनपद खीरती बीघा 2.058 जमीन 2.058 मंकी 4 मीटर/फिट
 मिट्टी खेत समतल एवं उपजाऊ बनाने हेतु निकलवाने की सहमति दे दी है। मिट्टी गावर
 कन्स्ट्रक्शन लि० के द्वारा - अधिवक्त के प्रोजेक्ट Bundelkhand Expressway Project
 .. कार्य हेतु दी जा रही है एवं सहमति के आधार पर कंटा/रुपया
 पुत्र श्री के नाम को प्रदान किया जायेगा। इसमें मुझे कोई
 आपत्ति नहीं होगी।

गावर कन्स्ट्रक्शन लि० सेक्टर-48
 सोहना रोड गुरुग्राम (हरियाणा)
 द्वारा- पावडिया इन्फ्रास्ट्रक्चर प्रा० लि०
 देहली रोड रोहतक - 124001

रवि कुमार
 ह० अंगूठा
रवि कुमार
 सहमति देने वाला कृषक

श्री देवान

भारतीय गैर न्यायिक

पचास
रुपये
रु. 50FIFTY
RUPEES
3 JUN 2010
RS. 50

INDIA NON JUDICIAL

BY 377011

उत्तर प्रदेश UTTAR PRADESH

शपथ पत्र

सम्बन्ध:-

श्रीमान् अपर जिलाधिकारी (वि०/रा०) जालौन स्थान् उत्तर प्रदेश
 मैं ६२/२२२ पुत्र/पुत्री श्री २२/२२२ गाँव २२/२२/२२
 तहसील २२/२२ जिला २२/२२ का रहने वाला/वाली हूँ/वाली हूँ मैं अपनी जमीन
 जिसका खसरा नम्बर २२/२२ क्षेत्रफल एकड़/बीघा/है० है। बीघा
 तहसील २२/२२ जिला २२/२२ में स्थित है। यहाँ पर पानी की समस्या की वजह
 से मैं यहाँ पानी के लिए तालाब बनवाना चाहता/चाहती हूँ इन यह मिट्टी उठवा कर तालाब का
 निर्माण कर सकें ताकि हमज ल मण्डार कर सकें।

इस मिट्टी की खुदाई हेतु गावर कन्स्ट्रक्शन लि० संक्टर-४८ सोहना रोड गुरुग्राम
 (हरियाणा) द्वारा अधिकृत - वी०के०सी० बिल्डर्स प्रा०लि० सहमति देने वाला कृषक
 सी-१०९/ए०एफ०/एफ०, प्लेट नं० २०१ के०एच० नं० २१९, ग्राम छतरपुर न्यू देहली-११००७४- के
 लिए इन्टेलखण्ड एक्सप्रेस वे के निर्माण के मिट्टी दे रहा/रही हूँ। मिट्टी खुदाई की गहराई ३
 मीटर में रहेगी। इसका मुआवजा मैं रुपया शब्दों में प्रति
 बीघा/एकड़/है० में लिया है। अगर और जरूरत पड़ती है तो कार्य प्रगति की अवधि की इन्ही शर्तों
 पर बढ़ा दूंगा/दूँगी। शुरु की गयी खुदाई की अवधि माह रहेगी जब तक सड़क
 निर्माण समाप्त नहीं हो जाता है मेरी भूमि से ट्रक, नशीन, आने जाने के लिए रास्ता उपलब्ध कराने की
 जिम्मेदारी मेरी होगी।

उपरोक्त सहमति पत्र में पूरे होश हवास में बिना किसी दबाव के लिख रहा/रही हूँ
 जो उपयुक्त समय पर काम आवें।

दिनांक:-

- १- गवाह २२/२२
 २- गवाह २२/२२

सहमति देने वाले हस्ताक्षर २२/२२/२२

कार्यालय जिलाधिकारी, जालौन स्थान उरई

पत्र सं० 1027 / खनिज-एमएमसी-30

दिनांक १ जनवरी 2021

प्रपत्र-एमएमसी-10

गावर कान्ट्रेक्शन लि० अधिकृत प्रतिनिधि श्री श्यामलाल यादव निवासी कावली रोड कुर्जौन जिला जालौन द्वारा बुन्देलखण्ड एक्सप्रेस वे निर्माण में मिट्टी की आपूर्ति हेतु निम्नलिखित क्षेत्र से साधारण मिट्टी के खनन अनुज्ञा पत्र उ०प्र० उपखनिज परिहार नियमावली 1983 के अध्याय-6 में निहित प्राविधानों एवं शासनादेश सं० 1542/86-2020-153(सा)/2017 दिनांक 18.09.2020 में दी गयी व्यवस्था के अन्तर्गत आनलाइन प्रारूप पर आवेदन पत्र मय आवेदन शुल्क सहित आनलाइन आवेदन पत्र प्रस्तुत किया है। प्रार्थना पत्र के साथ आवेदित क्षेत्र की खतीनी तथा भू-स्वामी की सहमति के संबंध में शपथ पत्र व मानचित्र संलग्न है।

क्रम सं०	तहसील	जनपद	ग्राम	गाटा सं०	क्षेत्रफल	साधारण मिट्टी की अनुज्ञात मात्रा
1	उरई	जालौन	गिरुवान	157 217 383/1 381	202380 1.22680 3.38780 0.60680	144800घनमीटर

शासनादेश सं० 821(1)/86-2018-153(सामान्य)/2017 दिनांक 11.04.2018 द्वारा उ०प्र० उपखनिज परिहार नियमावली (45वां संशोधन) नियमावली 2018 के प्रख्यापन के दिनांक 27.03.2018 से राज्य सरकार द्वारा साधारण मिट्टी/साधारण मृदा की रायस्टी "शून्य" कर दी गयी है। अतः निम्नलिखित शर्तों के अधीन जिलाधिकारी महोदय के आदेश दिनांक 08.01.2021 द्वारा उल्लिखित भूमि से उप खनिज साधारण मिट्टी के निकासी हेतु अनुज्ञा पत्र जारी होने के दिनांक से तीन माह (03माह) की अवधि अथवा ऊपरलिखित मिट्टी खनन मात्रा की निकासी इसमें से जो भी पहले पूर्ण हो जाये, के लिये खनन अनुमति प्रदान की गयी है।

शर्तें-

- 1- आवेदक राज्य सरकार के किसी तीसरे पक्ष के दावे की प्रतिपूर्ति करता रहेगा और इस प्रकार के दावे को उनके उत्पन्न होते ही स्वयं निरिधत करेगा।
- 2- आवेदक ऐसी रीति से खनिज निकालेगा जिससे कोई सड़क, सार्वजनिक मार्ग, भवन, भू-ग्रहादि, सार्वजनिक सभास्थल या सार्वजनिक सम्पत्ति को कोई पक्ष न पहुँचे।
- 3- आवेदक को प्रदत्त अनुमति विनिर्दिष्ट अवधि की समाप्ति की दिनांक तक या ऐसे दिनांक जबतक खनिज अनुज्ञात मात्रा हटा न ली जाये, इसमें से जो भी पहले हो तक वैध होगा।
- 4- मिट्टी खननकर्ता उपखनिज मिट्टी का प्रयोग केवल बुन्देलखण्ड एक्सप्रेस वे निर्माण में ही करेगा, किसी भी दशा में मिट्टी का व्यवसायिक प्रयोग नहीं करेगा अन्यथा अनुमति निरस्त कर दी जायेगी, जिसके लिये कम्पनी स्वयं उत्तरदायी होगी।
- 5- मिट्टा का खनन सतह से 2.00 मीटर गहराई तक किया जा सकेगा।
- 6- मिट्टी का उखान वाहन की क्षमता के अनुसार तिरपाल से ढक कर सुरक्षित परिवहन किया जायेगा।
- 7- शासनादेश सं० 1542/86-2020-153(सा)/2017 दिनांक 18.09.2020 के प्रस्ताव-3(ख)(3) के प्राविधानों के अन्तर्गत अनुज्ञा पत्र निर्गत होने के उपरान्त साधारण मिट्टी के परिवहन हेतु ई-एमएमसी-11 जनरेशन की कार्यवाही निदेशक भूतत्त्व एवं खनिकर्त उ०प्र० द्वारा आनलाइन पोर्टल के माध्यम से की जायेगी।
- 8- अनुज्ञापत्र को उ०प्र० उपखनिज परिहार नियमावली 1983 के नियमों एवं समय-समय पर जारी शासनादेशों का अनुपालन सुनिश्चित किया जायेगा।

कोविड-19 से संबंधित अन्य शर्तें:-

- 1- नोवेल कोरोना वायरस की रोकथाम एवं नियंत्रण हेतु सौशल डिस्टेंसिंग तथा केंद्र एवं राज्य सरकार द्वारा जारी गाइडलाइन के अनुसार न्यूनतम श्रमिकों के साथ मशीनों का उपयोग कर खनन क्षेत्रों में आवश्यकतानुसार खनन गतिविधियां संचालित की जाये।
- 2- खनिजों के खनन/परिवहन का कार्य संचालित किये जाने हेतु कोविड-19 के मैनेजमेंट के लिये किये जाने वाले सुरक्षा उपायों की सूचना दी जाये।
- 3- मशीन और कार्मिकों/श्रमिकों की तैनाती,नियोजित कार्मिकों/श्रमिकों हेतु सुरक्षा उपकरण की व्यवस्था प्रयुक्त मशीनों और वाहनों के सेनेटाइजेशन आदि की व्यवस्था की जाये।
- 4- कोरोना वायरस के संक्रमण की रोकथाम, बचाव के दृष्टिगत सौशल डिस्टेंसिंग का पालन करे एवं दो कार्मिक/श्रमिक के मध्य कम से कम 1-1 मीटर की दूरी बनाये रखते हुये नियोजित कार्मिकों/श्रमिकों की सुरक्षा के दृष्टिगत मास्क/गमछा, सेनेटाइजर एवं हैंडवॉश/साबुन का उपयोग अनिवार्य होगा।

A



उत्तर प्रदेश UTTAR PRADESH

42AE 330586

शपथ पत्र

समक-

श्रीमान् अपर जिलाधिकारी (वि०/रा०) जालौन, स्थान उरई।

मैं राजेश कुमार शर्मा, पुत्र/पुत्री श्री राजेश राम शर्मा, निवासी गिरधारी

..... तहसील उरई जिला जालौन की रहने वाला/वाली हूँ वाली हूँ मैं अपनी जमीन जिसका खसरा नम्बर 297 क्षेत्रफल 3.7430 एकड़/बीघा/है० है। मौजा गिरधारी तहसील उरई जिला जालौन में स्थित है। यहाँ पर पानी की समस्या की वजह से मैं यहाँ पानी के लिए तालाब बनवाना चाहता/चाहती हूँ हम यह मिट्टी उठवा कर तालाब का निर्माण कर सकें ताकि हम जल संचयन कर सकें।

इस मिट्टी की खुदाई हेतु गावर कन्स्ट्रक्शन लि० सेक्टर-48 सोहना रोड गुरुग्राम (हरियाणा) द्वारा अधिकृत - एस०एस०बी०सी० ग्रुप- जयपुर राजस्थान के लिए बुन्देलखण्ड एक्सप्रेस दे के निर्माण के मिट्टी दे रहा/रही हूँ। मिट्टी खुदाई की गहराई

1.5 मीटर में रहेगी। इसका मुआयजा मैं रुपया शब्दों में

..... प्रति बीघा/एकड़/है० में लिया है। अगर और जरूरत पड़ती है तो कार्य प्रगति की अवधि इन्ही शर्तों पर बढ़ा दूंगा/दूँगी। शुरू की गयी खुदाई की अवधि माह रहेगी जब तक सड़क निर्माण समाप्त नहीं हो जाता है मेरी भूमि से ट्रक, मशीन, आने जान के लिए रास्ता उपलब्ध कराने की जिम्मेदारी मेरी होगी।

उपरोक्त सहमति पत्र मैं पूरे होश हवास में बिना किसी दबाव के लिख रहा/रही हूँ जो उपयुक्त समय पर काम आवे

दिनांक :-

1. गवाह
- 2.

Mahesh Kumar Sharma

सहमति देने वाले इस्तासर

Rajesh Kumar Sharma



कार्यालय जिलाधिकारी, Jalaun
(खन-अनुभाग)
साधारण मिट्टी की विकास हेतु अनुज्ञा पत्र



MINE MITRA

संख्या: NOC/OE/2021/5/5/6964B

दिनांक: 03-07-2021

आवेदक एवं अवधि

आवेदक का नाम	GAWAR CONSTRUCTION LTD	आवेदक का पता	BAWALI ROAD KUTHOUND DISTT JALAUN
अनुज्ञा की अवधि	अवधि 03-07-2021 से 07-10-2021 तक	खन का प्रयोजन	

खन के लिए अनुज्ञा प्राप्त उपखनिज का विवरण

वर्ण	मात्रा
Ordinary Soil	117000.00 घन मी०
कुल	117000.00 घन मी०

खन हेतु उपयोग होने वाली भूमि की अवस्थिति

खण्ड	तहसील	ग्राम / नगर	माटा संख्या/खन संख्या/प्लॉट संख्या	एकड़(±)	पूरुषासी/पूरुषादिनी का नाम
Jalaun	Orai	मिथाल	297	3.7430	एककुमारी

आवेदक द्वारा अनुसूचक-1 की शर्तों पर अनुपालन किया जाना अनिवार्य होगा।

PRIYANKA

NIRANJAN

Digitally signed by
PRIYANKA
NIRANJAN

Date: 2021.07.03

17:24:43 +05'30'

255
B/A = 137 LPad. 1 ka. (T.S.T.) 40



उत्तर प्रदेश UTTAR PRADESH

(86+200) RMS

इकरार नामा

प्रथम पक्ष का नाम रामरतन पिता का नाम रामकिशन ग्राम
व्यासपुरा तहसील उरई जिला गोरखपुर के मूल निवासी
है। द्वितीय पक्ष का नाम जावर कलकत्ता कं. लि. प्रथम पक्ष की
जमीन जो ग्राम व्यासपुरा तहसील उरई जिला गोरखपुर
जिसका गाटा सं. 332/30/1 रकबा 0.3538 क्षेत्रफल 3538 हे० है।

वर्तमान समय में कृषि योग्य नहीं है। द्वितीय पक्ष को Insurance Corporation
बुन्देलखण्ड एक्सप्रेस सड़क का ठेका मिला हुआ है। अतः द्वितीय पक्ष को सड़क निर्माण में
जगह-जगह मिट्टी की आवश्यकता पड़ेगी। इसके लिये प्रथम पक्ष जमीन को कृषि एवं
समतल बनाने के लिये अपनी जमीन से स्वेच्छा से डेढ़ मीटर मिट्टी निकलवाने के लिये दे
रहा है। मिट्टी के एवज में द्वितीय पक्ष प्रतिफल के रूप में रुपये 115000/-
मिट्टी निकलवाने के बाद द्वितीय पक्ष की जमीन को समतल करके देगा ताकि प्रथम पक्ष
अपनी जमीन में कृषि कार्य कर सके। सहमति पत्र में दोनों पक्षों ने आपसी सहमति से खूब
सोच समझकर पूरे होश हवाश में लिख दिया कि सनद रहे और वक्त जरूरत पर काम आवे।

दिनांक-

Ramratan

प्रथम पक्ष ह०

द्वितीय पक्ष ह०

Javar

कार्यालय जिलाधिकारी जालीन स्थान उरई

पत्र सं० 1718/खनिज-एमएमसी-30

दिनांक: 26 नवम्बर 2020

प्रपत्र-एम0एम0-10

गावर कान्स्ट्रक्शन लि० अधिकृत प्रतिनिधि श्री संजय बंसल निवासी चावली रोड कुशीनप जिला जालीन द्वारा बुन्देलखण्ड एक्सप्रेस वे निर्माण में मिटटी की आपूर्ति हेतु निम्नलिखित क्षेत्र से साधारण मिटटी के खनन अनुज्ञा पत्र उ०प्र० उपखनिज परिहार नियमावली 1963 के अध्याय-8 में निहित प्राविधानों एवं शासनादेश सं० 1542/86-2020-153(सा)/2017 दिनांक 18.09.2020 में दी गयी व्यवस्था के अन्तर्गत आनलाइन प्रारूप पर आवेदन पत्र मय आवेदन शुल्क सहित आनलाइन आवेदन पत्र प्रस्तुत किया है। प्रार्थना पत्र के साथ आवेदित क्षेत्र की खतीनी तथा भू-स्वामी की सहमति के संबंध में शपथ पत्र व मानचित्र संलग्न है।

क्रम सं०	तहसील	जनपद	ग्राम	गाटा सं०	क्षेत्रफल	साधारण मिटटी की अनुज्ञात मात्रा
1	उरई	जालीन	ब्यासपुरा	268 332 308 233/2 152/2 219 222 240	0.620हे० 0.130हे० 0.130हे० 0.80हे० 0.140हे० 0.180हे० 0.200हे० 0.380हे०	24500घनमीटर

शासनादेश सं० 821(1)/86-2018-153(सामान्य)/2017 दिनांक 11.04.2018 द्वारा उ०प्र० उपखनिज परिहार नियमावली (45वां संशोधन) नियमावली 2018 के प्रख्यापन के दिनांक 27.03.2018 से राज्य सरकार द्वारा साधारण मिटटी/साधारण मृदा की रायल्टी "शून्य" कर दी गयी है। अतः निम्नलिखित शर्तों के अधीन जिलाधिकारी महोदय के आदेश दिनांक 25.11.2020 द्वारा उल्लिखित भूमि से उप खनिज साधारण मिटटी के निकासी हेतु अनुज्ञा पत्र जारी होने के दिनांक से तीन माह (03माह) की अवधि अथवा ऊपरलिखित मिटटी खनन मात्रा की निकासी इसमें से जो भी पहले पूर्ण हो जाये, के लिये खनन अनुमति प्रदान की जाती है।

शर्तें-

- 1- आवेदक राज्य सरकार के किसी तीसरे पक्ष के दावे की प्रतिपूर्ति करता रहना और इस प्रकार के दावे को उनके उत्पन्न होते ही स्वयं निश्चित करेगा।
- 2- आवेदक ऐसी रीति से खनिज निकालेगा जिससे कोई सड़क, सार्वजनिक मार्ग, भवन, भू-ग्रहादि, सार्वजनिक सभारक्षल या सार्वजनिक सम्पत्ति को कोई बाधा न पहुँचे।
- 3- आवेदक को प्रदत्त अनुमति विनिर्दिष्ट अवधि की समाप्ति की दिनांक तक या ऐसे दिनांक जबतक खनिज अनुज्ञात मात्रा हटा न ली जाये, इसमें से जो भी पहले हो तक वैध होगा।
- 4- मिटटी खननकर्ता उपखनिज मिटटी का प्रयोग केवल बुन्देलखण्ड एक्सप्रेस वे निर्माण में ही करेगा, किसी भी दशा में मिटटी का व्यवसायिक प्रयोग नहीं करेगा अन्यथा अनुमति निरस्त कर दी जायेगी, जिसके लिये कंपनी स्वयं उत्तरदायी होगी।
- 5- मिटटा का खनन सातह से 1.5 मीटर गहराई तक किया जा सकेगा
- 6- मिटटी का उठान वाहन की क्षमता के अनुसार तिरपाल से ढक कर सुरक्षित परिवहन किया जायेगा।
- 7- शासनादेश सं० 1542/86-2020-153(सा)/2017 दिनांक 18.09.2020 के प्रस्ताव-3(ख)(3) के प्राविधानों के अन्तर्गत अनुज्ञा पत्र निर्गत होने के उपरान्त साधारण मिटटी के परिवहन हेतु ई-एम0एम0-11 जनरेशन की कार्यवाही निदेशक भूतत्प एवं खनिकर्म उ०प्र० द्वारा आनलाइन पोर्टल के माध्यम से की जायेगी।
- 8- अनुज्ञाधारी को उ०प्र० उपखनिज परिहार नियमावली 1963 के नियमों एवं समय-समय पर जारी शासनादेशों का अनुपालन सुनिश्चित किया जायेगा।

कोविड-19 से संबंधित अन्य शर्तें-

- 1- नोबेल कोरोना वायरस की रोकथाम एवं नियंत्रण हेतु सोशल डिस्टेंसिंग तथा केन्द्र एवं राज्य सरकार द्वारा जारी गाइडलाइन के अनुसार न्यूनतम श्रमिकों के साथ मशीनों का उपयोग कर खनन क्षेत्रों में आवश्यकतानुसार खनन गतिविधियां संचालित की जाये।
- 2- खनिजों के खनन/परिवहन का कार्य संचालित किये जाने हेतु कोविड-19 के मैनेजमेंट के लिये किये जाने वाले सुरक्षा उपायों की सूचना दी जाये।
- 3- मशीन और कार्मिकों/श्रमिकों की तैनाती/नियोजित कार्मिकों/श्रमिकों हेतु सुरक्षा उपकरण की व्यवस्था प्रयुक्त मशीनों और वाहनों के सेनेटाइजेशन आदि की व्यवस्था की जाये।

- 4- कोरोना वायरस के संक्रमण की रोकथाम, बचाव के दृष्टिगत सोशल डिस्टेंसिंग का पालन करें एवं दो कार्मिक/श्रमिक के मध्य कम से कम 1-1 मीटर की दूरी बनाये रखते हुये नियोजित कार्मिको/श्रमिको की सुरक्षा के दृष्टिगत मास्क/गमछा, सेनेटाइजर एवं हैंडवॉश/साबुन का उपयोग अनिवार्य होगा।
- 5- पेयजल,साफ सफाई/स्वच्छता एवं शौचालय की भी समुचित दृग से व्यवस्था सुनिश्चित करायी जाये, जिससे खन्न पट्टा क्षेत्र में तैनात कार्मिको/श्रमिको को किसी भी प्रकार की समस्या का सामना न करना पड़े।
- 6- कार्मिको/श्रमिको हेतु हाथ धोने के लिये साबुन एवं पानी की समुचित व्यवस्था की जाये।
- 7- कार्मिको/श्रमिको द्वारा होम मेड फेस मास्क/गमछा का प्रयोग करते हुये नाक व मुँह को ढक कर रखा जायेगा।
- 8- मदिरा पान,धूम्रपान एवं तम्बाकू आदि का सेवन पूर्णतया प्रतिबंधित रहेगा।
- 9- कार्यस्थल पर ऐसे श्रमिको को नियोजन न किया जाये जिनमें सामान्य रूप से भी बुखार, खासी एवं जुकाम आदि के लक्षण हो।
- 10- कार्यस्थल पर 65 वर्ष से अधिक उम्र के कार्मिक/श्रमिक एवं बच्चे को स्तनपान कराने वाली महिलाओं को नियोजित न किया जाये।
- 11- आमजनमानस से आरोग्य सेतु ऐप (Aarogya Setu app) मोबाइल में डाउनलोड कर उपयोग किये जाने हेतु अपील की जाये।

खान अधिकारी
जालीन स्थान उरई।

प्रतिलिपि-निम्नलिखित को सूचनाार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

- 1- निदेशक, भूतत्व एवं खनिकर्म निदेशालय, उ०प्र० खनिज भवन लखनऊ।
- 2- जिलाधिकारी जालीन स्थान उरई।
- 3- पुलिस अधीक्षक जालीन स्थान उरई।
- 4- उपजिलाधिकारी/तहसीलदार जालीन।
- 5- गाबर कान्ट्रैक्शन लि० अधिकृत प्रतिनिधि श्री संजय बंसल निवासी वाघली रोड कुतौन्ड जिला जालीन।

खान अधिकारी
जालीन स्थान उरई।



उत्तर प्रदेश UTTAR PRADESH

श्रावसागर परगना व जिला जालौन के हे और ब्यान करते हे कि

1. यह कि हम उपरोक्त पते के स्थाई निवासी है।
2. यह कि हमारी आराजी वाकै मीजा 21.10.00/ तहसील जालौन जिला जालौन में खेत नं० 655 कुल रकवा 3720 हे है। इस तरह खेत का कुल तादादी रकवा 3720 हे० के हम वाकै फर्द जमाबन्दी साल 21-21 की रुह के मालिकान काबिज चले आ रहे है।
3. यह कि उपरोक्त आराजी तबाह खबाह होने के कारण मिटटी उठाने चाहते है और खेत की मिटटी खेती के लिए तपयका करन के लिए गावर कन्ट्रक्शन लिमिटेड वावली रोड कुडीन्द 285125 को बुन्दलखण्ड एक्सप्रेसवे के लिए दी है।
4. यह कि हमारे खेत की मिटटी की गहराई 1.1/2 मीटर तक करीब एक एकड का रेट 1,10,000/ रुपया प्रति एकड के हिसाब से तय हुआ हे हमारे खेत की मिटटी जैसे जैसे मिटटी उठती रहेगी वैसे वैसे पेमेन्ट



अलग पालीति

कार्यालय जिलाधिकारी, जालीन स्थान उरई
पत्र सं० 1108/खनिज-एमएमसी-30

दिनांक 21/11/2020

प्रपत्र-एमएमसी-10

मै० गावर कान्ट्रान लि० बुन्देलखण्ड एक्सप्रेस वे वावली रोड कुलीन्द द्वारा बुन्देलखण्ड एक्सप्रेस-वे हाइवे निर्माण में मिट्टी की आपूर्ति हेतु ग्राम बन्धौली व हैदलपुर तहसील उरई जनपद जालीन के निम्नलिखित क्षेत्रों से साधारण मिट्टी के खनन अनुज्ञा पत्र उ०प्र० उपखनिज परिहार नियमावली 1983 के अध्याय-6 में निहित प्रावधानों के अन्तर्गत प्रारूप एमएमसी-8 पर मय आवेदन शुल्क सहित आवेदन पत्र प्रस्तुत किया है। प्रार्थना पत्र के साथ आवेदित क्षेत्र की खतीनी तथा मू-स्वामी की सहनति के संबंध में सपथ पत्र व मानचित्र प्रस्तुत किया है। आवेदित क्षेत्र का विवरण निम्न है:-

क्रम सं०	तहसील	जनपद	ग्राम	गाटा सं०	क्षेत्रफल	साधारण मिट्टी की अनुज्ञा मात्रा
	जालीन	जालीन	सालाबाद	71, 888 260, 608 54 158ख 595	0.971हे० 0.372हे० 0.510हे० 3.556हे० 3.897हे० 0.300हे० 1.987हे०	150000घनमीटर
	जालीन	जालीन	ताबा	202 275,271,329,256,277	3.019हे० 4.990हे०	
	जालीन	जालीन	लहरउवा	926	3.650हे०	

उक्त मिट्टी की खनन अनुज्ञा हाइवे प्रोजेक्ट में मिट्टी भरवाई हेतु मांगा गया है। शासनादेश सं० 321/80-2018-01(सामान्य)/2018 दिनांक 15.02.2018 जिसमें निर्माण कार्यों से संबंधित महत्वपूर्ण परियोजनाओं में प्रयुक्त होने वाली साधारण मिट्टी के खनन एवं परिवहन हेतु अनुज्ञा पत्र निर्गत करने के संबंध में दिशा निर्देश जारी किये गये हैं जिसके प्रस्ताव-2(5) में उल्लिखित किया गया है कि उपरोक्त परियोजनाओं हेतु खनन अनुज्ञा पत्र निर्गत करने के लिये "खनन योजना" अनुमोदित कराये जाने की आवश्यकता नहीं है। पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय भारत सरकार नई दिल्ली की अधिसूचना दिनांक 15.01.2018 के परिशिष्ट 9 में कतिपय मामलों में पर्यावरणीय अनापत्ति की अपेक्षा से छूट प्रदान की गयी है जिसके प्रस्ताव-6 में निम्न व्यवस्था की गयी है।

"सामुदायिक कार्य जैसे ग्रामीण तालाबों या टैंकों से गाद हटाना, महात्मा गांधी राष्ट्रीय ग्रामीण रोजगार और गारंटी स्कीमों, अन्य सरकारी प्रयोजित स्कीमों तथा सामुदायिक प्रयासों द्वारा ग्रामीण सड़कों, तालाबों, बांधों का संनिर्माण"।

उ०प्र० उपखनिज परिहार नियमावली 1983 के अध्याय-6 नियम-52 में उपखनिज के खनन अनुज्ञा स्वीकृत किये जाने का प्रावधान है।

शासनादेश सं० 821(1)/86-2018-153(सामान्य)/2017 दिनांक 11.04.2018 द्वारा उ०प्र० उपखनिज परिहार नियमावली (45वां संशोधन) नियमावली 2018 के प्रख्यापन के दिनांक 27.03.2018 से राज्य सरकार द्वारा साधारण मिट्टी/साधारण मृदा की रायल्टी "शून्य" कर दी गयी है। अतः निम्नलिखित शर्तों के अधीन उल्लिखित मृमि से उप खनिज साधारण मिट्टी की निकासी हेतु दिनांक 21.05.2020 से तीन माह (03माह) की अवधि अथवा ऊपरलिखित मिट्टी खनन मात्रा की निकासी इसमें से जो भी पहले हो, के लिये खनन अनुमति प्रदान की जाती है।

शर्तें-

- 1- आवेदक राज्य सरकार के किसी तीसरे पक्ष के दावे की प्रतिपूर्ति करता रहेगा और इस प्रकार के दावे को उनके उत्पन्न होते ही स्वयं निश्चित करेगा।
- 2- आवेदक ऐसी शर्तों से खनिज निकालेगा जिससे कोई सड़क, सार्वजनिक मार्ग, भवन, मू-घड़ादि, सार्वजनिक समारंथल या सार्वजनिक सम्पत्ति को कोई नुकसान न पहुँचे।
- 3- आवेदक संग्रह किये गये सभी खनिजों का लेखा रखेगा और एतदर्थ प्रतिनियुक्ति प्राधिकारी को ऐसे लेखों का निरीक्षण करने की अनुमति देगा।
- 4- खनिज मात्रा की निकासी व परिवहन का सम्पूर्ण दस्तावेज स्टिक रजिस्टर में रखेगा एवं उसका विवरण प्रत्येक माह की 05 तारीख तक कार्यालय को उपलब्ध करेगा।



भारतीय गैर न्यायिक

दस
रुपये

TEN
RUPEES

Rs. 10

24 DEC 2017

INDIA

INDIA NON JUDICIAL

उत्तर प्रदेश UTTAR PRADESH

42AE 250711

किसान सहमति पत्र

हम कि श्री **हरमोहन, शक्कर** पुत्र/पुत्री/पुत्री श्री **गणेश**
 निवासी ग्राम **गिरघान** तहसील **उरई** थाना **रह**
 ब्लक **उरई** जिला जालीन प्रथम पक्ष एम गांधी कन्सट्रक्शन लिमिटेड (एन०के०जी०लि०)
 सब क्वान्ट्रैक्टर विदेव कन्सट्रक्शन को कार्य करणी द्वितीय पक्ष।

यह कि प्रथम पक्ष ने अपनी भूमि खसरा न० **103** खतौनी न० 00029
 ब्लक **658** स्थित सीजा **गिरघान** तहसील **उरई** जलपद जालीन
 जिल्ला में श्री जोत मालिक व काखिज हैं। मेरी जमीन ऊबड़ खाबड़ है जिसका मैं तलाब
 व समतल कराना चाहता हूँ। मैंने इस रक की भूमि बुन्देलखण्ड एकाग्रता हेतु मिट्टी उठाने हेतु अपनी सहमति दे दी है तथा द्वितीय पक्ष जिस खेत की मिट्टी उठावगा।
 अतः यह सहमति पत्र दोनों पक्षों की सहमति से जो दिनांक _____ को करार
 किया गया है ताकि सम्यक् एवं और तत्त जरूरत पर काम अखे।



50 प्रथम पक्ष
 1- **हरमोहन**
 2- **शक्कर**

50 द्वितीय पक्ष

भारतीय गैर न्यायिक

दस
रुपये

TEN
RUPEES

Rs. 10

INDIA

DEC 2000

INDIA NON JUDICIAL

उत्तर प्रदेश UTTAR PRADESH

42AE 250707

सहस्रत-पत्र

प्रथम पक्ष: स्वर्चौ, हरदोई पत्र औ जनैरा, ग्राम प्रियनान, तालीक उरई
जिला जालौन, स्वर्चौ सं. 00029 रससरा जालका 103

द्वितीय पक्ष: माकट मेरुकरन लिड, दया दिनेहा

यह कि प्रथम पक्ष उपरोक्त लिखित धुले पर स्वेच्छा से 1/2 एकड
धुले पर ताकत का निर्माण करना चाहता है।

यह कि इस ताकत को तब तक संरक्षण का, कृषि कार्य या सरकारी हेतु
उपयोग किया जाना है, जिसको 1 चौदही पद। यह की उंचाई पर बांध का
निर्माण किया जाना है।

यह कि प्रथम पक्ष उक्त धुले को खनन के कार्य हेतु द्वितीय पक्ष के
है रहा है, जिसके कार्य हेतु द्वितीय पक्ष प्रथम पक्ष को धरौते हेतु 4,50,000/-
पुनि एकड (यानि एकपद 6,75,000/- प्रति डेड एकड) देगा, तथा खनन
स. प्राप्त धरौते, सचक निर्माण के कार्य हेतु उपयोग करेगा।

यह कि उपरोक्त हेतु आज निज प्रयोग के समक्ष शसक्तोपेन कर
संरक्षित किया शक्ति अथवा ही न कनन जकरत काम डारो

प्रथम पक्ष

द्वितीय पक्ष

अवत

हरदोई बन्ट

स्वर्चौ

1-1-1948

दिनांक



शपथ पत्र

समक्ष:-

श्रीमान खनन अधिकारी महोदय ,

जालौन स्थान उरई जनपद जालौन

शपथ पत्र ओर से ए. र. गोविन्द पुत्र / पुत्री / पत्नी जोगेश

..... गी. र. चाम निवासी गिर. र. म. म.

तहसील उरई जनपद जालौन में शपथ पूर्वक कथन करता हूँ कि

1. यह कि मेरा उक्त नाम व पता सच व सही है ।
2. यह कि मैं भूमि खाता गाटा / खसरा संख्या 1.12.3 एवं रकवा 6.58.5.0 हे० स्थित गी. र. चाम तहसील उरई जिला जालौन का कास्तकार हूँ ।
3. यह कि उपरोक्त आराजी उबड़ - खाबड़ भूमि में Gawar Construction Ltd. को बुन्देलखण्ड एक्सप्रेस वे में उपयोग के लिए मिट्टी उठवाना चाहता हूँ जिसमें मुझे कोई एतराज नहीं है । कृपया मिट्टी उठवाने की अनुमति दिए जाने की कृपा करे ।

दिनांक- 01-03-21

ए. र. गोविन्द
शपथकर्ता ह०


कार्यालय जिलाधिकारी, Jalaun

(खनन अनुभाग)

साधारण मिट्टी की निकासी हेतु अनुज्ञा पत्र


MINE & MITRA

संख्या: NOC/OE/2021/3/19/54418

दिनांक: 12-05-2021

आवेदक एवं अवधि

आवेदक का नाम	GAWAR CONSTRUCTION LTD	आवेदक का पता	BAWALI ROAD KUTHOUND DISTT JALAUIN
अनुज्ञा की अवधि	व्यक्ति 12-05-2021 से 09-08-2021 तक	खनन का प्रयोजन	

खनन के लिए अनुज्ञा प्राप्त उपखनिज का विवरण

नाम	मात्रा
Ordinary Soil	140000.00 घन मी-
कुल	140000.00 घन मी-

खनन हेतु उपरोक्त होने वाली भूमि की अवस्थिति

खण्ड	बहुतीय	ग्राम / तहर	सारा संख्या/खण्ड संख्या/संज्ञा संख्या	एफआर(-)	भूस्वामी/भूस्वामिनी का नाम
Jalaun	Orai	गिरधान	103	6.5850	धर्म, हरमोहिन्द

आवेदन द्वारा अनुसूचक-1 की शर्तों का अनुपालन निम्न जना अनिवार्य होगा।

PRIYANKA
NIRANJAN

Digitally signed by
PRIYANKA
NIRANJAN

Date: 2021.05.12
18:04:48 +05'30'

Annexure – II

(Page No. - 49 - 49)

Joint Inspection Report of Damaged Road During Construction of Bundelkhand Expressway, Package - IV

S.N.	Name of Block	Name of Road	Total Length (km)	Damaged Length (km)	Whether the road has been used by EPC contractor or Transporting construction material of Bundelkhand Expressway (Yes/No) with package no.	Whether the EPC contractor as required the road during the period in which he/she used it (Yes/No) with package no.
1	2	3	4	5	6	7
1	Dakore	Jaisari Kala Link Road	2,500	1,800	Yes	Repaired
2	Dakore	Timron Link Road	0,800	0,400	Yes	Repaired
3	Dakore	Bhus Kapesi Link Road	2,500	0,400	Yes	Repaired
4	Dakore	Kagud to Shepura Link Road	1,200	1,200	Yes	Repaired
5	Dakore	Oral-Konech Road to Baraha Link Road	3,000	1,100	Yes	Repaired
6	Dakore / Konech	Somai Hardoi Gujar Road	8,850	8,000	Yes	Repaired
		Total	18,850	12,900		

[Handwritten signature]

P. K. ...
... AE

[Handwritten signature]

A. K. ...
... AE
Bundelkhand Expressway
PHIL-DG ORAI

[Handwritten signature]
... AE

[Handwritten signature]
... AE
Bundelkhand Expressway
PHIL-DG ORAI

[Handwritten signature]
... AE
Bundelkhand Expressway
PHIL-DG ORAI

Annexure – III

(Page No. 50 - 64)

कार्यालय जिलाधिकारी, जालौन स्थान उरई

पत्र सं० 1058 / खनिज-एमएमसी-30

दिनांक: 27 अप्रैल 2020

प्रपत्र-एमएमसी-10

मे० गावर कान्द्रशन लि० बून्देलखण्ड एक्सप्रेस वे वादली रोड कुतीन्द द्वारा बून्देलखण्ड एक्सप्रेस-वे हाइवे निर्माण में मिटटी की आपूर्ति हेतु ग्राम बन्धीली व हैदलपुर तहसील उरई जनपद जालौन के निम्नलिखित क्षेत्रों से साधारण मिटटी के खनन अनुज्ञा पत्र उ०प्र० उपखनिज परिहार नियमावली 1963 के अध्याय-6 में निहित प्राविधानों के अन्तर्गत प्रारूप एम्पएमसी-8 पर मय आवेदन शुल्क सहित आवेदन पत्र प्रस्तुत किया है। प्रार्थना पत्र के साथ आवेदित क्षेत्र की खतीनी तथा भू-स्वामी की सहमति के संबंध में शपथ पत्र व मानचित्र प्रस्तुत किया है।

क्रम सं०	तहसील	जनपद	ग्राम	गाटा सं०	क्षेत्रफल	साधारण मिटटी की अनुज्ञात मात्रा
1	उरई	जालौन	बन्धीली	2404 / 18 2404 / 18 2404 / 17 2404 / 15 ✓ 2126 446 374 / 1	0.809हे० 0.809हे० 0.809हे० 0.809हे० 2.429हे० 0.809हे० 0.437हे०	150000घमी०
			हैदलपुर			

उक्त मिटटी की खनन अनुज्ञा हाइवे प्रोजेक्ट में मिटटी भराई हेतु मांगा गया है। शासनादेश सं० 321/86-2018-01(सामान्य)/2018 दिनांक 15.02.2018 जिसमें निर्माण कार्यों से संबंधित महत्वपूर्ण परियोजनाओं में प्रयुक्त होने वाली साधारण मिटटी के खनन एवं परिवहन हेतु अनुज्ञा पत्र निर्गत करने के संबंध में दिशा निर्देश जारी किये गये हैं जिसके प्रस्ताव-2(5) में उल्लिखित किया गया है कि उपरोक्त परियोजनाओं हेतु खनन अनुज्ञा पत्र निर्गत करने के लिये "खनन योजना" अनुमोदित कराये जाने की आवश्यकता नहीं है। पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय भारत सरकार नई दिल्ली की अधिसूचना दिनांक 15.01.2018 के परिशिष्ट 9 में कतिपय मामलों में पर्यावरणीय अनापत्ति की अपेक्षा से छूट प्रदान की गयी है जिसके प्रस्ताव-5 में निम्न व्यवस्था दी गयी है।

"सामुदायिक कार्य जैसे ग्रामीण तालाबों या टैंकों से गाद हटाना, महात्मा गांधी राष्ट्रीय ग्रामीण रोजगार और गारंटी स्कीमों, अन्य सरकारी प्रयोजित स्कीमों तथा सामुदायिक प्रयासों द्वारा ग्रामीण सड़कों, तालाबों, बांधों का निर्माण"।

उ०प्र० उपखनिज परिहार नियमावली 1963 के अध्याय-6 नियम-52 में उपखनिज के खनन अनुज्ञा स्वीकृत किये जाने का प्राविधान है।

शासनादेश सं० 821(1)/86-2018-153(सामान्य)/2017 दिनांक 11.04.2018 द्वारा उ०प्र० उपखनिज परिहार नियमावली (45वां संशोधन) नियमावली 2018 के प्रख्यापन के दिनांक 27.03.2018 से राज्य सरकार द्वारा साधारण मिटटी/साधारण मृदा की रायल्टी "शून्य" कर दी गयी है। अतः निम्नलिखित शर्तों के अधीन उल्लिखित भूमि से उप खनिज साधारण मिटटी के निकासी हेतु दिनांक 27.04.2020 से तीन माह (03माह) की अवधि अथवा ऊपरलिखित मिटटी खनन मात्रा की निकासी इसमें से जो भी पहले हो, के लिये खनन अनुमति प्रदान की जाती है।

शर्तें-

- 1- आवेदक राज्य सरकार के किसी तीसरे पक्ष के दावे की प्रतिपूर्ति करता रहेगा और इस प्रकार के दावे को उनके उत्पन्न होते ही स्वयं निश्चित करेगा।
- 2- आवेदक ऐसी रीति से खनिज निकालेगा जिससे कोई सड़क, सार्वजनिक मार्ग, भवन, भू-ग्रहादि, सार्वजनिक सभास्थल या सार्वजनिक सम्पत्ति को कोई बाधा न पहुँचे।
- 3- आवेदक संग्रह किये गये सभी खनिजों का लेखा रखेगा और एतदर्थ प्रतिनिधित्वित प्राधिकारी को ऐसी लेखों का निरीक्षण करने की अनुमति देगा।
- 4- खनिज मात्रा की निकासी व परिवहन का सम्पूर्ण धौरा, रटाक रजिस्टर में रखेगा एवं उसका कियरण प्रत्येक माह की 05 तारीख तक कार्यालय को उपलब्ध करायेगा।
- 5- आवेदक को प्रदत्त अनुमति विनिर्दिष्ट अवधि की समाप्ति की दिनांक तक या ऐसे दिनांक जबतक खनिज अनुज्ञात मात्रा हटा न ली जाये, इसमें से जो भी पहले हो तक वैध होगा।

6- मिट्टी खननकर्ता उपखनिज मिट्टी का प्रयोग केवल हाइवें प्रोजेक्ट में ही करेगा, किसी भी दशा में मिट्टी का व्यवसायिक प्रयोग नहीं करेगा अन्यथा अनुमति निरस्त कर दी जायेगी, जिसके लिये कम्पनी स्वयं उत्तरदायी होगी।

7- मिट्टा का खनन सराह से तीन मीटर गहराई तक किया जा सकेगा।

कोविड-19 से संबंधित अन्य शर्त:-

- 1- नोवेल कोरोना वायरस की रोकथाम एवं नियंत्रण हेतु सौशल डिस्टेन्सिंग तथा केन्द्र एवं राज्य सरकार द्वारा जारी गाइडलाइन के अनुसार न्यूनतम श्रमिकों के साथ मशीनों का उपयोग कर खनन क्षेत्रों में आवश्यकतानुसार खनन गतिविधियां संश्लिप्त की जाये।
- 2- खनिजों के खनन/परिवहन का कार्य संश्लिप्त किये जाने हेतु कोविड-19 के मैनेजमेंट के लिये किये जाने वाले सुरक्षा उपायों की सूचना दी जाये।
- 3- मशीन और कार्मिकों/श्रमिकों की तैनाती/नियोजित कार्मिकों/श्रमिकों हेतु सुरक्षा उपकरण की व्यवस्था प्रयुक्त मशीनों और वाहनों के सेनेटाइजेशन आदि की व्यवस्था की जाये।
- 4- कोरोना वायरस के संक्रमण की रोकथाम, बचाव के दृष्टिगत सौशल डिस्टेन्सिंग का पालन करें एवं दो कार्मिक/श्रमिक के मध्य कम से कम 1-1 मीटर की दूरी बनाये रखते हुये नियोजित कार्मिकों/श्रमिकों की सुरक्षा के दृष्टिगत मास्क/गमछा, सेनेटाइजर एवं हैंडव्यास/साबुन का उपयोग अनिवार्य होगा।
- 5- पेयजल,साफ सफाई/स्वच्छता एवं शौचालय की भी समुचित ढंग से व्यवस्था सुनिश्चित करायी जाये, जिससे खनन पट्टा क्षेत्र में तैनात कार्मिकों/श्रमिकों को किसी भी प्रकार की समस्या का सामना न करना पड़े।
- 6- कार्मिकों/श्रमिकों हेतु हाथ धोने के लिये साबुन एवं पानी की रसुधित व्यवस्था की जाये।
- 7- कार्मिकों/श्रमिकों द्वारा लोग मैड फेस मास्क/गमछा का प्रयोग करते हुये नाक व मुंह को ढक कर रखा जायेगा।
- 8- मंदिर, पाल,धुम्रपान एवं तम्बाकू आदि का सेवन पूर्णतया प्रतिबंधित रहेगा।
- 9- कार्यस्थल पर ऐसे श्रमिकों को नियोजन न किया जाये जिनमें सामान्य रूप से भी बुखार, खासी एवं जुकाम आदि के लक्षण हो।
- 10- कार्यस्थल पर 65 वर्ष से अधिक उम्र के कार्मिक/श्रमिक एवं बच्चे को रतनपान कराने वाली महिलाओं को नियोजित न किया जाये।
- 11- आमजनमानस से आरोग्य सेतु ऐप (Aarogya Setu app) मोबाइल में डाउनलोड कर उपयोग किये जाने हेतु अपील की जाये।

खान अधिकारी
जालीन स्थान उरई।

प्रतिलिपि:-

- 1- जिलाधिकारी महोदय को सादर सूचनार्थ।
- 2- पुलिस अधीक्षक जालीन स्थान उरई।
- 3- उपजिलाधिकारी /क्षेत्राधिकारी पुलिस उरई को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।
- 4- मे0 गावर कान्ट्रोलिंग लि0 बुन्देलखण्ड एक्सप्रेस वे बावली रोड कुटीन्द

खान अधिकारी
जालीन स्थान उरई।

Only for Highway project

कार्यालय जिलाधिकारी, जालौन स्थान उरई

पत्र सं० 1083 / खनिज-एमएमसी-30

दिनांक 13 मई 2020

प्रपत्र-एमएमसी-10

श्री गावर कान्ट्रोल लि० बुन्देलखण्ड एक्सप्रेस वे वावली रोड कुर्तान्द द्वारा बुन्देलखण्ड एक्सप्रेस-वे हाइवे निर्माण में मिट्टी की आपूर्ति हेतु ग्राम बन्धौली व हैदलपुर तहसील उरई जनपद जालौन के निम्नलिखित क्षेत्रों से साधारण मिट्टी के खनन अनुज्ञा पत्र उ०प्र० उपखनिज परिहार नियमावली 1983 के अध्याय-6 में निहित प्राविधानों के अन्तर्गत प्रारूप एमएमसी-8 पर मय आवेदन फुल्क सहित आवेदन पत्र प्रस्तुत किया है। प्रार्थना पत्र के साथ आवेदित क्षेत्र की खतीनी तथा भू-स्वामी की सहमति के संबंध में उभय पत्र व मनाधिकृत प्रस्तुत किया है। आवेदित क्षेत्र का विवरण निम्नतः है:-

क्रम सं०	तहसील	जनपद	ग्राम	गाटा सं०	क्षेत्रफल	साधारण मिट्टी की अनुज्ञात मात्रा
1	उरई	जालौन	डकोर	1033, 1034, 2918, 2944, 1637 2767	1.114 हे० 2.428 हे०	106260 घमी०
2	उरई	जालौन	डकोर	2163, 2974 2916	2.347 हे० 2.230 हे०	150000 घमी०
3	उरई	जालौन	डकोर	2944 व 2898 2940 2944 व 1968 2767	1.225 हे० 1.983 हे० 0.570 हे० 0.138 हे० 2.023 हे०	100000 घमी०
4	उरई	जालौन	डकोर	2255 2912 व 2944	1.635 हे० 2.832 हे०	150000 घमी०
5	उरई	जालौन	डकोर	2924, 2944 व 2944 ल	4.070 हे०	73260 घमी०
6	उरई	उरई	डकोर	2652 2944 2926, 2944 2944 2777	1.412 हे० का 1/4 भाग रकबा 0.353 हे० 1.279 हे० का 1/2 भाग रकबा 0.635 हे० 2.995 हे० का रकबा 0.680 हे० 1.214 हे० का 1/2 भाग रकबा 0.242 0.405 हे० का 1/2 रकबा 0.045	125700 घमी०

उक्त मिट्टी की खनन अनुज्ञा हाइवे प्रोजेक्ट में मिट्टी भरवाई हेतु मांगा गया है। इसनादेश सं० 321/88-2018-01(सामान्य)/2018 दिनांक 15.02.2018 जिसमें निर्माण कार्य से संबंधित महत्वपूर्ण परियोजनाओं में प्रयुक्त होने वाली साधारण मिट्टी के खनन एवं परिवहन हेतु अनुज्ञा पत्र निर्गत करने का संबंध में दिशा निर्देश जारी किये गये हैं जिसके प्रस्ताव-2(5) में उल्लिखित किया गया है कि उपरोक्त परियोजनाओं हेतु खनन अनुज्ञा पत्र निर्गत करने के लिये "खनन योजना" अनुमोदित कराये जाने की आवश्यकता नहीं है। पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय भारत सरकार नई दिल्ली की अधिसूचना दिनांक 15.01.2018 के परिशिष्ट 9 में कतिपय मामलों में पर्यावरणीय अनापत्ति की अपेक्षा से छूट प्रदान की गयी है जिसके प्रस्ताव-5 में निम्न व्यवस्था दी गयी है।

"सामुदायिक कार्य जैसे ग्रामीण तालाबों या टैंकों से गाव हटाना, महात्मा गांधी राष्ट्रीय ग्रामीण रोजगार और गारंटी स्कीमों, अन्य सरकारी प्रयोजित स्कीमों तथा सामुदायिक प्रवासों द्वारा ग्रामीण सड़कों, तालाबों, बांधों का सन्निर्माण"।

उ०प्र० उपखनिज परिहार नियमावली 1983 के अध्याय-6 नियम-52 में उपखनिज के खनन अनुज्ञा स्वीकृत किये जाने का प्राविधान है।



(Handwritten signature)

शासनादेश सं० 821(1)/86-2018-153(सामान्य)/2017 दिनांक 11.04.2018 द्वारा उपखनिज परिहार नियमावली (45वां संशोधन) नियमावली 2018 के प्रख्यापन के दिनांक 27.03.2018 से राज्य सरकार द्वारा साधारण मिट्टी/साधारण गुदा की खाल्टी 'शून्य' कर दी गयी है। अतः निम्नलिखित शर्तों के अधीन उल्लिखित भूमि से उप खनिज साधारण मिट्टी के निकासी हेतु दिनांक 09.05.2020 से तीन माह (03माह) की अवधि अथवा ऊपरलिखित मिट्टी खनन मात्रा की निकासी इसमें से जो भी पहले हो, के लिये खनन अनुमति प्रदान की जाती है।

शर्तें-

- 1- आवेदक राज्य सरकार के किसी तीसरे पक्ष के दावे की प्रतिपूर्ति करता रहेगा और इस प्रकार के दावे को उनके उत्पन्न होते ही स्वयं निश्चित करेगा।
- 2- आवेदक ऐसी रीति से खनिज निकालेगा जिससे कोई सड़क, सार्वजनिक मार्ग, भवन, मू-ग्रहादि, सार्वजनिक सम्पत्तल या सार्वजनिक सम्पत्ति को कोई बाधा न पहुँचे।
- 3- आवेदक संग्रह किये गये सभी खनिजों का लेखा रखेगा और एतदर्थ प्रतिनिष्ठित प्राधिकारी को ऐसे लेखे का निरीक्षण करने की अनुमति देगा।
- 4- खनिज मात्रा की निकासी व परिवहन का सम्पूर्ण ब्यौरा, स्टॉक रजिस्टर में रखेगा एवं उसका विवरण प्रत्येक माह की 05 तारीख तक कार्यालय को उपलब्ध करायेगा।
- 5- आवेदक को प्रदत्त अनुमति विनिर्दिष्ट अवधि की समाप्ति की दिनांक तक या ऐसे दिनांक जबतक खनिज अनुज्ञात्र मात्रा हटा न ली जाये, इसमें से जो भी पहले हो तक वैध होगा।
- 6- मिट्टी खननकर्ता उपखनिज मिट्टी का प्रयोग केवल हाइड्रॉ प्रोजेक्ट में ही करेगा, किसी भी जगह में मिट्टी का व्यावसायिक प्रयोग नहीं करेगा अथवा अनुमति निरस्त कर दी जायेगी, जिसके लिये कंपनी स्वयं उत्तरदायी होगी।
- 7- मिट्टी का खनन सतह से तीन मीटर गहराई तक किया जा सकेगा।

कोविड-19 से संबंधित अन्य शर्तें:-

- 1- नोबल कोरोना वायरस की रोकथाम एवं नियंत्रण हेतु सोशल डिस्टेंसिंग तथा क्वेन्ड एवं राज्य सरकार द्वारा जारी गाइडलाइन के अनुसार न्यूनतम श्रमिकों के साथ मशीनों का उपयोग कर खनन क्षेत्रों में आवश्यकतानुसार खनन गतिविधियां संघालित की जाये।
- 2- खनिजों के खनन/परिवहन का कार्य संघालित किये जाने हेतु कोविड-19 के मैनेजमेंट के लिये किये जाने वाले सुरक्षा उपायों की सूचना दी जाये।
- 3- मशीन और कार्मिकों/श्रमिकों की तैनाती/नियोजित कार्मिकों/श्रमिकों हेतु सुरक्षा उपकरण की व्यवस्था प्रयुक्त मशीनों और वाहनों के सेनेटाइजेशन आदि की व्यवस्था की जाये।
- 4- कोरोना वायरस के संक्रमण की रोकथाम, ववाय के दृष्टिगत सोशल डिस्टेंसिंग का पालन करें एवं दो कार्मिक/श्रमिक के मध्य कम से कम 1-1 मीटर की दूरी बनाये रखते हुये नियोजित कार्मिकों/श्रमिकों की सुरक्षा के दृष्टिगत मास्क/गमछा, सेनेटाइजर एवं हैंडवॉश/साबुन का उपयोग अनिवार्य होगा।
- 5- पेयजल, साफ सफाई/स्वच्छता एवं जीवालय की भी समुचित ढंग से व्यवस्था सुनिश्चित कर्षायी जाये, जिससे खनन पट्टा क्षेत्र में तैनात कार्मिकों/श्रमिकों को किसी भी प्रकार की समस्या का सामना न करना पड़े।
- 6- कार्मिकों/श्रमिकों हेतु हाथ धोने के लिये साबुन एवं पानी की समुचित व्यवस्था की जाये।
- 7- कार्मिकों/श्रमिकों द्वारा होम गेड फेस मास्क/गमछा का प्रयोग करते हुये नाक व मुँह को ढक कर रखा जायेगा।
- 8- गरम पान, धूम्रपान एवं तम्बाकू आदि का सेवन पूर्णतया प्रतिबंधित रहेगा।
- 9- कार्यस्थल पर ऐसे श्रमिकों को नियोजन न किया जाये जिनमें सामान्य रूप से भी बुखार, खासी एवं जुकाम आदि के लक्षण हो।
- 10- कार्यस्थल पर 85 वर्ष से अधिक उम्र के कार्मिक/श्रमिक एवं बच्चे को रतनपान कराने वाली महिलाओं को नियोजित न किया जाये।
- 11- आमजनमानस से आरोग्य सेतु ऐप (Aarogya Setu app) मोबाइल में डाउनलोड कर उपयोग किये जाने हेतु अपील की जाये।

प्रतिलिपि:-

- 1- जिलाधिकारी महोदय को सादर सूचनार्थ।
- 2- पुलिस अधीक्षक महोदय, जालीन स्थान उरई को सादर सूचनार्थ।
- 3- उपजिलाधिकारी / क्षेत्राधिकारी पुलिस उरई को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।
- 4- मे० गावर कान्ट्रोल लि० बुन्देलखण्ड एक्सप्रेस वे वाला नो. 1000 कटौन्द।

खान अधिकारी
जालीन स्थान उरई।



खान अधिकारी
जालीन स्थान उरई।

कार्यालय जिलाधिकारी, जालौन स्थान उरई

Only for Highway project

पत्र सं० /085 /खनिज-एमएमसी-30

दिनांक: 15 मई 2020

प्रपत्र-एमएमसी-10

मे० गावर कान्द्रशन लि० बुन्देलखण्ड एक्सप्रेस वे कावली रोड फुल्लन्द द्वारा बुन्देलखण्ड एक्सप्रेस-वे हाइवे निर्माण में मिटटी की आपूर्ति हेतु ग्राम बन्नीली य हैदलपुर तहसील उरई जनपद जालौन के निम्नलिखित क्षेत्रों से साधारण मिटटी के खनन अनुज्ञा पत्र उ०प्र० उपखनिज परिहार नियमावली 1983 के अध्याय-6 में निहित प्राविधानों के अन्तर्गत प्रारूप एम०एम०-8 पर नये आवेदन शुल्क सहित आवेदन पत्र प्रस्तुत किया है । प्रार्थना पत्र के साथ आवेदित क्षेत्र की खतीनी तथा भू-स्वामी की सहमति के संबंध में शपथ पत्र य मानचित्र प्रस्तुत किया है । आवेदित क्षेत्र का विवरण निम्नत है-

क्रम सं०	तहसील	जनपद	ग्राम	गाटा सं०	क्षेत्रफल	साधारण मिटटी की अनुज्ञात मात्रा					
जालौन	उरई	जालौन	बरहा	551	1.27180	2,80,000घनमीटर					
				539	0.64180						
				106	1.56880						
				101,103,108,106,106,109,115	0.92180						
				549	1.32580						
				1445	2.40380						
				552	0.62680						
				484	0.60780						
				जालौन	उरई		जालौन	व्यासपुरा	386/2	0.70580	1,40,000घनमीटर
									341/1	0.62780	
458	1.03880										
463/1	0.32080										
112/1	0.04580										
304/1	1.70480										

उक्त मिटटी की खनन अनुज्ञा हाइवे प्रोजेक्ट में मिटटी भराई हेतु मांगा गया है । संसदनादेश सं० 321/86-2018-01(सामान्य)/2018 दिनांक 15.02.2018 जिसमें निर्माण कार्य से संबंधित महत्वपूर्ण परियोजनाओं में प्रयुक्त होने वाली साधारण मिटटी के खनन एवं परिवहन हेतु अनुज्ञा पत्र निर्गत करने के संबंध में दिशा निर्देश जारी किये गये हैं जिसके प्रस्ता-2(5) में उल्लिखित किया गया है कि उपरोक्त परियोजनाओं हेतु खनन अनुज्ञा पत्र निर्गत करने के लिये "खनन योजना" अनुमोदित कराये जाने की आवश्यकता नहीं है । पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय भारत सरकार नई दिल्ली की अधिरूचना दिनांक 15.01.2016 के परिशिष्ट 9 में कतिपय मामलों में पर्यावरणीय अनापत्ति की अपेक्षा से छूट प्रदान की गयी है जिसके प्रस्ता-5 में निम्न व्यवस्था दी गयी है ।

"सामुदायिक कार्य जैसे ग्रामीण तालाबो या टैंकों से गाद हटाना, महात्मा गांधी राष्ट्रीय ग्रामीण रोजगार और गारंटी स्कीमो, अन्य सरकारी प्रयोजित स्कीमो तथा सामुदायिक प्रयासो द्वारा ग्रामीण सड़को, तालाबो, बांधो का संनिर्माण" ।

उ०प्र० उपखनिज परिहार नियमावली 1983 के अध्याय-6 नियम-52 में उपखनिज के खनन अनुज्ञा रक्षीकृत किये जाने का प्राविधान है ।

संसदनादेश सं० 821(1)/86-2018-153(सामान्य)/2017 दिनांक 11.04.2018 द्वारा उ०प्र० उपखनिज परिहार नियमावली (45वां संशोधन) नियमावली 2018 के प्रख्यापन के दिनांक 27.03.2018 से राज्य सरकार द्वारा साधारण मिटटी/साधारण मृदा की शायली "शून्य" कर दी गयी है । अतः निम्नलिखित शर्तों के अधीन उल्लिखित भूमि से उप खनिज साधारण मिटटी के निकासी हेतु दिनांक 15.05.2020 से तीन माह (03माह) की अवधि अथवा ऊपरलिखित मिटटी खनन मात्रा को निकासी इसमें से जो भी पहले हो के लिये खनन अनुमति प्रदान की जाती है ।

शर्त-

- 1- आवेदक राज्य सरकार के किसी तीसरे पक्ष के दावे की प्रतिपूर्ति करता रहेगा और इस प्रकार के दावे को उनके उत्पन्न होते ही रंघ निश्चित करेगा ।
- 2- आवेदक ऐसी रीति से खनिज निकालेगा जिससे कोई सड़क, सार्वजनिक मार्ग, भवन, भू-ग्रहादि, सार्वजनिक सभारथल या सार्वजनिक सम्पत्ति को कोई बाधा न पहुँचे ।
- 3- आवेदक संग्रह किये गये सभी खनिजों को सुरक्षित रखेगा और एतदर्थ प्रतिनिधिकृत प्राधिकारी को ऐसी लेखे का निरीक्षण करने की अनुमति देगा ।



- 4- खनिज मात्रा की निकासी व परिवहन का सम्पूर्ण धौरा, स्टॉक रजिस्टर में रचवेगा एवं उसका वियरण प्रत्येक माह की 05 तारीख तक कार्यालय को उपलब्ध करायेगा।
- 5- आवेदक को प्रदत्त अनुमति विनिर्दिष्ट अवधि की समाप्ति की दिनांक तक या ऐसे दिनांक जबतक खनिज अनुज्ञात मात्रा हटा न ली जाये, इसमें से जो भी पहले हो तक वैध होगा।
- 6- मिट्टी खननकर्ता उपखनिज मिट्टी का प्रयोग केवल झाड़वें प्रोजेक्ट में ही करेगा, किसी भी दशा में मिट्टी का व्यावसायिक प्रयोग नहीं करेगा अन्यथा अनुमति निरस्त कर दी जायेगी, जिसके लिये कम्पनी स्वयं उत्तरदायी होगी।
- 7- मिट्टा का खनन सतह से तीन मीटर गहराई तक किया जा सकेगा।

कोविड-19 से संबंधित अन्य शर्तें:-

- 1- नोवेल कोरोना वायरस की रोकथाम एवं नियंत्रण हेतु सौशल डिस्टेंसिंग तथा केन्द्र एवं राज्य सरकार द्वारा जारी गाइडलाइन के अनुसार न्यूनतम श्रमिकों के साथ मशीनों का उपयोग कर खनन क्षेत्रों में आवश्यकतानुसार खनन गतिविधियां संवर्धित की जाये।
- 2- खनिजों के खनन/परिवहन का कार्य संवाहित किये जाने हेतु कोविड-19 के मैनेजमेंट के लिये किये जाने वाले सुरक्षा उपायों की सूचना दी जाये।
- 3- मशीन और कार्मिकों/श्रमिकों की तैनाती/नियोजित कार्मिकों/श्रमिकों हेतु सुरक्षा उपकरण की व्यवस्था प्रयुक्त मशीनों और वाहनों के सेनेटाइजेशन आदि की व्यवस्था की जाये।
- 4- कोरोना वायरस के संक्रमण की रोकथाम, बचाव के दृष्टिगत सौशल डिस्टेंसिंग का पालन करें एवं दो कार्मिक/श्रमिक के मध्य कम से कम 1-1 मीटर की दूरी बनाये रखते हुये नियोजित कार्मिकों/श्रमिकों की सुरक्षा के दृष्टिगत मास्क/गमछा, सेनेटाइजर एवं हैंडवॉश/साबुन का उपयोग अनिवार्य होगा।
- 5- पेयजल,साफ सफाई/स्वच्छता एवं सौचालय की भी समुचित ढंग से व्यवस्था सुनिश्चित करायी जाये, जिससे खनन पट्टा क्षेत्र में तैनात कार्मिकों/श्रमिकों को किसी भी प्रकार की समस्या का सामना न करना पड़े।
- 6- कार्मिकों/श्रमिकों हेतु हाथ धोने के लिये साबुन एवं पानी की समुचित व्यवस्था की जाये।
- 7- कार्मिकों/श्रमिकों द्वारा होम मेड फेस मास्क/गमछा का प्रयोग करते हुये नाक व मुँह को ढक कर रखा जायेगा।
- 8- गर्दिस पान,धुप्रपान एवं तम्बाकू आदि का सेवन पूर्णतया प्रतिबंधित रहेगा।
- 9- कार्यस्थल पर ऐसे श्रमिकों को नियोजन न किया जाये जिनमें सामान्य रूप से भी बुखार, खासी एवं जुकाम आदि के लक्षण हों।
- 10- कार्यस्थल पर 65 वर्ष से अधिक उम्र के कार्मिक/श्रमिक एवं बच्चे को स्तनपान कराने वाली महिलाओं को नियोजित न किया जाये।
- 11- आमजनमानस से आरोग्य सेतु ऐप (Aarogya Setu app) मोबाइल में डाउनलोड कर उपयोग किये जाने हेतु अपील की जाये।

खान अधिकारी
जालीन स्थान उरई।

प्रतिलिपि:-

- 1- जिलाधिकारी महोदय को सादर सूचनार्थ।
- 2- पुलिस अधीक्षक महोदय, जालीन स्थान उरई को सादर सूचनार्थ।
- 3- उपजिलाधिकारी /क्षेत्राधिकारी पुलिस उरई को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।
- 4- मे0 गावर कान्द्रगान लि0 बुन्देलखण्ड एक्सप्रेस वे वावली रोड कुठीन्द।

खान अधिकारी
जालीन स्थान उरई।



कार्यालय जिलाधिकारी, जालीन स्थान उरई
पत्र सं० 1108 / खनिज-एमएमसी-30

Only for Highway project

दिनांक 21/05/2020

प्रपत्र-एमएमसी-10

मे० गावर फाउण्डेशन लि० बून्देलखण्ड एक्सप्रेस वे बावली रोड कुटीन्द द्वारा बून्देलखण्ड एक्सप्रेस-वे हाइवे निर्माण में मिट्टी की आपूर्ति हेतु ग्राम बन्नीली व हैदलपुर तहसील उरई जनपद जालीन के निम्नलिखित क्षेत्रों से साधारण मिट्टी के खनन अनुज्ञा पत्र उ०प्र० उपखनिज परिहार नियमावली 1963 के अध्याय-6 में निहित प्राविधानों के अन्तर्गत प्रारूप एमएमसी-8 पर मय आवेदन शुल्क सहित आवेदन पत्र प्रस्तुत किया है। प्रार्थना पत्र के साथ आवेदित क्षेत्र की खलीनी तथा भू-स्वामी की सहमति के संबंध में शपथ पत्र व मानचित्र प्रस्तुत किया है। आवेदित क्षेत्र का विवरण निम्नत है-

क्रम सं०	तहसील	जनपद	ग्राम	गाटा सं०	क्षेत्रफल	साधारण मिट्टी की अनुज्ञात मात्रा
	जालीन	जालीन	सालाबाद	71, 688, 280, 608, 54, 158ख 595	0.971हे० 0.372हे० 0.510हे० 3.556हे० 3.897हे० 0.300हे० 1.987हे०	160000घनमीटर
	जालीन	जालीन	तांबा	202 275,271,329,266,277	3.019हे० 4.990हे०	
	जालीन	जालीन	लहरउवा	926	3.650हे०	

उक्त मिट्टी की खनन अनुज्ञा हाइवे प्रोजेक्ट में मिट्टी भराई हेतु मांगा गया है। शासनादेश सं० 321/86-2018-01(सामान्य)/2018 दिनांक 15.02.2018 जिसमें निर्माण कार्यों से संबंधित महत्वपूर्ण परियोजनाओं में प्रयुक्त होने वाली साधारण मिट्टी के खनन एवं परिवहन हेतु अनुज्ञा पत्र निर्गत करने के संबंध में दिशा निर्देश जारी किये गये हैं जिसके प्रस्ताव-2(5) में उल्लिखित किया गया है कि उपरोक्त परियोजनाओं हेतु खनन अनुज्ञा पत्र निर्गत करने के लिये "खनन योजना" अनुमोदित कराये जाने की आवश्यकता नहीं है। पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय भारत सरकार नई दिल्ली की अधिसूचना दिनांक 15.01.2016 के परिशिष्ट 8 में कतिपय मामलों में पर्यावरणीय अनापत्ति की अपेक्षा से छूट प्रदान की गयी है जिसके प्रस्ताव-5 में निम्न व्यवस्था दी गयी है।

"सामुदायिक कार्य जैसे ग्रामीण तालाबों या टैंकों से गाद हटाना, महारथ गांधी राष्ट्रीय ग्रामीण रोजगार और गारंटी रकीमों, अन्य सरकारी प्रयोजित स्कीमों तथा सामुदायिक प्रयासों द्वारा ग्रामीण सड़कों, तालाबों, बांधों का संनिर्माण"।

उ०प्र० उपखनिज परिहार नियमावली 1963 के अध्याय-6 नियम-52 में उपखनिज के खनन अनुज्ञा स्वीकृत किये जाने का प्राविधान है।

शासनादेश सं० 821(1)/86-2018-153(सामान्य)/2017 दिनांक 11.04.2018 द्वारा उ०प्र० उपखनिज परिहार नियमावली (45वां संशोधन) नियमावली 2018 के प्रख्यापन के दिनांक 27.03.2018 से राज्य सरकार द्वारा साधारण मिट्टी/साधारण मृदा की रायस्टी "शून्य" कर दी गयी है। अतः निम्नलिखित शर्तों के अधीन उल्लिखित भूमि से उप खनिज साधारण मिट्टी के निकासी हेतु दिनांक 21.05.2020 से तीन माह (03माह) की अवधि अथवा ऊपरलिखित मिट्टी खनन मात्रा की निकासी इसमें से जो भी पहले हो, के लिये खनन अनुमति प्रदान की जाती है।

शर्तें-

- 1- आवेदक राज्य सरकार के किसी तीसरे पक्ष के दावे की प्रतिपूर्ति करता रहेगा और इस प्रकार के दावे को उनके उत्पन्न होते ही स्वयं निश्चित करेगा।
- 2- आवेदक ऐसी रीति से खनिज निकालेगा जिससे कोई सड़क, सार्वजनिक मार्ग, भवन, भू-ग्रहादि, सार्वजनिक सभास्थल या सार्वजनिक सम्पत्ति को कोई बाधा न पहुंचे।
- 3- आवेदक संग्रह किये गये सभी खनिजों का लेना रखेगा और एतदर्थ प्रतिनिधित्वित प्राधिकारी की ऐसे लेखों का निरीक्षण करने की अनुमति देगा।
- 4- खनिज मात्रा की निकासी व परिवहन का सम्पूर्ण दस्तावेज रजिस्टर में रखेगा एवं उसका विवरण प्रत्येक माह की 05 तारीख तक कार्यालय को उपलब्ध करवायेगा।



- 5- आवेदक को प्रदत्त अनुमति विनिर्दिष्ट अवधि की समाप्ति की दिनांक तक या ऐसे दिनांक जबतक खनिज अनुज्ञापत्र मात्रा हटा न ली जाये, इसमें से जो भी पहले हो तक वैध होगा।
- 6- मिट्टी खननकर्ता उपखनिज मिट्टी का प्रयोग केवल हाइवे प्रोजेक्ट में ही करेगा, किसी भी दशा में मिट्टी का ध्वसायिक प्रयोग नहीं करेगा अन्यथा अनुमति निरस्त कर दी जायेगी, जिसके लिये कम्पनी स्वयं उत्तरदायी होगी।
- 7- मिट्टा का खनन सतह से तीन मीटर गहराई तक किया जा सकेगा।

कोविड-19 से संबंधित अन्य शर्तें-

- 1- नोवेल कोरोना वायरस की रोकथाम एवं नियंत्रण हेतु सोशल डिस्टेंसिंग तथा केंद्र एवं राज्य सरकार द्वारा जारी गाइडलाइन के अनुसार न्यूनतम श्रमिकों के साथ मशीनों का उपयोग कर खनन क्षेत्रों में आवश्यकतानुसार खनन गतिविधियां संचालित की जाये।
- 2- खनिजों के खनन/परिवहन का कार्य संचालित किये जाने हेतु कोविड-19 के मैनेजमेंट के लिये किये जाने वाले सुरक्षा उपायों की सूचना दी जाये।
- 3- मशीन और कार्मिकों/श्रमिकों की तैनाती/नियोजित कार्मिकों/श्रमिकों हेतु सुरक्षा उपकरण की व्यवस्था प्रयुक्त मशीनों और वाहनों के सेनेटाइजेशन आदि की व्यवस्था की जाये।
- 4- कोरोना वायरस के संक्रमण की रोकथाम, बचाव के दृष्टिगत सोशल डिस्टेंसिंग का पालन करें एवं दो कार्मिक/श्रमिक के मध्य कम से कम 1-1 मीटर की दूरी बनाये रखते हुये नियोजित कार्मिकों/श्रमिकों की सुरक्षा के दृष्टिगत मास्क/गमछा, सेनेटाइजर एवं हेण्डवास्त/साबुन का उपयोग अनिवार्य होगा।
- 5- पेयजल, साफ सफाई/स्वच्छता एवं शौचालय की भी समुचित ढंग से व्यवस्था सुनिश्चित करायी जाये, जिससे खनन पट्टा क्षेत्र में तैनात कार्मिकों/श्रमिकों को किसी भी प्रकार की समस्या का सामना न करना पड़े।
- 6- कार्मिकों/श्रमिकों हेतु हाथ धोने के लिये साबुन एवं पानी की समुचित व्यवस्था की जाये।
- 7- कार्मिकों/श्रमिकों द्वारा होम मेड फेस मास्क/गमछा का प्रयोग करते हुये नाक व मुँह को ढक कर रखा जायेगा।
- 8- मदिरा पान, शुभ्रपान एवं तम्बाकू आदि का सेवन पूर्णतया प्रतिबंधित रहेगा।
- 9- कार्यस्थल पर ऐसे श्रमिकों को नियोजन न किया जाये जिनमें सामान्य रूप से भी बुखार, खासी एवं जुकाम आदि के लक्षण हो।
- 10- कार्यस्थल पर 65 वर्ष से अधिक उम्र के कार्मिक/श्रमिक एवं बच्चे को स्तनपान कराने वाली महिलाओं को नियोजित न किया जाये।
- 11- आमजनमानस से आरोग्य सेतु ऐप (Aarogya Setu app) मोबाइल में डाउनलोड कर उपयोग किये जाने हेतु अपील की जाये।

खान अधिकारी
जालीन स्थान उरई।

प्रतिलिपि-

- 1- जिलाधिकारी महोदय को सादर सूचनार्थ।
- 2- पुलिस अधीक्षक महोदय, जालीन स्थान उरई को सादर सूचनार्थ।
- 3- उपजिलाधिकारी / क्षेत्राधिकारी पुलिस जालीन को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।
- 4- मे0 गावर कान्द्रेशन लि0 मुन्देलखण्ड एक्सप्रेस वे वावली रोड कुटीन्द।



खान अधिकारी
जालीन स्थान उरई।

कार्यालय जिलाधिकारी, जालीन स्थान उरई

Only for Highway project

पत्र सं० १०९ / खनिज-एमएमसी-30

दिनांक 21 मई | 2020

प्रपत्र-एमएमसी-10

शे० गावर कान्ट्रोलिंग लि० बुन्देलखण्ड एक्सप्रेस वे यावली रोड कुटीन्द द्वारा बुन्देलखण्ड एक्सप्रेस-वे हाइवे निर्माण में मिट्टी की आपूर्ति हेतु ग्राम बन्नीली व हदलपुर तहसील उरई जनपद जालीन के निम्नलिखित क्षेत्रों से साधारण मिट्टी के खनन अनुज्ञा पत्र उ०प्र० उपखनिज परिहार नियमावली 1983 के अध्याय-6 में निहित प्राविधानों के अर्थात् प्रारम्भ एम०एमसी-8 पर मय आवेदन शुल्क सहित आवेदन पत्र प्रस्तुत किया है। प्रार्थना पत्र के साथ आवेदित क्षेत्र की खतौनी तथा नू-स्वामी की सहमति के संबंध में राफथ पत्र व मानचित्र प्रस्तुत किया है। आवेदित क्षेत्र का विवरण निम्न है:-

क्रम सं०	तहसील	जनपद	ग्राम	गाटा सं०	क्षेत्रफल	साधारण मिट्टी की अनुज्ञा मात्रा
	जालीन	जालीन	अम्मरगढ़	183, ✓ 164 ✓ 204, 209 105, 254, 245, 245 / 2 / 13A 155ख 24, 103, 243ख, 247ख	1.149हे० 1.153हे० 2.873हे० 1.774हे० 1.744हे० 0.490हे० 5.037हे०	250000घनमीटर

उक्त मिट्टी की खनन अनुज्ञा हाइवे प्रोजेक्ट में मिट्टी भराई हेतु मांगा गया है। शासनादेश सं० 321/86-2018-01(सामान्य)/2018 दिनांक 15.02.2018 जिसमें निर्माण कार्यों से संबंधित महत्वपूर्ण परियोजनाओं में प्रयुक्त होने वाली साधारण मिट्टी के खनन एवं परिवहन हेतु अनुज्ञा पत्र निर्मात करने के संबंध में दिशा निर्देश जारी किये गये हैं जिसके प्रस्ताव-2(5) में उल्लिखित किया गया है कि उपरोक्त परियोजनाओं हेतु खनन अनुज्ञा पत्र निर्मात करने के लिये "खनन योजना" अनुमोदित कराये जाने की आवश्यकता नहीं है। पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय भारत सरकार नई दिल्ली की अधिसूचना दिनांक 15.01.2016 के परिशिष्ट 9 में कतिपय मामलों में पर्यावरणीय अनापत्ति की अपेक्षा से छूट प्रदान की गयी है जिसके प्रस्ताव-5 में निम्न व्यवस्था दी गयी है।

"सामुदायिक कार्य जैसे ग्रामीण तालाबों या टैंकों से गाद हटाना, महात्मा गांधी राष्ट्रीय ग्रामीण रोजगार और गारंटी स्कीमों, अन्य सरकारी प्रयोजित स्कीमों तथा सामुदायिक प्रयासों द्वारा ग्रामीण सड़कों, तालाबों, बांधों का संनिर्माण"।

उ०प्र० उपखनिज परिहार नियमावली 1983 के अध्याय-6 नियम-52 में उपखनिज के खनन अनुज्ञा स्वीकृत किये जाने का प्राविधान है।

शासनादेश सं० 821(1)/86-2018-153(सामान्य)/2017 दिनांक 11.04.2018 द्वारा उ०प्र० उपखनिज परिहार नियमावली (45वां संशोधन) नियमावली 2018 के प्रख्यापन के दिनांक 27.03.2018 से राज्य सरकार द्वारा साधारण मिट्टी/साधारण मृदा की शब्दी "शून्य" कर दी गयी है। अतः निम्नलिखित शर्तों के अधीन उल्लिखित भूमि से उप खनिज साधारण मिट्टी के निकासी हेतु दिनांक 21.05.2020 से तीन माह (03माह) की अवधि अथवा ऊपरलिखित मिट्टी खनन मात्रा की निकासी इसमें से जो भी पहले हो, के लिये खनन अनुमति प्रदान की जाती है।

शर्तें-

- 1- आवेदक राज्य सरकार के किसी तीसरे पक्ष के दावे की प्रतिपूर्ति करता रहेगा और इस प्रकार के दावे को उनके उत्पन्न होते ही स्वयं निश्चित करेगा।
- 2- आवेदक ऐसी रीति से खनिज निकालेगा जिससे कोई सड़क, सार्वजनिक मार्ग, भवन, नू-प्रहादि, सार्वजनिक सभास्थल या सार्वजनिक सम्पत्ति को कोई बाधा न पहुँचे।
- 3- आवेदक संग्रह किये गये सभी खनिजों का लेखा रखेगा और एतदर्थ प्रतिनिधित्वित प्राधिकारी को ऐसे लेखों का निरीक्षण करने की अनुमति देगा।
- 4- खनिज मात्रा की निकासी व परिवहन का सम्पूर्ण व्यौरा, रटाक रजिस्टर में रखेगा एवं उसका विवरण प्रत्येक माह की 05 तारीख तक कार्यालय को उपलब्ध करायेगा।
- 5- आवेदक को प्रदत्त अनुमति विनिर्दिष्ट अवधि की समाप्ति की दिनांक तक या ऐसे दिनांक जबतक खनिज अनुज्ञात मात्रा हटा न ली जाये, इसमें से जो भी पहले हो तक वैध होगा।
- 6- मिट्टी खननकर्ता उपखनिज मिट्टी का प्रयोग केवल हाइवे प्रोजेक्ट में ही करेगा, किसी भी दशा में मिट्टी का व्यावसायिक प्रयोग नहीं करेगा अन्यथा अनुमति निरस्त कर दी जायेगी, जिसके लिये कम्पनी स्वयं उत्तरदायी होगी।
- 7- मिट्टा का खनन सतह से तीन मीटर गहराई तक किया जा सकेगा।

कोविड-19 से संबंधित अन्य शर्तें-



- 1- मोपेल कोरोना वायरस की रोकथाम एवं नियंत्रण हेतु सौशल डिस्टेंसिंग तथा केन्द्र एवं राज्य सरकार द्वारा जारी गाइडलाइन के अनुसार न्यूनतम श्रमिकों के साथ मशीनों का उपयोग कर खनन क्षेत्रों में आवश्यकतानुसार खनन गतिविधियां संचालित की जाये ।
- 2- खनिजों के खनन/परिवहन का कार्य संचालित किये जाने हेतु कोविड-19 के मैनेजमेंट के लिये किये जाने वाले सुरक्षा उपायों की सूचना दी जाये ।
- 3- मशीन और कार्मिकों/श्रमिकों की तैनाती/नियोजित कार्मिकों/श्रमिकों हेतु सुरक्षा उपकरण की व्यवस्था प्रयुक्त मशीनों और वाहनों के सेनेटाइजेशन आदि की व्यवस्था की जाये ।
- 4- कोरोना वायरस के संक्रमण की रोकथाम, बचाव के दृष्टिगत सौशल डिस्टेंसिंग का पालन करें एवं दो कार्मिक/श्रमिक के बीच कम से कम 1-1 मीटर की दूरी बनाये रखते हुये नियोजित कार्मिकों/श्रमिकों की सुरक्षा के दृष्टिगत मास्क/गमछा, सेनेटाइजर एवं हैंडवास/साबुन का उपयोग अनिवार्य होगा ।
- 5- पेयजल, साफ सफाई/स्वच्छता एवं शौचालय की भी समुचित ढंग से व्यवस्था सुनिश्चित करायी जाये, जिससे खनन पट्टा क्षेत्र में तैनात कार्मिकों/श्रमिकों को किसी भी प्रकार की समस्या का सामना न करना पड़े।
- 6- कार्मिकों/श्रमिकों हेतु हाथ धोने के लिये साबुन एवं पानी की समुचित व्यवस्था की जाये ।
- 7- कार्मिकों/श्रमिकों द्वारा होम मेड फेस मास्क/गमछा का प्रयोग करते हुये नाक व मुँह को ढक कर रखा जायेगा ।
- 8- मदिरा पान, धूम्रपान एवं तम्बाकू आदि का सेवन पूर्णतया प्रतिबंधित रहेगा ।
- 9- कार्यस्थल पर ऐसे श्रमिकों को नियोजन न किया जाये जिनमें सामान्य रूप से भी बुखार, खासी एवं जुकाम आदि के लक्षण हो।
- 10- कार्यस्थल पर 65 वर्ष से अधिक उम्र के कार्मिक/श्रमिक एवं बच्चे को रक्षणपान कराने वाली महिलाओं को नियोजित न किया जाये ।
- 11- आमजनमानस से आरोग्य सेतु ऐप (Aarogya Setu app) मोबाइल में डाउनलोड कर उपयोग किये जाने हेतु अपील की जाये ।

खान अधिकारी
जालीन स्थान उरई ।

प्रतिलिपि:-

- 1- जिलाधिकारी महोदय को सादर सूचनाार्थ ।
- 2- पुलिस अधीक्षक महोदय, जालीन स्थान उरई को सादर सूचनाार्थ ।
- 3- उपजिलाधिकारी / क्षेत्राधिकारी पुलिस जालीन को सूचनाार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित ।
- 4- मे0 गावर कान्द्रेशन लि0 नुवेलखण्ड एक्सप्रेस वे बावली रोड कुठीन्द ।

खान अधिकारी
जालीन स्थान उरई ।



कार्यालय जिलाधिकारी, जालीन स्थान उरई

पत्र सं० 1130/खनिज-एमएमसी-30

दिनांक: 29 मई 2020

प्रपत्र-एम0एम0-10

मे० गावर कान्ट्रिबुशन लि० बुन्देलखण्ड एक्सप्रेस वे पावली रोड कुठीन्द द्वारा बुन्देलखण्ड एक्सप्रेस-वे हाइवे निर्माण में मिट्टी की आपूर्ति हेतु ग्राम बन्धीली व हंदलपुर तहसील उरई जनपद जालीन के निम्नलिखित क्षेत्रों से साधारण मिट्टी के खनन अनुज्ञा पत्र उ०प्र० उपखनिज परिहार नियमावली 1963 के अध्याय-6 में निहित प्राविधानों के अन्तर्गत प्रारूप एम०एम०-8 पर मय आवेदन शुल्क सहित आवेदन पत्र प्रस्तुत किया है। प्रार्थना पत्र के साथ आवेदित क्षेत्र की खतीनी तथा भू-स्वामी की सहमति के संबंध में शपथ पत्र व मानचित्र प्रस्तुत किया है। आवेदित क्षेत्र का विवरण निम्नतः है:-

क्रम सं०	तहसील	जनपद	ग्राम	गाटा सं०	क्षेत्रफल	साधारण मिट्टी की अनुज्ञात मात्रा
1	उरई	जालीन	व्यासपुरा	395 396 386/2 394/1 409 407 500 468	0.065 हे० 0.097 हे० 0.705 हे० 0.481 हे० 0.932 हे० 1.080 हे० 0.390 0.491 हे०	100000 घनमीटर

उक्त मिट्टी की खनन अनुज्ञा हाइवे प्रोजेक्ट में मिट्टी भराई हेतु मांगा गया है। शासनादेश सं० 321/86-2018-01(सामान्य)/2018 दिनांक 15.02.2018 जिसमें निर्माण कार्य से संबंधित महत्वपूर्ण परियोजनाओं में प्रयुक्त होने वाली साधारण मिट्टी के खनन एवं परिवहन हेतु अनुज्ञा पत्र निर्गत करने के संबंध में दिशा निर्देश जारी किये गये हैं जिसके प्रस्ताव-2(5) में उल्लिखित किया गया है कि उपरोक्त परियोजनाओं हेतु खनन अनुज्ञा पत्र निर्गत करने के लिये "खनन योजना" अनुमोदित कराये जाने की आवश्यकता नहीं है। पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय भारत सरकार नई दिल्ली की अधिसूचना दिनांक 15.01.2018 के परिशिष्ट 9 में कतिपय मामलों में पर्यावरणीय अनापत्ति की अपेक्षा से छूट प्रदान की गयी है जिसके प्रस्ताव-5 में निम्न व्यवस्था दी गयी है।

"सामुदायिक कार्य जैसे ग्रामीण तालाबों या टैंकों से गाद हटाना, महात्मा गांधी राष्ट्रीय ग्रामीण रोजगार और गारंटी स्कीमो, अन्य सरकारी प्रयोजित स्कीमो तथा सामुदायिक प्रयासों द्वारा ग्रामीण सड़कों, तालाबों, बांधों का संनिर्माण"।

उ०प्र० उपखनिज परिहार नियमावली 1963 के अध्याय-6 नियम-62 में उपखनिज के खनन अनुज्ञा स्वीकृत किये जाने का प्राविधान है।

शासनादेश सं० 821(1)/86-2018-153(सामान्य)/2017 दिनांक 11.04.2018 द्वारा उ०प्र० उपखनिज परिहार नियमावली (45वां संशोधन) नियमावली 2018 के प्रख्यापन के दिनांक 27.03.2018 से राज्य सरकार द्वारा साधारण मिट्टी/साधारण मृदा की रायल्टी "शून्य" कर दी गयी है। अतः निम्नलिखित शर्तों के अधीन उल्लिखित भूमि से उप खनिज साधारण मिट्टी के निकासी हेतु दिनांक 29.05.2020 से तीन माह (03माह) की अवधि अथवा ऊपरलिखित मिट्टी खनन मात्रा की निकासी इसमें से जो भी पहले हो, के लिये खनन अनुमति प्रदान की जाती है।

शर्तें-

- 1- आवेदक राज्य सरकार के किसी तीसरे पक्ष के दावे की प्रतिपूर्ति करता रहेगा और इस प्रकार के दावे को उनके उत्पन्न होते ही स्वयं निश्चय करेगा।
- 2- आवेदक ऐसी रीति से खनिज निकालेगा जिससे कोई सड़क, सार्वजनिक मार्ग, भवन, भू-ग्रहादि, सार्वजनिक समारंथल या सार्वजनिक सम्पत्ति को कोई बाधा न पहुँचे।
- 3- आवेदक संग्रह किये गये सभी खनिजों का लेखा रखेगा और एतदर्थ प्रतिनिधित्वित प्राधिकारी को ऐसे लेखों का निरीक्षण करने की अनुमति देगा।
- 4- खनिज मात्रा की निकासी व परिवहन का सम्पूर्ण व्यौरा, स्टॉक रजिस्टर में रखेगा एवं उसका विवरण प्रत्येक माह की 05 तारीख तक कार्यालय को उपलब्ध करायेगा।
- 5- आवेदक को प्रयुक्त अनुमति विनिर्दिष्ट अवधि की समाप्ति की दिनांक तक या ऐसे दिनांक जबतक खनिज अनुज्ञात मात्रा हटा न ली जाये, इसमें से जो भी पहले हो तक बंध होगा।
- 6- मिट्टी खननकर्ता उपखनिज मिट्टी का प्रयोग केवल हाइवे प्रोजेक्ट में ही करेगा, किसी भी दशा में मिट्टी का व्यवसायिक प्रयोग नहीं करेगा अन्यथा अनुमति निरस्त किया जायेगी, जिसके लिये कम्पनी स्वयं उत्तरदायी होगी।



7- मिट्टा वर खनन सातह से तीन मीटर गहराई तक किया जा सकेगा।

कोविड-19 से संबंधित अन्य शर्तें:-

- 1- नोवेल कोरोना वायरस की रोकथाम एवं नियंत्रण हेतु सोशल डिस्टेंसिंग तथा केन्द्र एवं राज्य सरकार द्वारा जारी गाइडलाइन के अनुसार न्यूनतम श्रमिकों के साथ मशीनों का उपयोग कर खनन क्षेत्रों में आवश्यकतानुसार खनन गतिविधिया संचालित की जाये।
- 2- खनिजों के खनन/परिवहन का कार्य संचालित किये जाने हेतु कोविड-19 के मैनेजमेंट के लिये किये जाने वाले सुरक्षा उपायों की सूचना दी जाये।
- 3- मशीन और कार्मिकों/श्रमिकों की तैनाती,नियोजित कार्मिकों/श्रमिकों हेतु सुन्या उपकरण की व्यवस्था प्रयुक्त मशीनों और वाहनों के सेनेटाइजेशन आदि की व्यवस्था की जाये।
- 4- कोरोना वायरस के संक्रमण की रोकथाम, बचाव के दृष्टिगत सोशल डिस्टेंसिंग का पालन करें एवं दो कार्मिक/श्रमिक के मध्य कम से कम 1-1 मीटर की दूरी बनाये रखते हुये नियोजित कार्मिकों/श्रमिकों की सुन्या के दृष्टिगत मास्क/गमछा, सेनेटाइजर एवं हैंडवॉश/साबुन का उपयोग अनिवार्य होगा।
- 5- पेयजल,साफ सफाई/स्वच्छता एवं शौचालय की भी समुचित ढंग से व्यवस्था सुनिश्चित करायी जाये, जिससे खनन पट्टा क्षेत्र में तैनात कार्मिकों/श्रमिकों को किसी भी प्रकार की समस्या का सामना न करना पड़े।
- 6- कार्मिकों/श्रमिकों हेतु हाथ धोने के लिये साबुन एवं पानी की समुचित व्यवस्था की जाये।
- 7- कार्मिकों/श्रमिकों द्वारा होम मेड फेस मास्क/गमछा का प्रयोग करते हुये नाक व मुँह को ढक कर रखा जायेगा।
- 8- मद्य पान,धूम्रपान एवं तम्बाकू आदि का सेवन पूर्णतया प्रतिबंधित रहेगा।
- 9- कार्यस्थल पर ऐसे श्रमिकों को नियोजन न किया जाये जिनमें सामान्य रूप से भी बुखार, खासी एवं जुकाम आदि के लक्षण हो।
- 10- कार्यस्थल पर 65 वर्ष से अधिक उम्र के कार्मिक/श्रमिक एवं बच्चे को रतनपान कराने वाली महिलाओं को नियोजित न किया जाये।
- 11- आमजनमानस से आरोग्य सेतु ऐप (Aarogya Setu app) मोबाइल में डाउनलोड कर उपयोग किये जाने हेतु अपील की जाये।

खान अधिकारी
जालीन स्थान उरई।

प्रतिलिपि:-

- 1- जिलाधिकारी महोदय को सादर सूचनार्थ।
- 2- पुलिस अधीक्षक महोदय, जालीन स्थान उरई को सादर सूचनार्थ।
- 3- उपजिलाधिकारी /क्षेत्राधिकारी पुलिस उरई को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।
- 4- मेड गावर कान्ट्रोलिंग लिड मुन्देलखण्ड एक्सप्रेस वे कावली रोड कटौन्द।



खान अधिकारी
जालीन स्थान उरई।

पत्र सं० 113) / खनिज-एमएमसी-30

कार्यालय जिलाधिकारी, जालीन स्थान उरई

दिनांक 29 मई 2020

प्रपत्र-एमएमसी-10

मे० गावर कान्द्रशन लि० बुन्देलखण्ड एक्सप्रेस वे वावली रोड कुटीन्द द्वारा बुन्देलखण्ड एक्सप्रेस-वे हाइवे निर्माण में मिटटी की आपूर्ति हेतु ग्राम धन्तौली व हदलपुर तहसील उरई जनपद जालीन के निम्नलिखित क्षेत्रों से साधारण मिटटी के खनन अनुज्ञा पत्र उ०प्र० उपखनिज परिहार नियमावली 1963 के अध्याय-6 में निहित प्राविधानों के अर्न्तगत प्रारम्भ एमएमसी-8 पर मय आवेदन शुल्क सहित आवेदन पत्र प्रस्तुत किया है। प्रार्थना पत्र के साथ आवेदित क्षेत्र की खतीनी तथा भू-स्वामी की सहमति के संबंध में सपथ पत्र व मानचित्र प्रस्तुत किया है। आवेदित क्षेत्र का विवरण निम्नतः है:-

क्रम सं०	तहसील	जनपद	ग्राम	गाटा सं०	क्षेत्रफल	साधारण मिटटी की अनुज्ञात मात्रा
1	जालीन	जालीन	धन्तौली	1172	0.704 हे०	100000 घनमीटर
				1075	1.275 हे०	
				1167	0.352 हे०	
				1168	0.352 हे०	
				1170	0.352 हे०	
				1149	0.555 हे०	
				1155	0.510 हे०	
				1234	0.991 हे०	
				1455नि	0.202 हे०	
				2	जालीन	
1327	2.094 हे०					
1316	0.995 हे०					
1304ख	0.930 हे०					

उक्त मिटटी की खनन अनुज्ञा हाइवे प्रोजेक्ट में मिटटी भराई हेतु मांगा गया है। शासनादेश सं० 321/86-2018-01(सामान्य)/2018 दिनांक 15.02.2018 जिसमें निर्माण कार्य से संबंधित महत्वपूर्ण परियोजनाओं में प्रयुक्त होने वाली साधारण मिटटी के खनन एवं परिवहन हेतु अनुज्ञा पत्र निर्गत करने के संबंध में दिशा निर्देश जारी किये गये हैं जिसके प्रस्ताव-2(5) में उल्लिखित किया गया है कि उपरोक्त परियोजनाओं हेतु खनन अनुज्ञा पत्र निर्गत करने के लिये "खनन योजना" अनुमोदित कराये जाने की आवश्यकता नहीं है। पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय भारत सरकार नई दिल्ली की अधिसूचना दिनांक 15.01.2018 के परिशिष्ट 9 में कृषिपथ मामलों में पर्यावरणीय अनापत्ति की अपेक्षा से छूट प्रदान की गयी है जिसके प्रस्ताव-5 में निम्न व्यवस्था दी गयी है।

सागुदायिक कार्य जैसे ग्रामीण तालाबों या टैकों से गाद हटाना, महात्मा गांधी राष्ट्रीय ग्रामीण रोजगार और गारंटी स्कीमों, अन्य सरकारी प्रयोजित स्कीमों तथा सागुदायिक प्रयासों द्वारा ग्रामीण सड़कों, तालाबों, बांधों का संनिर्माण।

उ०प्र० उपखनिज परिहार नियमावली 1963 के अध्याय-6 नियम-52 में उपखनिज के खनन अनुज्ञा स्वीकृत किये जाने का प्राविधान है।

शासनादेश सं० 821(1)/86-2018-153(सामान्य)/2017 दिनांक 11.04.2018 द्वारा उ०प्र० उपखनिज परिहार नियमावली (45वां संशोधन) नियमावली 2018 के प्रख्यापन के दिनांक 27.03.2018 से राज्य सरकार द्वारा साधारण मिटटी/साधारण मृदा की रायल्टी "शून्य" कर दी गयी है। अतः निम्नलिखित शर्तों के अधीन उल्लिखित भूमि से उप खनिज साधारण मिटटी के निकासी हेतु दिनांक 29.05.2020 से तीन माह (03माह) की अवधि अथवा ऊपरलिखित मिटटी खनन मात्रा की निकासी इसमें से जो भी पहले हो, के लिये खनन अनुमति प्रदान की जाती है।

शर्तें-

- 1- आवेदक राज्य सरकार के किसी तीसरे पक्ष के दावे की प्रतिपूर्ति करता रहेगा और इस प्रकार के दावे को उनके उत्पन्न होते ही स्वयं निश्चित करेगा।
- 2- आवेदक ऐसी रीति से खनिज निकालेगा जिससे कोई सड़क, सार्वजनिक मार्ग, भवन, भू-ब्रह्म, सार्वजनिक सभास्थल या सार्वजनिक सम्पत्ति को कोई बाधा न पहुँचे।
- 3- आवेदक संग्रह किये गये सभी खनिजों का लेखा रखेगा और खनिज निधिकृत प्राधिकारी को ऐसे लेखों का निरीक्षण करने की अनुमति देगा।



- 4- खनिज मात्रा की निक्वसी व परिवहन का सम्पूर्ण व्यौरा, स्टाक रजिस्टर में रखेगा एवं उसका दिवरण प्रत्येक माह की 05 तारीख तक कार्यालय को उपलब्ध करायेगा।
- 5- आवेदक को प्रदत्त अनुमति विनिर्दिष्ट अवधि की समाप्ति की दिनांक तक या ऐसे दिनांक जबतक खनिज अनुज्ञात मात्रा हटा न ली जाये, इसमें से जो भी पहले हो तक वैध होगा।
- 6- मिट्टी खननकर्ता उपखनिज मिट्टी का प्रयोग केवल डाइवें प्रोजेक्ट में ही करेगा, किसी भी वक्ता में मिट्टी का व्यवसायिक प्रयोग नहीं करेगा अन्यथा अनुमति निरस्त कर दी जायेगी, जिसके लिये कम्पनी स्वयं उत्तरदायी होगी।
- 7- मिट्टा का खनन सतह से तीन मीटर गहराई तक किया जा सकेगा।

कोविड-19 से संबंधित अन्य शर्तें:-

- 1- नोवेल कोरोना वायरस की रोकथाम एवं नियंत्रण हेतु सोशल डिस्टेंसिंग तथा केन्द्र एवं राज्य सरकार द्वारा जारी गाइडलाइन के अनुसार न्यूनतम श्रमिकों के साथ मशीनों का उपयोग कर खनन क्षेत्रों में आवश्यकतानुसार खनन गतिविधियाँ संचालित की जाये।
- 2- खनिजों के खनन/परिवहन का कार्य संचालित किये जाने हेतु कोविड-19 के मैनेजमेंट के लिये किये जाने वाले सुस्था उपायों की सूचना दी जाये।
- 3- मशीन और कार्मिकों/श्रमिकों की तैनाती/नियोजित कार्मिकों/श्रमिकों हेतु सुस्था उपकरण की व्यवस्था प्रयुक्त मशीनों और वाहनों के सेनेटाइजेशन आदि की व्यवस्था की जाये।
- 4- कोरोना वायरस के संक्रमण की रोकथाम, बचाव के दृष्टिगत सोशल डिस्टेंसिंग का पालन करें एवं दो कार्मिक/श्रमिक के मध्य कम से कम 1-1 मीटर की दूरी बनाये रखते हुये नियोजित कार्मिकों/श्रमिकों की सुस्था के दृष्टिगत मास्क/गमछा, सेनेटाइजर एवं हैंडवॉश/साबुन का उपयोग अनिवार्य होगा।
- 5- पेयजल, साफ सफाई/स्वच्छता एवं शौचालय की भी समुचित ढंग से व्यवस्था सुनिश्चित कसयी जाये, जिससे खनन पट्टा क्षेत्र में तैनात कार्मिकों/श्रमिकों को किसी भी प्रकार की समस्या का सामना न करना पड़े।
- 6- कार्मिकों/श्रमिकों हेतु हाथ धोने के लिये साबुन एवं पानी की समुचित व्यवस्था की जाये।
- 7- कार्मिकों/श्रमिकों द्वारा होम गेज फेस मास्क/गमछा का प्रयोग करते हुये नाक व मुँह को ढक कर रखा जायेगा।
- 8- भदिस पान, धूम्रपान एवं तम्बाकू आदि का सेवन पूर्णतया प्रतिबंधित रहेगा।
- 9- कार्यस्थल पर ऐसे श्रमिकों को नियोजन न किया जाये जिनमें सामान्य रूप से भी बुखार, खासी एवं जुकाम आदि के लक्षण हो।
- 10- कार्यस्थल पर 65 वर्ष से अधिक उम्र के कार्मिक/श्रमिक एवं बच्चे को स्तनपान कराने वाली महिलाओं को नियोजित न किया जाये।
- 11- आमजनमानस से आरोग्य सेतु ऐप (Aarogya Setu app) मोबाइल में डाउनलोड कर उपयोग किये जाने हेतु अपील की जाये।

खान अधिकारी
जालीन स्थान उरई।

प्रतिलिपि:-

- 1- जिलाधिकारी महोदय को सादर सूचनार्थ।
- 2- पुलिस अधीक्षक महोदय, जालीन स्थान उरई को सादर सूचनार्थ।
- 3- उपजिलाधिकारी / क्षेत्राधिकारी पुलिस जालीन को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।
- 4- गेठ गावर कान्द्रशन लि० बुन्देलखण्ड एक्सप्रेस वे चवली रोड कुटीन्द।

खान अधिकारी
जालीन स्थान उरई।



पत्र सं 1163/खनिज-एगएमसी-30

पत्र-एम0एम0-10

श्री गणेश खन्डरान लि0 कुन्देलखण्ड एगएमसी के वायली रोड कुन्डेल द्वारा कुन्देलखण्ड एगएमसी-30 हाइवे निर्माण में मिट्टी की आपूर्ति हेतु जनपद जालीन के निम्नलिखित क्षेत्रों से साधारण मिट्टी के खनन अनुज्ञा पत्र 2020 उपखनिज परिहार नियमावली 1963 के अध्याय-6 में निहित प्राविधान के अन्तर्गत प्रास्ताविक एगएमसी-30 पर गवर्नर अधीन मुक्त सार्वजनिक आरक्षण पत्र प्रस्तुत किया है। प्राथमिक पत्र के साथ अपेक्षित क्षेत्र की स्थलगत तथा भू-स्थली की सहायता के साथ में शपथ पत्र व मानचित्र प्रस्तुत किया है। अपेक्षित क्षेत्र का विवरण निम्न है-

क्र. सं.	खण्ड	जनपद	ग्राम	माला सं.	क्षेत्रफल	साधारण मिट्टी की अनुज्ञात मात्रा
1	जालीन	जालीन	खुवा	5	1.320 हे०	40000 घनमीटर

उक्त मिट्टी के खनन अनुज्ञा हाइवे प्रोजेक्ट में मिट्टी भरवाई हेतु मांगा गया है। शासनपत्र सं 321/20-2018-01(साधारण)/2018 दिनांक 15.02.2018 जिसमें निर्माण कार्यों से संबंधित महत्वपूर्ण परिशोधनार्थ में प्रयुक्त होने वाली साधारण मिट्टी के खनन एवं परिवहन हेतु अनुज्ञा पत्र निर्गत करने के संबंध में दिशा निर्देश जारी किये गये हैं जिसके प्रस्ताव-2(6) में उल्लिखित किया गया है कि उपरोक्त परिशोधनार्थ हेतु खनन अनुज्ञा पत्र निर्गत करने के लिये "खनन योजना" अनुमोदित कराने की आवश्यकता नहीं है। पर्यावरण एवं जलवायु परिवर्तन मंत्रालय भारत सरकार नई दिल्ली की अधिसूचना दिनांक 15.01.2016 के परिशिष्ट 6 में कतिपय मामलों में पर्यावरणीय अनापत्ति की अपेक्षा से छूट प्रदान की गयी है जिसके प्रस्ताव-5 में निम्न व्यवस्था दी गयी है।

"सांयुक्तिक कार्य जैसे प्राचीन जलकोष या टैंकों से गवर्नर हटाया गया तथा राष्ट्रीय प्राचीन सौभाग्य और माटी स्कीम, अन्य सरकारी प्रयोजित स्कीम तथा सांयुक्तिक प्रयासों द्वारा प्राचीन सड़कों, खानों, बांधों का संनिर्माण।"

उक्त उपखनिज परिहार नियमावली 1963 के अध्याय-6 विधन-52 में उपखनिज के खनन अनुज्ञा रकबात किये जाने का प्राविधान है।

शासनपत्र सं 821(1)/89-2018-153(साधारण)/2017 दिनांक 11.04.2018 द्वारा 2020 उपखनिज परिहार निदेशवली (45वां संशोधन) नियमावली 2018 के प्रथम भाग के दिनांक 27.03.2018 से राज्य सरकार द्वारा साधारण मिट्टी/साधारण मृदा की सार्वजनिक भूचक्र की शर्तों पर जारी की गयी है। उक्त निम्नलिखित शर्तों के अधीन उल्लिखित भूमि से उप खनिज साधारण मिट्टी के निकाली हेतु दिनांक 06.06.2020 से तीन माह (03माह) की अवधि अथवा ऊपरलिखित मिट्टी खनन मात्रा की निकासी इशम से जा भी पहले हो, के लिये खनन अनुमति प्रदान की जाती है।

शर्तें-

- 1- आवेदक राज्य सरकार के कितनी तीसरे माह के दाये की प्रतिपूर्ति करता रहेगा और इस प्रकार के दावे को उसके उत्पन्न होते ही संयम निश्चित करेगा।
- 2- आवेदक ऐसी शर्तों से खनिज निकालेगा जिससे कोई सड़क, सार्वजनिक मार्ग, भवन, भू-प्रहादि, सार्वजनिक सार्वजनिक या सार्वजनिक सम्पत्ति को कोई बाधा न पहुँचे।
- 3- आवेदक समस्त किये गये सभी खनिजों का लेखा रखेगा और एतदर्थ प्रतिनिधिक प्राधिकारी को ऐसी लेखों का निरीक्षण करने की अनुमति देगा।
- 4- खनिज मात्रा की निकासी व परिवहन का सम्पूर्ण व्यय, रटाफ रजिस्टर में रखेगा एवं उक्तका विवरण प्रत्येक माह को एक हारीय एक कार्यालय को उपलब्ध करवायेगा।
- 5- आवेदक को प्रस्तुत अनुमति निम्नलिखित अवधि की समाप्ति की दिनांक तक या ऐसे दिनांक जबतक खनिज अनुज्ञात मात्रा इटा में ली जाये, इसमें से जो भी पहले हो एक वैध होगा।
- 6- मिट्टी खननकर्ता उपखनिज मिट्टी का प्रयोग केवल हाइवे प्रोजेक्ट में ही करेगा, कितनी भी दशा में मिट्टी का सार्वजनिक प्रयोग नहो करेगा। अन्यथा अनुमति निरस्त कर दी जायेगी, जिसके लिये कम्पनी-संयम उत्तरदायी होगी।
- 7- मिट्टी का खनन सतह से तीन मीटर गहराई तक किया जा सकेगा।

कोविड-19 से संबंधित अन्य शर्तें-

1- कोविड-19 से निरोधन कायदा की संधिगत रूप निरोधन हेतु सोशल डिस्टेंसिंग तथा कंम एवं राज्य सरकार द्वारा जारी गाइडलाइन के अनुसार सख्त शर्तों के साथ नशीब के उपयोग कर खनन क्षेत्र में आवश्यकतानुसार खनन गतिविधियाँ सार्वजनिक की जाये।



Annexure – IV

(Page No. - 65-120)

**QUARTERLY ENVIRONMENTAL MONITORING
OF STIPULATED ENVIRONMENTAL
CONDITIONS/ SAFEGUARDS IN THE
ENVIRONMENTAL CLEARANCE**

(March, 2020 and June, 2020)

For

**Development of Bundelkhand Expressway Package-IV from
Baroli Kharka (Dist -Hamirpur) to Saalabad (Dist-Jalaun)
(Package - Km 149+000 to Km 2000+000) in the state of
Uttar Pradesh on EPC Basis.**

Submitted By:

**M/s. Gawar Construction Limited SF-01, JMD Galleria,
Sector-48, Sohna Road, Gurgaon - 122001 (Haryana)**

1st Quarterly Monitoring Report

Environmental Monitoring and EC Compliance for the project Development of Bundelkhand Expressway Package-IV from Baroli Kharka (Dist -Hamirpur) to Saalabad (Dist-Jalaun) (Package - Km 149+000 to Km 2000+000) in the state of Uttar Pradesh on EPC Basis.

Ambient Noise Monitoring Report



NOIDA TESTING LABORATORIES

(AN ISO : 9001 : 2008, ISO91 : 2004 & OHSAS : 18001 : 2007 Certified & NABL Accredited Laboratory)

MoEF & CC (Ministry of Environment, Forest & Climate Change) Recognized Laboratory.

☎ +91-9313611642, 8510081921, 7503031145, 8527870572, 7503031146, 9999794369

TEST CERTIFICATE

Test Report of Ambient Noise	Report Code N/AM/370/L01	Date of Issue 06/03/2020
---------------------------------	-----------------------------	-----------------------------

ISSUED TO: M/s. Gawar Construction Limited SF-01, JMD Galleria, Sector-48, Sohna Road, Gurgaon - 122001(Haryana)

SAMPLING & ANALYSIS DATA

Project Name : Environmental Monitoring for the project Development of Bundelkhand Expressway Package -IV from Baroli Kharika (Dist-Hamirpur) to Saalabad (Dist-Jalaun) (Package- km 149+000 to km 2000+000) in the state of Uttar Pradesh on EPC basis.

Sample Drawn On : 02/03/2020

Sample Drawn By : Mr. Vijay Sharma & Mr Udayveer Singh

Sample Received On : 03/03/2020

Sample description : Ambient Noise

Sampling Location : HM Plot, Near Hardoi Gupar Village Cl. 182+450

Sampling Time : 24 hrs

Analysis Duration : 04/03/2020 TO 06/03/2020

TEST RESULT						
S. No	Test Parameters	* Results	Units	Requirement (as per CPCB Guidelines Limits in dB (A) Leq		
				Category of Area/ Zone	Day Time	Night Time
1.	EQUIVALENT NOISE LEVEL (6.0 AM TO 10.0 PM)	68.2	dB(A)	* Industrial Area	75	70
2.	EQUIVALENT NOISE LEVEL (10.0 PM TO 6.0 AM)	55.2	dB(A)	Commercial Area	65	55
				Residential Area	55	45
				Silence Zone	50	40

Notes:

1. The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
2. Responsibility of the Laboratory is limited to the invoiced amount only.
3. This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
4. This test report will not be used for any publicity based program.
5. The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.


CHECKED BY





TEST CERTIFICATE

Test Report of Ambient Noise	Report Code N-040320-02	Date of Issue 06/03/2020
-------------------------------------	--------------------------------	---------------------------------

ISSUED TO: M/s. Gawar Construction Limited SF-01, JMD Galleria, Sector-48, Solana Road, Gurgaon – 122001(Haryana)

SAMPLING & ANALYSIS DATA

Project Name : Environmental Monitoring for the project Development of Bundelkhand Expressway Package -IV from Baroli Kharka (Dist-Hamirpur) to Sasahad (Dist-Jalaun) (Package- km 149+000 to km 2000+000) in the state of Uttar Pradesh on EPC basis.

Sample Drawn On : 07/03/2020

Sample Drawn By : Mr. Vijay Sharma & Mr Udayveer Singh

Sample Received On : 03/03/2020

Sample description : Ambient Noise

Sampling Location : H.M Plant, Near Kimron Village , Ch. 169+715

Sampling Time : 24 hrs

Analysis Duration : 04/03/2020 TO 06/03/2020

TEST RESULT						
S. No	Test Parameters	* Results	Units	Requirement (as per CPCB Guidelines Limits in dB (A) Leq		
				Category of Area/ Zone	Day Time	Night Time
1	EQUIVALENT NOISE LEVEL (6.0 AM TO 10.0 PM)	65.8	dB(A)	* Industrial Area	75	70
				Commercial Area	65	55
2	EQUIVALENT NOISE LEVEL (10.0 PM TO 6.0 AM)	51.6	dB(A)	Residential Area	55	45
				Silence Zone	50	40

Notes:

1. The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
2. Responsibility of the Laboratory is limited to the invoiced amount only.
3. This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
4. This test report will not be used for any publicity/legal purpose.
5. The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

Jeebhgal
CHECKED BY

Vijay
AUTHORIZED SIGNATORY



NOIDA TESTING LABORATORIES 70

(AN ISO : 9001 : 2004, ISO 14001 : 2004 & CEESAS : 18001 : 2007 Certified & NABL Accredited Laboratory)

MoEF & CC (Ministry of Environment, Forest & Climate Change) Recognized Laboratory.

+91-9313611642, 8510081924, 7503031145, 8527870572, 7503031146, 9999794369

TEST CERTIFICATE

Test Report of Ambient Noise	Report Code N-040320-03	Date of Issue 06/03/2020
---	------------------------------------	-------------------------------------

ISSUED TO: M/s. Gawar Construction Limited SF-01, JMD Galleria, Sector-48, Sohna Road, Gurgaon - 122001(Haryana)

SAMPLING & ANALYSIS DATA

Project Name : Environmental Monitoring for the project Development of Bundelkhand Expressway Package -IV from Baroli Kharka (Dist-Hamirpur) to Saulabad (Dist-Jalain) (Package- km 149+000 to km 2000+000) in the state of Uttar Pradesh on EPC basis

Sample Drawn On : 03/03/2020

Sample Drawn By : Mr. Vijay Sharma & Mr Udayveer Singh

Sample Received On : 03/03/2020

Sample description : Ambient Noise

Sampling Location : Batching Plant, Near Dakor Village, Ch. 164+330

Sampling Time : 24 hrs

Analysis Duration : 04/03/2020 TO 06/03/2020

TEST RESULT						
S. No	Test Parameters	* Results	Units	Requirement (as per CPCB Guidelines Limits in dB (A) Leq		
				Category of Area/ Zone	Day Time	Night Time
1	EQUIVALENT NOISE LEVEL (6.0 AM TO 10.0 PM)	66.2	dB(A)	* Industrial Area	75	70
2	EQUIVALENT NOISE LEVEL (10.0 PM TO 6.0 AM)	54.5	dB(A)	Commercial Area	65	55
				Residential Area	55	45
				Silence Zone	50	40

Notes:

1. The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
2. Responsibility of the Laboratory is limited to the invoiced amount only.
3. This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
4. This test report will not be used for any publicity/legal purpose.
5. The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.


CHECKED BY


AUTHORIZED SIGNATORY





NOIDA TESTING LABORATORIES 71

(AN ISO - 9001 - 2008, 14001 - 2004 & OHSAS - 18001 - 2007 Certified & NAHL Accredited Laboratory)

MoEF & CC (Ministry of Environment, Forest & Climate Change) Recognized Laboratory.

+91-9313611642, 8510081921, 7503031145, 8527870572, 7503031146, 9999794369

TEST CERTIFICATE

Test Report of Ambient Noise	Report Code N-040320-04	Date of Issue 06/03/2020
-------------------------------------	-----------------------------------	------------------------------------

ISSUED TO: M/s. Gawar Construction Limited SF-01, JMD Galleria, Sector-48, Sohna Road, Gurgaon - 122001(Haryana)

SAMPLING & ANALYSIS DATA

Project Name : Environmental Monitoring for the project Development of Bundelkhand Expressway Package -IV from Baroh Kharka (Dist-Hamirpur) to Saalabad (Dist-Jalaun) (Package- km 149+000 to km 2000+000) in the state of Uttar Pradesh on EPC basis

Sample Drawn On : 02/03/2020

Sample Drawn By : Mr. Vijay Sharma & Mr Udayveer Singh

Sample Received On : 03/03/2020

Sample description : Ambient Noise

Sampling Location : WM Plant, Near Chikashi Village, Ch. 155+200

Sampling Time : 24 hrs

Analysis Duration : 04/03/2020 TO 06/03/2020

TEST RESULT

S. No	Test Parameters	* Results	Units	Requirement (as per CPCB Guidelines Limits in dB(A) Leq		
				Category of Area/ Zone	Day Time	Night Time
1	EQUIVALENT NOISE LEVEL (6.0 AM TO 10.0 PM)	70.2	dB(A)	* Industrial Area	75	70
2	EQUIVALENT NOISE LEVEL (10.0 PM TO 6.0 AM)	58.6	dB(A)	Commercial Area	65	55
				Residential Area	55	45
				Silence Zone	50	40

Notes:

1. The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
2. Responsibility of the Laboratory is limited to the invoiced amount only.
3. This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
4. This test report will not be used for any publicity/legal purpose.
5. The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

Jsehgal
CHECKED BY

Vijay
AUTHORIZED SIGNATORY

**Ambient Air Quality Monitoring
Report
HM Plant Hardoi Gujjar Village
Ch. 182+450**



TEST CERTIFICATE

Test Report of Ambical Air Quality Analysis	Report Code AAQ-040320-01	Date of Issue 10/03/2020
---	-------------------------------------	------------------------------------

ISSUED TO: M/s. Gawar Construction Limited SF-01, JMD Galleria, Sector-48, Sohna Road, Gurgaon – 122001(Haryana)

Project Name : Environmental Monitoring for the project Development of Bundelkhand Expressway Package -IV from Barohi Kharka (Dist-Uttarpradesh) to Dandohal (Dist-Jaunpur) (Package- km 149+000 to km 2000+000) in the state of Uttar Pradesh on EPC basis.

Sample Drawn On : 02/03/2020 TO 03/03/2020

Sample Drawn By : Mr Vijay Sharma & Mr Udayveer Singh

Sample description : Ambical Air

Sampling Location : HMA Plant Hartol Gajar Village Ch. 187+450

Sampling Plan & Procedure : SOP-AAQ/08

Analysis Duration : 04/03/2020 TO 10/03/2020

Ambient Temperature (°C) : 38

Average Flow Rate of SPM (m³/min.) : 1.10

Average Flow Rate of Gase (lpm) : 1.0

Sampling Instrument Used : Repairable Dust Sampler, Fine Particulate(PM 2.5) Sampler

Weather Condition : Clear

TEST RESULT					
S.No.	Parameter	Test Method	Results	Units	Limits as per Environment (Protection) Act.
1.	Particulate Matter (PM ₁₀)	IS:5182 Part-XXIII	70.3	µg/m ³	100.0
2.	Particulate Matter (PM _{2.5})	CPCB Volume - 1 / Grav	25.8	µg/m ³	60.0
3.	Sulphur Dioxide	IS:5182 Part-II	8.5	µg/m ³	80.0
4.	Nitrogen Dioxide	IS:5182 Part-VI	15.2	µg/m ³	80
5.	Carbon Monoxide	IS:5182 Part-X	0.158	mg/m ³	4.0

Notes:

- The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
- Responsibility of the Laboratory is limited to the invoiced amount only.
- This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
- This test report will not be used for any publicity/legal purpose.
- The test samples will be disposed off after two weeks from the date of issue of test report, unless time specified by the customer.

Kehgal

CHECKED BY





NOIDA TESTING LABORATORIES

(AN ISO 9001:2008, ISO 14001:2004 & OHSAS 18001:2007 Certified & NABL Accredited Laboratory)
MoEF & CC (Ministry of Environment, Forest & Climate Change) Recognized Laboratory.
+91-9313611642, 8510081921, 7503031145, 8527870572, 7503031146, 9999794369

TEST CERTIFICATE

Test Report of	Report Code	Date of Issue
Ambient Air Quality Analysis	AAQ-060320-02	10/03/2020

ISSUED TO: M/s. Gawar Construction Limited SF-01, JMD Galleria, Sector-48, Sohna Road, Gurgaon - 122001(Haryana)

Project Name : Environmental Monitoring for the project Development of Bundelkhand Expressway Package -IV from Barhli Narkha (Dist-Rampur) to Saahab (Dist-Jaunpur) (Package- km 149+000 to km 2000+000) in the state of Uttar Pradesh on EPC basis.

Sample Drawn On : 04/03/2020 TO 05/03/2020

Sample Drawn By : Mr. Vijay Sharma & Mr Udayveer Singh

Sample description : Ambient Air

Sampling Location : HM Plant Hardoi Gujjar Village Ch. 182+450

Sampling Plan & Procedure : SOP-AAQ/08

Analysis Duration : 06/03/2020 TO 10/03/2020

Ambient Temperature (°C) : 38

Average Flow Rate of SPM (m³/min.) : 1.10

Average Flow Rate of Gases (lpm) : 1.0

Sampling Instrument Used : Repairable Dust Sampler, Fine Particulate(PM 2.5) Sampler

Weather Condition : Clear

TEST RESULT

S.No.	Parameter	Test Method	Results	Units	Limits as per Environment (Protection) Act.
1.	Particulate Matter (PM ₁₀)	IS:5182 Part-XXIII	68.2	µg/m ³	100.0
2.	Particulate Matter (PM _{2.5})	CPCB Volume - I / Gross	24.5	µg/m ³	60.0
3.	Sulphur Dioxide	IS:5182 Part-II	8.0	µg/m ³	80.0
4.	Nitrogen Dioxide	IS:5182 Part-VI	12.4	µg/m ³	80
5.	Carbon Monoxide	IS:5182 Part-X	0.140	mg/m ³	4.0

Notes:

- The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
- Responsibility of the Laboratory is limited to the invoiced amount only.
- This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
- This test report will not be used for any publicity/legal purpose.
- The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

CHECKED BY





293
NOIDA TESTING LABORATORIES 75

(As ISO - 9001, 14001, 18001 & CHINAS - 18001 / 2007 Certified & NABL Accredited Laboratory)
MoEF & CC (Ministry of Environment, Forest & Climate Change) Recognised Laboratory.
☎ +91-9313611642, 8510081921, 7503031145, 8527870572, 7503031146, 9999794360

TEST CERTIFICATE

Ambient Air Monitoring Report

HM Plant Near Kimron Village

Ch. 169+715



NOIDA TESTING LABORATORIES

Lab ISO - 9001 - 2008, ISO 14001 - 2004 & CEHNSA - 18001 - 2007 Certified & NABL Accredited Laboratory
MoEF & CC - Ministry of Environment, Forest & Climate Change's Recognized Laboratory
+91-9313611642, 8510081921, 7503031145, 8527870572, 7503031146, 9999794369

TEST CERTIFICATE

Test Report of	Report Code	Date of Issue
Ambient Air Quality Analysis	AAQ-040320-01	10/03/2020

ISSUED TO: M/s. Gawar Construction Limited SF-01, JMD Galleria, Sector-48, Sohna Road, Gurgaon - 122001(Haryana)

Project Name : Environmental Monitoring for the project Development of Bundelkhand Expressway Package -IV from Baroli Khatka (Dist-Jaunpur) to Sasniwari (Dist-Jaunpur) (Package- km 149+000 to km 2000+000) in the state of Uttar Pradesh on EPC basis.

Sample Drawn On : 02/03/2020 TO 03/03/2020

Sample Drawn By : Mr. Vijay Sharma & Mr Udayveer Singh

Sample description : Ambient Air

Sampling Location : HM Plant Near Kimron Village Ch.169+715

Sampling Plan & Procedure : SOP-AAQ/08

Analysis Duration : 04/03/2020 TO 10/03/2020

Ambient Temperature (°C) : 38

Average Flow Rate of SPM (m³/min.) : 1.10

Average Flow Rate of Gases (lpm) : 1.0

Sampling Instrument Used : Repairable Dust Sampler, Fine Particulate (PM 2.5) Sampler

Weather Condition : Clear

TEST RESULT					
S.No.	Parameter	Test Method	Results	Units	Limits as per Environment (Protection) Act.
1.	Particulate Matter (PM ₁₀)	IS:5182 Part-XXIII	72.5	µg/m ³	100.0
2.	Particulate Matter (PM _{2.5})	CPCB Volume - I / Grav	26.4	µg/m ³	60.0
3.	Sulphur Dioxide	IS:5182 Part-II	10.5	µg/m ³	80.0
4.	Nitrogen Dioxide	IS:5182 Part-VI	14.8	µg/m ³	80
5.	Carbon Monoxide	IS:5182 Part-X	0.160	mg/m ³	4.0

Notes:

- The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
- Responsibility of the Laboratory is limited to the invoiced amount only.
- This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
- This test report will not be used for any publicity/legal purpose.
- The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.


CHECKED BY


AUTHORIZED SIGNATORY





TEST CERTIFICATE

Test Report of	Report Code	Date of Issue
Ambient Air Quality Analysis	AAQ-060320-02	10/03/2020

ISSUED TO: M/s. Gawar Construction Limited SF-01, JMD Galleria, Sector-48, Sohna Road, Gurgaon – 122001(Haryana)

Project Name : Environmental Monitoring for the project Development of Bundelkhand Expressway Package -IV from Haroli Khada (Dist Hamirpur) to Saslahad (Dist Jalpaiguri) (Package- km 149+000 to km 2000+000) in the state of Uttar Pradesh on EPC basis.

Sample Drawn On : 04/03/2020 TO 05/03/2020

Sample Drawn By : Mr. Vijay Sharma & Mr Udayveer Singh

Sample description : Ambient Air

Sampling Location : In Plant Near Kinton Village Ch. 109+715

Sampling Plan & Procedure : SOP-AAQ/08

Analysis Duration : 06/03/2020 TO 10/03/2020

Ambient Temperature (°C) : 38

Average Flow Rate of SPM (m³/min.) : 1.10

Average Flow Rate of Gases (lpm) : 1.0

Sampling Instrument Used : Repairable Dust Sampler, Fine Particulate (PM 2.5) Sampler

Weather Condition : Clear

TEST RESULT

S.No.	Parameter	Test Method	Results	Units	Limits as per Environment (Protection) Act.
1.	Particulate Matter (PM ₁₀)	IS:5182 Part-XXIII	70.2	µg/m ³	100.0
2.	Particulate Matter (PM _{2.5})	CPCB Volume - 1 / Grav	24.8	µg/m ³	60.0
3.	Sulphur Dioxide	IS:5182 Part-II	10.5	µg/m ³	80.0
4.	Nitrogen Dioxide	IS:5182 Part-VI	13.8	µg/m ³	80
5.	Carbon Monoxide	IS:5182 Part-X	0.158	mg/m ³	4.0

Notes:

- The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
- Responsibility of the Laboratory is limited to the invoiced amount only.
- This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
- This test report will not be used for any publicity/legal purpose.
- The test samples will be disposed off after two weeks from the date of issue of test report, unless instructed by the customer.

[Signature]
CHECKED BY

[Signature]
AUTHORIZED SIGNATORY





296

NOIDA TESTING LABORATORIES 78

(AN ISO 9001 : 2008, ISO 14001 : 2004 & OHSAS : 18001 : 2007 Certified & NABL Accredited Laboratory)

MoEF & CC (Ministry of Environment, Forest & Climate Change) Recognized Laboratory.

+ 91-9313611642, 8510081921, 7503031145, 8927870372, 7503031146, 9999794369

TEST CERTIFICATE

Ambient Air Monitoring Report Batching Plant Near Dakor Village Ch. 164+330



NOIDA TESTING LABORATORIES

ISO 9001:2001, ISO 14001:2004 & OHSAS 18001:2007 Certified & NAHL Accredited Laboratory

MOEF & CC (Ministry of Environment, Forest & Climate Change) Recognized Laboratory

+91-9313611642, 8510061921, 7503031145, 8527870572, 7503031146, 9999794369

TEST CERTIFICATE

Test Report of Ambient Air Quality Analysis	Report Code AAQ-060320-01	Date of Issue 10/03/2020
---	-------------------------------------	------------------------------------

ISSUED TO: M/s. Gawar Construction Limited SF-01, JMD Galleria, Sector-48, Sohna Road, Gurgaon - 122001(Haryana)

Project Name : Environmental Monitoring for the project Development of Bundelkhand Expressway Package -IV from Barofi Kharka (Dist-Hamirpur) to Naulatol (Dist-Jaunpur) (Package- km 149+000 to km 2000+000) in the state of Uttar Pradesh on EPC basis.

Sample Drawn On : 02/03/2020 TO 03/03/2020

Sample Drawn By : Mr. Vijay Sharma & Mr Udayveer Singh

Sample description : Ambient Air

Sampling Location : Datching Plant Near Dakor Village Ch. 164 : 330

Sampling Plan & Procedure : SOP-AAQ/08

Analysis Duration : 06/03/2020 TO 10/03/2020

Ambient Temperature (°C) : 38

Average Flow Rate of SPM (m³/min.) : 1.10

Average Flow Rate of Gases (lpm) : 1.0

Sampling Instrument Used : Repairable Dust Sampler, Fine Particulate(PM 2.5) Sampler

Weather Condition : Clear

TEST RESULT					
S.No.	Parameter	Test Method	Results	Units	Limits as per Environment (Protection) Act.
1.	Particulate Matter (PM ₁₀)	IS:5182 Part-XXIII	68.7	µg/m ³	100.0
2.	Particulate Matter (PM _{7.5})	CPCB Volume - I / Grav	23.6	µg/m ³	60.0
3.	Sulphur Dioxide	IS:5182 Part-II	9.5	µg/m ³	80.0
4.	Nitrogen Dioxide	IS:5182 Part-VI	15.4	µg/m ³	80
5.	Carbon Monoxide	IS:5182 Part-X	0.155	mg/m ³	4.0

Notes:

- The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
- Responsibility of the Laboratory is limited to the invoiced amount only.
- This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
- This test report will not be used for any publicity/legal purpose.
- The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.


CHECKED BY


AUTHORISED SIGNATURE





TEST CERTIFICATE

Test Report of	Report Code	Date of Issue
Ambient Air Quality Analysis	AAQ-0601570107	10/03/2020

ISSUED TO: M/s. Gawar Construction Limited SF-01, JMD Galleria, Sector-48, Sonna Road, Gurgaon - 122001(Haryana)

Project Name : Environmental Monitoring for the project Development of Bundelkhand Expressway Package -IV from Baroli Kharka (Dist-Hamirpur) to Saalabad (Dist-Jalaun) (Package km 149+000 to km 200+000) in the state of Uttar Pradesh on EPC basis.

Sample Drawn On : 04/03/2020 TO 05/03/2020

Sample Drawn By : Mr. Vijay Sharma & Mr Udayveer Singh

Sample description : Ambient Air

Sampling Location : Batching Plant Near Dakor Village Ch. 164+330

Sampling Plan & Procedure : SOP AAQ/08

Analysis Duration : 06/03/2020 TO 10/03/2020

Ambient Temperature (°C) : 38

Average Flow Rate of SPM (m³/min.) : 1.10

Average Flow Rate of Gases (lpm) : 1.0

Sampling Instrument Used : Respirable Dust Sampler, Fine Particulate(PM 2.5) Sampler

Weather Condition : Clear

TEST RESULT

S.No.	Parameter	Test Method	Results	Units	Limits as per Environment (Protection) Act.
1.	Particulate Matter (PM ₁₀)	IS:5182 Part-XXIII	67.8	µg/m ³	100.0
2.	Particulate Matter (PM _{2.5})	CPCB Volume - I / Grav	26.3	µg/m ³	60.0
3.	Sulphur Dioxide	IS:5182 Part-II	8.5	µg/m ³	80.0
4.	Nitrogen Dioxide	IS:5182 Part-VI	14.3	µg/m ³	80
5.	Carbon Monoxide	IS:5182 Part-X	0.150	mg/m ³	4.0

Notes:

- The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
- Responsibility of the Laboratory is limited to the invoiced amount only.
- This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
- This test report will not be used for any publicity/legal purpose.
- The test samples will be disposed off after two weeks from the date of issue of test report, unless notified by the customer.


CHECKED BY


AUTHORIZED SIGNATORY





NOIDA TESTING LABORATORIES - 81

(An ISO : 9001 : 2008, 14001 : 2004 & OHSAS : 18001 : 2007 Certified & NABL Accredited Laboratory)

MoEF & CC (Ministry of Environment, Forest & Climate Change) Recognized Laboratory.

+91-9713611642, 8510081921, 7503031145, 8527870572, 7503031146, 9999794369

TEST CERTIFICATE

Ground Water Quality Monitoring Report



TEST CERTIFICATE

Test Report of GROUND WATER	Report Code W 040320 01	Date of Issue 10/03/2020
---------------------------------------	-----------------------------------	------------------------------------

ISSUED TO: M/s. Gawar Construction Limited SF-01, JMD Galleria, Sector-48, Sohna Road, Gurgaon - 122001(Haryana)

SAMPLING & ANALYSIS DATA

Project Name : Environmental Monitoring for the project Development of Bundelkhand Expressway Package -IV from Baroh Kharka (Dist-Hamirpur) to Saalabad (Dist-Jaunpur) (Package- km 149+000 to km 2000+000) in the state of Uttar Pradesh on EPC basis.

Sample received on : 03/03/2020

Sample Drawn By : Mr. Vijay Sharma & Mr Udayveer Singh

Sample Quantity : 2.0 Lt.

Analysis Duration : 04/03/2020 TO 10/03/2020

Sample Description : Ground Water (Bore well)

Sample Location : HM Plant Near Hardoi Gujar Village, Ch. 192+450

MICROBIOLOGICAL REQUIREMENT

RESULTS				
S.No	Parameter	Test Method	Results	Required as per IS-10500:2012
1	Faecal Coliform	IS-1622	Absent	0
2	Total Coliform	IS-1622	Absent	10 Max

ORGANOLEPTIC & PHYSICAL PARAMETERS

S. NO.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
1	pH value	IS-3025(P-11)	8.24	-	6.5-8.5	-
2	Total dissolve solid (TDS)	IS-3025(P-16)	485.0	mg/l	500	2000

GENERAL PARAMETERS CONCERNING SUBSTANCES UNDESIRABLE IN EXCESSIVE AMOUNTS

S. NO.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
1	Calcium (as Ca)	IS: 3025 (P- 40)	36.8	mg/l	75	200
2	Chloride (as Cl)	IS: 3025 (P- 32)	20.6	mg/l	250	1000
3	Magnesium (as Mg)	IS: 3025 (P-46)	45.4	mg/l	30	100
4	Nitrate (as NO ₃)	IS: 3025 (P- 34)	37.2	mg/l	45	No Relaxation
5	Sulphate (as SO ₄)	IS: 3025 (P- 24)	12.8	mg/l	200	400
6	Alkalinity (as Ca CO ₃)	IS: 3025 (P- 23)	510	mg/l	200	600
7	Total hardness (as CaCO ₃)	IS: 3025 (P- 23)	278.4	mg/l	200	600



TEST CERTIFICATE

Parameters not cover IS:10500:2012

S.NO.	Parameter	Test method	Result	Unit	Requirement/Standard (Acceptable Limit)	Pass/Fail/Remarks (in absence of alternate source)
1	COD (as O ₂)	APHA-5220B	BDL	mg/l	-	-
2	Dissolve Oxygen	IS-3025(P-38)	5.8	mg/l	-	-
3	Total Suspended Solid	IS-3025(P-17)	BDL	mg/l	-	-
4	Conductivity @25°C	IS-3025(P-14)	749.0	µS/cm	-	-
5	Sodium (as Na)	IS-3025(P-45)	144	mg/l	-	-
6	Potassium (as K)	IS-3025(P-45)	4.6	mg/l	-	-
7	Temperature	IS-3025(P-9)	25	°C	-	-
8	Phosphate (as P)	IS-3025(P-31)	BDL	mg/l	-	-
9	BOD (at 27°C 3 Days)	IS-3025(P-44)	BDL	mg/l	-	-

Notes:

1. The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
2. Responsibility of the Laboratory is limited to the invoiced amount only.
3. This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
4. This test report will not be used for any publicity/legal purpose.
5. The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

Jeehgal
 CHECKED BY

Nishu
 AUTHORIZED SIGNATORY





TEST CERTIFICATE

Test Report of	Report Code	Date of Issue
GROUND WATER	W-040320-02	10/03/2020

ISSUED TO: M/s. Gawar Construction Limited SF-01, JMD Galleria, Sector-48, Sohna Road, Gurgaon - 122001(Haryana)

SAMPLING & ANALYSIS DATA

Project Name	: Environmental Monitoring for the project Development of Bundelkhand Expressway Package -IV from Haroti Kharka (Dist-Hamirpur) to Saalabad (Dist-Jalun) (Package- km 149+000 to km 2000+000) in the state of Uttar Pradesh on EPC basis.
Sample received on	: 03/03/2020
Sample Drawn by	: Mr. Vijay Sharma & Mr Udayveer Singh
Sample Quantity	: 2.0 Lt.
Analysis Duration	: 04/03/2020 TO 10/03/2020
Sample Description	: Ground Water (Bore well)
Sample Location	: HM Plant Near Kimron Village, Ch. 169+715

MICROBIOLOGICAL REQUIREMENT

RESULTS				
S. No.	Parameter	Test Method	Results	Required as per IS-10500:2012
1	Faecal Coliform	IS-1677	Absent	0
2	Total Coliform	IS-1677	Absent	10 MPN

ORGANOLEPTIC & PHYSICAL PARAMETERS

S. NO.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
1	Total Dissolve Solid (TDS)	IS-3025(P-16)	482.0	mg/l	500	2000

GENERAL PARAMETERS CONCERNING SUBSTANCES UNDESIRABLE IN EXCESSIVE AMOUNTS

S. NO.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
1	Calcium (as Ca)	IS-3025 (P-40)	35.6	mg/l	75	200
2	Chloride (as Cl)	IS-3025 (P-32)	22.5	mg/l	250	1000
3	Magnesium (as Mg)	IS-3025 (P-46)	48.2	mg/l	30	100
4	Nitrate (as NO ₃)	IS-3025 (P-34)	34.3	mg/l	45	No Relaxation
5	Sulphate (as SO ₄)	IS-3025 (P-24)	14.0	mg/l	200	400
6	Alkalinity (as CaCO ₃)	IS-3025 (P-23)	51.3	mg/l	200	600
7	Total hardness (as CaCO ₃)	IS-3025 (P-23)	276.2	mg/l	200	600



TEST CERTIFICATE

Parameters not cover IS-10500-2012

S.NO.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
1.	COD (as O ₂)	APHA-5220B	BDL	mg/l	-	-
2.	Dissolve Oxygen	IS-3025(P-38)	5.5	mg/l	-	-
3.	Total Suspended Solid	IS-3025(P-17)	BDL	mg/l	-	-
4.	Conductivity @25°C	IS-3025(P-14)	744.0	µS/cm	-	-
5.	Sodium (as Na)	IS-3025(P-45)	142	mg/l	-	-
6.	Potassium (as K)	IS-3025(P-45)	4.8	mg/l	-	-
7.	Temperature	IS-3025(P-9)	25	°C	-	-
8.	Phosphate (as P)	IS-3025(P-31)	BDL	mg/l	-	-
9.	BOD (at 27°C 3 Days)	IS-3025(P-44)	BDL	mg/l	-	-

Notes:

1. The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
2. Responsibility of the Laboratory is limited to the invoiced amount only.
3. This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
4. This test report will not be used for any publicity/legal purpose.
5. The test samples will be disposed off after two weeks from the date of issue of test report, unless ~~un~~ specified by the customer.

Tejpal

CHECKED BY

My

AUTHORIZED SIGNATORY



NOIDA TESTING LABORATORIES

7A, NCT-0007, 2009, 12001, 2004 & 2002AN, 11001, 2007, 2002AN & NART, Accredited Laboratory

MoEF & CC (Ministry of Environment, Forest & Climate Change) Recognized Laboratory

+91-9313611642, 8510081921, 7503031145, 8527870172, 7503031146, 9999794360

TEST CERTIFICATE

Test Report of	Report Code	Date of Issue
GROUND WATER	W-040320-03	10/03/2020

ISSUED TO: M/s. Gawar Construction Limited SF-01, JMD Galleria, Sector-48, Sohna Road, Gurgaon – 122001(Haryana)

SAMPLING & ANALYSIS DATA

Project Name	: Environmental Monitoring for the project Development of Bundelkhand Expressway Package -IV from Baroli Kharka (Dist-Hamirpur) to Saalabad (Dist-Jalaun) (Package- km 149+000 to km 2000+000) in the state of Uttar Pradesh on EPC basis.
Sample received on	: 03/03/2020
Sample Drawn By	: Mr. Vijay Sharma & Mr Udayveer Singh
Sample Quantity	: 2.0 Lt.
Analysis Duration	: 04/03/2020 TO 10/03/2020
Sample Description	: Ground Water (Bore well)
Sample Location	: Batching Plant Near Dakor Village, Ch. 164+330

MICROBIOLOGICAL REQUIREMENT

RESULTS				
S. No.	Parameter	Test Method	Results	Required as per IS-10500:2012
1	Faecal Coliform	IS-1622	Absent	0
2	Total Coliform	IS-1622	Absent	10 Max

ORGANOLEPTIC & PHYSICAL PARAMETERS

S. NO.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
1.	pH value	IS-3025(P-11)	8.10	-	6.5-8.5	-
2	Total dissolve solid (TDS)	IS-3025(P-16)	478.0	mg/l	500	2000

GENERAL PARAMETERS CONCERNING SUBSTANCES UNDESIRABLE IN EXCESSIVE AMOUNTS

S. NO.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
1.	Calcium (as Ca)	IS-3025 (P- 40)	38.6	mg/l	75	200
2.	Chloride (as Cl)	IS-3025 (P- 32)	24.5	mg/l	250	1000
3.	Magnesium (as Mg)	IS-3025 (P-46)	46.0	mg/l	30	100
4.	Nitrate (as NO ₃)	IS-3025 (P-34)	34.5	mg/l	45	No Relaxation
5.	Sulphate (as SO ₄)	IS-3025 (P-24)	15.2	mg/l	200	400
6.	Alkalinity (as Ca CO ₃)	IS-3025 (P-23)	518	mg/l	200	600
7.	Total hardness (as CaCO ₃)	IS-3025 (P-23)	274.4	mg/l	200	600



TEST CERTIFICATE

Parameters not cover IS-10500-2012

S.NO.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
1.	COD (as O ₂)	APHA-5220B	BDL	mg/l	-	-
2.	Dissolve Oxygen	IS-3025(P-38)	5.2	mg/l	-	-
3.	Total Suspended Solid	IS-3025(P-17)	BDL	mg/l	-	-
4.	Conductivity @25°C	IS-3025(P-14)	740.6	µS/cm	-	-
5.	Sodium (as Na)	IS-3025(P-45)	147	mg/l	-	-
6.	Potassium (as K)	IS-3025(P-45)	4.5	mg/l	-	-
7.	Temperature	IS-3025(P-9)	26	°C	-	-
8.	Phosphate (as P)	IS-3025(P-31)	BDL	mg/l	-	-
9.	BOD (at 27°C 3-Days)	IS-3025(P-44)	BDL	mg/l	-	-

Notes:

1. The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
2. Responsibility of the Laboratory is limited to the invoiced amount only.
3. This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
4. This test report will not be used for any publicity/legal purpose.
5. The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

J. Sehgal
CHECKED BY

[Signature]
AUTHORIZED SIGNATORY





TEST CERTIFICATE

Test Report of GROUND WATER	Report Code W-040320-03	Date of Issue 10/03/2020
---------------------------------------	-----------------------------------	------------------------------------

ISSUED TO: M/s. Gawar Construction Limited SF-01, JMD Galleria, Sector-48, Sohna Road, Gurgaon - 122001(Haryana)

SAMPLING & ANALYSIS DATA

Project Name : Environmental Monitoring for the project Development of Bundelkhand Expressway Package -IV from Baroli Kharka (Dist-Hamirpur) to Saalabad (Dist-Jalaun) (Package- km 149+000 to km 2000+000) in the state of Uttar Pradesh on EPC basis.

Sample received on : 03/03/2020

Sample Drawn By : Mr. Vijay Sharma & Mr Udayveer Singh

Sample Quantity : 2.0 Lt.

Analysis Duration : 04/03/2020 TO 10/03/2020

Sample Description : Ground Water (Bore Well)

Sample Location : W/M Plant Near Chikabadi Village, Ch. 155+200

MICROBIOLOGICAL REQUIREMENT

RESULTS

S. No.	Parameter	Test Method	Results	Required as per IS-10500:2012
1.	Faecal Coliform	IS-1622	Absent	0
2.	Total Coliform	IS-1622	Absent	10 Max

ORGANOLEPTIC & PHYSICAL PARAMETERS

S. NO.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
1.	pH value	IS-3025(P-11)	8.25	-	6.5-8.5	-
2.	Total dissolve solid (TDS)	IS-3025(P-16)	472.0	mg/l	500	2000

GENERAL PARAMETERS CONCERNING SUBSTANCES UNDESIRABLE IN EXCESSIVE AMOUNTS

S. NO.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
1.	Calcium (as Ca)	IS- 3025 (P- 40)	39.2	mg/l	75	200
2.	Chloride (as Cl)	IS- 3025 (P- 32)	25.8	mg/l	250	1000
3.	Magnesium (as Mg)	IS- 3025 (P-40)	43.6	mg/l	30	100
4.	Nitrate (as NO ₃)	IS- 3025 (P- 34)	36.4	mg/l	45	No Relaxation
5.	Sulphate (as SO ₄)	IS- 3025 (P- 24)	15.5	mg/l	200	400
6.	Alkalinity (as Ca CO ₃)	IS- 3025 (P- 23)	514	mg/l	200	600
7.	Total hardness (as CaCO ₃)	IS- 3025 (P- 23)	270.2	mg/l	200	600



NOIDA TESTING LABORATORIES

ISO 9001:2008, ISO 14001:2004, ISO 18001:2007, ISO 17025:2005, ISO 17020:2011, ISO 17025:2005
MoEF & CC (Ministry of Environment, Forest & Climate Change) Recognized Laboratory.
+91-9313611642, 8510081921, 7503011145, 8527870572, 7503031146, 999794369

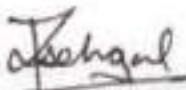
TEST CERTIFICATE

Parameters not cover IS-10500-2012

S.NO.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
1.	COD (as O ₂)	APHA-5220B	BDL	mg/l	-	-
2.	Dissolve Oxygen	IS-3025(P-38)	5.6	mg/l	-	-
3.	Total Suspended Solid	IS-3025(P-17)	BDL	mg/l	-	-
4.	Conductivity @25°C	IS-3025(P-14)	742.2	µS/cm	-	-
5.	Sodium (as Na)	IS-3025(P-45)	145	mg/l	-	-
6.	Potassium (as K)	IS-3025(P-45)	4.6	mg/l	-	-
7.	Temperature	IS-3025(P-9)	26	°C	-	-
8.	Phosphate (as P)	IS-3025(P-31)	BDL	mg/l	-	-
9.	BOD (at 27°C 3-Days)	IS-3025(P-44)	BDL	mg/l	-	-

Notes:

1. The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
2. Responsibility of the Laboratory is limited to the invoiced amount only.
3. This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
4. This test report will not be used for any publicity/legal purpose.
5. The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.


CHECKED BY


AUTHORIZED SIGNATORY


**TEST CERTIFICATE**

Soil Quality Monitoring Report



TEST CERTIFICATE

Test Report of Soil Quality	Report Code SQ-040320-01	Date of Issue 10/03/2020
---------------------------------------	------------------------------------	------------------------------------

ISSUED TO: M/s. Gawar Construction Limited SF-01, JMD Galleria, Sector-48, Sohna Road, Gurgaon - 122001(Haryana)

SAMPLING & ANALYSIS DATA

Project Name : Environmental Monitoring for the project Development of Durgakhand Expressway Package -IV from Baroli Kharka (Dist-Hamirpur) to Saalabad (Dist-Jalaun) (Package- km 149+000 to km 2000+000) in the state of Uttar Pradesh on EPC basis.

Sample Drawn on : 03/03/2020

Sample Drawn By : Mr. Udavveer Singh

Sample received on : 03/03/2020

Sample Quantity : 1 kg.

Analysis Duration : 04/03/2020 TO 10/03/2020

Location : HM Plant Near Hardoi Gijar Village Ch 182+450

S.No.	PARAMETER/S	TEST METHOD	RESULTS	UNIT	
1.	pH (1:2suspension)	IS 2720(Part-26)	7.82	-	
2.	Electrical Conductivity at 25°C (1:2suspension.)	IS 14767	152	µS/cm	
3.	Calcium Sulphate (as CaSO4)	STP/SOIL	110.22	mg/kg	
4.	Organic Matter	IS 2720(Part 22)	1.42	% by mass	
6.	Texture	Sand	STP/SOIL	54.0	(% by mass)
		Clay	STP/SOIL	24.0	(% by mass)
		Silt	STP/SOIL	22.0	(% by mass)
		Texture		Sandy Clay	-
7.	Water holding capacity	STP/SOIL	32.6	(% by mass)	
8.	Available Potassium (as K)	STP/SOIL	24.2	(mg/kg)	
9.	Porosity	STP/SOIL	32.8	(% by mass)	
10.	Sodium Sulphate (as Na ₂ SO ₄)	STP/SOIL	39.8	mg/kg	
12.	Available Nitrogen	STP/SOIL	2112	mg/kg	
13.	Available Phosphorus (P ₂ O ₅)	STP/SOIL	160	mg/kg	
14.	Bulk Density	STP/SOIL	1.347	g/ml	
14.	Infiltration Rate	STP/SOIL	21.5	mm/hr	
16.	Moisture	STP/SOIL	30.2	(% by mass)	
17.	Sulphates (as SO ₄)	STP/SOIL	68.5	mg/kg	

Notes:

- The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
- Responsibility of the Laboratory is limited to the mentioned amount only.
- This test report will not be generated again, either wholly or in part, without prior written permission of the Laboratory.
- This test report will not be used for any publicity/legal purpose.
- The test samples will be disposed off after two weeks from the date of issue of test report unless stated specified by the customer.

CHECKED BY 

AUTHORIZED SIGNATORY 



NOIDA TESTING LABORATORIES

(As ISO : 9001 : 2008, 14001 : 2004 & OHSAS : 18001 : 2007 Certified & NABL Accredited Laboratory)
MoEF & CC (Ministry of Environment, Forest & Climate Change) Recognized Laboratory.
☎ +91-9313611642, 8510081921, 7503031145, 8527870572, 7503031146, 9999794369

92

Test Report of	TEST CERTIFICATE	Date of Issue
Soil Quality	SQ-040320-02	10/03/2020

ISSUED TO: M/s. Gaur Construction Limited (G-01, JMD Galleria, Sector-49, Sohna Road, Gurgaon - 122001(Haryana))

SAMPLING & ANALYSIS DATA

Project Name : Environmental Monitoring for the project Development of Dandelion Expressway Package IV from Dandi Kharka (Dist-Hamirpur) to Saalabad (Dist-Jalaun) (Package- km 149+000 to km 200+000) in the state of Uttar Pradesh on EPC basis

Sample Drawn on : 03/03/2020

Sample Drawn By : Mr. Udayveer Singh

Sample received on : 03/03/2020

Sample Quantity : 1 kg.

Analysis Duration : 04/03/2020 TO 10/03/2020

Location : HM Plant Near Kimron Village Ch. 169+715

S.No.	PARAMETERS	TEST METHOD	RESULTS	UNIT
1.	pH (1:2suspension)	IS:2720(Part-2e)	7.42	-
2.	Electrical Conductivity at 25°C (1:2suspension)	IS:14767	155	µS/cm
3.	Calcium Sulphate (as CaSO4)	STP/SOIL	108.12	mg/kg
4.	Organic Matter	IS:2770(Part-27)	1.45	% by mass
5.	Texture	Sand	44.0	(% by mass)
		Clay	24.0	(% by mass)
		Silt	22.0	(% by mass)
		Texture	Sandy Clay	Sandy Clay
7.	Water holding capacity	STP/SOIL	30.5	(% by mass)
8.	Available Potassium (as K)	STP/SOIL	24.6	(mg/kg)
9.	Porosity	STP/SOIL	32.0	(% by mass)
10.	Sodium Sulphate (as Na ₂ SO ₄)	STP/SOIL	37.8	mg/kg
12.	Available Nitrogen	STP/SOIL	2005	mg/kg
13.	Available Phosphorus (P ₂ O ₅)	STP/SOIL	158	mg/kg
14.	Bulk Density	STP/SOIL	1.325	g/ml
15.	Infiltration Rate	STP/SOIL	21.4	mm/hr
16.	Moisture	STP/SOIL	31.5	(% by mass)
17.	Sulphate (as SO ₄)	STP/SOIL	66.2	mg/kg

Notes:

- The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
- Responsibility of the Laboratory is limited to the invoiced amount only.
- This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
- This test report will not be used for any publicity/legal purpose.
- The test samples will be disposed off after two weeks from the date of issue of test report, unless and specified by the customer.

CHECKED BY *Jeehgal*

AUTHORIZED SIGNATORY



NOIDA TESTING LABORATORIES

(As ISO : 9001 : 2008, 14001 : 2004 & OHSAS : 18001 : 2007 Certified & NABL Accredited Laboratory)
MoEF & CC (Ministry of Environmental, Forest & Climate Change) Recognized Laboratory.
☎ +91-9313611642, 8510081921, 7503031145, 8527870572, 7503031146, 9999794369

311

93

Test Report of	TEST CERTIFICATE	Date of Issue
Soil Quality	SQ-040320-03	10/03/2020

ISSUED TO: M/s. Gawar Construction Limited SF-01, JMD Galleria, Sector-48, Sohna Road, Gurgaon - 122001 (Haryana)

SAMPLING & ANALYSIS DATA

Project Name : Environmental Monitoring for the project Development of Bundelkhand Expressway Package -IV from Baroli Kharka (Dist-Hamirpur) to Saniabad (Dist-Jalaun) (Package- km 149+000 to km 2000+000) in the state of Uttar Pradesh on EPC basis.

Sample Drawn on : 03/03/2020

Sample Drawn By : Mr. Udayveer Singh

Sample received on : 04/03/2020

Sample Quantity : 1 kg

Analysis Duration : 04/03/2020 TO 10/03/2020

Location : Baching Plant Near Dakor Village
Ch. 164+330

S.No.	PARAMETERIS	TEST METHOD	RESULTS	UNIT
1.	PH (1.2suspension)	IS 2720(Part-20)	7.62	-
2.	Electrical Conductivity at 25°C (1.2suspension.)	IS.14767	640	µS/cm
3.	Calcium Sulphate (as CaSO4)	STP/SOIL	112.2	mg/kg
4.	Organic Matter	IS 2720(Part-22)	1.57	% by mass
6.	Texture	Sand	51.0	(% by mass)
		Clay	28.0	(% by mass)
		Silt	21.0	(% by mass)
		Texture	Sandy Clay	-
7.	Water holding capacity	STP/SOIL	39.6	(% by mass)
8.	Available Potassium (as K)	STP/SOIL	234	(mg/kg)
9.	Porosity	STP/SOIL	31.0	(% by mass)
10.	Sodium Sulphate (as Na ₂ SO ₄)	STP/SOIL	50.7	mg/kg
12.	Available Nitrogen	STP/SOIL	2040	mg/kg
13.	Available Phosphorus (P ₂ O ₅)	STP/SOIL	167	mg/kg
14.	Bulk Density	STP/SOIL	1.322	g/ml
15.	Infiltration Rate	STP/SOIL	21.7	mm/hr
16.	Moisture	STP/SOIL	32.2	(% by mass)
17.	Sulphates (as SO ₄)	STP/SOIL	70.6	mg/kg

Notes

- The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
- Responsibility of the Laboratory is limited to the invoiced amount only.
- This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
- This test report will not be used for any publicity/legal purpose.
- The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

CHECKED BY

AUTHORIZED SIGNATORY



TEST CERTIFICATE

Test Report of	Report Code	Date of Issue
Soil Quality	SQ-040320-02	10/03/2020

ISSUED TO: M/s. Gawar Construction Limited SF-01, JMD Galleria, Sector-48, Sohna Road, Gurgaon – 122001(Haryana)

SAMPLING & ANALYSIS DATA

Project Name : Environmental Monitoring for the project Development of Bundelkhand Expressway Package -IV from Baroli Kharka (Dist-Hamirpur) to Saalabad (Dist-Jalaun) (Package- km 149+000 to km 2000+000) in the state of Uttar Pradesh on EPC basis.

Sample Drawn on : 03/03/2020

Sample Drawn By : Mr. Udayveer Singh

Sample received on : 04/03/2020

Sample Quantity : 1 kg.

Analysis Duration : 04/03/2020 TO 10/03/2020

Location : Batching Plant Near Chikashi Village
Ch. 155+200

S.No.	PARAMETERS	TEST METHOD	RESULTS	UNIT	
1.	pH (1:2suspension)	IS 2720(Part-26)	7.78	-	
2.	Electrical Conductivity at 25°C (1:2suspension.)	IS 14767	650	µS/cm	
3.	Calcium Sulphate (as CaSO4)	STP/SOIL	114.5	mg/kg	
4.	Organic Matter	IS 2720(Part-22)	1.48	% by mass	
6.	Texture	Sand	STP/SOIL	52.0	(% by mass)
		Clay	STP/SOIL	28.0	(% by mass)
		Silt	STP/SOIL	20.0	(% by mass)
		Texture		Sandy Clay	
7.	Water Absorbing Capacity	STP/SOIL	27.4	(% by mass)	
8.	Available Potassium (as K)	STP/SOIL	242	(mg/kg)	
9.	Porosity	STP/SOIL	33.5	(% by mass)	
10.	Sodium Sulphate (as Na ₂ SO ₄)	STP/SOIL	41.4	mg/kg	
12.	Available Nitrogen	STP/SOIL	1980	mg/kg	
13.	Available Phosphorus (P ₂ O ₅)	STP/SOIL	162	mg/kg	
14.	Bulk Density	STP/SOIL	1.347	g/ml	
15.	Infiltration Rate	STP/SOIL	21.5	mm/hr	
16.	Moisture	STP/SOIL	32.0	(% by mass)	
17.	Sulphates (as SO ₄)	STP/SOIL	68.2	mg/kg	

Notes:

- The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
- Responsibility of the Laboratory is limited to the invoiced amount only.
- This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
- This test report will not be used for any publicity/legal purpose.
- The test samples will be disposed off after two weeks from the date of issue of test report unless until specified by the customer.

CHECKED BY

AUTHORIZED SIGNATORY



TEST CERTIFICATE

2nd Quarterly Monitoring Report

Environmental Monitoring and EC Compliance for the project Development of Bundelkhand Expressway Package-IV from Baroli Kharka (Dist -Hamirpur) to Saalabad (Dist-Jalaun) (Package – Km 149+000 to Km 2000+000) in the state of Uttar Pradesh on EPC Basis.

**TEST CERTIFICATE**

Ambient Noise Monitoring Report



NOIDA TESTING LABORATORIES

(An ISO : 9001 : 2008, 14001 : 2004 & CHINA : 18001 : 2007 Certified & NABL Accredited Laboratory)
MAEP & CC (Ministry of Environment, Forest & Climate Change) Recognized Laboratory
+91-9312611642, 8510081921, 7503031145, 8527670572, 7503031146, 9999794369

TEST CERTIFICATE

Test Report of Ambient Noise	Report Code N-030620-01	Date of Issue 06/06/2020
------------------------------	-------------------------	--------------------------

ISSUED TO: M/s. Gawar Construction Limited SF-01, JMD Galleria, Sector-48, Sohna Road, Gurgaon - 122001(Haryana)

SAMPLING & ANALYSIS DATA

Project Name : Environmental Monitoring for the project Development of Bundelkhand Expressway Package - IV from Baroli Kharka (Dist-Hamirpur) to Saalabad (Dist-Jalaun) (Package- km 149+000 to km 2000+000) in the state of Uttar Pradesh on EPC basis

Sample Drawn On : 02/06/2020

Sample Drawn By : Mr. Vijay Sharma & Mr Udayveer Singh

Sample Received On : 03/06/2020

Sample description : Ambient Noise

Sampling Location : HM Plant Hardoi Gajar Village Ch. 182+450

Sampling Time : 24 hrs

Analysis Duration : 03/06/2020 TO 06/06/2020

TEST RESULT						
S. No	Test Parameters	* Results	Units	Requirement (as per CPCB Guidelines Limits in dB (A) Lea		
				Category of Area/ Zone	Day Time	Night Time
1	EQUIVALENT NOISE LEVEL (6.0 AM TO 10.0 PM)	66.6	dB(A)	*Industrial Area	75	70
2	EQUIVALENT NOISE LEVEL (10.0 PM TO 6.0 AM)	57.4	dB(A)	Commercial Area	65	55
				Residential Area	55	45
				Silence Zone	50	40

Notes:

- The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
- Responsibility of the Laboratory is limited to the invoiced amount only.
- This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
- This test report will not be used for any publicity/legal purpose.
- The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

Isahgal
CHECKED BY

Isahgal
AUTHORIZED SIGNATORY



NOIDA TESTING LABORATORIES

98

(An ISO 9001 : 2008, 14001 : 2004 & OHSAS 18001 : 2007 Certified & NABL Accredited Laboratory)

MOEF & CC (Ministry of Environment, Forest & Climate Change) Recognized Laboratory

+91-9313611642, 8510061921, 7503031145, 8527870572, 7503031146, 9999794369

TEST CERTIFICATE

Test Report of Ambient Noise	Report Code N-040620-02	Date of Issue 06/06/2020
---------------------------------	----------------------------	-----------------------------

ISSUED TO: M/s. Gawar Construction Limited SF-01, JMD Galleria, Sector-48, Sohna Road, Gurgaon - 122001(Haryana)

SAMPLING & ANALYSIS DATA

Project Name : Environmental Monitoring for the project Development of Bundelkhand Expressway Package - IV from Baroli Kharka (Dist-Hamirpur) to Saalabad (Dist-Jalaun) (Package- km 149+000 to km 2000+000) in the state of Uttar Pradesh on EPC basis.

Sample Drawn On : 03/06/2020

Sample Drawn By : Mr. Vijay Sharma & Mr Udayveer Singh

Sample Received On : 04/06/2020

Sample description : Ambient Noise

Sampling Location : HM Plant Kinton Village Ch. 169+715

Sampling Time : 24 hrs

Analysis Duration : 04/06/2020 TO 06/06/2020

TEST RESULT						
S. No	Test Parameters	* Results	Units	Requirement (as per CPCB Guidelines Limits in dB (A) Leq		
				Category of Area/ Zone	Day Time	Night Time
1	EQUIVALENT NOISE LEVEL (6.0 AM TO 10.0 PM)	62.8	dB(A)	* Industrial Area	75	70
2	EQUIVALENT NOISE LEVEL (10.0 PM TO 6.0 AM)	54.7	dB(A)	Commercial Area	65	55
				Residential Area	55	45
				Silence Zone	50	40

Notes:

- The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
- Responsibility of the Laboratory is limited to the invoiced amount only.
- This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
- This test report will not be used for any publicity/legal purpose.
- The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.


CHECKED BY


AUTHORIZED SIGNATURE



Laboratory : GT-20, Sector-117, Noida, Gautam Buddha Nagar - 201301

E. : noida.laboratory@gmail.com, info@noidalabs.com W. : www.noidalabs.com



NOIDA TESTING LABORATORIES

(AN ISO : 9001 : 2008, 14001 : 2004 & OHSAS : 18001 : 2007 Certified & NABL Accredited Laboratory)
MAEP & CC (Ministry of Environmental, Forest & Climate Change) Recognized Laboratory
+91-9313611642, 8510081921, 7503031145, 8527870572, 7503031146, 9999794369

99

TEST CERTIFICATE

Test Report of Ambient Noise	Report Code N.030670.03	Date of Issue 06/06/2020
---------------------------------	----------------------------	-----------------------------

ISSUED TO: M/s. Gawar Construction Limited SF-01, JMD Galleria, Sector-48, Sohna Road, Gurgaon - 122001(Haryana)

SAMPLING & ANALYSIS DATA

Project Name	Environmental Monitoring for the project Development of Bundelkhand Expressway Package -IV from Baroli Kharka (Dist-Hamirpur) to Sualabad (Dist-Jalaun) (Package- km 149+000 to km 2000+000) in the state of Uttar Pradesh on EPC basis.
Sample Drawn On	02/06/2020
Sample Drawn By	Mr. Vijay Sharma & Mr Udayveer Singh
Sample Received On	03/06/2020
Sample description	Ambient Noise
Sampling Location	Beitching Plant Dakor Village Ch. 164+330
Sampling Time	24 hrs
Analysis Duration	03/06/2020 TO 06/06/2020

TEST RESULT						
S. No	Test Parameters	* Results	Units	Requirement (as per CPCB Guidelines Limits in dB (A) Leq		
				Category of Area/ Zone	Day Time	Night Time
1	EQUIVALENT NOISE LEVEL (6.0 AM TO 10.0 PM)	70.5	dB(A)	* Industrial Area	75	70
2	EQUIVALENT NOISE LEVEL (10.0 PM TO 6.0 AM)	60.4	dB(A)	Commercial Area	65	55
				Residential Area	55	45
				Silence Zone	50	40

Notes:

- The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
- Responsibility of the Laboratory is limited to the invoiced amount only.
- This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
- This test report will not be used for any publicity/legal purpose.
- The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

CHECKED BY

AUTHORIZED SIGNATORY



NOIDA TESTING LABORATORIES

(As ISO 9001:2008, ISO 14001:2004 & OHSAS 18001:2007 Certified & NABL Accredited Laboratory)

MOEF & CC (Ministry of Environment, Forest & Climate Change) Recognized Laboratory

+91-9313611642, 8510081921, 7503031145, 8527870572, 7503031146, 9999794369

100

TEST CERTIFICATE

Test Report of Ambient Noise	Report Code N.030670.04	Date of Issue 06/06/2020
--	-----------------------------------	------------------------------------

ISSUED TO: M/s. Gawar Construction Limited SF-01, JMD Galleria, Sector-48, Sohna Road, Gurgaon – 122001(Haryana)

SAMPLING & ANALYSIS DATA

Project Name : Environmental monitoring for the project Development of Bundelkhand Expressway Package -IV from Baroli Kharka (Dist-Hamirpur) to Saanabad (Dist-Jalaun) (Package- km 149+000 to km 2000+000) in the state of Uttar Pradesh on EPC basis

Sample Drawn On : 02/06/2020

Sample Drawn By : Mr. Vijay Sharma & Mr Udayveer Singh

Sample Received On : 03/06/2020

Sample description : Ambient Noise

Sampling Location : WM Plant Chakshi Village Ch 155+200

Sampling Time : 24 hrs

Analysis Duration : 03/06/2020 TO 06/06/2020

TEST RESULT						
S. No	Test Parameters	* Results	Units	Requirement (as per CPCB Guidelines Limits in dB(A) Leq)		
				Category of Area/Zone	Day Time	Night Time
1.	EQUIVALENT NOISE LEVEL (6.0 AM TO 10.0 PM)	71.0	dB(A)	Industrial Area	75	70
				Commercial Area	65	55
2.	EQUIVALENT NOISE LEVEL (10.0 PM TO 6.0 AM)	60.0	dB(A)	Residential Area	55	45
				Silence Zone	50	40

Notes:

- The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
- Responsibility of the Laboratory is limited to the invoiced amount only.
- This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
- This test report will not be used for any publicity/legal purpose.
- The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

J. Singh
CHECKED BY

J. Singh
AUTHORIZED SIGNATORY

**Ambient Air Quality Monitoring
Report
HM Plant Hardoi Gujar Village
Ch. 182+450**



TEST CERTIFICATE

Test Report of Ambient Air Quality Analysis	Report Code AAQ-030620-01	Date of Issue 06/06/2020
--	------------------------------	-----------------------------

ISSUED TO: M/s. Gawar Construction Limited SF-01, JMD Galleria, Sector-48, Sohna Road, Gurgaon - 122001(Haryana)

Project Name : Environmental Monitoring for the project Development of Bundelkhand Expressway Package -IV from Baroli Khatke (Dist-Daundhar) to Gaudand (Dist-Jaunpur) (Package- km 149+000 to km 2000+000) in the state of Uttar Pradesh on EPC basis.

Sample Drawn On : 01/06/2020 TO 02/06/2020

Sample Drawn By : Mr. Vijay Sharma & Mr. Udayveer Singh

Sample description : Ambient Air

Sampling Location : HAM Plant Haroti Gajar Village Ch. 187+450

Sampling Plan & Procedure : SOP-AAQ/08

Analysis Duration : 03/06/2020 TO 06/06/2020

Ambient Temperature (°C) : 38

Average Flow Rate of SPM (m³/min.) : 1.10

Average Flow Rate of Gases (lpm) : 1.0

Sampling Instrument Used : Repairable Dust Sampler, Fine Particulate (PM 2.5) Sampler

Weather Condition : Clear

TEST RESULT

S.No.	Parameter	Test Method	Results	Units	Limits as per Environment (Protection) Act.
1.	Particulate Matter (PM ₁₀)	IS:5182 Part-XXIII	58.3	µg/m ³	100.0
2.	Particulate Matter (PM _{2.5})	CPCB Volume - 1 / Grav	21.8	µg/m ³	60.0
3.	Sulphur Dioxide	IS:5182 Part-II	8.5	µg/m ³	80.0
4.	Nitrogen Dioxide	IS:5182 Part-VI	12.5	µg/m ³	80
5.	Carbon Monoxide	IS:5182 Part-X	0.250	mg/m ³	4.0

Notes:-

- The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
- Responsibility of the Laboratory is limited to the invoiced amount only.
- This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
- This test report will not be used for any publicity/legal purpose.
- The test samples will be disposed off after two weeks from the date of issue of test report, unless otherwise specified by the customer.

[Signature]
CHECKED BY

[Signature]
AUTHORIZED SIGNATORY



TEST CERTIFICATE

Test Report of	Report Code	Date of Issue
Ambient Air Quality Analysis	AAQ-050620-02	06/6/2020

ISSUED TO: M/s. Gawar Construction Limited SF-01, JMD Galleria, Sector-48, Sohna Road, Gurgaon - 122001(Haryana)

Project Name : Environmental Monitoring for the project Development of Bundelkhand Expressway Package -IV from Baroli Kharka (Dist-Hamirpur) to Sattanaad (Dist-Jaunpur) (Package- km 149+000 to km 2000+000) in the state of Uttar Pradesh on EPC basis.

Sample Drawn On : 03/06/2020 TO 04/06/2020

Sample Drawn By : Mr. Vijay Sharma & Mr Udayveer Singh

Sample description : Ambient Air

Sampling Location : Col Village Ch. 24+500

Sampling Plan & Procedure : SOP-AAQ/08

Analysis Duration : 05/06/2020 TO 06/06/2020

Ambient Temperature (°C) : 39

Average Flow Rate of SPM (m³/min.) : 1.10

Average Flow Rate of Gases (lpm) : 1.0

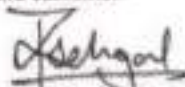
Sampling Instrument Used : Repairable Dust Sampler, Fine Particulate(PM 2.5) Sampler

Weather Condition : Clear


TEST RESULT					
S.No.	Parameter	Test Method	Results	Units	Limits as per Environment (Protection) Act.
1.	Particulate Matter (PM ₁₀)	IS:5182 Part-XXIII	58.2	µg /m ³	100.0
2.	Particulate Matter (PM _{2.5})	CPCB Volume - 1 / Grav	20.0	µg /m ³	60.0
3.	Sulphur Dioxide	IS:5182 Part-II	8.8	µg /m ³	80.0
4.	Nitrogen Dioxide	IS:5182 Part-VI	10.2	µg /m ³	80
5.	Carbon Monoxide	IS:5182 Part-X	0.140	mg/m ³	4.0

Notes:

1. The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
2. Responsibility of the Laboratory is limited to the invoiced amount only.
3. This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
4. This test report will not be used for any publicity/legal purpose.
5. The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.


CHECKED BY


AUTHORIZED SIGNATORY





TEST CERTIFICATE

Ambient Air Monitoring Report

Mohana Camp Area Ch. 32+500



NOIDA TESTING LABORATORIES

(As ISO 9001:2008, ISO 17025:2005 & OHSAS 18001:2007 Certified & NABL Accredited Laboratory)
MoEF & CC (Ministry of Environment, Forest & Climate Change) Recognized Laboratory.
☎ +91-9313611042, 8510081921, 7503031145, 8527870572, 7503031146, 9999794369

TEST CERTIFICATE

Test Report of	Report Code	Date of Issue
Ambient Air Quality Analysis	AAQ-020620-01	06/06/2020

ISSUED TO: M/s. Gawar Construction Limited SF-01, JMD Galleria, Sector-48, Sohna Road, Gurgaon - 122001(Haryana)

Project Name : Environmental Monitoring for the project Development of Bundelkhand Expressway Package -IV from Baroli Khatka (Dist-Fazilnagar) to Samatoli (Dist-Jaunpur) (Package- km 149+000 to km 2000+000) in the state of Uttar Pradesh on EPC basis.

Sample Drawn On : 01/06/2020 TO 02/06/2020

Sample Drawn By : Mr. Vijay Sharma & Mr Udayveer Singh

Sample description : Ambient Air

Sampling Location : Mohana Camp Ch. 32+500

Sampling Plan & Procedure : SOP-AAQ/08

Analysis Duration : 02/06/2020 TO 06/06/2020

Ambient Temperature (°C) : 39

Average Flow Rate of SPM (m³/min.) : 1.10

Average Flow Rate of Gases (lpm) : 1.0

Sampling Instrument Used : Repairable Dust Sampler, Fine Particulate(PM 2.5) Sampler

Weather Condition : Clear

TEST RESULT					
S.No.	Parameter	Test Method	Results	Units	Limits as per Environment (Protection) Act.
1.	Particulate Matter (PM ₁₀)	IS:5182 Part-XXIII	5	µg/m ³	100.0
2.	Particulate Matter (PM _{2.5})	CPCB Volume - 1 / Grav	20.6	µg/m ³	60.0
3.	Sulphur Dioxide	IS:5182 Part-II	7.5	µg/m ³	80.0
4.	Nitrogen Dioxide	IS:5182 Part-VI	11.8	µg/m ³	80
5.	Carbon Monoxide	IS:5182 Part-X	0.190	mg/m ³	4.0

- Notes:**
- The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
 - Responsibility of the Laboratory is limited to the invoiced amount only.
 - This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
 - This test report will not be used for any publicity/legal purpose.
 - The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.


CHECKED BY


AUTHORIZED SIGNATORY





TEST CERTIFICATE

Test Report of	Report Code	Date of Issue
Ambient Air Quality Analysis	AAQ-040620-02	06/06/2020

ISSUED TO: M/s. Gawar Construction Limited SF-01, JMD Galleria, Sector-48, Sohna Road, Gurgaon - 122001(Haryana)

Project Name : Environmental Monitoring for the project Development of Hindelkhand Expressway Package -IV from Baroli Khadia (Dist. Hamirpur) to Sualkol (Dist. Jalandar) (Package- km 149+000 to km 2000+000) in the state of Uttar Pradesh on EPC basis.

Sample Drawn On : 03/06/2020 TO 04/06/2020

Sample Drawn By : Mr. Vijay Sharma & Mr Udayveer Singh

Sample description : Ambient Air

Sampling Location : Iyotima Camp Ch. 32+500

Sampling Plan & Procedure : SOP-AAQ/08

Analysis Duration : 04/06/2020 TO 06/06/2020

Ambient Temperature (°C) : 38

Average Flow Rate of SPM (m³/min.) : 1.10

Average Flow Rate of Gases (lpm) : 1.0

Sampling Instrument Used : Respirable Dust Sampler, Fine Particulate (PM 2.5) Sampler

Weather Condition : Clear

TEST RESULT

S.No.	Parameter	Test Method	Results	Units	Limits as per Environment (Protection) Act.
1.	Particulate Matter (PM ₁₀)	IS:5182 Part-XXIII	5	µg/m ³	100.0
2.	Particulate Matter (PM _{2.5})	CPCB Volume - I / Grav	20.6	µg/m ³	60.0
3.	Sulphur Dioxide	IS:5182 Part-II	7.5	µg/m ³	80.0
4.	Nitrogen Dioxide	IS:5182 Part-VI	11.8	µg/m ³	80
5.	Carbon Monoxide	IS-5182 Part-X	0.190	mg/m ³	4.0

Notes:

- The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
- Responsibility of the Laboratory is limited to the invoiced amount only.
- This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
- This test report will not be used for any publicity/legal purpose.
- The test sample will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

K. Sehgal
CHECKED BY

[Signature]
AUTHORIZED SIGNATORY
NOIDA TESTING LABORATORIES
G.P. Nagar

**TEST CERTIFICATE**

Ambient Air Monitoring Report

Bassi Village Ch. 55+950



TEST CERTIFICATE

Test Report of	Report Code	Date of Issue
Ambient Air Quality Analysis	AAQ-020620-01	06/06/2020

ISSUED TO: M/s. Gawar Construction Limited SF-01, JMD Galleria, Sector-48, Sohna Road, Gurgaon - 122001(Haryana)

Project Name : Environmental Monitoring for the project Development of Bundelkhand Expressway Package IV from Baroh Kharka (Dist-Hamirpur) to Santabad (Dist-Jalaun) (Package- km 1491000 to km 20001000) in the state of Uttar Pradesh on EPC basis.

Sample Drawn On : 01/06/2020 TO 02/06/2020

Sample Drawn By : Mr. Vijay Sharma & Mr Udryveer Singh

Sample description : Ambient Air

Sampling Location : Rassi Village Ch 55+950

Sampling Plan & Procedure : SOP-AAQ/08

Analysis Duration : 02/06/2020 TO 06/06/2020

Ambient Temperature (°C) : 39

Average Flow Rate of SPM (m³/min.) : 1.10

Average Flow Rate of Gases (lpm) : 1.0

Sampling instrument used : Repairable Dust Sampler, Fine Particulate (PM 2.5) Sampler

Weather Condition : Clear

TEST RESULT

S.No.	Parameter	Test Method	Results	Units	Limits as per Environment (Protection) Act.
1.	Particulate Matter (PM ₁₀)	IS:5182 Part-XXIII	.5	µg/m ³	100.0
2.	Particulate Matter (PM _{2.5})	CPCB Volume - I / Grav	20.6	µg/m ³	60.0
3.	Sulphur Dioxide	IS:5182 Part-II	7.5	µg/m ³	80.0
4.	Nitrogen Dioxide	IS:5182 Part-VI	11.8	µg/m ³	80
5.	Carbon Monoxide	IS:5182 Part-X	0.190	mg/m ³	4.0

Notes

- The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
- Responsibility of the Laboratory is limited to the invoiced amount only.
- This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
- This test report will not be used for any publicity/legal purpose.
- The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

Ashequl
CHECKED BY

Vijay
AUTHORIZED SIGNATORY



TEST CERTIFICATE

Test Report of	Report Code	Date of Issue
Ambient Air Quality Analysis	AAQ-040620-02	06/06/2020

ISSUED TO: M/s. Gawar Construction Limited SF-01, JMD Galleria, Sector-48, Sohna Road, Gurgaon - 122001(Haryana)

Project Name : Environmental Monitoring for the project Development of Bundelkhand Expressway Package -IV from Barohi Khadar (Dist. Hamirpur) to Sushahat (Dist. Jhansi) (Package- km 149+000 to km 2000+000) in the state of Uttar Pradesh on EPC basis

Sample Drawn On : 03/06/2020 TO 04/06/2020

Sample Drawn By : Mr. Vijay Sharma & Mr. Dayveer Singh

Sample description : Ambient Air

Sampling Location : Bassi Village Ctn. 55+950

Sampling Plan & Procedure : SOP-AAQ/08

Analysis Duration : 04/06/2020 TO 06/06/2020

Ambient Temperature (°C) : 38

Average Flow Rate of SPM (m³/min.) : 1.10

Average Flow Rate of Gases (lpm) : 1.0

Sampling Instrument Used : Repairable Dust Sampler, Fine Particulate (PM 2.5) Sampler

Weather Condition : Clear

TEST RESULT

S.No.	Parameter	Test Method	Results	Units	Limits as per Environment (Protection) Act.
1.	Particulate Matter (PM ₁₀)	IS-5182 Part-XXIII	5	µg /m ³	100.0
2.	Particulate Matter (PM _{2.5})	CPCB Volume - I / Grav	20.6	µg /m ³	60.0
3.	Sulphur Dioxide	IS-5182 Part-II	7.5	µg /m ³	80.0
4.	Nitrogen Dioxide	IS-5182 Part-VI	11.8	µg /m ³	80
5.	Carbon Monoxide	IS-5182 Part-X	0.190	mg/m ³	4.0

Notes:

- The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
- Responsibility of the Laboratory is limited to the invoiced amount only.
- This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
- This test report will not be used for any publicity/legal purpose.
- The test samples will be disposed off after two weeks from the date of issue of test report, unless specified by the customer.

[Signature]
CHECKED BY

AUTHORIZED SIGNATORY

**Ground Water Quality Monitoring
Report**



NOIDA TESTING LABORATORIES

(AN ISO 9001:2008, ISO 14001:2004 & ENHANCING 14001:2007 Certified & NABL Accredited Laboratory)
MoEF & CC (Ministry of Environment, Forest & Climate Change) Recognized Laboratory.
☎ +91-9913611642, 8510081921, 7503031145, 8527870572, 7503031146, 9999794369

TEST CERTIFICATE

Test Report of	Report Code	Date of Issue
GROUND WATER	W 040620 01	08/06/2020

ISSUED TO: M/s. Gawar Construction Limited SF-01, JMD Galleria, Sector-48, Sohna Road, Gurgaon – 122001(Haryana)

SAMPLING & ANALYSIS DATA

Project Name : Environmental Monitoring for the project Development of Bundelkhand Expressway Package -IV from Baroli Kharka (Dist-Hamirpur) to Saslabad (Dist-Jalaun) (Package- km 149+000 to km 2000+000) in the state of Uttar Pradesh on EPC basis

Sample received on : 03/06/2020

Sample Drawn By : Mr. Vijay Sharma & Mr Udayveer Singh

Sample Quantity : 2.0 Lt.

Analysis Duration : 04/06/2020 TO 08/06/2020

Sample Description : Ground Water (Bore well)

Sample Location : Col Village, Ch. 24+500

MICROBIOLOGICAL REQUIREMENT

RESULTS				
S.No	Parameter	Test Method	Result	Required as per IS-10500:2012
1.	Faecal Coliform	IS-1022	Absent	0
2.	Total Coliform	IS-1622	Absent	10 Max

ORGANOLEPTIC & PHYSICAL PARAMETERS

S. NO.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
1.	pH value	IS-3025(P-11)	8.1	-	6.5-8.5	-
2.	Total dissolve solid (TDS)	IS-3025(P-16)	1079.50	mg/l	500	2000

GENERAL PARAMETERS CONCERNING SUBSTANCES UNDESIRABLE IN EXCESSIVE AMOUNTS

S. NO.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
1.	Calcium (as Ca)	IS- 3025 (P- 40)	136	mg/l	75	200
2.	Chloride (as Cl)	IS- 3025 (P- 32)	184	mg/l	250	1000
3.	Magnesium (as Mg)	IS- 3025 (P- 46)	95	mg/l	30	100
4.	Manganese (as Mn)	IS- 3025 (P- 24)	12.2	mg/l	44	N/A (No Requirement)
5.	Sulphate (as SO ₄)	IS- 3025 (P- 24)	191	mg/l	200	400
6.	Alkalinity (as Ca CO ₃)	IS- 3025 (P- 23)	610	mg/l	200	600
7.	Total hardness (as CaCO ₃)	IS- 3025 (P- 23)	729.5	mg/l	200	600



NOIDA TESTING LABORATORIES

ISO 9001:2008, ISO 14001:2004 & EN 45001:2000 Certified & NABL Accredited Laboratory
 MoEF & CC (Ministry of Environment, Forest & Climate Change) Recognized Laboratory
 ☎ +91-9113611642, 8510081921, 7503031145, 8527870572, 7503031146, 9009794368

TEST CERTIFICATE

Parameters not cover IS-10500-2012

Sl. No.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
1.	COD (as O ₂)	APHA-5220B	BDL	mg/l	-	-
2.	Dissolve Oxygen	IS-3025(P-38)	4.4	mg/l	-	-
3.	Total Suspended Solid	IS-3025(P-17)	BDL	mg/l	-	-
4.	Conductivity @25°C	IS-3025(P-15)	1661.22	µS/cm	-	-
5.	Sodium (as Na)	IS-3025(P-45)	92	mg/l	-	-
6.	Potassium (as K)	IS-3025(P-45)	3.6	mg/l	-	-
7.	Temperature	IS-3025(P-9)	36	°C	-	-
8.	Phosphate (as P)	IS-3025(P-31)	<0.05	mg/l	-	-
9.	BOD (at 27°C 3 Days)	IS-3025(P-44)	BDL	mg/l	-	-

Notes:

1. The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
2. Responsibility of the Laboratory is limited to the invoiced amount only.
3. This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
4. This test report will not be used for any publicity/legal purpose.
5. The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

Ashequl
 CHECKED BY

Ashequl
 AUTHORIZED SIGNATORY



TEST CERTIFICATE

Parameters not cover IS-10500-2012

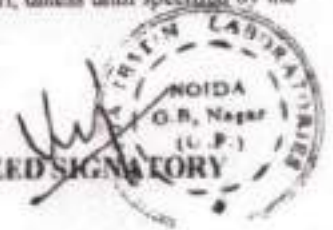
S.NO.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
1	COD (as O ₂)	APHA-5220B	BDL	mg/l	-	-
2	Dissolve Oxygen	IS-3025(P-38)	4.2	mg/l	-	-
3	Total Suspended Solid	IS-3025(P-17)	BDL	mg/l	-	-
4	Conductivity @25°C	IS-3025(P-14)	1406.02	µS/cm	-	-
5	Sodium (as Na)	IS-3025(P-45)	88	mg/l	-	-
6	Potassium (as K)	IS-3025(P-45)	2.8	mg/l	-	-
7	Temperature	IS-3025(P-9)	35	°C	-	-
8	Phosphate (as P)	IS-3025(P-31)	<0.05	mg/l	-	-
9	BOD (at 27°C 3 Days)	IS-3025(P-44)	BDL	mg/l	-	-

Notes:

1. The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
2. Responsibility of the Laboratory is limited to the invoiced amount only.
3. This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
4. This test report will not be used for any publicity/legal purpose.
5. The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

Shekhar
 CHECKED BY

AUTHORIZED SIGNATORY





TEST CERTIFICATE

Test Report of GROUND WATER	Report Code NY-040620-02	Date of Issue 08/06/2020
---------------------------------------	------------------------------------	------------------------------------

ISSUED TO: M/s. Gawar Construction Limited SF-01, JMD Galleria, Sector-48, Sohna Road, Gurgaon - 122001(Haryana)

SAMPLING & ANALYSIS DATA

Project Name : Environmental Monitoring for the project Development of Bundelkhand Expressway Package -IV from Baroli Kharka (Dist-Hamirpur) to Saalabad (Dist-Jalaun) (Package- km 149+000 to km 2000+000) in the state of Uttar Pradesh on EPC basis.

Sample received on : 03/06/2020

Sample Drawn By : Mr. Vijay Sharma & Mr Udayveer Singh

Sample Quantity : 2.0 Lt.

Analysis Duration : 04/06/2020 TO 08/06/2020

Sample Description : Ground Water (Bore well)

Sample Location : Bareilly Village Ch. 55+050

MICROBIOLOGICAL REQUIREMENT

RESULTS				
S. No.	Parameter	Test Method	Results	Required as per IS-10500:2012
1.	Faecal Coliform	IS-1622	Absent	0
2.	Total Coliform	IS-1622	Absent	10 Max

ORGANOLEPTIC & PHYSICAL PARAMETERS

S. NO.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
1.	pH value	IS-3025(P-11)	7.82	-	6.5-8.5	-
2.	Total dissolve solid (TDS)	IS-3025(P-16)	1113	mg/l	500	2000

GENERAL PARAMETERS CONCERNING SUBSTANCES UNDESIRABLE IN EXCESSIVE AMOUNTS

S. NO.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
1.	Calcium (as Ca)	IS: 3025 (P- 40)	144	mg/l	75	200
2.	Chloride (as Cl)	IS: 3025 (P- 32)	191	mg/l	250	1000
3.	Magnesium (as Mg)	IS: 3025 (P-46)	98	mg/l	30	100
4.	Nitrate (as NO ₃)	IS: 3025 (P- 34)	13.6	mg/l	45	No Relaxation
5.	Sulphate (as SO ₄)	IS: 3025 (P- 24)	197	mg/l	200	400
6.	Alkalinity (as Ca CO ₃)	IS: 3025 (P- 23)	618	mg/l	200	600
7.	Total hardness (as CaCO ₃)	IS: 3025 (P- 23)	761.80	mg/l	200	600

Parameters not cover IS-10500-2012

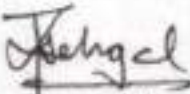


TEST CERTIFICATE

S.NO.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
1.	COD (as O ₂)	APHA-5220B	BDL	mg/l	-	-
2.	Dissolve Oxygen	IS-3025(P-38)	4.6	mg/l	-	-
3.	Total Suspended Solid	IS-3025(P-17)	BDL	mg/l	-	-
4.	Conductivity @25°C	IS-3025(P-14)	1712.62	µS/cm	-	-
5.	Sodium (as Na)	IS-3025(P-45)	95	mg/l	-	-
6.	Potassium (as K)	IS-3025(P-45)	3.8	mg/l	-	-
7.	Temperature	IS-3025(P-9)	36	°C	-	-
8.	Phosphate (as P)	IS-3025(P-31)	<0.05	mg/l	-	-
9.	BOD (at 27°C 3-Days)	IS-3025(P-44)	BDL	mg/l	-	-

Notes:

1. The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
2. Responsibility of the Laboratory is limited to the invoiced amount only.
3. This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
4. This test report will not be used for any publicity/legal purpose.
5. The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.


 CHECKED BY


 AUTHORIZED SIGNATORY

Soil Quality Monitoring Report



NOIDA TESTING LABORATORIES

(As ISO : 9001 : 2008, 14001 : 2004 & OHSAS : 18001 : 2007 Certified & NABL Accredited Laboratory)
MoEF & CC (Ministry of Environment, Forest & Climate Change) Recognised Laboratory.
+91-9313611642, 8510081921, 7503031145, 8527870572, 7503031146, 9999794369

TEST CERTIFICATE

Test Report of	Report Code	Date of Issue
Soil Quality	SQ-040620-01	08/06/2020

ISSUED TO: M/s. Gawar Construction Limited SF-01, JMD Galleria, Sector-48, Sohna Road, Gurgaon - 122001(Haryana)

SAMPLING & ANALYSIS DATA

Project Name : Environmental Monitoring for the project Development of Bundelkhand Expressway Package - IV from Baroli Kharka (Dist-Hamirpur) to Saulabad (Dist-Jalaun) (Package- km 149+000 to km 2000+000) in the state of Uttar Pradesh on EPC basis.

Sample Drawn on : 03/06/2020

Sample Drawn By : Mr. Udayveer Singh

Sample received on : 04/06/2020

Sample Quantity : 1 kg.

Analysis Duration : 04/06/2020 TO 08/06/2020

Location : Col Village Ch. 74+500

S.No.	PARAMETERS	TEST METHOD	RESULTS	UNIT
1.	pH (1:2suspension)	IS 2720(Part-26)	7.06	-
2.	Electrical Conductivity at 25°C (1:2suspension)	IS.14767	618	µS/cm
3.	Calcium Sulphate (as CaSO ₄)	STP/SOIL	102.28	mg/kg
4.	Organic Matter	IS 2720(Part-22)	1.45	% by mass
6.	Texture	Sand	STP/SOIL	52.0 (% by mass)
		Clay	STP/SOIL	28.0 (% by mass)
		Silt	STP/SOIL	20.0 (% by mass)
		Texture		Sandy Clay
7.	Water holding capacity	STP/SOIL	38.6	(% by mass)
8.	Available Potassium (as K)	STP/SOIL	236	(mg/kg)
9.	Porosity	STP/SOIL	32.8	(% by mass)
10.	Sodium Sulphate (as Na ₂ SO ₄)	STP/SOIL	39.8	mg/kg
12.	Available Nitrogen	STP/SOIL	2605	mg/kg
13.	Available Phosphorus (P ₂ O ₅)	STP/SOIL	160	mg/kg
14.	Bulk Density	STP/SOIL	1.369	g/ml
15.	Infiltration Rate	STP/SOIL	21.0	mm/hr
16.	Moisture	STP/SOIL	57.8	(% by mass)
17.	Sulphates (as SO ₄)	STP/SOIL	72.2	mg/kg

Notes:

- The results given above are related to the tested sample, as received & mentioned parameter. The customer asked for the above tests only.
- Responsibility of the Laboratory is limited to the invoiced amount only.
- This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
- This test report will not be used for any publicity/legal purpose.
- The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

Keshav
CHECKED BY





TEST CERTIFICATE

Test Report of	Report Code	Date of Issue
Soil Quality	SQ-040620-02	08/06/2020

ISSUED TO: M/s. Gawar Construction Limited SF-01, JMD Galleria, Sector-48, Sohna Road, Gurgaon – 122001(Haryana)

SAMPLING & ANALYSIS DATA

Project Name : Environmental Monitoring for the project Development of Bundelkhand Expressway Package -IV from Daroli Kharka (Dist-Hamirpur) to Saalabad (Dist-Jalaun) (Package- km 149+000 to km 2000+000) in the state of Uttar Pradesh on EPC basis.

Sample Drawn on : 03/06/2020

Sample Drawn By : Mr. Udayveer Singh

Sample received on : 04/06/2020

Sample Quantity : 1 kg

Analysis Duration : 04/06/2020 TO 08/06/2020

Location : Mohana camp Ch. 32+500

S.No.	PARAMETERS	TEST METHOD	RESULTS	UNIT
1.	pH (1:2suspension)	IS:2720(Part-26)	7.23	-
2.	Electrical Conductivity at 25°C (1:2suspension)	IS-14767	630	µS/cm
3.	Calcium Sulphate (as CaSO4)	STP/SOIL	108.6	mg/kg
4.	Organic Matter	IS:2720(Part-22)	1.51	% by mass
6.	Texture	Sand	53.0	(% by mass)
		Clay	27.0	(% by mass)
		Silt	20.0	(% by mass)
		Texture	Sandy Clay	-
7.	Water holding capacity	STP/SOIL	38.9	(% by mass)
8.	Available Potassium (as K)	STP/SOIL	242	(mg/kg)
9.	Ferrous	STP/SOIL	35.0	(mg/kg)
10.	Sodium Sulphate (as Na ₂ SO ₄)	STP/SOIL	40.3	mg/kg
12.	Available Nitrogen	STP/SOIL	2612	mg/kg
13.	Available Phosphorus (P ₂ O ₅)	STP/SOIL	164	mg/kg
14.	Bulk Density	STP/SOIL	1.378	g/ml
15.	Infiltration Rate	STP/SOIL	21.5	mm/hr
16.	Moisture	STP/SOIL	33.0	(% by mass)
17.	Sulphates (as SO ₄)	STP/SOIL	74.5	mg/kg

Notes:

- The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
- Responsibility of the Laboratory is limited to the invoiced amount only.
- This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
- This test report will not be used for any publicity/legal purpose.
- The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

Checked by
CHECKED BY

Authorized Sign
AUTHORIZED SIGNATURE
 NOIDA TESTING LABORATORIES
 G-8, Sector-117, Noida



NOIDA TESTING LABORATORIES

(As ISO : 9001 : 2008, 14001 : 2004 & DINAS : 18001 : 2007 Certified & NABL Accredited Laboratory)
MoEF & CC (Ministry of Environment, Forest & Climate Change) Recognized Laboratory.
☎ +91-9313611642, 8510081921, 7503031145, 8527870572, 7503031146, 9999794369

120

TEST CERTIFICATE

Test Report of	Report Code	Date of Issue
Soil Quality	SQ-040620-03	08/06/2020

ISSUED TO: M/s. Gawar Construction Limited SF-01, JMD Galleria, Sector-48, Sohna Road, Gurgaon - 122001(Haryana)

SAMPLING & ANALYSIS DATA

Project Name : Environmental Monitoring for the project Development of Bundelkhand Expressway Package -IV from Baroli Kharka (Dist-Hamirpur) to Saalabad (Dist-Jalman) (Package- km 149+000 to km 2000+000) in the state of Uttar Pradesh on EPC basis.

Sample Drawn on : 03/06/2020

Sample Drawn By : Mr. Udayveer Singh

Sample received on : 04/06/2020

Sample Quantity : 1 kg.

Analysis Duration : 04/06/2020 TO 08/06/2020

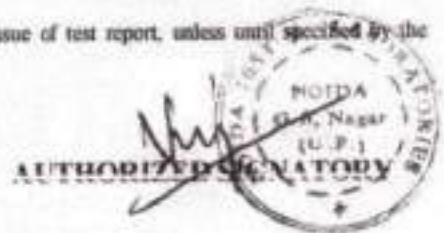
Location : Bassi Village Ch. 55+950

S.No.	PARAMETERS	TEST METHOD	RESULTS	UNIT
1.	pH (1:2suspension)	IS:2720(Part-26)	7.52	-
2.	Electrical Conductivity at 25°C (1:2suspension.)	IS:14767	643	µS/cm
3.	Calcium Sulphate (as CaSO ₄)	STP/SOIL	112.2	mg/kg
4.	Organic Matter	IS:2720(Part-22)	1.57	% by mass
6.	Texture	Sand	51.0	(% by mass)
		Clay	28.0	(% by mass)
		Silt	21.0	(% by mass)
		Texture	Sandy Clay	-
7.	Water holding capacity	STP/SOIL	39.6	(% by mass)
8.	Available Potassium (as K)	STP/SOIL	244	(mg/kg)
9.	Porosity	STP/SOIL	25.0	(% by mass)
10.	Sodium Sulphate (as Na ₂ SO ₄)	STP/SOIL	40.7	mg/kg
12.	Available Nitrogen	STP/SOIL	2620	mg/kg
13.	Available Phosphorus (P ₂ O ₅)	STP/SOIL	167	mg/kg
14.	Bulk Density	STP/SOIL	1.359	g/ml
15.	Infiltration Rate	STP/SOIL	21.7	mm/hr
16.	Moisture	STP/SOIL	33.4	(% by mass)
17.	Sulphates (as SO ₄)	STP/SOIL	74.9	mg/kg

Notes:

- The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
- Responsibility of the Laboratory is limited to the invoiced amount only.
- This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
- This test report will not be used for any publicity/legal purpose.
- The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

Abhishek
CHECKED BY



Annexure – V

(Page No. 121 - 179)



Intercontinental Consultants
and Technocrats Pvt. Ltd.

ICT: 847:APM: 2019



06th April 2023

To
Addl. Chief Executive Officer, UPEIDA,
C-13, 2nd Floor, Paryatan Bhawan, Vipin Khand,
Gomti Nagar, Lucknow- 226010 (U. P.); bc.upeida@gmail.com

Sub: Consultancy Services for acting as Authority's Engineer "For Supervision of Package- IV to Package- VI of Bundelkhand Expressway" From Baroli Kharka Dist. Hamirpur to Kudrail, District Etawah (Ch. 149 + 000 to Ch. 295+280) in the State of Uttar Pradesh on EPC Basis- *To provide information regarding Bundelkhand Expressway project under RTI Act, 2005*

Ref.: Your letter no. 9480/UPEIDA/20/1611/Tech, dated: 31.03.2023

Dear Sir,

This is with reference to your letter cited for providing the information regarding Bundelkhand Expressway project under RTI Act, 2005 and RTI rules, 2015. We have gone through the five points stated in RTI dated 05.05.2022 by Mr Arun Tiwari and the following is reported:

Point No. 1: No advance payment has been made to M/s Gawar Construction Limited (Package- 4 & 5). Advance payment as per the provision of contract clause no. 19.2 of Volume-I of EPC Agreement was made to M/s Dilip Buildcon for Rs 136,20,60,000.00 (10 % of Contract Price) for mobilization advance and Rs. 35,24,25,955.00 for acquisition of equipment's. The advance along with interest was recovered as per contract provisions and was totally recovered in Jan, 2022.

Point No. 2: This office is not having any record of complaints registered by Mr. Arun Tiwari on or before 05.05.2022. The only complaint received is vide UPEIDA letter no. 309/UPEIDA/20/1819/Tech, dated: 24.08.2022 and which was responded by our letter no. ICT/UPEIDA/BLKD/EW/TL/3810, dated: 13.09.2022 (Copies enclosed).

Point No.3: It is informed that no substandard work has been done in construction of Bundelkhand Expressway as claimed by the applicant. All the works has been executed as per contract specifications and IRC Guidelines under strict supervision of Authority, Authority Engineer and ETA Officials. Summary of test results of various Borrow Areas and sample test report are enclosed herewith.

Point No. 4: The details of various Borrow Areas falling under District- Hamirpur and Jalaun are enclosed herewith along with the mining permissions.

Point No. 5: All the works in the construction of Bundelkhand Expressway have been carried out as per the Contract Specifications and IRC Guidelines under strict supervision of Authority, Authority Engineer and ETA Officials, sample test reports are enclosed for your ready reference.

Page 1 of 2

Innovative, Creative & Technologically Sustainable Infrastructure Solutions

CIN : U74899DL1987PTC026913

Corporate Office :
A-8, Green Park,
New Delhi-110 016, INDIA

Telephone :
+91-11-40863000

Fax :
+91-11-26855152

Email :
business@ictonline.com

Website :
<http://www.ictonline.com>



Intercontinental Consultants and Technocrats Pvt. Ltd.

In cont. to letter no. ICT:847:APM:2019

6th April 2023



For further information as requested by Mr. Arun Tiwari under RTI Act 2005 can be provided after payment of additional fee as per the RTI rules as because the information sought include huge quantity of records (Crores in numbers).

The applicant maybe asked to make necessary payment to UPEIDA for seeking additional information under RTI Act 2005.

Thanking you,

Yours truly,

For Intercontinental Consultants & Technocrats Pvt. Ltd

(Avadhesh P. Misra)

Authority's Engineer

Encl.: As above

Copy to:

1. Chief General Manager, UPEIDA, Paryatan Bhawan, Vipin Khand, Gomti Nagar, Lucknow-226010 (U. P.); upeida2@gmail.com
2. Chief Engineer, UPEIDA, Paryatan Bhawan, Vipin Khand, Gomti Nagar, Lucknow- 226010 (U. P.); upeida2@gmail.com
3. Team Leader, 3785, Ram Nagar, Near Chaudhary Charan Singh Inter College Orai, District Jalaun, Uttar Pradesh - 285001 tl_orai@ictonline.com
4. Executive Engineer, P.I.U. IV, Bundelkhand Expressway UPEIDA, Kaunch Road, Jalaun Bypass, Orai - 285001 upeida.orai4@gmail.com
5. General Manager, P.I.U. V, Bundelkhand Expressway UPEIDA, Kaunch Road, Jalaun Bypass, Orai - 285001 upeidapiu05@gmail.com
6. Executive Engineer, P.I.U. VI, Bundelkhand Expressway UPEIDA, 82, Friends Colony, Etawah bundelkhandpiu6@gmail.com
7. Mr. S. S. Puwar, Authorized Signatory, GCL, SF-01, JMD Galleria, Sector-48, Sohna Road, Gurugram-122001 s.puwar@gawar.in
8. Project Incharge, M/s Dilip Buildcon Limited, Near Pakka Taal, Tehsil- Takha, Etawah, Uttar Pradesh-20624, raghaweshshukla@dilipbuildcon.co.in





ICT/UPEIDA/BLKD/EW/TL/ 3955

Date: 15.10.2022

To,
Dr. Mohammad Sikandar,
Senior Manager (Environment)
Bundelkhand Expressway Project,
UPEIDA, Gomti Nagar, Lucknow,

Sub:- Consultancy Services for acting as Authority's Engineer "For Supervision of Package-IV to Package- VI of Bundelkhand Expressway" From Baroli Kharka Dist. Hamirpur to Kudrail, District Etawah (Ch. 149 + 000 to Ch. 295+280) in the State of Uttar Pradesh on EPC Basis- **Information under of Right to Information Act 2005. -reg.**

Ref:- UPEIDA letter no. 5205/1045/Env/UPEIDA, dated- 06.10.2022

Dear Sir,

With reference to above cited subject please find attached copies of mining permissions obtained for extraction of soil from various borrow areas in package-4 (Ch. 149 + 000 to Ch. 200+000), against **Information asked under of Right to Information Act 2005**, by Mr. Arun Tiwari, S/o Late Shyam Tiwari, Village- Narcha, post Nunsai, district Jalaun, UP Pin-285001, dated 22-09-2022.

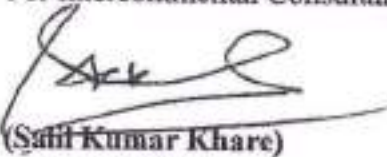
Attached mining permissions are with respect to point no-3 of above RTI. As far as point number 4 is concerned the mining permission was accorded as per IRC specification which restricts the excavation work up to 2 meter depth from ground level. Accordingly, all the borrow areas have been operated.

Further, it is advised that the above details should only be provided after receiving the payment of the expenses of photocopy for the desired details by the applicant.

Thanking you and assuring you of our best services all the times.

Yours truly,

For Intercontinental Consultants & Technocrats Pvt. Ltd


(Sath Kumar Khare)

Team Leader

Encl: Copy of mining permission obtained in Pkg-4, total 234 number of pages

Copy to:-

1. The Chief General Manager, UPEIDA, Lucknow
2. Public Information Officer, UPEIDA, Lucknow.
3. The Authority's Engineer, ICT Pvt. Ltd. New Delhi.
4. The Executive Engineer, UPEIDA, PIU-4, Orai.



Innovative, Creative & Technologically Sustainable Infrastructure Solutions

CIN : U74899DL1987PTC026913
Regd. Office : A-8, Green Park, New Delhi-110 016, INDIA
Tel. : +91-11-40863000 Fax : +91-11-26865252
Email : contracts@ictonline.com
Website : http://www.ictonline.com

Team Leader Office:
C/o Mr. Avindra Kumar Dja
3785, Ram Nagar, Near Chaudhary Charan Singh
Intor College, Orai, District Jalaun,
118701 Bundelkhand Expressway Project



Project: Development of Handicapped Expressway from Barailkharka (Distt - Hamirpur) to Jaisahad (Distt - Jhansi) (Km 149+000 to Km 200+000) in the State of Uttar Pradesh on EPC Basis.

Client's Name: Uttar Pradesh Expressways Industrial Development Authority (UPIIDA)
Authority's Engineer: Intercontinental Consultants and Technocrats Pvt. Ltd.
EPC Contractor: Gaurav Construction Ltd.

Annex-2

Borrow Area Summary

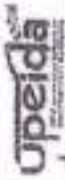
S/A No.	S/A Location	Side	Lead in Mtr	Sourcing Date	Testing Start Date	AREA IN (sqm)	Depth in (m)	Total Qty. (M ³)	No. of PIT	ODM		FSI	IL	PL	PI	MDD	OMC	CBR	Suitability for	
										Gravel	Silt & Clay									
1	155+209	LHS	1200	16.1.2020	17.1.2020	43000	1.5	64500	68	3.17	9.67	87.05	26.00	30.60	20.35	9.74	1.651	11.62	7.50	Embankment
2	164+200	LHS	2000	11.01.2020	18.01.2020	30000	1	30000	20	3.48	16.94	86.58	17.25	20.33	18.39	9.84	1.46	11.60	10.50	Embankment
3	155+000	LHS	2000	21.01.2020	25.01.2020	15000	1	15000	10	3.69	9.28	87.00	20.00	23.00	12.04	11.81	1.689	12.30	10.00	Embankment
4	154+000	LHS	1200	21.01.2020	23.01.2020	17200	1.5	25800	17	3.33	13.71	81.96	25.00	24.56	16.48	8.52	1.438	11.36	7.69	Embankment
5	161+000	LHS	2500	21.01.2020	24.01.2020	15000	1	15000	10	3.46	11.11	84.23	15.50	23.51	16.43	9.08	1.668	12.20	6.56	Embankment
6A	163+360	LHS	2000	25.01.2020	28.01.2020	30000	1	30000	20	1.77	13.48	83.75	21.10	28.20	20.17	8.13	1.885	11.00	7.77	Embankment
7	152+200	RHS	1500	01.02.2020	03.02.2020	24800	1.5	37200	34	3.95	10.19	85.95	24.26	31.81	21.48	8.96	1.665	11.00	7.77	Embankment
8	159+500	LHS	2000	05.02.2020	06.02.2020	15000	1	15000	10	3.22	9.51	87.27	22.01	30.85	21.26	9.49	1.872	10.79	7.42	Embankment
9	200+400	LHS	2000	04.02.2020	08.02.2020	13200	1	13200	9	3.24	11.36	85.60	25.56	29.61	20.71	8.50	1.880	11.88	7.61	Embankment
10	166+600	RHS	2000	06.02.2020	09.02.2020	25710	1.5	38520	26	2.82	11.61	86.17	23.27	28.27	20.77	7.50	1.859	13.40	7.58	Embankment
11	152+400	LHS	2000	13.02.2020	14.02.2020	11210	1.5	16815	11	1.18	7.11	91.71	22.50	24.52	17.85	6.67	1.893	13.11	8.91	Embankment
12	163+500	LHS	2000	23.02.2020	24.02.2020	29750	1	29750	17	2.49	13.80	83.71	21.41	27.25	19.52	8.24	1.451	11.11	4.88	Embankment
13	164+700	LHS	2000	27.02.2020	28.02.2020	15000	1.5	22500	20	2.45	11.39	85.16	18.64	20.15	20.79	11.36	1.885	11.00	7.41	Embankment
14	167+800	LHS	1600	27.02.2020	28.02.2020	20000	1.5	30000	20	2.47	11.95	89.58	18.27	26.51	18.52	8.29	1.869	11.16	7.57	Embankment
15	165+000	RHS	1000	28.02.2020	28.02.2020	20000	1.5	30000	20	3.17	9.30	87.31	25.33	31.88	21.62	10.35	1.659	10.85	7.47	Embankment
16	164+000	RHS	1000	28.02.2020	01.03.2020	20000	1.5	30000	20	3.21	11.35	89.44	24.00	28.09	20.86	8.13	1.867	10.95	8.01	Embankment
17	164+700	LHS	1500	29.02.2020	02.03.2020	11210	1.5	16815	11	1.51	9.88	89.65	22.00	29.14	19.00	10.34	1.865	13.08	8.68	Embankment
18	164+700	LHS	1500	04.03.2020	06.03.2020	19800	1.5	29700	20	2.67	9.47	87.20	20.34	31.74	20.44	8.30	1.800	11.00	6.50	Embankment
19	151+400	RHS	1000	04.03.2020	06.03.2020	25000	1.5	37500	26	2.89	10.01	87.18	20.60	30.15	21.23	8.92	1.826	11.21	8.47	Embankment
20	161+650	RHS	1200	06.03.2020	06.03.2020	27000	1	27000	19	2.95	9.56	87.06	26.70	32.16	21.79	10.19	1.880	10.84	8.95	Embankment
21	164+700	LHS	1500	06.03.2020	07.03.2020	13210	1	19815	12	2.85	10.18	86.07	25.19	30.12	20.22	10.00	1.995	10.17	7.11	Embankment
22	165+000	RHS	1400	06.03.2020	07.03.2020	25750	1.5	38625	26	2.84	10.67	86.49	25.51	30.25	19.15	11.10	1.895	11.35	7.16	Embankment
23	165+500	RHS	1200	08.03.2020	09.03.2020	27000	1.5	40500	26	3.00	11.62	85.85	24.39	30.83	21.66	8.47	1.880	11.68	8.82	Embankment
24	200+000	RHS	1800	15.03.2020	16.03.2020	34210	1.5	51315	38	3.17	12.54	84.19	26.76	30.88	21.94	9.34	1.970	11.70	7.40	Embankment
25	167+000	RHS	1500	15.03.2020	17.03.2020	18000	1.5	27000	19	2.58	9.48	87.04	25.44	31.27	20.07	11.30	1.859	11.79	6.69	Embankment
26	169+500	RHS	1200	15.03.2020	15.03.2020	27000	1	27000	19	2.01	19.56	78.43	17.80	34.41	26.72	10.09	1.810	12.00	7.21	Embankment
27	169+500	RHS	1200	15.03.2020	15.03.2020	27000	1	27000	19	3.06	11.63	85.12	19.48	20.79	21.24	8.55	1.985	12.10	7.10	Embankment
28	170+000	RHS	1000	20.3.2020	21.43.2020	30800	1.5	46200	34	1.10	13.69	89.48	21.21	31.79	20.14	11.85	1.879	13.64	6.97	Embankment
29	166+000	LHS	1500	20.3.2020	21.03.2020	32710	1	33200	22	2.60	9.8	87.40	21.50	31.61	19.50	13.14	1.495	11.8	6.20	Embankment

343

24

Handwritten signature/initials

Handwritten signature/initials



U.P. EXPRESWAYS INDUSTRIAL DEVELOPMENT AUTHORITY



Anne-J

Project: Development of Bundelkhand Expressway from Bareillybaba (Dist. Bareilly) to Seelabad (Dist. Jhansi) (Km 149+000 to Km 206+000) in the State of Uttar Pradesh on EPC Basis.

Client's Name: Uttar Pradesh Expressways Industrial Development Authority (UPEIDA)
Authority's Engineer: Intercontinental Consultants and Technocrats Pvt. Ltd.
EPC Contractor: Gawar Construction Ltd.

Borrow Area Summary

B/A No.	B/A location	Size	Lead in MTR	Sampling Date	Testing Start Date	ASLA (In Sq. M)	Depth (In MP)	Total Qty. (In MP)	No. of PTE	Cumulative Qty. (In MP)	GSA		FB	LL	PL	PI	MDO	OMC	CBR	Suitability for
											Gravel	Silt & Clay								
23	159+600	8x5	1700	18.3.2020	22.4.2020	7040	1.5	107860	71	1175395	2.05	9.43	21.70	31.85	25.08	6.57	1.873	11.33	3.02	Embankment
30B	189+000	8x5	1000	23.3.2020	20.04.2020	31160	1.5	46815	31	1232710	1.81	9.18	24.18	24.25	19.51	10.34	1.852	13.16	7.42	Embankment
24	154+700	LHS	1000	25.4.2020	26.04.2020	17940	1	17440	13	1240150	2.35	10.56	27.50	30.26	20.74	9.50	1.884	11.80	7.76	Embankment
25	185+000	RHS	1000	25.4.2020	28.04.2020	18760	1.5	16125	11	1256175	2.57	8.1	21.45	30.04	30.08	9.96	1.850	11.58	6.85	Embankment
26	184+800	LHS	700	26.04.2020	30.04.2020	20090	1.5	20000	20	1386175	3.11	9.17	23.59	32.24	21.68	10.48	1.864	11.41	6.64	Embankment
27	184+000	LHS	1200	26.04.2020	30.04.2020	13360	1.5	13876	23	1106150	2.78	10.58	21.43	31.24	22.58	8.76	1.880	11.61	7.19	Embankment
28	169+800	LHS	1000	28.04.2020	29.04.2020	47110	1.5	10995	47	1377115	2.81	9.33	16.64	26.43	20.41	9.39	1.803	11.44	6.56	Embankment
28	181+650	LHS	2500	29.04.2020	01.05.2020	24990	1.5	16634	25	1418160	2.75	9.1	22.40	33.57	21.85	9.73	1.884	11.75	6.84	Embankment
30	169+800	LHS	800	29.04.2020	05.05.2020	23970	1.5	23005	24	1445154	2.47	9.03	22.73	31.45	22.40	9.95	1.859	11.8	10.82	Embankment
31	172+000	RHS	3000	29.04.2020	08.05.2020	41810	1.5	42730	42	1521814	2.44	9.57	22.73	31.45	22.40	9.95	1.859	11.8	10.82	Embankment
32	174+000	LHS	5000	01.05.2020	06.05.2020	34480	1.5	51720	34	1563804	2.04	11.46	23.10	33.59	21.68	9.73	1.803	11.6	9.00	Embankment
33	177+000	RHS	4000	01.05.2020	06.05.2020	21600	1.5	33800	22	1598304	2.78	9.71	21.77	31.24	21.47	9.77	1.668	12.32	7.44	Embankment
34	195+000	RHS	3000	03.05.2020	07.05.2020	45000	1	45000	30	1641304	1.47	10.36	22.76	32.15	22.16	9.40	1.609	11.49	6.80	Embankment
35	196+000	RHS	3400	03.05.2020	06.05.2020	41470	1.5	61208	41	1703309	2.65	10.1	21.72	33.78	21.97	11.78	1.651	12.16	7.19	Embankment
36	195+500	RHS	1900	03.05.2020	08.05.2020	37500	1	37500	25	1741009	2.65	9.4	21.85	33.22	21.71	11.51	1.654	11.71	7.77	Embankment
37	208+000	RHS	3000	05.05.2020	07.05.2020	25100	1	35560	24	1778589	2.65	10.07	23.08	33.63	21.41	11.81	1.658	13.57	7.70	Embankment
38	178+000	LHS	1200	01.05.2020	03.05.2020	47230	1.5	70945	47	1842114	2.65	9.36	21.38	33.47	21.59	11.46	1.687	12.21	7.93	Embankment
39	154+800	LHS	1000	07.05.2020	9.05.2020	80000	1.5	120000	60	1962614	3.36	9.34	21.18	33.41	28.32	13.09	1.805	13.58	7.19	Embankment
40	174+800	RHS	500	10.05.2020	11.05.2020	47500	1	47500	32	2015114	1.37	8.60	25.00	32.56	21.64	11.51	1.687	13.66	7.93	Embankment
43	156+800	LHS	500	08.05.2020	11.05.2020	20330	1.5	30200	29	2045814	2.70	9.93	23.25	33.11	21.36	11.75	1.879	11.95	7.68	Embankment
44	156+000	LHS	1000	08.05.2020	13.05.2020	38700	1	28700	19	2074514	1.41	5.81	20.34	33.34	21.92	11.82	1.864	11.76	8.01	Embankment
45	156+800	RHS	CUTTING	08.05.2020	12.05.2020	54000	1.5	81000	54	2158514	2.47	11.83	24.32	34.18	20.69	12.47	1.866	12.19	7.77	Embankment
45	158+960	RHS	CUTTING	07.05.2020	12.05.2020	84000	1.5	124000	44	2381534	2.50	10.78	24.34	34.77	17.38	12.39	1.855	13.41	8.53	Embankment
46	177+100	LHS	1500	10.05.2020	13.05.2020	20130	1.5	30380	20	2311094	1.39	4.33	11.91	30.1	19.91	10.39	1.849	12.29	6.89	Embankment
47	166+200	RHS	500	09.05.2020	11.05.2020	80000	1.5	120000	60	2411094	2.49	11.38	24.58	34.58	19.58	9.99	1.844	11.96	7.19	Embankment
48	185+800	RHS	CUTTING	09.05.2020	16.05.2020	50000	1.5	75000	50	2566604	1.74	10.79	25.41	30.37	20.08	9.84	1.883	11.98	8.81	Embankment
49	194+800	LHS	1000	12.05.2020	16.05.2020	95010	1	100300	60	2977224	1.37	8.55	23.20	36.51	18.47	10.61	1.833	12.42	7.84	Embankment

344

Handwritten signature and initials



U.P. EXPRESSWAYS DEVELOPMENT AUTHORITY



Project: Development of Bundelkhand Expressway from Barooharka (Dist. - Hamirpur) to Sakalab (Dist. - Jabalpur) (Km 149+000 to Km 200+000) in the State of Uttar Pradesh on EPC Basis.

Client's Name: Uttar Pradesh Expressways Industrial Development Authority (UPEIDA)
Authority's Engineer: Incremental Consultants and Technocrats Pvt. Ltd.
EPC Contractor: Gawar Construction Ltd.

Borrow Area Summary

S/N	BVA Location	Size	Level in Mtr	Sampling Date	Testing Start Date	AREA IN Sqm	Depth in Mtr	Total Qty. in M ³	No. of P/E	Cumulative Qty. in M ³	GSA			F ₁₅	LL	PI	MDD	OMC	CBR	Suitability for	
											Gravel	Silt & Clay	Silt & Clay								
50	154+300	8x5	500	17.05.2020	17.05.2020	40120	1	40120	30	1527344	6.17	12.80	81.01	17.94	28.06	20.51	1.862	16.32	11.00	SUBGRADE	
51	151+900	1x5	500	14.05.2020	16.05.2020	161700	1.5	342550	162	1892494	2.37	9.2	88.47	20.35	30.10	19.61	1.857	13.20	7.34	Embankment	
52A	184+800	1x5	1000	15.05.2020	17.05.2020	60000	1.5	120000	80	2983594	2.30	8.27	89.63	19.51	30.15	20.29	1.869	11.94	9.00	Embankment	
52	179+000	1x5	600	15.05.2020	18.05.2020	35520	1.5	51730	16	3043624	2.16	9.21	88.52	21.34	25.72	20.39	1.821	11.53	8.20	Embankment	
53	175+600	1x5	3000	15.05.2020	18.05.2020	15060	1.5	22150	15	3066214	2.01	8.15	89.64	19.54	29.77	20.18	1.840	11.61	7.60	Embankment	
54	200+800	8x5	1500	17.05.2020	18.05.2020	21000	1	21000	14	3087214	2.09	8.54	89.57	19.28	26.46	19.64	1.883	11.88	7.40	Embankment	
55	200+500	8x5	1800	17.05.2020	19.05.2020	16410	1	16410	11	3103624	2.31	7.85	90.04	19.66	23.5	18.63	1.811	11.79	7.64	Embankment	
56	200+700	1x5	800	17.05.2020	19.05.2020	35500	1	36000	24	3140124	2.25	9.09	88.7	19.51	30.25	20.12	1.865	11.24	7.11	Embankment	
57	199+900	1x5	1000	17.05.2020	19.05.2020	32010	1	32010	21	3172134	1.90	6.94	91.16	18.27	33.7	18.79	1.873	13.20	7.27	Embankment	
58	200+600	8x5	2000	17.05.2020	19.05.2020	54750	1.5	82185	55	3254329	2.81	11.19	86	20.12	30.58	18.53	1.862	11.28	7.41	Embankment	
59	189+200	8x5	2000	17.05.2020	20.5.2020	35250	1.5	53875	35	3307154	2.24	8.52	89.24	20.36	25.33	20.11	1.867	11.27	7.5	Embankment	
60	171+800	1x5	800	18.05.2020	19.5.2020	61400	1.5	132220	61	3408454	2.54	8.26	88.17	19.58	29.68	20.79	1.888	11.25	7.4	Embankment	
61	151+300	1x6	800	21.5.2020	22.05.2020	36000	1.5	60000	24	3113454	2.34	8.13	89.53	19.31	29.16	20.11	1.810	11.00	7.76	Embankment	
62	154+300	1x5	900	21.5.2020	22.05.2020	40000	1.5	60000	40	3123454	2.41	8.20	89.56	19.38	29.47	20.27	1.810	11.43	8.2	Embankment	
63	151+300	1x5	800	21.5.2020	23.05.2020	54000	1.5	60000	56	3167854	2.31	8.6	88.66	19.01	30.27	20.31	1.862	11.65	7.87	Embankment	
64	131+300	1x5	1000	21.5.2020	23.05.2020	20000	1.5	30450	20	3168354	2.25	8.5	89.25	18.31	30.27	19.54	1.870	11.90	7.21	Embankment	
65	177+100	1x6	4000	21.5.2020	24.05.2020	15000	1.5	18950	24	317269	2.54	8.09	88.47	19.41	31.46	19.4	1.809	11.33	7.40	Embankment	
66	189+000	8x4	800	25.05.2020	25.05.2020	84000	1.5	64000	17	3627159	2.45	8.65	87.80	19.17	31.03	19.91	1.873	10.93	8.97	Embankment	
67	164+800	8x5	700	27.05.2020	28.05.2020	18960	1.5	25940	19	3626329	2.24	9.01	88.63	18.52	30.65	20.12	1.805	10.03	8.37	Embankment	
68	154+000	1x5	1000	27.05.2020	28.05.2020	16700	1.5	52050	16	3609709	2.05	8.19	88.16	15.53	29.95	19.63	1.86	10.41	8.64	Embankment	
69	172+200	8x5	800	27.05.2020	29.05.2020	46000	1.5	60000	46	3670709	2.27	8.79	88.04	19.28	29.77	19.89	1.806	10.88	8.87	Embankment	
70	182+200	1x5	300	27.05.2020	30.05.2020	35010	1.5	14615	17	4031701	2.20	8.18	89.33	20.52	30.02	20.19	1.841	11.32	8.51	Embankment	
71	163+800	8x5	3000	28.05.2020	30.05.2020	15160	1.5	13620	18	4027224	2.24	8.18	89.58	19.47	29.48	19.78	1.843	11.36	8.47	Embankment	
72	177+800	8x5	1000	30.05.2020	01.06.2020	11800	1.5	17000	12	4076624	2.09	8.37	89.54	20.38	29.8	18.8	1.816	11.06	8.21	Embankment	
73	177+600	8x5	1000	30.05.2020	01.06.2020	9660	1.5	14900	10	4089414	2.34	8.68	89	19.57	31.91	21.38	1.813	11.02	8.21	Embankment	
4020414																					
75	189+440	8x5	1000	04.06.2020	3.06.2020	5705	1.5	8605	6	4096029	2.38	9.27	88.45	21.48	30.82	20.87	1.874	11.79	8.77	Embankment	
76	157+300	1x5	1000	04.06.2020	06.06.2020	6340	1.5	95175	19	4153214	2.28	9	88.72	20.45	30.46	20.20	1.818	11.68	8.64	Embankment	
77	168+150	1x6	800	06.06.2020	08.06.2020	16166	1.5	15883	11	4209054	2.13	8.43	89.44	23.27	31.08	20.16	1.812	11.28	8.23	Embankment	

Handwritten signature/initials

Handwritten signature/initials

Project: Development of Bundelkhand Expressway from Barhathal (Dist. - Jhansi) to Faalbad (Dist. - Jhansi) (Km 149+000 to Km 200+000) in the State of Uttar Pradesh on BPC Basis.

Client's Name: Uttar Pradesh Expressways Industrial Development Authority (UPEIDA)
 Authority's Engineer: Intercontinental Consultants and Technocrats Pvt. Ltd.
 EPC Contractor: Gwalior Construction Ltd.

Borrow Area Summary

S/A No.	S/A Location	Side	Lead in Mt.	Sampling Date	Testing Start Date	AREA in Sq. M	Depth in MP	Total Qty. in MP	Cumulative Qty. in MP	GSA		FTI	LL	PL	PI	MOD	OMC	CBR	Suitability for
										Genrel.	Sub & Clay								
78	186+200	RHS	1000	06.06.2020	07.06.2020	34000	1.5	51000	4245084	3.43	8.62	10.35	20.71	20.5	16.21	1.656	11.29	8.61	Embankment
79	178+900	LHS	2500	06.06.2020	07.06.2020	60400	1.5	91000	4348744	3.23	8.46	10.47	33.38	30.11	16.87	1.800	11.29	8.73	Embankment
80	175+700	LHS	3500	07.05.2020	08.06.2020	31400	1.5	48000	4387244	2.25	8.38	10.49	30.82	29.48	16.06	1.816	12.01	6.59	Embankment
81	170+900	LHS	3500	07.05.2020	09.06.2020	61300	1.5	94000	4462144	2.53	8.45	10.55	30.68	29.58	16.86	1.859	12.05	6.9	Embankment
82	165+150	RHS	1500	07.05.2020	09.06.2020	35300	1.5	52000	4524857	3.27	8.79	10.17	32.01	30.88	8.93	1.815	12.48	9.07	Embankment
83	160+185	LHS	1500	07.05.2020	09.06.2020	35900	1.5	52000	4522772	3.10	8.61	10.16	30.42	29.24	11.18	1.853	11.83	8.59	Embankment
84	159+100	RHS	2500	07.05.2020	09.06.2020	27000	1.5	39800	4533007	2.46	8.3	10.81	38.9	19.4	9.50	1.860	11.71	8.63	Embankment
85	170+500	LHS	3300	07.05.2020	10.06.2020	51100	1.5	78000	4612657	2.80	8.16	10.05	31.06	19.55	11.48	1.839	12.29	8.88	Embankment
86	160+000	RHS	3000	07.05.2020	10.06.2020	15900	1.5	17700	4590432	1.80	7.8	10.3	31.4	19.6	12.00	1.850	12.2	7.4	Embankment
87	155+100	RHS	1200	07.05.2020	10.06.2020	10700	1.5	24800	4675317	2.13	8.91	10.36	25.55	20.57	8.98	1.858	10.28	8.6	Embankment
88	154+900	LHS	1000	08.06.2020	11.06.2020	38700	1.5	40200	4715462	2.23	8.91	10.21	30.16	20.41	10.78	1.852	11.18	8.43	Embankment
89	200+700	RHS	3000	08.06.2020	11.06.2020	38000	1.5	60400	4779807	3.13	8.93	10.85	30.45	19.89	10.58	1.838	12.05	9.1	Embankment
90	250+900	LHS	500	09.06.2020	11.06.2020	60000	1.5	90000	4803881	2.51	8.06	10.38	31.3	20.11	11.03	1.858	13.08	9.61	Embankment
91	300+900	LHS	5000	09.06.2020	12.06.2020	11100	1.5	15700	4860657	4.01	11.42	10.38	36.01	19.81	10.18	1.808	11.89	8.78	EMB TOP
92	190+200	RHS	1500	05.06.2020	12.06.2020	22000	1.5	33800	4914107	2.21	8.84	10.85	30.32	19.45	10.67	1.867	11.02	8.1	SUBGRADE
93	186+800	RHS	2500	13.06.2020	13.06.2020	12900	1.5	48400	4933847	3.37	9.6	10.03	30.1	18.21	11.89	1.882	12.63	9.81	Embankment
94	151+900	LHS	500	13.06.2020	14.06.2020	16100	1.5	24500	5156087	2.97	10	10.13	31.06	19.84	11.22	1.895	12.43	8.59	Embankment
95	199+550	RHS	2000	14.06.2020	15.06.2020	10600	1.5	16800	5211482	2.47	8.13	10.4	31.98	18.77	11.81	1.864	11.45	8.99	Embankment
96	199+550	RHS	1800	14.06.2020	15.06.2020	17000	1.5	15100	5227052	2.24	8.83	10.85	20	11.44	10.6	1.869	11.71	8.66	Embankment
98	180+150	LHS	1000	14.06.2020	16.06.2020	15000	1.5	23100	5280300	2.35	10	10.45	18.1	19.65	11.09	1.845	12.27	8.71	Embankment
99	156+300	RHS	1000	14.06.2020	15.06.2020	70000	1.5	107000	5380302	5.99	10.57	10.57	28.87	26.07	8.60	1.863	10.57	8.83	SUBGRADE
100	191+300	RHS	1500	16.06.2020	20.06.2020	15400	1.5	23000	5407682	2.36	9.27	10.17	30.1	20.09	11.47	1.868	11.41	8.47	SUBGRADE
101	185+400	LHS	7000	20.06.2020	21.06.2020	13000	1.5	40500	5417347	2.83	8.68	10.16	30.37	13.32	12.16	1.862	11.77	8.74	Embankment
102	176+650	LHS	2300	20.06.2020	21.06.2020	13200	1.5	10300	5555682	2.24	9.21	10.85	19.4	16.89	10.06	1.866	11.59	9.18	Embankment
103	160+120	RHS	1000	21.06.2020	24.06.2020	13100	1.5	15600	5675307	2.51	8.04	10.45	20.78	19.49	10.01	1.847	11.54	8.51	Embankment
104	194+800	RHS	5000	24.06.2020	25.06.2020	29000	1.5	46800	5720007	2.12	9.26	10.85	31.08	13.7	12.25	1.885	10.89	8.12	Embankment
105	150+500	LHS	1500	22.06.2020	23.06.2020	15000	1.5	20500	5742707	3.12	10.86	10.02	27.08	20.2	8.43	1.885	10.37	9.6	SUBGRADE
106	154+100	RHS	5000	22.06.2020	27.06.2020	40000	1.5	60000	5803787	2.3	10.91	10.76	23.63	18.89	8.13	1.861	12.43	8.72	SUBGRADE
107	185+200	RHS	2500	04.07.2020	05.07.2020	13500	1.5	29000	5812647	2.83	10.04	10.13	21.39	24.39	8.25	1.867	13.43	8.66	Embankment



Project: Development of Bundelkhand Expressway from Burelbharia (Dist. - Hamirpur) to Saalbari (Dist. - Jhansi) (Km 145+000 to Km 200+000) in the State of Uttar Pradesh on EPC Basis.

Client's Name: Uttar Pradesh Expressways Infrastructure Development Authority (UPEIDA)

Authority's Engineer: Intercontinental Consultants and Technocrats Pvt. Ltd.

EPC Contractor: Gansar Construction Ltd.

Annex-1

Borrow Area Summary

D/A No.	D/A Location	Side	Lead in Mtr	Sampling Date	Testing Start Date	AREA in Sq M	Depth in M	Total Qty. in M ³	No. of PIT	Cumulative Qty. in M ³	GGA		PSI	LL	PL	FI	MOS	OMC	CBR	Suitability for
											Gravel	Sand & Clay								
205	151+00	RHS	800	07.07.2020	08.07.2020	13360	1	13360	9	9432547	70	70	20.44	20.3	20.3	8.14	1.655	20.62	8.5	Embankment
206	151+700	RHS	800	07.07.2020	08.07.2020	13360	1	13360	9	9445907	2.34	88.63	20.44	20.3	20.3	8.14	1.655	20.62	8.5	Embankment
207	156+150	LHS	1500	11.07.2020	13.07.2020	13320	1.5	20000	14	9497487	2.72	10.50	21.04	22.05	20.28	13.15	1.658	11.34	8	Embankment
208	156+150	RHS	3000	14.07.2020	15.07.2020	20100	1.5	30240	20	9499727	2.43	1.30	20.47	20.45	20.28	6.17	1.658	20.51	6.53	Embankment
209	156+500	LHS	3000	14.07.2020	15.07.2020	9380	1.5	14040	8	9510767	2.13	8.43	21.20	20.13	21.08	8.16	1.639	9.40	6.56	Embankment
210	156+600	RHS	1000	14.07.2020	17.07.2020	5110	1.5	7665	5	9510431	1.54	8.88	22.40	20.85	19.69	18.11	1.655	12.82	8.43	Embankment
211	153+500	LHS	4000	18.07.2020	19.07.2020	6930	1.5	10380	7	9520811	2.35	9.61	20.34	20.03	20.18	8.87	1.656	12.62	8.57	Embankment
212	159+800	LHS	2000	18.07.2020	20.07.2020	3500	1.5	3750	10	9530601	2.84	1.13	20.73	20.94	20.09	8.65	1.687	10.22	8.17	Embankment
213	163+500	LHS	600	24.07.2020	25.07.2020	4830	1.5	7245	48	9550051	2.37	9.19	18.86	20.35	20.32	9.03	1.655	11.04	9.82	SUBGRADE
214	163+100	LHS	2500	25.07.2020	28.07.2020	3928	1.5	5895	39	9564307	2.19	1.04	18.90	20.38	19.62	9.76	1.647	10.31	8.36	Embankment
216	174+600	LHS	1500	26.07.2020	31.07.2020	3500	1.5	5250	35	9574887	3.50	1.50	22.54	20.84	19.34	11.69	1.647	10.65	8.72	Embankment
217	163+050	RHS	CUTTING SOIL	19.08.2020	20-08.2020	11000	1.5	16500	110	9582487	3.95	1.89	20.74	21.01	23.71	11.3	1.665	11.79	9.89	SUBGRADE
218	159+300	RHS	800	03.09.2020	05.09.2020	1638	1.5	2457	37	9597427	2.41	21.79	20.94	27.23	19	19	1.850	12.9	9.34	SUBGRADE
215 A	181+100	LHS	2500	05.09.2020	04.09.2020	3928	1.5	5895	39	9495852	1.2	12.8	18.40	21.75	18.44	22.8	1.857	10.37	8.7	SUBGRADE
48 A	155+800	LHS	CUTTING SOIL	04.09.2020	05.09.2020	5000	1.5	7500	50	9491352	2.7	11.65	22.85	21.77	20.21	11.96	1.878	10.55	10.38	Embankment
219	169+700	LHS	3500	10.09.2020	11.09.2020	7697	1.5	11545	77	9495807	3.58	9.51	18.36	28.23	28.05	11.18	1.855	16.6	7.21	EMS TOP
220	166+500	LHS	800	11.09.2020	13.09.2020	3038	1.5	4557	30	9521122	1.87	13.69	15.44	28.75	18.7	10.65	1.855	13.35	8.5	Embankment
221	166+800	RHS	1500	11.09.2020	14.09.2020	12247	1.5	18401	18	9509222	1.81	11.46	21.08	29.91	18.69	11.23	1.894	12.32	9.13	SUBGRADE
212	156+150	RHS	800	12.09.2020	15.09.2020	3420	1.5	5130	34	9591822	1.85	10.94	25.17	28.05	20.72	8.14	1.637	11.08	10.36	SUBGRADE
223	151+200	LHS	500	12.09.2020	15.09.2020	5970	1.5	8955	182	9590372	0.18	85.62	0	19.34	19	19	1.823	16.03	28	SE WALL
224	151+200	LHS	2000	13.09.2020	17.09.2020	9100	1.5	13650	9	9544822	7.44	7.81	23.76	18.60	18.94	9.95	1.808	11.81	8.38	Embankment
225	159+300	LHS	CUTTING SOIL	14.09.2020	15.09.2020	7500	1.5	11250	75	7066522	0.74	87.65	0	17.85	19	19	1.806	16.19	22	SE WALL
226	191+400	RHS	3000	15.09.2020	18.09.2020	4564	1.5	6846	46	7129872	1.84	12.17	24.29	28.81	19.72	10.11	1.859	11.02	7.5	Embankment
227	195+500	RHS	2000	15.09.2020	16.09.2020	1378	1.5	2067	14	7146517	2.04	11.91	25.02	30.1	18.68	11.52	1.853	10.38	10.35	SUBGRADE
228	198+300	RHS	2000	16.09.2020	16.09.2020	3019	1	3019	20	7175707	1.79	12.78	22.58	31.05	21.65	9.41	1.852	11.91	9.89	SUBGRADE
229	174+500	LHS	2000	18.09.2020	20.09.2020	3878	1.5	5815	34	7230512	2.18	12	21.38	31.31	19.72	11.5	1.858	10.4	8.13	Embankment

[Handwritten Signature]

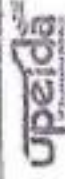
Project: Development of Bundelkhand Expressway from Baralkharka (Dist. - Jalaun) to Saasabai (Dist. - Jalaun) (Km 149+000 to Km 200+000) in the State of Uttar Pradesh on EPC Basis.

Annex-2

Client's Name: Uttar Pradesh Expressways Industrial Development Authority (UPEIDA)
 Authority's Engineer: Intercontinental Consultants and Technocrats Pvt. Ltd.
 EPC Contractor: Glewax Construction Ltd.

Borrow Area Summary

S/N	B/A No.	B/A Location	Sds	Level in Mtr	Sampling Date	Testing Start Date	AREA IN SQ.M	Depth in M	Year Qty. in MT	No. of PIT	Cumulative Qty. in MP	BSA			TL	LL	KL	PI	MCO	OWC	CBR	Suitability for
												Gravel	Sand	Sub & Clay								
66A	177+00	LHS	U45	4000	18.09.2020	21.09.2020	20120	1.5	30180	20	726592.5	3.83	7.45	90.73	23.97	23.99	20.34	8.65	1.524	11.85	9.05	Embankment
130	184+000	LHS	U45	700	22.09.2020	23.09.2020	20230	1.5	30480	20	729137.5	3.25	13.51	83.23	27.89	27.87	18.89	8.72	1.882	10.12	10.62	SUBGRADE
131	185+000	RHS	U41	1700	22.09.2020	24.09.2020	5870	1.5	8885	6	729997.5	0.68	9	90.02	26.78	27.54	18.63	5.11	1.861	10.46	8.1	Embankment
132	186+00	RHS	U41	2500	22.09.2020	26.09.2020	8710	1.5	13955	8	733304.5	3.33	18.58	78.10	24.80	24.88	18.18	5.97	1.859	11.09	7.5	Embankment
133	187+00	RHS	U41	400	23.09.2020	27.09.2020	3548	1.5	3548	3	733304.5	3.15	13.33	83.52	23.48	23.76	19.28	10.48	1.864	11.51	9.9	SUBGRADE
69A	172+00	RHS	U45	850	30.09.2020	01.10.2020	60000	1.5	69000	46	7408501.5	3.8	12.15	83.85	18.93	20.38	19.94	10.34	1.895	10.53	10.51	SUBGRADE
135	169+00	LHS	U45	700	06.10.2020	07.10.2020	13400	1.5	20200	13	7428601.5	3.60	12.79	87.52	23.84	24.25	19.96	10.27	1.861	10.85	8.45	Embankment
136	168+00	RHS	U45	1300	01.10.2020	03.10.2020	8660	1.5	14820	10	7448333.5	2.61	11.21	85.16	21.16	25.82	19.16	10.66	1.841	10.88	10.1	SUBGRADE
137	188+00	RHS	U45	1000	05.10.2020	08.10.2020	3530	1.5	5285	4	7448333.5	2.93	11.9	89.17	26.87	26.39	21.87	8.54	1.868	10.48	10	SUBGRADE
138	183+00	LHS	U45	6500	07.10.2020	08.10.2020	22200	1.5	13670	23	7482207.5	1.85	11.8	86.77	24.18	23.44	19.26	10.38	1.879	11.32	10.03	SUBGRADE
46B	177+00	LHS	U45	6000	11.10.2020	12.10.2020	13600	1.5	17400	12	7495687.5	2.38	8.80	87.81	17.80	32.03	25.00	12.05	1.889	10.19	10.64	SUBGRADE
139	165+00	LHS	U45	1000	12.10.2020	13.10.2020	4580	1.5	8890	46	7508477.5	3.50	11.26	85.36	25.28	24.05	19.84	10.21	1.869	10.78	8	Embankment
140	170+00	LHS	U45	850	12.10.2020	13.10.2020	14250	1.5	13115	14	7587702.5	4.14	11.84	83.82	16.74	20.23	19.87	9.46	1.867	10.64	8.6	Embankment
141	169+00	RHS	U45	1000	13.10.2020	14.10.2020	5960	1.5	89175	39	7678887.5	2.17	11.71	85.90	22.79	24.53	19.03	9.93	1.849	11.27	8.1	Embankment
142	178+00	LHS	U45	1500	14.10.2020	15.10.2020	26740	1.5	95110	77	7734077.5	3.22	10.01	87.65	20.02	26.26	16.23	9.91	1.881	11.55	10.11	SUBGRADE
143	178+00	LHS	U45	2000	14.10.2020	15.10.2020	28120	1.5	42180	28	7776375.5	2.42	11.58	86.00	20.40	24.38	15.86	10.30	1.864	11.48	8.8	Embankment
144	184+00	LHS	U45	2000	16.10.2020	17.10.2020	21280	1.5	33889	21	7808358.5	3.16	11.71	85.12	22.29	28.88	16.50	9.88	1.838	11.88	10.85	Embankment
145	180+00	RHS	U45	600	16.10.2020	17.10.2020	12870	1.5	18555	12	7826711.5	3.06	13.16	85.83	23.18	20.14	19.79	10.36	1.877	12.54	10.20	Embankment
135A	169+00	LHS	U45	700	16.10.2020	18.10.2020	13400	1.5	30100	13	7846811.5	2.60	10.04	87.27	25.72	20.08	18.71	10.37	1.881	10.75	11.11	SUBGRADE
146	174+00	LHS	U45	2000	18.10.2020	19.10.2020	20230	1.5	20445	20	7877124.5	3.19	11.40	86.21	23.18	21.61	18.31	10.39	1.862	12.21	11.88	Embankment
147	184+00	LHS	U45	2000	23.10.2020	23.10.2020	27280	1.5	40880	37	7931985.5	2.48	11.80	85.62	23.97	20.31	19.87	10.44	1.867	13.14	9.15	Embankment
148	184+00	RHS	U45	1000	23.10.2020	24.10.2020	6400	1.5	8320	6	7957706.5	1.37	12.08	84.95	23.89	28.63	16.12	8.51	1.863	10.58	9.35	Embankment
149	177+00	RHS	U45	1200	25.10.2020	26.10.2020	41250	1.5	61875	41	7989501.5	3.10	10.45	86.04	24.01	24.50	20.20	10.30	1.869	13.18	8.00	Embankment
150	186+00	RHS	U45	600	27.10.2020	28.10.2020	14670	1.5	23808	15	8011688.5	3.58	10.71	86.69	22.49	33.09	20.44	11.80	1.872	13.35	8.41	Embankment
151	191+00	RHS	U45	700	27.10.2020	28.10.2020	16580	1.5	38870	27	8051458.5	3.47	12.66	83.53	22.25	31.07	20.27	10.42	1.866	20.59	11.11	Embankment
129A	174+00	LHS	U45	2800	05.11.2020	06.11.2020	13870	1.5	50805	34	8102281.5	3.49	8.62	86.85	23.15	30.12	20.22	9.00	1.893	12.41	11.24	SUBGRADE
152	174+00	LHS	U45	3900	07.11.2020	08.11.2020	15780	1.5	29670	16	8135931.5	3.61	11.05	85.34	23.78	30.88	18.78	11.38	1.902	11.14	7.85	Embankment
153	174+00	LHS	U46	450	08.11.2020	11.11.2020	6480	1.5	12748.5	85	8233412	1.45	10.01	87.47	23.28	36.75	18.24	10.51	1.885	10.84	8.30	Embankment



U.P. EXPRESS RAYS INDUSTRIAL DEVELOPMENT AUTHORITY



Annex-1

Development of Bundelkhand Expressway from Barmharkha (Dist. - Hamirpur) to Saahad (Dist. Jabalpur) (Km 149+000 to Km 200+000) in the State of Uttar Pradesh on EPC Basis.

Client's Name : Uttar Pradesh Expressways Industrial Development Authority (UPIIDA)

Authority's Engineer : Intercontinental Consultants and Technocrats Pvt. Ltd.

EPC Contractor : Gawar Construction Ltd.

Borrow Area Summary

S/N	B/A Location	Side	Lead in Mt	Sampling Date	Testing Start Date	AREA (IN Sq.M)	Depth (in MP)	Total Qty. IN MP	No. of PIT	Cumulative Qty. IN MP	SSA			FC	PI	MDD	OMC	CBR	Suitability for		
											Gravel	Sand	Silt & Clay								
154	282+000	RHS	800	10.11.2020	18.11.2020	35479	1.5	35105	13	8108617	3.32	12.16	84.48	20.41	10.21	1.855	11.34	11.88	SUBGRADE		
155	362+800	LHS	950	20.11.2020	22.11.2020	29759	1.5	44825	30	8133100	4.71	13.08	31.60	23.52	6.11	1.805	10.71	15.50	RE USE		
												C=0									
156	389+200	LHS	650	25.11.2020	14.11.2020	30409	1.5	45660	10	8378842	2.33	10.45	87.23	27.61	10.34	2.940	11.92	8.35	EMBANKMENT		
157	386+150	RHS	700	27.11.2020	28.11.2020	12660	1.5	15290	13	8106132	2.54	10.55	87.11	23.85	12.21	1.863	12.17	8.9	EMBANKMENT		
158	379+700	RHS	500	23.11.2020	26.11.2020	14990	1.5	21485	14	8419717	2.01	10.27	85.62	23.35	11.28	1.865	12.07	13.4	SUBGRADE		
159	384+800	LHS	900	01.12.2020	02.12.2020	11228	1.5	18947	11	8405664	2.71	13.33	84.55	24.16	10.71	1.816	11.53	10.1	SUBGRADE		
160	386+150	RHS	1800	01.12.2020	01.12.2020	8170	1.5	12295	8	8148919	2.71	12.84	83.65	25.51	29.83	1.952	9.28	8.7	SUBGRADE		
161	376+900	RHS	350	04.12.2020	05.12.2020	11378	1.5	17655	12	8166574	2.61	11.66	84.73	27.13	15.51	1.894	11.27	13.3	EMBANKMENT		
162	386+800	LHS	850	09.12.2020	07.12.2020	14028	1.5	22170	15	8188744	1.70	12.65	85.55	19.10	16.22	1.872	12.04	11.6	EMBANKMENT		
163	394+725	RHS	1000	08.12.2020	14.12.2020	19950	1.5	29865	20	8328029	2.53	11.52	85.95	23.26	8.45	1.885	11.81	7.40	EMBANKMENT		
164	372+200	LHS	350	14.12.2020	15.12.2020	23499	1.5	48910	32	8547408	1.67	10.42	87.81	23.34	16.16	1.874	11.3	8.1	EMBANKMENT		
165	372+200	LHS	500	14.12.2020	16.12.2020	46560	1.5	89070	47	8837408	1.68	13.08	87.26	23.06	9.68	1.865	11.25	7.8	EMBANKMENT		
166	384+500	LHS	2000	21.12.2020	22.12.2020	15500	1.5	23250	16	8600748	2.58	6.94	90.98	23.06	10.70	1.874	11.32	10.3	EMBANKMENT		
167	384+500	RHS	1300	25.12.2020	26.12.2020	22630	1.5	33846	23	8594694	1.45	9.13	87.61	23.35	28.85	1.855	10.84	11.2	EMBANKMENT		
168	374+250	LHS	1500	25.12.2020	27.12.2020	27580	1.5	41370	28	8730064	1.41	10.35	86.23	24.45	18.65	1.860	11.51	7.9	EMBANKMENT		
169	359+000	LHS	845	25.12.2020	24.12.2020	60000	1.5	96000	60	8670064	69.25	13.4	15.35	20.09	MP	1.952	9.15	57.5	SUBGRADE		
170	364+500	LHS	350	02.01.2021	01.01.2021	13800	1.5	29000	13	8943361	1.48	8.88	87.64	33.92	13.60	1.851	12.17	7.7	EMBANKMENT		
171	369+000	LHS	600	02.01.2021	04.01.2021	22580	1.5	31870	23	8678134	11.07	26.5	65.43	22.36	10.33	1.877	11.59	11.6	SUBGRADE		
172	374+500	LHS	800	02.01.2021	05.01.2021	109400	1.5	164145	109	9948278	0.98	6.91	92.03	22.00	25.53	1.873	12.27	6.8	EMBANKMENT		
173	379+000	RHS	550	05.01.2021	04.01.2021	50080	1.5	15000	10	9058373	1.55	10.05	88.90	23.44	10.00	1.828	10.98	8.4	EMBANKMENT		
174	374+700	LHS	500	05.01.2021	04.01.2021	20000	1.5	14000	10	9873217	2	13.01	85.24	21.75	12.25	1.825	12.51	8.6	EMBANKMENT		
175	384+750	RHS	300	18.01.2021	19.01.2021	20000	1.5	20000	10	9188278	11.24	22.31	65.85	17.88	20.43	1.866	13.86	13.6	SUBGRADE		
176	394+500	RHS	1500	19.01.2021	20.01.2021	10000	1.5	15000	10	9600378	1.41	11.15	87.44	26.64	32.03	1.860	12.31	11.3	EMBANKMENT		
177	394+800	RHS	500	19.01.2021	21.01.2021	10080	1.5	14000	10	9118278	1.65	7.51	90.84	24.27	16.37	1.835	11.95	8.8	EMBANKMENT		
178	374+200	RHS	3000	20.01.2021	21.01.2021	35000	1.5	37500	25	9557779	1.55	11.88	86.19	22.00	16.53	1.843	11.71	8.3	EMBANKMENT		
179	356+000	LHS	3000	20.01.2021	21.01.2021	17000	1.5	25000	17	9181278	7.82	14.58	77.20	24.32	11.18	1.874	11.46	13.3	SUBGRADE		
180	374+500	LHS	3000	24.01.2021	01.02.2021	48148	1.5	60316	46	9350689	1.58	10.76	87.67	22.86	11.39	1.873	12.15	9.7	EMBANKMENT		
181	374+800	LHS	3050	21.01.2021	02.02.2021	28028	1.5	37500	25	9817089	1.33	10.3	87.77	22.86	10.63	1.878	11.28	8.4	EMBANKMENT		

Handwritten signature/initials

Handwritten signature/initials



U.P. EXPRESS RAYS INDUSTRIAL DEVELOPMENT AUTHORITY



Project: Development of Bundelkhand Expressway from Barhakharia (Distt. - Jhansi) to Sanchaich (Distt. - Jhansi) (Km 149+000 to Km 209+000) in the State of Uttar Pradesh on EPC Basis.

ANNEX-1

Client's Name: Uttar Pradesh Expressways Industrial Development Authority (UPEIDA)

Authority's Engineer: Interdisciplinary Consultants and Technocrats Pvt. Ltd.

EPC Contractor: Gawar Construction Ltd.

Borrow Area Summary

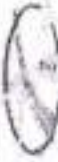
SMA No.	S/A Location	Side	Lead in Mtr	Sampling Date	Testing Start Date	AREA IN SQM	Depth in M	Total Qty. in M ³	No. of PIT	Cumulative Qty. in M ³	GMA		FSL	LL	PI	FI	M100	CWC	CBR	Suitability for			
											Gravel	Sand silt & Clay											
182	174+500	LHS	900	01.02.2021	03.02.2021	12380	1.5	18570	12	9002559	1.63	10.11	88.19	21.48	19.83	11.74	1.800	13.79	20.1	EMW/Schgrade			
183	174+550	LHS	1000	01.02.2021	04.02.2021	8000	0.5	15000	10	9215559	3.64	12.01	84.34	22.09	18.89	10.40	1.570	11.21	10.3	EMW/Schgrade			
184	184+000	LHS	500	03.02.2021	05.02.2021	15000	1.5	24250	16	9344809	3.31	12.35	84.54	22.33	20.90	10.98	1.884	10.78	9.8	EMW/Schgrade			
185	184+300	RHS	400	03.02.2021	08.02.2021	11300	1.5	15785	11	9451504	1.75	11.4	86.45	23.17	20.05	20.58	1.857	13.39	11.6	EMW/Schgrade			
186	174+700	LHS	1000	18.02.2021	18.02.2021	8530	1.5	12770	36	9415304	1.82	9.97	88.21	24.05	19.77	11.14	1.805	11.18	8.9	EMBANKMENT			
185 A	159+300	LHS	CUTTING SOIL	21.02.2021	23.02.2021	75000	1.5	112000	75	9527804	2.14	83.95	13.87	0.80	16.55	NP	1.691	30.74	33.88	RE USE			
185 A	167+800	LHS	900	21.02.2021	23.02.2021	20750	1.5	44025	30	9572408	3.32	81.21	15.86	0.08	24.11	20.56	1.876	30.15	15.00	RE USE			
187	174+500	LHS	1100	25.02.2021	26.02.2021	12130	1.5	18570	12	9591019	1.85	15.95	24.00	21.81	20.35	13.89	1.874	12.54	9.1	EMBANKMENT			
188	175+600	LHS	975	25.02.2021	28.02.2021	93450	1.5	78735	52	9689754	1.86	13.07	85.67	20.30	19.16	10.85	1.866	11.5	9.8	EMBANKMENT			
189	180+600	RHS	500	27.02.2021	01.03.2021	10000	1.5	15000	10	9684754	2.97	11.87	84.76	25.69	18.96	13.64	1.862	15.03	8.3	EMBANKMENT			
190	187+100	RHS	1300	01.03.2021	02.03.2021	16000	1.5	15000	50	9699754	1.60	8.11	89.28	16.58	19.88	11.02	1.860	13.02	8.4	EMBANKMENT			
191	189+500	LHS	750	02.03.2021	03.03.2021	17000	1.5	20566	17	9723314	1.95	9.45	88.40	16.47	18.18	13.19	1.800	11.95	7.8	EMBANKMENT			
192	174+500	LHS	2000	03.03.2021	04.03.2021	85800	1.5	96700	66	9824214	1.82	9.31	88.05	23.67	19.54	11.17	1.810	11.68	8.9	EMBANKMENT			
193	174+800	LHS	2000	03.03.2021	05.03.2021	58440	1.5	87560	58	9911674	1.85	10.71	85.63	26.95	19.89	10.40	1.864	20.75	9.5	EMBANKMENT			
194	187+200	RHS	900	04.03.2021	05.03.2021	27350	1.5	41025	27	9952629	2.46	11.22	85.32	25.70	19.23	9.95	1.856	20.03	12.0	EMW/Schgrade			
195	174+600	LHS	650	09.03.2021	11.03.2021	58850	1.5	88395	59	10040514	2.58	12.13	85.29	23.61	20.79	10.47	1.874	11.04	10.28	Schgrade 2A			
206 A	174+200	LHS	1000	13.03.2021	14.03.2021	25430	1.5	53780	34	10090744	2.13	10.81	87.04	27.7	19.30	10.58	1.870	20.03	10.8	EMBANKMENT			
196	174+300	RHS	1000	16.03.2021	17.03.2021	17490	1.5	28000	17	10120844	1.86	8.40	89.67	21.79	20.28	8.37	1.836	23.05	9.25	EMBANKMENT			
197	191+550	RHS	750	16.03.2021	18.03.2021	47620	1.5	70905	47	10191489	1.89	8.92	88.19	23.05	19.82	10.23	1.870	12.95	9.8	EMW/Schgrade			
199	174+600	LHS	3000	24.03.2021	25.03.2021	50230	0.5	25645	20	10221114	2.14	14.30	83.56	18.11	20.18	10.35	1.877	1.89	8.58	EMW/Schgrade			
200	184+900	LHS	800	30.04.2021	11.04.2021	94020	1	84030	13	10183544	2.50	12.25	85.25	19.49	19.96	10.29	1.893	20.87	9.80	EMW/Schgrade			
201	181+000	RHS	1300	30.04.2021	12.04.2021	19910	1.5	29845	20	10285209	2.83	10.85	86.32	16.57	19.82	10.26	1.867	21.00	10.28	EMW/Schgrade			
209	177+500	LHS	600	16.05.2021	18.05.2021	21820	1.5	12775	22	10317904	1.84	12.58	85.57	23.79	20.88	10.28	1.853	20.56	10.95	EMW/Schgrade			
200A	187+100	RHS	1385	18.05.2021	20.05.2021	83610	1.5	128795	81	10438779	2.36	11.37	86.27	21.67	19.78	10.79	1.873	11.40	8.10	EMBANKMENT			
204	174+600	LHS	1200	18.05.2021	22.05.2021	37430	1.5	50045	37	10494024	1.87	11.48	86.45	21.50	19.44	11.50	1.802	20.83	10.84	EMW/Schgrade			
205	181+500	LHS	900	21.06.2021	01.06.2021	32380	1.5	48670	31	10143484	0.75	86.91	23.31	9.00	26.99	NP	1.898	20.13	16.00	RE USE			
										Σ		Σ		Σ		Σ		Σ		Σ			
										101.00		101.00		C=0		β=33.41		β=33.47		β=33.97		β=33.97	

Handwritten signatures and initials at the bottom right of the page.



U.P. EXPRES. WAYS INDUSTRIAL DEVELOPMENT AUTHORITY

U.P. EXPRES. WAYS INDUSTRIAL DEVELOPMENT AUTHORITY



Project : Development of Bundelkhand Expressway from Baroliikbaria (Dist. - Hamirpur) to Sahibabad (Dist. - Jhansi) (Km 149+000 to Km 200+000) in the State of Uttar Pradesh on BPC Basis.

Annex-I

Client's Name : Uttar Pradesh Expressways Industrial Development Authority (UPEIDA)
 Authority's Engineer : Intercontinental Consultants and Technocrats Pvt. Ltd.
 EPC Contractor : Ghans Construction Ltd.

Borrow Area Summary

B/A No.	B/A Location	Side	Lead in Mtr	Sampling Date	Testing Start Date	AREA IN Sqm M	Depth in M	Total Qty. in M ³	No. of PIT	Cumulative Qty. in M ³	GSA			FSJ	UL	PL	FI	MDD	CMC	CIR	Suitability for
											Gravel	Sand	Silt & Clay								
206	181+700	WHS	4000	07.08.2021	08.06.2021	113940	1.5	559100	115	10713604	2.17	10.4	87.43	21.44	32.59	31.06	13.53	1.870	11.53	30.4	
206A	181+700	WHS	4000	07.08.2021	08.05.2021	112840	0.5	94170	37	10785774	2.17	8.83	89.00	19.14	30.61	30.29	10.32	1.855	11.04	30.2	
207	171+700	WHS	4000	06.06.2021	28.05.2021	29000	1.5	14600	23	10803274	2.53	21.17	74.31	36.31	14.26	20.63	30.63	1.883	12.03	10.55	
207A	171+700	WHS	4000	06.06.2021	30.05.2021	28000	0.5	11500	8	20614774	2.41	10.06	86.00	19.73	31.7	19.81	13.69	1.858	11.77	10.3	
208	173+600	WHS	5300	06.06.2021	11.06.2021	65360	1.5	88000	66	20913814	2.01	9.56	88.04	27.7	31.25	30.21	13.03	1.857	11.59	11.43	
208A	173+600	WHS	5500	06.06.2021	11.06.2021	64038	0.5	12119	21	20944853	2.38	11.76	85.66	19.53	31.17	30.24	10.83	1.870	11.37	12.83	
209	183+500	RHS	2000	15.08.2021	16.08.2021	76100	1.5	134815	77	11098648	2.6	10.1	87.30	21.55	30.88	30.69	10.19	1.871	10.99	30.9	
210	203+300	RHS	975	20.08.2021	21.08.2021	14000	1.5	14600	17	11084648	1.91	10.43	87.62	22.24	32.61	31.07	11.74	1.884	11.65	10.9	
210A	203+300	RHS	975	21.08.2021	21.08.2021	14000	0.5	8500	9	11095648	2.7	11.43	88.87	22.53	31.4	30.36	11.01	1.890	10.29	10.3	
211	181+700	RHS	2000	20.09.2021	22.06.2021	29000	1.5	87515	25	11180163	1.91	11.76	86.31	22.26	31.53	19.94	11.19	1.889	11.03	10.25	
212	189+600	WHS	6000	23.06.2021	24.06.2021	64000	1.5	96039	64	11276183	2.36	10.29	87.33	21.16	30.46	20.55	10.30	1.873	11.34	11.17	
212A	189+600	WHS	6000	23.06.2021	24.06.2021	64000	0.5	32019	21	11292203	2.7	10.16	87.14	23.03	30.92	20.8	10.12	1.873	10.81	11.17	
213	171+600	WHS	2500	28.05.2021	19.06.2021	31000	1.5	46980	31	11305183	2.21	10.7	87.09	21.91	30.5	20.5	10.00	1.864	10.0	11.8	
213A	171+600	WHS	2500	18.06.2021	19.06.2021	21000	0.5	16480	11	11328183	2.61	8.85	86.40	21.48	30.17	19.77	10.63	1.868	10.19	11.6	
214	189+600	RHS	2000	01.07.2021	02.07.2021	34000	1.5	21250	16	11340223	2.72	12.2	85.08	17.93	30.93	20.32	10.61	1.888	10.16	12.1	
215	171+500	RHS	2000	01.07.2021	03.07.2021	20000	1.5	43179	20	11356403	2.51	10.45	87.24	24.4	33.78	31.28	9.99	1.870	11.32	11.77	
215A	171+500	RHS	2000	02.07.2021	03.07.2021	20032	0.5	14106	9	11395603	1.81	10.06	88.01	24.28	30.97	30.31	10.68	1.878	11	13.77	
216	189+600	WHS	5500	02.07.2021	04.07.2021	5800	1.5	8655	6	11402584	2.46	13.03	85.52	21.54	29.9	10.19	9.71	1.856	10.07	13.7	
216A	189+600	WHS	5500	02.07.2021	04.07.2021	5800	1.5	8095	8	11417984	3.6	13.28	85.12	18.14	31.08	10.35	9.73	1.860	10.83	10.8	
217	171+600	WHS	1000	07.07.2021	08.08.2021	49000	1.5	70170	47	11487523	2.21	10.61	87.10	19.2	30.15	20.79	9.90	1.870	10.58	13.3	
217A	171+600	WHS	1000	07.07.2021	08.08.2021	48000	0.5	23180	13	11516000	2.01	10.62	87.82	19.13	30.67	20.91	9.76	1.872	11.06	13.4	
218	171+550	WHS	1100	07.07.2021	09.08.2021	57000	1.5	88205	56	11563801	2.18	10.1	87.72	20.69	30.48	20.94	9.95	1.877	11.08	13.6	
218A	171+550	WHS	1100	07.07.2021	09.08.2021	57170	0.5	28255	15	11582629	2.48	9.54	87.97	21.59	30.53	20.7	9.83	1.881	11.21	13.2	
219	183+500	RHS	800	11.07.2021	13.07.2021	13600	1.5	10940	14	11649569	1.84	10.05	88.09	23.4	30.31	19.24	10.57	1.860	12.6		
219A	183+500	RHS	800	11.07.2021	12.07.2021	13600	0.5	6080	9	11659349	2.52	11.14	88.34	23.39	30.5	20.78	9.72	1.864	11.96		
220	171+500	WHS	3500	13.07.2021	14.07.2021	12400	1.5	18630	12	11672179	2.85	10.16	87.15	25.42	30.32	20.25	10.07	1.870	10.83	13.1	
220A	171+500	RHS	3500	13.07.2021	14.07.2021	12400	0.5	6210	5	11673809	2.7	10.61	86.69	21.29	30.2	19.83	10.37	1.881	11.9	13.8	
221	172+500	RHS	4000	14.07.2021	15.07.2021	48000	1.5	62770	47	11741319	2.5	10.7	86.80	22.7	31.09	20.41	10.65	1.880	11.37	13.3	
221A	172+500	RHS	4000	14.07.2021	15.07.2021	48000	0.5	20810	14	11762025	2.16	11.01	86.80	22.38	31.25	20.87	10.39	1.879	11.3	13.5	

Handwritten signature/initials

Handwritten signature/initials



U.P. EXPRESSWAYS DEVELOPMENT AUTHORITY



Project: Development of Bundelkhand Expressway from Baredihera (Dist. - Jhansi) to Seelchod (Dist. - Jhansi) (Km. 149+000 to Km 200+000) in the State of Uttar Pradesh on EPC Basis.

Annex-1

Client's Name: Uttar Pradesh Expressways Industrial Development Authority (UPEIDA)

Authority's Engineer: Intercontinental Consultants and Technocrats Pvt. Ltd.

EPC Contractor: Greaves Construction Ltd.

Borrow Area Summary

S/A No.	S/A Location	Side	Lead in Mtr	Sampling Date	Testing Start Date	AREA IN Sqm M	Depth in M	Total Qty. in M ³	No. of PIT	Cumulative Qty. in M ³	GSA			LL	PL	PI	MDD	OMC	CBR	Suitability for
											Gravel	Sand	Silt & Clay							
222	194+600	RHS	2000	17.07.2021	18.07.2021	27350	1.5	41023	27	11691064	2.61	6.92	87.67	23.64	20.74	11.85	2.860	11.49	11.59	
223 A	194+600	RHS	5000	17.07.2021	18.07.2021	27350	0.5	13675	9	1181879	2.36	10.57	87.07	28.86	20.84	10.94	2.856	11.74	11.79	
223	184+600	LHS	2400	17.07.2021	18.07.2021	41300	1.5	62082	41	11870814	2.23	11.23	88.54	24.32	19.96	11.68	2.841	11.99	10.1	
223 A	184+600	LHS	2400	17.07.2021	18.07.2021	41350	0.5	20895	14	11899509	2.62	10.47	87.71	23.46	20.81	11.53	2.866	11.75	10.8	

S.N.	LETTER NO.	DATE	QTY.	COMPANY NAME	District	REMARKS
1	424	09-07-2020	28474.88	KRISHNA CONSTRUCTION	HAMIRPUR	
2	428	09-07-2020	22380	RCC	JALAIN	
3	440	10-07-2020	89344.5	KRISHNA CONSTRUCTION	HAMIRPUR	
4	441	10-07-2020	64478.7	KRISHNA CONSTRUCTION	HAMIRPUR	
5	475	11-08-2020	45468.36	SARVANGIK INFRA	HAMIRPUR	
6	478	11-08-2020	85894	SARVANGIK INFRA	HAMIRPUR	
7	477	11-08-2020	41762.22	SARVANGIK INFRA	HAMIRPUR	
8	503	01-09-2020	80522	SARVANGIK INFRA	HAMIRPUR	
9	520	03-09-2020	77553	SARVANGIK INFRA	HAMIRPUR	
10	521	03-09-2020	75719	SARVANGIK INFRA	HAMIRPUR	
11	1024	07-01-2021	38340	SHYAM LAL YADAV	JALAIN	
12	1027	09-01-2021	34498	SHYAM LAL YADAV	JALAIN	
13	1058	27-04-2020	150000	GULIA INFRA TECH	JALAIN	
14	1083	18-05-2020	78520	JONS ENGINEERING	JALAIN	
15	1085	15-05-2020	210000	TST INFRASTRUCTURE	JALAIN	
16	1085	18-05-2020	40000	SHIV CONSTRUCTION	JALAIN	
17	1085	15-05-2020	170000	ISHWARI CONSTRUCTION	JALAIN	420000
18	1100	21-05-2020	150000	MECHFIN INFRA	JALAIN	
19	1109	21-05-2020	260000	A.S. ENTERPRISES	JALAIN	
20	1130	29-05-2020	50000	KAMDHENU ENTERPRISES	JALAIN	250000
21	1131	29-05-2020	100000	GOOD EARTH BUILDCON	JALAIN	
22	1183	05-06-2020	240000	GOOD EARTH BUILDCON	JALAIN	
23	1185	05-06-2020	40000	A.B. ENTERPRISES	JALAIN	
24	1185	05-06-2020	300000	PAWARIA INFRASTRUCTURE	JALAIN	
25	1181	09-06-2020	100000	SHYAM LAL YADAV	JALAIN	
26	1181	09-06-2020	100000	SHYAM LAL YADAV	JALAIN	
27	1183	12-06-2020	150000	HIGHTECH INFRA PROMOTERS	JALAIN	
28	1184	12-06-2020	100000	PAWARIA EARTH MOVERS	JALAIN	
29	1187	15-06-2020	100000	V.K.C. BUILDER	JALAIN	
30	1194	16-06-2020	50000	R.J. CONSTRUCTION	JALAIN	
31	1195	18-06-2020	40000	KAMDHENU ENTERPRISES	JALAIN	
32	1237	10-10-2020	70910	KIRAN CONSTRUCTION	JALAIN	
33	1288	01-07-2020	250000	RAVINDRA PRATAP SINGH	HAMIRPUR	
34	1534	16-07-2020	50000	TST INFRASTRUCTURE	JALAIN	
35	1367	22-07-2020	450000	KIRAN CONSTRUCTION	JALAIN	
36	1555	06-10-2020	130000	JONS ENGINEERING	JALAIN	
37	1564	06-10-2020	125000	GULIA INFRA TECH	JALAIN	
38	1645	11-11-2020	48200	SHYAM LAL YADAV	JALAIN	
39	1699	10-11-2020	42000	TRIDEV	JALAIN	
40	1700	20-11-2020	12700	TST INFRASTRUCTURE	JALAIN	
41	1701	20-11-2020	18600	TST INFRASTRUCTURE	JALAIN	
42	1702	20-11-2020	100600	TST INFRASTRUCTURE	JALAIN	
43	1703	20-11-2020	17600	JONS ENGINEERING	JALAIN	
44	1711	23-11-2020	20800	ADROIT	JALAIN	
45	1712	23-11-2020	36180	JONS ENGINEERING	JALAIN	
46	1719	26-11-2020	13200	MAA VAISHNO	JALAIN	
47	1716	26-11-2020	24500	TST INFRASTRUCTURE	JALAIN	
48	1718	26-11-2020	24500	TST INFRASTRUCTURE	JALAIN	
49	1740	21-12-2020	45800	TST INFRASTRUCTURE	JALAIN	
50	1770	21-12-2020	36962	TRIDEV	JALAIN	
51	1771	21-12-2020	23780	ADROIT	JALAIN	
52	1774	24-12-2020	7840	TRIDEV	JALAIN	
53	1779	24-12-2020	30300	KIRAN CONSTRUCTION	JALAIN	
54	1787	01-01-2021	18380	KIRAN CONSTRUCTION	JALAIN	
55	1782	01-01-2021	18130	R.K. CONSTRUCTION	JALAIN	
56	1826	07-01-2021	146840	R.K. CONSTRUCTION	JALAIN	
57	1830	08-01-2021	7040	HIGHTECH INFRA PROMOTERS	JALAIN	
58	1833	08-01-2021	41660	TST INFRASTRUCTURE	JALAIN	
59	1858	29-01-2021	98000	HIGHTECH INFRA PROMOTERS	JALAIN	
60	1921	21-12-2020	38000	V.K.C. BUILDER	JALAIN	
61	1968	18-03-2021	25000	KRISHNA CONSTRUCTION	HAMIRPUR	
62	1970	24-12-2020	30668	V.K.C. BUILDER	JALAIN	
63	1993	10-12-2020	57340	KRISHNA CONSTRUCTION	HAMIRPUR	
64	1996	24-02-2021	21880	KRISHNA CONSTRUCTION	HAMIRPUR	
65	1997	24-02-2021	53160	TST INFRASTRUCTURE	JALAIN	
66	1998	24-02-2021	31600	TST INFRASTRUCTURE	JALAIN	
67	1985A	15-05-2020	210000	MAA VAISHNO	JALAIN	
68	1985A	15-05-2020	100000	ISHWARI CONSTRUCTION	JALAIN	
69	NOC/OE/2020/12/11/8668	10-03-2021	20000	MECHFIN INFRA	JALAIN	330000
70	NOC/OE/2021/1/1/86555	12-03-2021	251980	MAA VAISHNO	JALAIN	
71	NOC/OE/2021/1/16/48174	10-03-2021	50020	TST INFRASTRUCTURE	JALAIN	
72	NOC/OE/2021/1/16/48179	25-03-2021	28800	TST INFRASTRUCTURE	JALAIN	
73	NOC/OE/2021/1/1/86509	21-05-2021	140644	GOOD EARTH BUILDCON	JALAIN	
74	NOC/OE/2021/1/1/86509	10-03-2021	40000	PAWARIA INFRASTRUCTURE	JALAIN	
75	NOC/OE/2021/1/1/86509	10-03-2021	30000	V.K.C. BUILDER	JALAIN	
76	NOC/OE/2021/1/1/86509	10-03-2021	100000	R.J. CONSTRUCTION	JALAIN	180000
77	NOC/OE/2021/1/1/86527	26-08-2021	42500	C.L.C. RAJMANI LAL	JALAIN	
				MECHFIN INFRA	JALAIN	

S.N.	LETTER NO.	DATE	QTY.	COMPANY NAME	District	REMARKS
78	NOC/OE/2021/2/22/50236	29-03-2021	50400	GOOD EARTH BUILDCON	JALAIUN	
79	NOC/OE/2021/2/03/46879	10-03-2021	20640	PAWARIA INFRASTRUCTURE	JALAIUN	
80	NOC/OE/2021/2/23/30573	10-03-2021	117780	AMBIKA CONSTRUCTION	JALAIUN	
81	NOC/OE/2021/2/03/47105	10-03-2021	21040	AMBIKA CONSTRUCTION	JALAIUN	
82	NOC/OE/2021/2/05/47382	10-03-2021	133800	TRIDEV	JALAIUN	
83	NOC/OE/2021/3/05/47395	10-03-2021	177180	TRIDEV	JALAIUN	
84	NOC/OE/2021/3/03/52056	21-03-2021	300000	PAWARIA INFRASTRUCTURE	JALAIUN	
85	NOC/OE/2021/3/12/52059	01-05-2021	35000	V.K.C. BUILDER	JALAIUN	
86		01-05-2021	20000	C.L.C. BAJARANG LAL	JALAIUN	
87		01-05-2021	40000	GOOD EARTH BUILDCON	JALAIUN	95000
88	NOC/OE/2021/4/3/55403	01-05-2021	420000	PAWARIA INFRASTRUCTURE	JALAIUN	
89	NOC/OE/2021/3/16/53627	07-05-2021	55000	SHYAM LAL YADAV	JALAIUN	
90	NOC/OE/2021/3/19/53664	07-05-2021	100000	SHYAM LAL YADAV	JALAIUN	
91	NOC/OE/2021/3/21/54067	07-05-2021	72840	KRISHNA CONSTRUCTION	JALAIUN	
92	NOC/OE/2021/4/7/55164	07-05-2021	34800	KRISHNA CONSTRUCTION	JALAIUN	
93	NOC/OE/2021/4/11/55162	07-05-2021	38640	KRISHNA CONSTRUCTION	JALAIUN	
94	NOC/OE/2021/4/19/54429	13-05-2021	140000	AMBIKA CONSTRUCTION	JALAIUN	
95	NOC/OE/2021/5/13/57206	16-05-2021	250960	GOOD EARTH BUILDCON	JALAIUN	
96	NOC/OE/2021/3/20/54563	18-05-2021	78440	MECHFIN INFRA	JALAIUN	
97	NOC/OE/2021/3/01/46713	18-05-2021	150000	MECHFIN INFRA	JALAIUN	
98		18-05-2021	23840	EAMDHENU ENTERPRISES	JALAIUN	175840
99	NOC/OE/2021/3/26/53928	28-05-2021	50000	SHYAM LAL YADAV	JALAIUN	
100	NOC/OE/2021/4/18/53640	28-05-2021	47000	SHYAM LAL YADAV	JALAIUN	
101	NOC/OE/2021/5/21/57880	01-06-2021	300000	KRISHNA CONSTRUCTION	JALAIUN	
102	NOC/OE/2021/5/11/57212	03-06-2021	360000	JENS ENGINEERING	JALAIUN	
103	NOC/OE/2021/3/20/54551	18-05-2021	64020	TST INFRASTRUCTURE	JALAIUN	
104	NOC/OE/2021/3/19/54474	28-05-2021	27350	TST INFRASTRUCTURE	JALAIUN	
105	NOC/OE/2021/4/06/55884	16-05-2021	35980	TST INFRASTRUCTURE	JALAIUN	
106	NOC/OE/2021/5/19/57721	24-06-2021	225000	TST INFRASTRUCTURE	JALAIUN	
107	NOC/OE/2021/5/28/58067	24-06-2021	74935	ISHVANI CONSTRUCTION	JALAIUN	
108		24-06-2021	57385	MECHFIN INFRA	JALAIUN	132000
109	NOC/OE/2021/5/12/57782	24-06-2021	150000	SHYAM LAL YADAV	JALAIUN	
110	NOC/OE/2021/6/12/60162	24-06-2021	60000	BCC	JALAIUN	
111	NOC/OE/2021/6/13/60166	01-07-2021	225000	SARVANGIK INFRA	JALAIUN	
112	NOC/OE/2021/7/7/61754	13-07-2021	217000	SARVANGIK INFRA	JALAIUN	
113	NOC/OE/2021/7/9/61726	13-07-2021	110000	SARVANGIK INFRA	JALAIUN	
114	NOC/OE/2021/10/23/80592	29-10-2021	107000	KRISHNA CONSTRUCTION	JALAIUN	
115	NOC/OE/2021/7/28/61571	17-08-2021	150000	HIGHTECH INFRA PROMOTERS	JALAIUN	
116	NOC/OE/2021/7/13/61955	26-10-2021	25000	TST INFRASTRUCTURE	JALAIUN	
117	NOC/OE/2021/6/5/59540	03-07-2021	117000	AMBIKA CONSTRUCTION	JALAIUN	
118	NOC/OE/2021/7/15/61997	20-07-2021	107000	SHYAM LAL YADAV	JALAIUN	
119	NOC/OE/2021/11/09/69701	12-11-2021	110000	TRIDEV	JALAIUN	
120	NOC/OE/2021/11/17/69706	27-11-2021	260000	SHYAM LAL YADAV	JALAIUN	
121	NOC/OE/2021/7/15/61981	08-12-2021	211469.457	TST INFRASTRUCTURE	JALAIUN	
122		08-12-2021	85389.723	ISHVANI CONSTRUCTION	JALAIUN	
123		08-12-2021	65347.32	MECHFIN INFRA	JALAIUN	310000
124	NOC/OE/2021/7/13/61955	16-02-2022	123000	MECHFIN INFRA	JALAIUN	
125	NOC/OE/2022/1/2/100736	15-07-2022	135000	KRISHNA CONSTRUCTION	JALAIUN	
126	NOC/OE/2022/2/23/113217	01-03-2022	107000	TRIDEV	JALAIUN	
127	NOC/OE/2022/2/23/113300	16-03-2022	168000	TST INFRASTRUCTURE	JALAIUN	
127	NOC/OE/2022/3/03/113574	15-03-2022	103000	SHYAM LAL YADAV	JALAIUN	
			Total =	32926216.58		

कार्यालय जिलाधिकारी हमीरपुर

(खनन अनुभाग)

संख्या- 464 / खनिज-एम0एम0सी-तीस-विविध (2020-21)

दिनांक- 09-07-2020

प्रपत्र एम0एम0-10

मेसर्स गावर कान्ट्रेक्शन लि0 SF-01 JMD गालेरिया सेक्टर-48 सोहना, गुरुग्राम, हरियाणा द्वारा साधारण मिट्टी के खनन/परिवहन हेतु च0प्र0 उपखनिज (परिहार) नियमावली-1963 के अधीन निर्धारित प्रारूप प्रपत्र-एम0एम0-8 पर आवेदन पत्र आवेदन शुल्क रु0-2000/- का चालान व अन्य आवश्यक प्रपत्रों के साथ प्रस्तुत किया गया है। उक्त आवेदन पत्र के सम्बन्ध में तहसीलदार सरीला की जांच आख्य दिनांक-19.06.2020 के क्रम में आवेदक द्वारा प्रस्तावित क्षेत्र से 28474.88 घनमी0 साधारण मिट्टी व खनन/परिवहन के लिये 03 माह हेतु जिलाधिकारी महोदय के आदेश दिनांक-06.06.2020 द्वारा अनुमति प्रदान की गयी है। अतः निम्न विवरण के अनुसार साधारण मिट्टी के खनन/परिवहन की अनुमति (अवधि तीन माह) तक के लिये निम्न शर्तों के अन्तर्गत प्रदान की जाती है। विवरण निम्नवत है:-

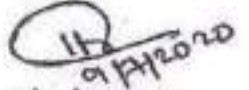
क्र0 सं0	जिला	तहसील	ग्राम	गाटा संख्या	रकबा (हेक्टेअर)	खनिज का नाम	अनुज्ञप्त मात्रा
1	2	3	4	5	6	7	8
1	हमीरपुर	सरीला	चिकासी	435 / 14, 834 / 8, 834 / 7	0.685 हे0, 1.006 हे0, 0.101 हे0, (कुल रकबा- 1.7920 हे0)	साधारण मिट्टी	28474.88 घनमी0

साधारण मिट्टी के खनन/परिवहन हेतु अनुज्ञा धारक द्वारा निम्नलिखित शर्तों का अनुपालन किया जायेगा :-

1. सक्षम स्तर की लिखित अनुमति प्राप्त किये बिना किसी सार्वजनिक भूमि/गांव समा की भूमि से साधारण मिट्टी का खनन नहीं किया जायेगा।
2. अनुज्ञा-पत्र में उल्लिखित मिट्टी की मात्रा की निकासी पूर्ण होने अथवा अनुज्ञा पत्र की अवधि समाप्त होने, जो भी पहले घटित हो, के दिनांक से अनुज्ञा पत्र स्वतः निरस्त समझा जायेगा।
3. अनुज्ञाधारक को अनुमोदित खनन योजना में उल्लिखित शर्तों एवं प्रतिबन्धों के अधीन ही खनन संक्रिया सम्पादित करना होगा। अनुमोदित खनन योजना में उल्लिखित शर्तों का उल्लंघन पाये जाने पर या स्वीकृत क्षेत्र के बाहर खनन कार्य किये जाने पर अनुज्ञा पत्र निरस्त कर दिया जायेगा तथा अन्य वैधानिक कार्यवाही की जायेगी।
4. खनन कार्य अधिकतम 02 मीटर गहराई की तक ही किया जायेगा।
5. अनुज्ञापत्र धारक ऐसी शैली से साधारण मिट्टी का खनन कार्य करेगा, जिससे कोई सड़क सार्वजनिक मार्ग, भवन भू-गृहादि सार्वजनिक भू-स्थल सार्वजनिक सम्पत्ति या पर्यावरण पर कोई बाधा न पड़े या उसे क्षति न पहुँचे तथा प्राकृतिक संरचना पर कोई प्रतिकूल प्रभाव न पड़े।
6. यदि खनन कार्य के दौरान कोई अन्य खनिज निकलता है तो उसकी सूचना कार्यालय को देनी होगी तथा उस खनिज का तब तक खनन नहीं करेगा जब तक उस खनिज के खनन के लिये नियमानुसार अलग से खनन परिहार न प्राप्त कर ले।
7. अनुज्ञा पत्र धारक संग्रह किये गये सभी खनिजों का लेखा जोखा रखेगा और एतद्ध प्रतिनियुक्त प्राधिकारी को ऐसे लेखों का निरीक्षण/परीक्षण करने की अनुमति देगा।


115

8. आवेदित स्थल के आस-पास के अन्य खेतों को किसी प्रकार का नुकसान नहीं पहुँचायेगा तथा मिट्टी खनन का कार्य मेड/चकमार्ग से 5 फुट की दूरी छोड़कर अपने आवेदित स्थल में करेगा।
9. भूमि की सतह से छ: इंच से 9 इंच तक गहराई की मिट्टी को एकत्रित कर रखा जायेगा। क्षेत्र से मिट्टी निकाले जाने के उपरान्त एकत्रित सतही मिट्टी को उसी क्षेत्र में फँला दिया जायेगा।
10. अनुज्ञापत्र धारक राज्य सरकार को किसी तीसरे पक्ष के विवाद की स्थिति में दावे की क्षतिपूर्ति करेगा। विवाद की स्थिति में सम्पूर्ण जिम्मेदारी आवेदक की होगी।
11. परिवहन विभाग द्वारा नियत मानकों के अनुरूप ही साधारण मिट्टी का परिवहन किया जायेगा।
12. खनन अनुज्ञापत्र जारी होने के उपरान्त खनन कार्य के दौरान यदि किसी विवाद की स्थिति उत्पन्न होती है तो सम्बन्धित सक्षम न्यायालय द्वारा जो भी निर्णय/आदेश दिये जायेंगे वो अनुज्ञापत्र धारक को मान्य होगा।


 (के.के. राय)
 खान अधिकारी
 हमीरपुर।

प्रतिलिपि- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. जिलाधिकारी, महोदय हमीरपुर को सादर सूचनार्थ प्रेषित।
2. उपजिलाधिकारी/तहसीलदार सरीला।
3. क्षेत्राधिकारी, पुलिस सरीला।
4. प्रभारी निरीक्षक/थानाध्यक्ष धिकासी।
5. खान निरीक्षक, हमीरपुर को इस निर्देश के साथ कि वह समय-समय पर खनन क्षेत्र का स्थलीय निरीक्षण करते रहें।
6. मेसर्स गावर कान्ट्रेक्शन लि० SF-01 JMD गालेरिया सेक्टर-48 सोहना, गुरुग्राम, हरियाणा को अनुपालनार्थ।


 खान अधिकारी
 हमीरपुर।

कार्यालय जिलाधिकारी हमीरपुर

(खनन अनुभाग)

संख्या- 440 / खनिज-एम0एम0सी-तीस-विविध (2020-21)

दिनांक- 10.06.2020

प्रपत्र एम0एम0-10

मेसर्स गावर कान्स्ट्रक्शन लि0 SF-01 JMD गालेरिया सेक्टर-48 सोहना, गुरुग्राम, हरियाणा द्वारा साधारण मिट्टी के खनन/परिवहन हेतु उ0प्र0 उपखनिज (परिहार) नियमावली-1963 के अधीन निर्धारित प्रारूप प्रपत्र-एम0एम0-8 पर आवेदन पत्र आवेदन शुल्क रु0-2000/- का चालान व अन्य आवश्यक प्रपत्रों के साथ प्रस्तुत किया गया है। उक्त आवेदन पत्र के सम्बन्ध में तहसीलदार सरीला की जांच आख्या दिनांक-19.06.2020 के क्रम में आवेदक द्वारा प्रस्तावित क्षेत्र से 69344.5 घनमी0 साधारण मिट्टी के खनन/परिवहन के लिये 03 माह हेतु जिलाधिकारी महोदय के आदेश दिनांक-09.07.2020 द्वारा अनुमति प्रदान की गयी है। अतः निम्न विवरण के अनुसार साधारण मिट्टी के खनन/परिवहन की अनुमति (अवधि तीन माह) तक के लिये निम्न शर्तों के अन्तर्गत प्रदान की जाती है। विवरण निम्नवत है:-

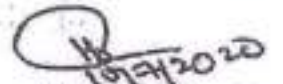
क्र0 सं0	जिला	तहसील	ग्राम	गाटा संख्या	रकबा (हेक्टेअर)	खनिज का नाम	अनुज्ञा मात्रा
1	2	3	4	5	6	7	8
1	हमीरपुर	सरीला	चिकारसी	428मि 1450 1458 834 428 834	1.5180 हे0, 0.0260 हे0, 0.0310 हे0, 0.3130 हे0, 1.6190 हे0, 0.6830 हे0 (कुल रकबा-4.1900 हे0)	साधारण मिट्टी	69344.5 घनमी0

साधारण मिट्टी के खनन/परिवहन हेतु अनुज्ञा धारक द्वारा निम्नलिखित शर्तों का अनुपालन किया जायेगा :-

1. सक्षम स्तर की लिखित अनुमति प्राप्त किये बिना किसी सार्वजनिक भूमि/गांव समा की भूमि से साधारण मिट्टी का खनन नहीं किया जायेगा।
2. अनुज्ञा-पत्र में उल्लिखित मिट्टी की मात्रा की निकासी पूर्ण होने अथवा अनुज्ञा पत्र की अवधि समाप्त होने, जो भी पहले घटित हो, के दिनांक से अनुज्ञा पत्र स्वतः निरस्त समझा जायेगा।
3. अनुज्ञाधारक को अनुमोदित खनन योजना में उल्लिखित शर्तों एवं प्रतिबन्धों के अधीन ही खनन संक्रिया सम्पादित करना होगा। अनुमोदित खनन योजना में उल्लिखित शर्तों का उल्लंघन पाये जाने पर या स्वीकृत क्षेत्र के बाहर खनन कार्य किये जाने पर अनुज्ञा पत्र निरस्त कर दिया जायेगा तथा अन्य वैधानिक कार्यवाही की जायेगी।
4. खनन कार्य अधिकतम 02 मीटर गहराई की तक ही किया जायेगा।
5. अनुज्ञापत्र धारक ऐसी रीति से साधारण मिट्टी का खनन कार्य करेगा, जिससे कोई सड़क सार्वजनिक मार्ग, भवन भू-गृहादि सार्वजनिक भू-स्थल सार्वजनिक सम्पत्ति या पर्यावरण पर कोई बाधा न पड़े या उसे क्षति न पहुंचे तथा प्राकृतिक संरचना पर कोई प्रतिकूल प्रभाव न पड़े।
6. यदि खनन कार्य के दौरान कोई अन्य खनिज निकलता है तो उसकी सूचना कार्यालय को देनी होगी तथा उस खनिज का तब तक खनन नहीं करेगा जब तक उस खनिज के खनन के लिये नियमानुसार अलग से खनन परिहार न प्राप्त कर ले।

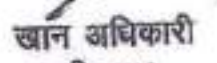


7. अनुज्ञापत्र धारक संग्रह किये गये सभी खनिजों का लेखा जोखा रखेगा और एतदर्थ प्रतिनियुक्त प्राधिकारी को ऐसे लेखों का निरीक्षण/परीक्षण करने की अनुमति देगा।
8. आवेदित स्थल के आस-पास के अन्य खेतों को किसी प्रकार का नुकसान नहीं पहुँचायेगा तथा मिट्टी खनन का कार्य मेड़/चकमार्ग से 5 फुट की दूरी छोड़कर अपने आवेदित स्थल में करेगा।
9. भूमि की सतह से छ: इंच से 9 इंच तक गहराई की मिट्टी को एकत्रित कर रखा जायेगा। क्षेत्र से मिट्टी निकाले जाने के उपरान्त एकत्रित सतही मिट्टी को उसी क्षेत्र में फैला दिया जायेगा।
10. अनुज्ञापत्र धारक राज्य सरकार को किसी तीसरे पक्ष के विवाद की स्थिति में दावे की क्षतिपूर्ति करेगा। विवाद की स्थिति में सम्पूर्ण जिम्मेदारी आवेदक की होगी।
11. परिवहन विभाग द्वारा नियत मानकों के अनुरूप ही साधारण मिट्टी का परिवहन किया जायेगा।
12. खनन अनुज्ञापत्र जारी होने के उपरान्त खनन कार्य के दौरान यदि किसी विवाद की स्थिति उत्पन्न होती है तो सम्बन्धित सक्षम न्यायालय द्वारा जो भी निर्णय/आदेश दिये जायेंगे वो अनुज्ञापत्र धारक को मान्य होगा।


 (के०के० राय)
 खान अधिकारी
 हमीरपुर।

प्रतिलिपि- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. जिलाधिकारी, महोदय हमीरपुर को सादर सूचनार्थ प्रेषित।
2. उपजिलाधिकारी/तहसीलदार सरीला।
3. क्षेत्राधिकारी, पुलिस सरीला।
4. प्रभारी निरीक्षक/थानाध्यक्ष चिकासी।
5. खान निरीक्षक, हमीरपुर को इस निर्देश के साथ कि वह समय-समय पर खनन क्षेत्र का स्थलीय निरीक्षण करते रहें।
6. मेसर्स गावर कान्ट्रेक्शन लि० SF-01 JMD गालेरिया सेक्टर-48 सोहना, गुरुग्राम, हरियाणा को अनुपालनार्थ।


 खान अधिकारी
 हमीरपुर।

अनापत्ति प्रमाण पत्र

उषादेवी w/o राममोहन, अमित कुमार s/o दशरथमोहन
 मुमन देवी w/o वृजमोहन, राममोहन s/o बाबु
 मे ~~इशरत सुभाष पुत्र बाबु~~ पुत्र श्री वृजमोहन s/o बाबु

ग्राम मूलपुरा पो बरदा जिला जालौन का निवासी

हूँ। मैंने अपनी जमीन खाता संख्या 84, 85, 89, 90, रकबा 1.2860 हेक्टेयर की
95
 मिट्टी गावर कन्स्ट्रक्शन लि० को बुन्देलखण्ड एक्सप्रेस-वे निर्माण के लिये दी थी।
 मिट्टी उठने के पश्चात गावर कन्स्ट्रक्शन द्वारा हमें हमारी शर्तानुसार क्षेत्र को समतल
 करके हमें सौंप दिया गया है।

अतः हमें कम्पनी से कोई आपत्ति नहीं है और न ही भविष्य में होगी।

उषादेवी 

राममोहन
वृजमोहन



मुमन देवी
हस्ताक्षर/अंगूठा निशानी

नाम - वृजमोहन, राममोहन
पता - मूलपुरा बरदा

अनापत्ति प्रमाण पत्र

मे मानवेंद्र सिंह पुत्र श्री बाबुराम
 ग्राम कपासी पो कपासी जिला जासीज का निवासी
 हूँ। मैंने अपनी जमीन खाता संख्या 134/1 रकबा 1.177 हेक्टेयर की
 मिट्टी गावर कन्स्ट्रक्शन लि० को बुन्देलखण्ड एक्सप्रेस-वे निर्माण के लिये दी थी।
 मिट्टी उठने के पश्चात गावर कन्स्ट्रक्शन द्वारा हमें हमारी शर्तानुसार क्षेत्र को समतल
 करके हमें सौंप दिया गया है।

अतः हमें कम्पनी से कोई आपत्ति नहीं है और न ही भविष्य में होगी।

अ. नि. माता प्रसाद

भगवान सिंह



हरी मोहन

हस्ताक्षर/अंगूठा निशानी

नाम - मानवेंद्र सिंह

पता - कपासी

अनापत्ति प्रमाण पत्र

मैं राजनी देवी पुत्रीश्री देवी सिंह
 ग्राम गिरधान पो० ऊरई जिला तालाउ का निवासी
 हूँ। मैंने अपनी जमीन खाता संख्या ०९१५५ रकबा ३.३०७ हेक्टेयर की
 मिट्टी गावर कन्स्ट्रक्शन लि० को बुन्देलखण्ड एक्सप्रेस-वे निर्माण के लिये दी थी।
 मिट्टी उठने के पश्चात गावर कन्स्ट्रक्शन द्वारा हमें हमारी शर्तानुसार क्षेत्र को समतल
 करके हमें सौंप दिया गया है।

अतः हमें कम्पनी से कोई आपत्ति नहीं है और न ही भविष्य में होगी।



हस्ताक्षर/अंगूठा निशानी

नाम - राजनी देवी
 पता - गिरधान

अनापत्ति प्रमाण पत्र

मैं श्रीश्याम, कृपाश्याम, श्यामलक्ष्मी श्री सुशोभ
 ग्राम कालिदासपुरा पो० इररु जिला छत्तीसगढ़ का निवासी
 हूँ। मैंने अपनी जमीन खाता संख्या 144 रकबा 1.2420 हेक्टेयर की
 मिट्टी गावर कन्स्ट्रक्शन लि० को बुन्देलखण्ड एक्सप्रेस-वे निर्माण के लिये दी थी।
 मिट्टी उठने के पश्चात गावर कन्स्ट्रक्शन द्वारा हमें हमारी शर्तानुसार क्षेत्र को समतल
 करके हमें सौंप दिया गया है।

अतः हमें कम्पनी से कोई आपत्ति नहीं है और न ही भविष्य में होगी।



शोभाक्षी

कृपाश्याम
श्रीश्याम

हस्ताक्षर / अंगूठा निशानी

नाम -

पता -

अनापत्ति प्रमाण पत्र

मे उमिली देवी ^{पत्नी} मुनश्री. वृषकिशोर
 ग्राम हशेरी पो. जालीत जिला अलीगं का निवासी
 हूँ। मैंने अपनी जमीन खाता संख्या 39, 195 रकबा 2.4350 हेक्टेयर की
 भिट्टी गावर कन्स्ट्रक्शन लि० को बुन्देलखण्ड एक्सप्रेस-वे निर्माण के लिये दी थी।
 भिट्टी उठने के पश्चात् गावर कन्स्ट्रक्शन द्वारा हमें हमारी शर्तानुसार क्षेत्र अंगे समतल
 करके हम सौंप दिया गया है।

अतः हमें कम्पनी से कोई आपत्ति नहीं है और न ही भविष्य में होगी।



हस्ताक्षर/अंगूठा निशानी

नाम -

पता -

उमिली देवी

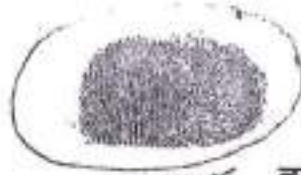
दयालू

पिंकी

अनापत्ति प्रमाण पत्र

मैंरामपकाशी..... पुत्र श्री बैजनाथ.....
 ग्राम दा. लि. पुरा. पो. ३२३..... जिला पाली..... का निवासी
 हूँ। मैंने अपनी जमीन खाता संख्या५१..... रकवा ५.३५७ हेक्टेयर की
 मिट्टी गावर कन्स्ट्रक्शन लि० को बुन्देलखण्ड एक्सप्रेस-वे निर्माण के लिये दी थी।
 मिट्टी उठने के पश्चात गावर कन्स्ट्रक्शन द्वारा हमें हमारी शर्तानुसार क्षेत्र को समतल
 करके हमें सौंप दिया गया है।

अतः हमें कम्पनी से कोई आपत्ति नहीं है और न ही भविष्य में होगी।



रामपकाशी

हस्ताक्षर/अंगूठा निशानी


नाम -

पता -

अनापत्ति प्रमाण पत्र

मैं श्रीमती. रमेश रासिया पुत्री राजलक्ष्मण सिंह
 ग्राम खोसा पो. 335 जिला जालौर का निवासी
 हूँ। मैंने अपनी जमीन खाता संख्या 161 रकबा 6.53.6 हेक्टेयर की
 मिट्टी गावर कन्स्ट्रक्शन लि० को बुन्देलखण्ड एक्सप्रेस-वे निर्माण के लिये दी थी।
 मिट्टी उठने के पश्चात गावर कन्स्ट्रक्शन द्वारा हमें हमारी शर्तानुसार क्षेत्र को समतल
 करके हमें सौंप दिया गया है।

अतः हमें कम्पनी से कोई आपत्ति नहीं है और न ही भविष्य में होगी।


रामेश सिंह

2 नवंबर 2012
 रमेश सिंह

हस्ताक्षर/अंगूठा निशानी

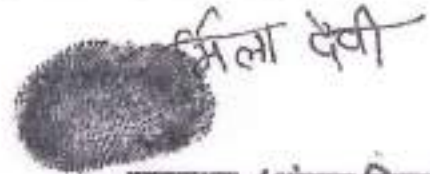
नाम -

पता -

अनापत्ति प्रमाण पत्र

मैं उर्मिला देवी - पत्नी श्री बृजकिशोर
 ग्राम तोंबा पो हमरी जिला जालौन का निवासी
 हूँ। मैंने अपनी जमीन खाता संख्या ००१५५ रकबा २३५० हेक्टेयर की
 मिट्टी गावर कन्स्ट्रक्शन लि० को बुन्देलखण्ड एक्सप्रेस-वे निर्माण के लिये दी थी।
 मिट्टी उठने के पश्चात गावर कन्स्ट्रक्शन द्वारा हमें हमारी शर्तानुसार क्षेत्र को समतल
 करके हमें सौंप दिया गया है।

अतः हमें कम्पनी से कोई आपत्ति नहीं है और न ही भविष्य में होगी।

 उर्मिला देवी

हस्ताक्षर/अंगूठा निशानी

नाम - उर्मिला देवी w/o बृजकिशोर
 पता - तोंबा

अनापत्ति प्रमाण पत्र

मै नरेश पाल, धर्मिन्द पुत्र श्री भान सिंह
 ग्राम गुजमाई पो बुजशपाल उरई जिला जालौन का निवासी
 हूँ। मेने अपनी जमीन खाता संख्या 217 रकवा 5.2490 हेक्टेयर की
 मिट्टी गावर कन्स्ट्रक्शन लि० को बुन्देलखण्ड एक्सप्रेस-वे निर्माण के लिये दी थी।
 मिट्टी उठने के पश्चात गावर कन्स्ट्रक्शन द्वारा हमें हमारी शर्तानुसार क्षेत्र को समतल
 करके हमें सौंप दिया गया है।

अतः हमें कम्पनी से कोई आपत्ति नहीं है और न ही भविष्य में होगी।

नरेशपाल सिंह
धर्मिन्द सिंह

हस्ताक्षर/अंगूठा निशानी

नाम - भान सिंह
 पता - गुजमाई, जालौन

अनापत्ति प्रमाण पत्र

अभिपूकाश S/o दरवंधा

मे श्री गति शैवशानी w/o पुत्र श्री अभिपूकाश

ग्राम गिधौसा पो. गिधौसा जिला जालौन का निवासी

हूँ। मैंने अपनी जमीन खाता संख्या 122/..... 123/3 रकवा 1.4560 हेक्टेयर की

मिट्टी गावर कन्स्ट्रक्शन लि० को बुन्देलखण्ड एक्सप्रेस-वे निर्माण के लिये दी थी।

मिट्टी उठने के पश्चात गावर कन्स्ट्रक्शन द्वारा हमें हमारी शर्तानुसार क्षेत्र को समतल करके हमें सौंप दिया गया है।

अतः हमें कम्पनी से कोई आपत्ति नहीं है और न ही भविष्य में होगी।

अभिपूकाश

हस्ताक्षर/अंगूठा निशानी

नाम - अभिपूकाश

पता - गिधौसा

अनापत्ति प्रमाण पत्र

म भगवान सिंह पुत्र श्री शुभराज सिंह

ग्राम उमरखण्ड पो जिला जालौर का निवासी

हूँ। मैंने अपनी जमीन खाता संख्या 16/16/155 पर एकटा 9.053 हेक्टर की
160/17
 मिट्टी गावर कन्स्ट्रक्शन लि० को मुन्नेलखण्ड एक्सप्रेस-वे निर्माण के लिये दी थी।
 मिट्टी उठने के पश्चात गावर कन्स्ट्रक्शन द्वारा हमें हमारी शर्तानुसार क्षेत्र को समतल
 करके हमें सौंप दिया गया है।

अतः हमें कम्पनी से कोई आपत्ति नहीं है और न ही भविष्य में होगी।

भगवान सिंह

प्रस्तावर/अंगुण निशानी

नाम - भगवान सिंह
 पता - उमरखण्ड

अनापत्ति प्रमाण पत्र

मैं कैलाश बाबू पुत्र श्री ग्या प्रसाद
 ग्राम धन्तौली पो० धन्तौली जिला जालौन का निवासी
 हूँ। मैंने अपनी जमीन खाता संख्या 234 रकबा 1.7040 हेक्टेयर की
 मिट्टी गावर कन्स्ट्रक्शन लि० को बुन्देलखण्ड एक्सप्रेस-वे निर्माण के लिये दी थी।
 मिट्टी उठने के पश्चात गावर कन्स्ट्रक्शन द्वारा हमें हमारी शर्तानुसार क्षेत्र को समतल
 करके हमें सौंप दिया गया है।

अतः हमें कम्पनी से कोई आपत्ति नहीं है और न ही भविष्य में होगी।

कैलाश बाबू


हस्ताक्षर/अंगूठा निशानी

नाम - कैलाश बाबू
 पता - धन्तौली

अनापत्ति प्रमाण पत्र

मे Chellu पुत्र श्री राजेश कुमार
 ग्राम हरी पो. हरी जिला पाली का निवासी
 हूँ। मैंने अपनी जमीन खाता संख्या 5314 रकबा 53.35% हेक्टर की
 मिट्टी गावर कन्स्ट्रक्शन लि० को बुन्देलखण्ड एक्सप्रेस-वे निर्माण के लिये दी थी।
 मिट्टी उठने के पश्चात गावर कन्स्ट्रक्शन द्वारा हमें हमारी शर्तानुसार क्षेत्र को समतल
 करके हमें सौंप दिया गया है।

अतः हमें कम्पनी से कोई आपत्ति नहीं है और न ही भविष्य में होगी।


 हस्ताक्षर/अंगूठा निशानी

नाम - Chellu पुत्र राजेश
 पता - हरी पाली

अनापत्ति प्रमाण पत्र

मे सुदीप कुमार पुत्र श्री कामेश्वर कर्मा
 ग्राम नुजई पो० नुजई जिला जालौन का निवासी
 हूँ। मैंने अपनी जमीन खाता संख्या 216 रकबा 3.5530 हेक्टेयर की
 मिट्टी गावर कन्स्ट्रक्शन लि० को बुन्देलखण्ड एक्सप्रेस-वे निर्माण के लिये दी थी।
 मिट्टी उठने के पश्चात गावर कन्स्ट्रक्शन द्वारा हमें हमारी शर्तानुसार क्षेत्र को समतल
 करके हमें सौंप दिया गया है।

अतः हमें कम्पनी से कोई आपत्ति नहीं है और न ही भविष्य में होगी।

सुदीप कुमार
सुदीप कुमार

हस्ताक्षर/अंगूठा निशानी

नाम - सुदीप कुमार
 पता - नुजई

शैलेंद्र कुमार, पुत्रपुत्र, पुत्र विश्वनाथ व आदिना, उमित
पुत्र समीर कुमार शोभना पत्नी समीर व रतन दीप पुत्र वृजमोहन
मे कमला पत्नी वृजमोहन पुत्र श्री

ग्राम ३२६ पो० ३२६ जिला जालंधर का निवासी

हूँ। मैंने अपनी जमीन खाता संख्या 1320 रकबा 1.020 हेक्टेयर की
मिट्टी गावर कन्स्ट्रक्शन लि० को बुन्देलखण्ड एक्सप्रेस-वे निर्माण के लिये दी थी।
मिट्टी उठने के पश्चात गावर कन्स्ट्रक्शन द्वारा हमें हमारी शर्तानुसार क्षेत्र को समतल
करके हमें सौंप दिया गया है।

अतः हमें कम्पनी से कोई आपत्ति नहीं है और न ही भविष्य में होगी।

कमला मिश्रा
रतन दीप मिश्रा
शोभना मिश्रा

हस्ताक्षर/अंगूठा निशानी

नाम - शैलेंद्र कुमार
पता - ३२६

अनापत्ति प्रमाण पत्र

मै मुन्नी देवी व शूपेंद्र कुमार पुत्र श्री यहींद्र कुमार
 ग्राम साहाबाद पो. इरई जिला जालौर का निवासी
 हूँ। मैंने अपनी जमीन खाता संख्या 54 रकबा 1.0 हेक्टेयर की
 मिट्टी गावर कन्स्ट्रक्शन लि० को बुन्देलखण्ड एक्सप्रेस-वे निर्माण के लिये दी थी।
 मिट्टी उठने के पश्चात गावर कन्स्ट्रक्शन द्वारा हमें हमारी शर्तानुसार क्षेत्र को समतल
 करके हमें सौंप दिया गया है।

अतः हमें कम्पनी से कोई आपत्ति नहीं है और न ही भविष्य में होगी।

शूपेंद्र कुमार



हस्ताक्षर / अंगूठा निशानी

नाम - शूपेंद्र कुमार, मुन्नी देवी
 पता - साहाबाद



GAWAR
CONSTRUCTION LIMITED

An ISO 9001:2008 Certified Company

GAWAR CONSTRUCTION LIMITED

SF-01, JMD Galleria,
Sector-48, Sohna Road,
Gurgaon - 122001 (Haryana)
Ph.: (0124) 4854000
Fax: (0124) 4854001/02
Web: www.gawar.in
E-mail: gcl@gawar.in

GCL/Bundelkhand/F-509/AE/FY2022-23/2214

Date: 25.08.2022

To,

The Team Leader

Intercontinental Consultant and Technocrats Pvt. Ltd.
Bundelkhand Expressway Project PKG-IV
Orai, (Uttar Pradesh)

Sub: Development of Bundelkhand Expressway (Package-IV) From Baroli Kharka (Dist. Hamirpur) to Saalabad (Dist. Jalaun) (Km 149+000 to Km 200+000) in the State of Uttar Pradesh on EPC Basis. PIL by Mr. Arun Tiwari.

Ref: 1. PIU-04 Letter No. 1041/UPEIDA/PIU-04/TECH/22-23, dated 22.08.2022.
2. Your Letter No. ICT/UPEIDA/BLKD/EW/TL/3737, dated 24.08.2022

Dear Sir,

With reference to the above cited subject, we would like to inform you that no substandard works has been done as claimed by petitioner and all the work has been executed under the supervision of the Authority, Authority's Engineer's, PIU's & ETA Officials as per the specifications and IRC guidelines. Further, proper verified and duly signed documentation has been submitted after completion of each work by following all the necessary steps and procedure of execution of works and tests. As the petitioner claims that the contractor has damaged the link road, in this regard we would like to say that the above said link road was in between the alignment of the expressway and the link road that the petitioner is talking about was passing over by the Bundelkhand Expressway, so it was pertinent that road had to be removed and a new service road (7m wide) was constructed and we tried to explain the same thing to the petitioner but he was neither agree nor trying to understand the fact. In continuation, we would also like to state that the petitioner was continuously creating hurdles in the construction of the expressway and was blackmailing the officials and earth work contractors working in the expressway and same has been reported to the UPEIDA officials also by the EPC contractor. As, this project expressway was always on top priority and prestigious project for Uttar Pradesh Government, we have registered a FIR along with UPEIDA PIU Officials against petitioner to continue the work of expressway without any hurdles so we can complete the expressway in stipulated time frame. The case is still open at district court and we are also perusing the court for the regular statements regarding the above said matter. A copy of the FIR is hereby attached for your ready reference.

This is for your information, record and further necessary action please. Thanking you and assuring our best professional services always

With regards
For GAWAR Construction Limited

Authorized Signatory

Copy to:

1. The Chief General Manager, UPEIDA, Lucknow
2. The Authority Engineer, ICT Pvt Ltd, New Delhi
3. The Executive Engineer, UPIEDA, PIU -4
4. The Resident Engineer PKG 4, ICT Pvt. Ltd.



GAWAR
CONSTRUCTION LIMITED

An ISO 9001:2008 Certified Company

GAWAR CONSTRUCTION LIMITED

SF-01, JMD Galleria,
Sector-48, Sohna Road,
Gurgaon - 122001 (Haryana)
Ph.: (0124) 4854000
Fax: (0124) 4854001/02
Web: www.gawar.in
E-mail: gcl@gawar.in

GCL/Bundelkhand/F-509/AE/FY2023-24/2863

Date: 04.04.2023

To,
The Team Leader
Intercontinental Consultant and Technocrats Pvt. Ltd.
Bundelkhand Expressway Project PKG-IV
Orai, (Uttar Pradesh)

Sub: Development of Bundelkhand Expressway (Package-IV) From Baroli Kharka (Dist. Hamirpur) to Saalabad (Dist. Jalaun) (Km 149+000 to Km 200+000) in the State of Uttar Pradesh on EPC Basis. **Reg:** To provide information regarding Bundelkhand Expressway Project under RTI Act, 2005.

Ref:

1. Your Letter No. ICT/UPEIDA/BLKD/EW/TL/4682, dated 03.04.2023
2. PIO officer UPEIDA Letter No. 9267/UPEIDA 21/28-438, dated 23.03.2023
3. ACEO, UPEIDA Letter No. 9480/UPEIDA20/1611/Tech., dated 31.03.2023
4. Our Letter No. GCL/Bundelkhand/F-509/AE/FY2022-23/2348, dated 14.10.2022

Dear Sir,

With reference to the above cited subject, we would like to draw your kind attention towards letter no. (4) where EPC contractor has produced information related to the soil utilized, mining permissions from concerned department and summary of correspondences as demanded under RTI Act 2005 by mr. Arun Tiwari.

However, the 5 points information as requested in RTI and desired by you vide letter no. (1) are hereby undermentioned:

S. N.	Information Requested	Contractor Reply
1.	आपके विभाग से बुंदेलखंड एक्सप्रेसवे निर्माण कार्य में गावर कंपनी तथा सम्पूर्ण कंपनियों को किये गए एडवांस भुगतान 18.04.2022 तक किये गए सम्पूर्ण भुगतानों की प्रमाणित प्रति उपलब्ध कराई जाय।	गावर कंस्ट्रक्शन कंपनी ने बुंदेलखंड एक्सप्रेसवे के निर्माण में UPEIDA से कोई भी एडवांस भुगतान नहीं लिया है।
2.	अरुण तिवारी के द्वारा बुंदेलखंड एक्सप्रेसवे निर्माण से सम्बंधित की गई शिकायतों पर आपके द्वारा की गई टिप्पणी, आख्या, कार्यवाही, आदेश, निर्देश की प्रमाणित छाया प्रति प्रदान करें।	श्री अरुण तिवारी के शिकायती पत्र का EPC contractor ने पत्र संख्या GCL/Bundelkhand/F-509/AE/FY2022-23/2255 से पहले ही बिंदुवार, सुस्पष्ट एवं सुसंगत आख्या आपके कार्यालय में जमा करा दिया है। जिसके अवलोकनोपरांत आपने पत्र संख्या ICT/UPEIDA/BLKD/EW/TL/3810 के द्वारा UPEIDA कार्यालय को सूचित किया था।

3.	प्रार्थी द्वारा आपको व्हाट्सप, ईमेल, रजिस्टर्ड डाक से शिकायती पत्र बुंदेलखंड एक्सप्रेसवे निर्माण में मानक विहीन तरीके से गावर कंपनी के खिलाफ दिए गए शिकायती पत्र पर आपके द्वारा की गई टिप्पणी, कार्यवाही, जाँच आख्या, एवं सम्पूर्ण कार्यवाही की प्रमाणित छाया प्रति प्रदान करें।	प्रार्थी द्वारा किए गए दावे के अनुसार कोई मानक विहीन कार्य गावर कंस्ट्रक्शन कंपनी द्वारा नहीं किया गया है और सभी कार्य प्राधिकरण, प्राधिकरण के इंजीनियर, पीआईयू और ईटीए के प्रतिनिधियों की देखरेख में विशिष्टताओं और आईआरसी दिशानिर्देशों के अनुसार निष्पादित किए गए हैं।
4.	आपके विभाग द्वारा बुंदेलखंड एक्सप्रेसवे निर्माण में गावर कंस्ट्रक्शन कंपनी के सम्बंधित शुरू से वर्तमान तक की गई शिकायतों पर की टिप्पणी कार्यवाही की प्रमाणित छाया प्रति प्रदान करें।	बुंदेलखंड एक्सप्रेस-वे के निर्माण में कोई अवैध काम नहीं किया गया है. ईपीसी ठेकेदार अनुबंध समझौते संदर्भ 5703/UPEIDA/2019/801/समझौता दिनांक 28.11.2019 के अनुसार उक्त परियोजना एक्सप्रेसवे के निर्माण का हकदार है। सभी आवश्यक चरणों और कार्यों और परीक्षणों के निष्पादन की प्रक्रिया का पालन करके प्रत्येक कार्य के पूरा होने के बाद उचित सत्यापित और विधिवत हस्ताक्षरित दस्तावेज प्रस्तुत किए गए हैं। कुछ आवश्यक परीक्षण दस्तावेज आपके समक्ष आपके अवलोकनार्थ प्रस्तुत है।

Now, if any further information requested by Mr. Arun Tiwari under RTI Act 2005 that will be provided after payment of additional fee as per RTI rules because the information sought includes huge quantity of records.

So, we would like to state that if applicant make necessary payment to the Uttar Pradesh Expressways Industrial Development Authority (UPEIDA) and seek their permission for additional information under the RTI Act.

This is for your information, record and further necessary action please. Thanking you and assuring best of our services at all times.

With regards,


For Gawar Construction Limited

Authorized Signatory

Enc: As Above

Copy to:

1. The Chief General Manager, UPEIDA, Lucknow
2. The Chief Engineer, UPEIDA, Lucknow
3. The Authority Engineer, ICT Pvt Ltd, New Delhi
4. The Executive Engineer, UPIEDA, PIU -4, Orai. U.P.
5. The Resident Engineer, ICT Pvt. Ltd., Orai, U.P.
6. Gawar Construction Limited, H.O., Gurgaon, Haryana.

 U.P. EXPRESSWAY INDUSTRIAL DEVELOPMENT AUTHORITY											
Name of work - Development of Bundelkhand Expressway from Baroharkha (Dist - Hamirpur) to Satebad (Dist - Jhansi) (Km 149+000 to Km 200+000) in the State of Uttar Pradesh on EPC Basis.											
Client's Name - Uttar Pradesh Expressways Industrial Development Authority (LPEIDA)											
Authority's Engineer - Interdisciplinary Consultants and Technocrats Pvt. Ltd.											
EPC Contractor - Gawaar Construction Ltd.											
FIELD DRY DENSITY (by sand replacement method) (As per IS:2710 part-20)											
RFI No.	G.O. 1000/180/MA/11/2011										
Package No.	IV										
Location/Change	163+000 to 163+100 on R/W										
Type of work	D/W 3.0										
Part No. of Series	1/502										
Date of laying/paving	11-27-12-20										
Tested by	[Signature]										
Source of material	810/60										
BMM & Cylinder No.	1343										
Lab MDD (gm/cc)	1.628										
Lab OMC (%)	11.25										
Field Test Observation Table											
Determination	Unit	Test Nos.									
		1	2	3	4	5	6	7	8	9	10
1. Weighing Jar Weight	gms	111.60	111.60	111.60	111.60	111.60	111.60	111.60	111.60	111.60	111.60
2. Weight of Loose Soil	gms	3	5	5	13	11	10	5	5	6	5
3. Wt. of soil remaining in jar, W ₁	gms	102.10	102.10	102.10	102.10	102.10	102.10	102.10	102.10	102.10	102.10
4. Wt. of soil in jar of volume before pouring, W ₂	gms	2000									
5. Wt. of soil in jar of volume after pouring, W ₃	gms	102.10	102.10	102.10	102.10	102.10	102.10	102.10	102.10	102.10	102.10
6. Wt. of soil in jar + cone	gms	102.10	102.10	102.10	102.10	102.10	102.10	102.10	102.10	102.10	102.10
7. Weight of soil in cone, W _c	gms	2000									
8. Wt. of soil in jar, W ₄ = (W ₃ - W ₂ + W _c)	gms	102.10	102.10	102.10	102.10	102.10	102.10	102.10	102.10	102.10	102.10
9. Volume of jar, V _j = (W ₂ / γ _s)	cm ³	102.10	102.10	102.10	102.10	102.10	102.10	102.10	102.10	102.10	102.10
10. Wet density of material, γ _w = W ₄ / V _j	g/cm ³	1.021	1.021	1.021	1.021	1.021	1.021	1.021	1.021	1.021	1.021
Moisture content, dry density & correction determination											
11. γ _w (g/cm ³)	g/cm ³	1.021	1.021	1.021	1.021	1.021	1.021	1.021	1.021	1.021	1.021
12. Corrected moisture content, i.e. Maximum Moisture (dry) M _d	gms	10.21	10.21	10.21	10.21	10.21	10.21	10.21	10.21	10.21	10.21
13. Field dry density, γ _d = γ _w / (1 + M _d /100)	g/cm ³	0.923	0.923	0.923	0.923	0.923	0.923	0.923	0.923	0.923	0.923
14. Degree of compaction obtained, γ _d / MDD * 100	%	56.8	56.8	56.8	56.8	56.8	56.8	56.8	56.8	56.8	56.8
15. Average degree of compaction obtained		56.8									
Remark:											


 Representative
 (P. Keshav)

PMC
 Representative


 Client/AE
 Representative
 (Ashish Singh)



U.P. EXPRESSWAY INDUSTRIAL DEVELOPMENT AUTHORITY

Name of work :- Development of Bundelkhand Expressway from Baroikharka (Dist - Hamirpur) to Sualabad (Dist - Jabalpur) (Km 149+000 to Km 200+000) in the State of Uttar Pradesh on EPC Basis.

Client's Name: Uttar Pradesh Expressways Industrial Development Authority (UPEIDA)
 Author's Engineer: Environmental Consultants and Technocrats Pvt. Ltd.
 EPC Contractor: Gagar Construction Ltd.

FIELD DRY DENSITY (by sand replacement method)

(As per IS:2720 part-28)

RPI No	IV	Date of laying paving	10/12/2015
Project No	IV	Tested by	10/12/2015
Location/Chamraj		Source of material	10/12/2015
Type of work		RMM & Cylinder No	10/12/2015
Bulk Density of Sand, γ_s	1.850	Lab MDD (gm/cc)	1.42
		Lab MMR (%)	1.25

Field Test Observation Table

Sl. No.	Determination	Unit	Test Nos.																	
			1	2	3	4	5	6	7	8	9	10								
1	Accounting for drainage	%																		
2	Other than loose soil	m																		
3	Wt of soil material from hole, W_1	gm	335	300	400	400	410	410	410	410	410	410	410	410	410	410	410	410	410	410
4	Wt of sand in cylinder before pouring, W_2	gms	1000	1000	1000	1000	1000	1000	1000	1000	1000	1000	1000	1000	1000	1000	1000	1000	1000	1000
5	Wt of sand in cylinder after pouring, W_3	gms	1020	1010	1030	1020	1020	1020	1020	1020	1020	1020	1020	1020	1020	1020	1020	1020	1020	1020
6	Wt of water in hole + cone	gms	2570	2500	2515	2500	2510	2510	2510	2510	2510	2510	2510	2510	2510	2510	2510	2510	2510	2510
7	Wt of soil in hole + cone, W_4	gms	2570	2500	2515	2500	2510	2510	2510	2510	2510	2510	2510	2510	2510	2510	2510	2510	2510	2510
8	Wt of sand in hole $W_3 - (W_4 - W_2) / (1 - M/100)$	gms	1125	1110	1120	1115	1115	1115	1115	1115	1115	1115	1115	1115	1115	1115	1115	1115	1115	1115
9	Volume of hole, $V_h = (W_3 - W_2) / \gamma_s$	cm ³	100	100	100	100	100	100	100	100	100	100	100	100	100	100	100	100	100	100
10	Moisture content, $\% = (W_4 - W_1) / (W_3 - W_2) \times 100$	%	2.02	1.99	2.02	1.99	2.02	2.02	2.02	2.02	2.02	2.02	2.02	2.02	2.02	2.02	2.02	2.02	2.02	2.02

Moisture content, dry density & compaction determination

11	Moisture content, $\% = (W_4 - W_1) / (W_3 - W_2) \times 100$	%	2.02	1.99	2.02	1.99	2.02	2.02	2.02	2.02	2.02	2.02	2.02	2.02	2.02	2.02	2.02	2.02	2.02	2.02
12	Dry density, $\gamma_d = \gamma_s / (1 + M/100)$	gms/cm ³	1.80	1.80	1.80	1.80	1.80	1.80	1.80	1.80	1.80	1.80	1.80	1.80	1.80	1.80	1.80	1.80	1.80	1.80
13	Degree of compaction obtained $\% = \gamma_d / MDD \times 100$	%	125	125	125	125	125	125	125	125	125	125	125	125	125	125	125	125	125	125
14	Average degree of compaction obtained	%	125	125	125	125	125	125	125	125	125	125	125	125	125	125	125	125	125	125

Remark:

EPC Contractor's Representative
 (P. Kish Pal)

PMC Representative

Client/AE Representative
 (Ashish Singh)



GAWAR
CONSTRUCTION LIMITED

GAWAR CONSTRUCTION LIMITED

SF-01, JMD Galleria,
Sector-48, Sohna Road,
Gurgaon - 122001 (Haryana)
Ph.: (0124) 4854000
Fax: (0124) 4854001/02
Web: www.gawar.in
E-mail: gcl@gawar.in

GCL/Bundelkhand/F-509/AE/FY2022-23/2348

Date: 14.10.2022

To,

The Team Leader

Intercontinental Consultant and Technocrats Pvt. Ltd.

Bundelkhand Expressway Project PKG-IV

Orai, (Uttar Pradesh)

Sub: Development of Bundelkhand Expressway (Package-IV) From Baroli Kharka (Dist. Hamirpur) to Saalabad (Dist. Jalaun) (Km 149+000 to Km 200+000) in the State of Uttar Pradesh on EPC Basis. **Reg: To Provide desired details under the Act of Right to Information 2005.**

Ref:

1. UPEIDA's Letter NO. 5205/1045/Env./UPEIDA, dated 06.10.2022
2. Your Letter No. ICT/UPEIDA/BLKD/EW/TL/3933, dated 10.10.2022

Dear Sir,

With reference to above cited subject, we are herewith attaching the details of soil required in our project as Annexure-1 and the mining permission details of soil utilized are attached as Annexure-2. Further, we would also like to mention that soil has been excavated only to the standard approved depth. All the borrow area corresponding letter summary is also attached herewith as Annexure-3 for your ready reference.

This is for your information, record and further necessary action please. Thanking you and assuring best of our services at all times.

With regards,

For Gawar Construction Limited

Authorized Signatory

Enc: As Above

Copy to:

1. The Executive Engineer, UPIEDA, PIU -4, Orai. U.P.
2. The Resident Engineer, ICT Pvt. Ltd., Orai, U.P.
3. Gawar Construction Limited, H.O., Gurgaon, Haryana.

**Consultancy Services of Authority's Engineer for Supervision of 'Bundelkhand Expressway Project'
(Package IV to Package VI) in the state of Uttar Pradesh on EPC basis**

ICT/UPEIDA/BLKD/EW/TL/ 3810

Date: 13.09.2022

To,
The Chief General Manager,
Uttar Pradesh Expressways,
Industrial Development Authority,
C-13, Second Floor, Paryatan Bhawan,
Vipin Khand, Gomti Nagar, Lucknow – 226010
Email- be.upeida@gmail.com

Sub:- Consultancy Services for acting as Authority's Engineer "For Supervision of Package- IV of Bundelkhand Expressway" From Barolikharka Dist. Hamirpur to Saalabad Dist. Jalaun Ch. 149+000 to 200+000, in the State of Uttar Pradesh on EPC Basis- **PIL by Mr. Arun Kumar Tiwari.- Reg.**

Ref:- Your letter no. 309/UPEIDA/20/1819/Tech, dated-24.08.2022

Dear Sir,

This is with reference to your letter cited regarding the letter dated 03.08.2022 from Mr. Arun Kumar Tiwari. In this regard our observations are as under:-

1. It is informed that no substandard work has been done in the construction of Bundelkhand Expressway Project as claimed by the petitioner. All the works have been executed using materials confirming to the requirements of the specifications and IRC guidelines. The works has been carried out at site under strict supervision of Authority, Authority's Engineer and ETA officials and no compromise has been done with the quality of the works. The soil used in the construction of the Embankment/Subgrade works has been thoroughly checked from the samples collected from the borrow area and the material confirming to the required specifications has been used in the permanent works. As such the petitioner claim for use of black cotton soil is baseless and incorrect.
2. No overloaded trucks have moved over the Gram Narchha road as claimed by the petitioner. The PWD roads used by the Construction Equipment's of the EPC Contractor have been successfully repaired as per the Joint Inspection report carried out with the PWD Department.
3. As informed by the EPC Contractor vide letter GCL/Bundelkhand/F-509/AE/2022-23/2214 dated 25.08.2022, the petitioner was continuously creating hurdles in the construction of the Expressway works and was blackmailing the officials and sub-Contractors working in the Expressway. The EPC has registered a FIR along with UPEIDA PIU Officials against petitioner to continue the work of Expressway without any hurdles so as to complete the Expressway works within stipulated time frame. The case is still open at district court. A copy of the FIR is hereby attached for your ready reference.

Contd....2



Innovative, Creative & Technologically Sustainable Infrastructure Solutions

CIN : U74899DL1987PTC026913
Regd. Office : A-8, Green Park, New Delhi-110 016, INDIA
Tel: +91-11-40883000 Fax :+91-11-26855252

Team Leader Office:
C/o Mr. Avindra Kumar Ojha
3785, Ram Nagar, Near Chaudhary Charen Singh

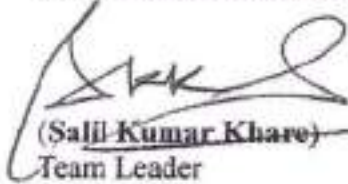
**Consultancy Services of Authority's Engineer for Supervision of 'Bundelkhand Expressway Project'
(Package IV to Package VI) in the state of Uttar Pradesh on EPC basis**

-2-

Thanking you and assuring you of our best services all the times.

Yours truly,

For Intercontinental Consultants & Technocrats Pvt Ltd


(Saji Kumar Khare)
Team Leader

Encl:- Contractors letter and FIR copy.

Copy to:-

1. The Chief Executive Officer, UPEIDA, Lucknow.
2. The Chief Engineer, UPEIDA, Lucknow.
3. The Authority Engineer, ICT Pvt. Ltd. New Delhi.
4. Executive Engineer, PIU-4, Orai - in response to your letter no. 1054 dated 30/08/2022.
5. Authorized Signatory, Pkg-4, Gawar Construction Ltd.



Innovative, Creative & Technologically Sustainable Infrastructure Solutions

CIN : U74899DL1987PTC026913
Regd. Office : A-8, Green Park, New Delhi-110 016, INDIA
Tel: +91-11-40863000 Fax: +91-11-26855252

Team Leader Office:
C/o Mr. Anindra Kumar Ojha
3785, Ram Nagar, Near Chaudhary Charan Singh


GAWAR
 CONSTRUCTION LIMITED

 SF-01, JMD Galleria,
 Sector-48, Sohna Road,
 Gurgaon - 122001 (Haryana)
 Ph.: (0124) 4854000
 Fax: (0124) 4854001/02
 Web: www.gawar.in
 E-mail: gcl@gawar.in

An ISO 9001:2008 Certified Company

GCL/Bundelkhand/F-509/AE/FY2022-23/2255
Date: 13.09.2022
To,
The Team Leader

 Intercontinental Consultant and Technocrats Pvt. Ltd.
 Bundelkhand Expressway Project PKG-IV
 Orai, (Uttar Pradesh)

Sub: Development of Bundelkhand Expressway (Package-IV) From Baroli Kharka (Dist. Hamirpur) to Saalabad (Dist. Jalaun) (Km 149+000 to Km 200+000) in the State of Uttar Pradesh on EPC Basis. **PIL by Mr. Arun Tiwari.**
Ref:

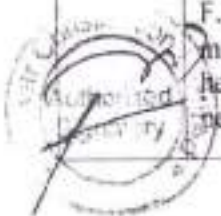
1. Your Letter No. ICT/UPEIDA/BLKD/EW/TL/3761, dated 30.08.2022
2. Your E-Mail on dated 26.08.2022 @ 04:48 PM
3. Our Letter No. GCL/Bundelkhand/F-509/AE/FY2022-23/2214 dated 25.08.2022
4. Your Letter No. ICT/UPEIDA/BLKD/EW/TL/3737, dated 24.08.2022
5. PIU-04 Letter No. 1041/UPEIDA/PIU-04/TECH/22-23, dated 22.08.2022

Dear Sir,

With reference to the above cited subject, we would like to inform you that no substandard works has been done as claimed by petitioner and all the work has been executed under the supervision of the Authority, Authority's Engineer's, PIU's & ETA Officials as per the specifications and IRC guidelines. Further, proper verified and duly signed documentation has been submitted after completion of each work by following all the necessary steps and procedure of execution of works and tests. As the petitioner claims that the contractor has damaged the link road, in this regard we would like to say that the above said link road was in between the alignment of the expressway and the link road that the petitioner is talking about was passing over by the Bundelkhand Expressway, so it was pertinent that road had to be removed and a new service road (7m wide) was constructed and we tried to explain the same thing to the petitioner but he was neither agree nor trying to understand the fact. In continuation, we would also like to state that the petitioner was continuously creating hurdles in the construction of the expressway and was blackmailing the officials and earth work contractors working in the expressway and same has been reported to the UPEIDA officials also by the EPC contractor. As, this project expressway was always on top priority and prestigious project for Uttar Pradesh Government, we have registered a FIR along with UPEIDA PIU Officials against petitioner to continue the work of expressway without any hurdles so we can complete the expressway in stipulated time frame. The case is still open at district court and we are also perusing the court for the regular statements regarding the above said matter. A copy of the FIR is hereby attached for your ready reference. Further, we are hereby submitting our point wise response to the PIL filed by petitioner, as you desired by your Letter No. (1) on dated 30.08.2022, which are hereby undermentioned:

S.N.	Petitioner Allegations in PIL	Our Response on PIL
1	That the present writ petition is the first writ petition being filed by the petitioner with regard to the cause of action involved in this writ petition. No earlier writ petition has been filed by the petitioner in this regard before this Hon'ble court	

2	That this is the first public interest litigation filed by the petitioner before this Hon'ble court. No other Public Interest Litigation is pending or decide before this Hon'ble court or any other court of justice on same cause of action	
3	The petitioner has not been received with a caveat application on behalf of any respondents for opposing the present writ petition	
4	That the petitioner is the social worker and voter and villager of the Gram Narchha, Post Nunsai, District Jalaun	
5	That the brief of the case is that one Bundelkhand Expressways have been inaugurated by Prime Minister of India, the said expressway has been begin from Chitrkoot to Etawah	
6	That in said Expressways many irregularities have been found in construction of said expressways. Link road has been damaged due to over loading of raw material whom used for construction of Expressway	No substandard works has been done as claimed by petitioner and all the work has been executed under the supervision of the Authority, Authority's Engineer's, PIU's & ETA Officials as per the specifications and IRC guidelines
7	That the petitioner has been submitted an application before the executive engineer, P.W.D. Jalaun and has issued a letter on 29.05.2022 to the petitioner that you have banned the overloaded trucks of raw materials. A copy of letter dated 29.05.2020 of Executive Engineer, P.W.D. Jalaun as ANNEXURE NO. 1 to this Writ petition	No written guidelines for the said expressway have been received to the PIU (UPEIDA) or any officials concerned with the Bundelkhand Expressway.
8	That the petitioner has been went to stop the overloaded trucks of raw materials, then project in charge has ignored the letter of the executive engineer and said that this letter is forged and thereafter he has misbehaved to the petitioner	No overloaded trucks have been utilized in the construction for any approach road, the movement of trucks has been done in the alignment only which is in possession of UPEIDA's land and no such written instruction has been received through P.W.D. or government department to the UPEIDA and execution agencies.
9	That the petitioner has send a letter under R.T.I. dated 29.05.2020 before the information Officer, UPEIDA Lucknow U.P. and demanded some relevant questions for illegal construction of said expressways. A copy of letter under R.T.I. is filed here with and marked as ANNEXURE No. 2 this writ petition.	
10	That the information Officer UPEIDA has not provided any reply of the said R.T.I. then the petitioner has moved an application dated before the Appellate Authorities, Chief Engineer, U. P. Expressways Industrial Development Authority, Gomti Nagar, Lucknow. A copy of letter under R.T.I. to the appellate authorities is filed here with marked as ANNEXURE No. 2 this writ petitions	
11	That till dated no reply or any letter issued by the appellate authorities to the petitioner.	
12	That the petitioner and other villagers have met to the project in charge and said that Black Soil (Kali Mitti) has been used in entire construction work of Bundelkhand Expressways, which is not proper and not good for standard parameter for construction of any Expressway but said that you have obstructed the work of Bundelkhand Expressways. He further said that I have lodged F.I.R. against you. Photo Copies of Overloaded Trucks and making unnatural ponds in agriculture fields are being filed herewith and marked as ANNEXURE NO. 4 to this writ petition.	None of the villagers or representative of villagers met at our office regarding this issue. Further, the soil used in the construction of Bundelkhand Expressway was tested with various soil test in supervision of Authority's Engineer's Officials and properly documented and verified every layer of earthwork, also the soil is used only from verified and approved borrow areas according to the IRC guidelines.

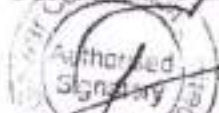


13	That it is also pertinent to mention here that both side of Expressways 10 to 15 feet soil have been taken from earth and due to this act both side pond has been prepared of the land of the formers.	EPC contractor never excavate the illegal soils outside the ROW of the project expressway and followed all the mining guidelines of mining department.
14	That the petitioner and other villagers has been meet personally and submitted application before concerned officers of the expressways but they have not taken any action against project in charge.	-
15	That no hope to stop the illegal construction of Bundelkhand Expressways the petitioner has lastly submitted an application/representation on 03.08.2022 before the District Magistrate, Jalaun and Senior Manager Bundelkhand Expressway, P.I.U. 4 & 5, Konch Road, Jalaun By-Pass, UPEIDA, Orai for taken action. A copy of application/representation dated 03.08.2022 is being filed here with and marked as ANNEXURE NO. 5 to this writ petition.	No illegal work has been done in construction of Bundelkhand Expressway. The EPC Contractor has entitled to construct the said project expressway as per the contract agreement ref: 5703/UPEIDA/2019/801/Agreement dated 28.11.2019
16	That the petitioner and other villagers have meet personally to the respondent no. 2 but he has not taken any action against to the project in charge	-
17	That the petitioner has meet many times before respondent but they have not taken any action against the private respondent then the petitioner has sent registered letter before respondent's time to time.	-
18	That above facts and circumstances kindly direct the respondents to enquire the construction of Bundelkhand Expressway and decide the representation dated 03.08.2022 (Annexure No. 4), otherwise the petitioner shall suffer irreparable loss and injury	-
	That the petitioner has no equal efficacious alternative remedy than to file the present writ petition under article 226 of the constitution of India and other following grounds	-

This is for your information, record and further necessary action please. Thanking you and assuring our best professional services always

With regards

For Gawar Construction Limited



Authorized Signatory

Copy to:

1. The Chief General Manager, UPEIDA, Lucknow
2. The Authority Engineer, ICT Pvt Ltd, New Delhi
3. The Executive Engineer, UPIEDA, PIU -4
4. The Resident Engineer PKG 4, ICT Pvt. Ltd.



GAWAR
CONSTRUCTION LIMITED

An ISO 9001:2008 Certified Company

GAWAR CONSTRUCTION LIMITED

SF-01, JMD Galleria,
Sector-48, Sohna Road,
Gurgaon - 122001 (Haryana)
Ph.: (0124) 4854000
Fax: (0124) 4854001/02
Web: www.gawar.in
E-mail: gcl@gawar.in

GCL/Bundelkhand/F-509/AE/FY2022-23/2233

Date: 27.08.2022

To,

The Team Leader

Intercontinental Consultant and Technocrats Pvt. Ltd.
Bundelkhand Expressway Project PKG-IV
Orai, (Uttar Pradesh)

Sub: Development of Bundelkhand Expressway (Package-IV) From Baroli Kharka (Dist. Hamirpur) to Saalabad (Dist. Jalaun) (Km 149+000 to Km 200+000) in the State of Uttar Pradesh on EPC Basis. PIL by Mr. Arun Tiwari.

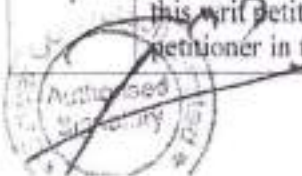
Ref:

1. Your E-Mail on dated 26.08.2022 @ 04:48 PM
2. Our Letter No. GCL/Bundelkhand/F-509/AE/FY2022-23/2214 dated 25.08.2022
3. Your Letter No. ICT/UPEIDA/BLKD/EW/TL/3737, dated 24.08.2022
4. PIU-04 Letter No. 1041/UPEIDA/PIU-04/TECH/22-23, dated 22.08.2022

Dear Sir,

With reference to the above cited subject, we would like to inform you that no substandard works has been done as claimed by petitioner and all the work has been executed under the supervision of the Authority, Authority's Engineer's, PIU's & ETA Officials as per the specifications and IRC guidelines. Further, proper verified and duly signed documentation has been submitted after completion of each work by following all the necessary steps and procedure of execution of works and tests. As the petitioner claims that the contractor has damaged the link road, in this regard we would like to say that the above said link road was in between the alignment of the expressway and the link road that the petitioner is talking about was passing over by the Bundelkhand Expressway, so it was pertinent that road had to be removed and a new service road (7m wide) was constructed and we tried to explain the same thing to the petitioner but he was neither agree nor trying to understand the fact. In continuation, we would also like to state that the petitioner was continuously creating hurdles in the construction of the expressway and was blackmailing the officials and earth work contractors working in the expressway and same has been reported to the UPEIDA officials also by the EPC contractor. As, this project expressway was always on top priority and prestigious project for Uttar Pradesh Government, we have registered a FIR along with UPEIDA PIU Officials against petitioner to continue the work of expressway without any hurdles so we can complete the expressway in stipulated time frame. The case is still open at district court and we are also perusing the court for the regular statements regarding the above said matter. A copy of the FIR is hereby attached for your ready reference. Further, we are hereby submitting our point wise response to the PIL filed by petitioner, as you desired by your E-Mail on dated 26.08.2022 @ 04:48 PM, which are hereby undermentioned:

S.N.	Petitioner Allegations in PIL	Our Response on PIL
1	That the present writ petition is the first writ petition being filed by the petitioner with regard to the cause of action involved in this writ petition. No earlier writ petition has been filed by the petitioner in this regard before this Hon'ble court	



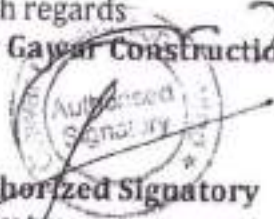
2	That this is the first public interest litigation filed by the petitioner before this Hon'ble court. No other Public Interest Litigation is pending or decide before this Hon'ble court or any other court of justice on same cause of action	-
3	The petitioner has not been received with a caveat application on behalf of any respondents for opposing the present writ petition	-
4	That the petitioner is the social worker and voter and villager of the Gram Narchha, Post Nunsai, District Jalaun	-
5	That the brief of the case is that one Bundelkhand Expressways have been inaugurated by Prime Minister of India, the said expressway has been begin from Chitrkoot to Etawah	-
6	That in said Expressways many irregularities have been found in construction of said expressways. Link road has been damaged due to over loading of raw material whom used for construction of Expressway	No substandard works has been done as claimed by petitioner and all the work has been executed under the supervision of the Authority, Authority's Engineer's, PIU's & ETA Officials as per the specifications and IRC guidelines
7	That the petitioner has been submitted an application before the executive engineer, P.W.D. Jalaun and has issued a letter on 29.05.2022 to the petitioner that you have banned the overloaded trucks of raw materials. A copy of letter dated 29.05.2020 of Executive Engineer, P.W.D. Jalaun as ANNEXURE NO. 1 to this Writ petition	No written guidelines for the said expressway have been received to the PIU (UPEIDA) or any officials concerned with the Bundelkhand Expressway.
8	That the petitioner has been went to stop the overloaded trucks of raw materials, then project in charge has ignored the letter of the executive engineer and said that this letter is forged and thereafter he has misbehaved to the petitioner	No overloaded trucks have been utilized in the construction for any approach road, the movement of trucks has been done in the alignment only which is in possession of UPEIDA's land and no such written instruction has been received through P.W.D. or government department to the UPEIDA and execution agencies.
9	That the petitioner has send a letter under R.T.I. dated 29.05.2020 before the information Officer, UPEIDA Lucknow U.P. and demanded some relevant questions for illegal construction of said expressways. A copy of letter under R.T.I. is filed here with and marked as ANNEXURE No. 2 this writ petition.	-
10	That the information Officer UPEIDA has not provided any reply of the said R.T.I. then the petitioner has moved an application dated before the Appellate Authorities, Chief Engineer, U. P. Expressways Industrial Development Authority, Gomti Nagar, Lucknow. A copy of letter under R.T.I. to the appellate authorities is filed here with marked as ANNEXURE No. 2 this writ petitions	-
11	That till dated no reply or any letter issued by the appellate authorities to the petitioner.	-
12	That the petitioner and other villagers have met to the project in charge and said that Black Soil (Kali Mitti) has been used in entire construction work of Bundelkhand Expressways, which is not proper and not good for standard parameter for construction of any Expressway but said that you have obstructed the work of Bundelkhand Expressways. He further said that I have lodged F.I.R. against you. Photo Copies of Overloaded Trucks and making unnatural ponds in agriculture fields are being filed herewith and marked as ANNEXURE NO. 4 to this writ petition.	None of the villagers or representative of villagers met at our office regarding this issue. Further, the soil used in the construction of Bundelkhand Expressway was tested with various soil test in supervision of Authority's Engineer's Officials and properly documented and verified every layer of earthwork, also the soil is used only from verified and approved borrow areas according to the IRC guidelines.



13	That it is also pertinent to mention here that both side of Expressways 10 to 15 feet soil have been taken from earth and due to this act both side pond has been prepared of the land of the formers.	EPC contractor never excavate the illegal soils outside the ROW of the project expressway and followed all the mining guidelines of mining department.
14	That the petitioner and other villagers has been meet personally and submitted application before concerned officers of the expressways but they have not taken any action against project in charge.	
15	That no hope to stop the illegal construction of Bundelkhand Expressways the petitioner has lastly submitted an application/representation on 03.08.2022 before the District Magistrate, Jalaun and Senior Manager Bundelkhand Expressway, P.I.U. 4 & 5, Konch Road, Jalaun By-Pass, UPEIDA. Orai for taken action. A copy of application/representation dated 03.08.2022 is being filed here with and marked as ANNEXURE NO. 5 to this writ petition.	No illegal work has been done in construction of Bundelkhand Expressway. The EPC Contractor has entitled to construct the said project expressway as per the contract agreement ref: 5703/UPEIDA/2019/801/Agreement dated 28.11.2019
16	That the petitioner and other villagers have meet personally to the respondent no. 2 but he has not taken any action against to the project in charge	
17	That the petitioner has meet many times before respondent but they have not taken any action against the private respondent then the petitioner has sent registered letter before respondent's time to time.	
18	That above facts and circumstances kindly direct the respondents to enquire the construction of Bundelkhand Expressway and decide the representation dated 03.08.2022 (Annexure No. 4), otherwise the petitioner shall suffer irreparable loss and injury	
	That the petitioner has no equal efficacious alternative remedy than to file the present writ petition under article 226 of the constitution of India and other following grounds	

This is for your information, record and further necessary action please. Thanking you and assuring our best professional services always

With regards
For Gayatri Construction Limited

Authorized Signatory

Copy to:

1. The Chief General Manager, UPEIDA, Lucknow
2. The Authority Engineer, ICT Pvt Ltd, New Delhi
3. The Executive Engineer, UPIEDA, PIU -4
4. The Resident Engineer PKG 4, ICT Pvt. Ltd.



GAWAR
CONSTRUCTION LIMITED

An ISO 9001:2008 Certified Company

SF-01, JMD Galleria,
Sector-48, Sohna Road,
Gurgaon - 122001 (Haryana)
Ph.: (0124) 4854000
Fax: (0124) 4854001/02
Web: www.gawar.in
E-mail: gcl@gawar.in

GCL/Bundelkhand/F-509/AE/FY2022-23/2214

Date: 25.08.2022

To,

The Team Leader

Intercontinental Consultant and Technocrats Pvt. Ltd.

Bundelkhand Expressway Project PKG-IV

Orai, (Uttar Pradesh)

Sub: Development of Bundelkhand Expressway (Package-IV) From Baroli Kharka (Dist. Hamirpur) to Saalabad (Dist. Jalaun) (Km 149+000 to Km 200+000) in the State of Uttar Pradesh on EPC Basis. **PIL by Mr. Arun Tiwari.**

Ref: 1. PIU-04 Letter No. 1041/UPEIDA/PIU-04/TECH/22-23, dated 22.08.2022.

2. Your Letter No. ICT/UPEIDA/BLKD/EW/TL/3737, dated 24.08.2022

Dear Sir,

With reference to the above cited subject, we would like to inform you that no substandard works has been done as claimed by petitioner and all the work has been executed under the supervision of the Authority, Authority's Engineer's, PIU's & ETA Officials as per the specifications and IRC guidelines. Further, proper verified and duly signed documentation has been submitted after completion of each work by following all the necessary steps and procedure of execution of works and tests. As the petitioner claims that the contractor has damaged the link road, in this regard we would like to say that the above said link road was in between the alignment of the expressway and the link road that the petitioner is talking about was passing over by the Bundelkhand Expressway, so it was pertinent that road had to be removed and a new service road (7m wide) was constructed and we tried to explain the same thing to the petitioner but he was neither agree nor trying to understand the fact. In continuation, we would also like to state that the petitioner was continuously creating hurdles in the construction of the expressway and was blackmailing the officials and earth work contractors working in the expressway and same has been reported to the UPEIDA officials also by the EPC contractor. As, this project expressway was always on top priority and prestigious project for Uttar Pradesh Government, we have registered a FIR along with UPEIDA PIU Officials against petitioner to continue the work of expressway without any hurdles so we can complete the expressway in stipulated time frame. The case is still open at district court and we are also perusing the court for the regular statements regarding the above said matter. A copy of the FIR is hereby attached for your ready reference.

This is for your information, record and further necessary action please. Thanking you and assuring our best professional services always

With regards,

For Gawar Construction Limited

Authorized Signatory

Copy to:

1. The Chief General Manager, UPEIDA, Lucknow
2. The Authority Engineer, ICT Pvt Ltd, New Delhi
3. The Executive Engineer, UPIEDA, PIU -4
4. The Resident Engineer PKG 4, ICT Pvt. Ltd.

10/5/2020

एक संप्रदाय के निर्माण कार्य के अन्तर्गत
 कार्य-सूचना / अवरोध / बाधक उत्पन्न
 करने का निमित्त है कि
 5/5/20
 गावड़ कुम्हारकसु विभीटेड को भिन्ना है। यह कार्य 15/01/20
 श्रुत किया गया है। यह कार्य उत्तर प्रदेश के कुम्हारकसु क्षेत्र
 विकास हेतु श्रुत किया गया है। यह एक बहुत ही प्रसिद्ध
 प्रोजेक्ट है जिसकी गुणवत्ता को देखकर, UPEIDA के
 अधिकारियों द्वारा सतत रूप से की जाती है यह
 मुख्यमंत्री जी का ड्रीम प्रोजेक्ट है, इस एक संप्रदाय के
 निर्माण में किलो. मीटर 174 पर झासी-कानपुर रोड NH-27
 एक बड़ा इन्टर-वेन्ज बन रहा है, यह एक संप्रदाय विभिन्न
 ग्रामों से निकल रहा है। इस कार्य के गुणवत्ता की जांच
 विभिन्न एजेंसी के द्वारा की जा रही है, यह विभिन्न
 ग्रामों को जोड़ने के लिए सरकिस रोड भी दी गई है,
 पिछले कुछ दिनों से - अकण तिवारी ग्राम-भरछा मोड़ नं०
 9721605555 तहसील उरई जिला जालौन-उत्तर प्रदेश
 तथा, लक्ष्मी तिवारी, मनीष तिवारी एवं शंकर तिवारी द्वारा
 रात एक संप्रदाय के निर्माण में लगातार बाध उत्पन्न कर रहे हैं।
 से लगातार इस एक संप्रदाय में कार्य कर रहे अधिकारियों
 तथा मिट्टी के ठेकेदारों को व्यथित कर रहे हैं।

अगला इस बात पर दखल देते हैं कि हम इनकी बीच में कर मिट्टी का कार्य करें, ये हर संभव प्रयास कर रहे हैं कि सहकारी कार्य में बाधा उत्पन्न करके तबब डालने से कि भाँगा कर रहे हैं। तथा पैमाने के तहत धरती धरती दे रहे हैं। आज दिनांक 30/05/2020 को इन सभी में NH-27 के इन्टरचेंज के कार्य में लगे हुए ठेकेदारों की गाड़ियों को नरका ग्राम के मार्ग पर पातालपुरी हनुमान जी के मन्दिर के पास रोक दिया गया तथा हमारे द्वारा समझाये जाने के बावजूद भी यह रास्ता आगे से निर्माण के बाद बन्द किया जाना है। इन्होंने भीड़ इकट्ठा करके रुकवा दिया है। यहाँ पर कार्य कर रहे सभी ठेकेदार, इंजीनियर सुबानाइय्य इस बात से अवगत हो चुके हैं, तथा यहाँ कार्य बन्द हो गया है, हमने इसकी जानकारी UPEIDA के बरिष्ठ अधिकारियों को हेल्पीफोन के द्वारा दे दी है। तथा किसी प्रकार की अशान्त घटना ना हो, तथा यह निर्माण कार्य सतत रूप से चलता रहे इसके लिए आपके द्वारा लिखित दिनागत दर्ज करवा रहे हैं,

कृपया उचित संज्ञान लें

भवदीय

Father's Name - Mr. S. K. Sharma *राजेश कुमार*

Ho. No. 191/26, New colony

Ramganj Ajmer (Rajasthan)

Pin 305001

Thana :- Ramganj

राजेश कुमार
 गावड़ कन्सल्टन्स लिमीटेड.
 प्लॉट नंबर 03 एनएच 27
 सीनियर प्रोजेक्ट मैनेजर
 पेंशन - 4
 Mob: 91 98 30 6666

Case Diary Details प्रकरण दैनिकी का विवरण

Case Diary No. (प्रकरण दैनिकी नं.): CD/ई
FIR No. (प.पु.रि. नं.): 0117
P.S. (पता): एट

Case Diary Supplementary No. (प्रकरण दैनिकी पूरक नं.):
Date (दिनांक): 30/05/2020
District (जिला): जालौन

1. General Information (सामान्य जानकारी)

- a) Date of Preparing the Case Diary (प्रकरण दैनिकी तैयार करने की दिनांक): 30/05/2020
b) Start time of Investigation (जांच प्रारंभ समय): 18:30 बजे
c) End time of Investigation (जांच अंत समय): 20:00 बजे
d) Places Visited (स्थानों का दौरा किया):
घाना एट क्षेत्र

e) Investigation Brief (जांच संहिता):

मु.पु.सो. 117/20 धारा 386/353/341/506 IPC धारा एट जालौन जिले में घटना 30/05/2020 समय 10:00 बजे घटित हुई।
30/05/2020 समय 18:04 बजे घटना स्थल इसी उर्ई हार्डवेयर पर बंद नरका दूरी 10 किमी घाटी श्री धंकाज शर्मा पुत्र एस के शर्मा नि.0
सीनियर प्रोसेक्यूट मैनेजर फेकेज 4 डायल कन्स्ट्रक्शन लि.0 मुन्टेलखण्ड एक्सप्रेस एट जालौन बस अड्डा अरुण तिवारी पुत्र स्व.0 श्याम विहारी तिवारी,
ललना तिवारी पुत्र पुत्र विहारी तिवारी, मनीष तिवारी पुत्र दिनेश तिवारी, राजेश तिवारी पुत्र कुंज विहारी तिवारी नि.0 गण नरका धाना एट जिला
जालौन एट नि.0 धाना नि.0 उर्ईबीमान जी मुन्टेलखण्ड उपरोक्त धाना हाजा पर पंजीकृत होकर विवेचना मु.पु.सो. 30/05/2020 का सुपुर्द हुई है
धाना कन्स्ट्रक्शन से नकनचिक कन्स्ट्रक्शन प्राप्त हुई अज्ञातोंका चार नरका सीडी किया जा रहे है

2. Major Task Performed (मुख्य कार्य प्रस्तुत किया)

S.No. (स.न.): 1

- a) Major Task Performed (मुख्य कार्य प्रस्तुत किया): अपराध विवरण पत्र
b) Witness Name (गवाह का नाम):
c) Relative Name (रिश्तेदार का नाम):
d) Age (उम्र):
e) Address (पता):

House No. (मकान संख्या):
Colony/Locality/Area
(कोलोनी/इलाका/क्षेत्र):
Tehsil/Block/Mandal
(तहसील/ब्लॉक/मंडल):
State (राज्य):
Pincode (पिन संख्या):

Street Name (गली का नाम):
Village/Town/City
(ग्राम/नगर/शहर):
District (जिला):

Police Station (पुलिस स्टेशन):
Country (देश):

6) Description (विवरण):

व्यवस्था. पेज 1 दिनांक 30/05/2020 सेवा में श्री धाना धाना नरकारी अधिकारी महोदय धाना एट जिला जालौन उत्तर प्रदेश विषय
मुन्टेलखण्ड एक्सप्रेस वे के निर्माण कार्य में अवरुध / व्यवधान उत्पन्न करने वाला सरकारी कार्य रोकना महोदय सेवा में निवेदन है कि
मुन्टेलखण्ड एक्सप्रेस वे के फेज 4 का गायड कन्स्ट्रक्शन लिमिटेड को मिला है यह कार्य 15/01/20 से शुरू किया गया है. यह कार्य उत्तर
प्रदेश के मुन्टेलखण्ड क्षेत्र के विकास हेतु शुरू किया गया है. यह एक बहुत ही प्रतिष्ठित प्रोजेक्ट है जिसकी गुणवत्ता को देख रख
UPEIDA के वरिष्ठ अधिकारियों द्वारा सतत रूप से की जाती है। यह माननीय मुख्यमंत्री जी का डीम प्रोजेक्ट है इस एक्सप्रेस वे के
निर्माण में फिलो 174 पर इसी कानपुर रोड एन एच 27 पर एक बड़ा इन्टर चेंज बन रहा है यह एक्सप्रेसवे विभिन्न ग्रामों से निकल
रहा है इस कार्य की गुणवत्ता की जांच विभिन्न एजेंसीज के द्वारा की जा रही है यहां विभिन्न ग्रामों को जोड़ने के लिए सर्विस रोड भी टी गयी
है फिलहाल छ टिनो से अरुण तिवारी श्याम नरका मो.0 नं.0 9721605555 तहसील उर्ई जिला जालौन उत्तर प्रदेश तथा ललना तिवारी, मनीष
तिवारी एट गजेंद्र तिवारी द्वारा सतत से एक्सप्रेस वे के निर्माण में बाधा उत्पन्न कर रहे हैं ये लगातार इस एक्सप्रेस वे में कार्य कर रहे
अधिकारियों तथा मिट्टी के टेस्टिंगों को ब्लैक मेल कर रहे हैं पेज 2 ये लगातार इस बाधा पर टिप्पणी देते हैं कि हमें इनको बीच में रख कर मिट्टी
का कार्य कर रहे हैं हमें प्रमाण प्रमाण कर रहे हैं कि सरकारी कार्य में बाधा उत्पन्न करके टिप्पणी डाल के पैसे की मांग कर रहे हैं तथा पैसा न देने पर
हत्या की धमकी दे रहे हैं। आज दिनांक 30/05/2020 को इन सभी ने एन एच 27 के इन्टर चेंज के कार्य में लगे हुए ठेकेदारों की गाड़ियों
का नरका ग्राम के मार्ग पर पताल पुरी हनुमान जी के मंदिर के पास रोक दिया गया तथा हमारे द्वारा समझाये जाने के बावजूद भी यह रास्ता
आगे से निर्माण के बाट बंट किया जाना है. इन्होंने भीड़ इकट्ठी करके रोकवा दिया है यहां पर कार्य कर रहे सभी ठेकेदार, इन्जीनियर, सुपर
वाइजर इन बाधा में भयभीत हो चुके हैं तथा यहां कार्य बंद हो गया है हमने इसकी जानकारी UPEIDA के वरिष्ठ अधिकारियों को टेलीफोन के
द्वारा दे दी है तथा किसी प्रकार की अप्रिय घटना ना हो तथा यह निर्माण कार्य सक्षम रूप से चलता रहे इसके लिए आपके पास लिखित
रिपोर्ट दर्ज करवा रहे हैं कृपया उचित सजान में भयदीग धंकाज शर्मा एस.0 डी.0 अपेजी अरुण तिवारी गायड कन्स्ट्रक्शन लिमिटेड मुन्टेलखण्ड
एक्सप्रेस वे सीनियर प्रोसेक्यूट मैनेजर फेकेज 4 मो.0 नं.0 9198306606 धाना का नाम श्री एस.0 के.0 शर्मा मूल पता मो.0 नं.0 191/26 न्यू
जालौनी एम गज धाना रामगज अजमेर राज श्याम फिन.0 305001 पेज 3 पतिलिनि जिलाधिकारी उर्ई (फार नैससरी एक्शन) 2 एस.0
की.0 उर्ई (फार नैससरी एक्शन) 3 सी.ई.ओ. UPEIDA 4 सी.ई.ओ. UPEID 5 सी.ई.ओ. फेकेज 4 UPEIDA प्रश्न आपने अभिगण के पिता का नाम

500

Handwritten signature/initials.

घटना का समय तहरीर में अंकित नहीं किया है इस सम्बन्ध में आपका क्या कहना है उत्तर अभि० गण के पिता का नाम होने से घटना आज समय जमीन 10 बजे टिन की है नोट में हे० का० 05 गुरदेव सिंह प्रमाणित करता है कि तहरीर की नकल अधिकाधिक

S.No.(क्र.सं.) : 2

a) Major Task Performed (मुख्य कार्य प्रस्तुत किया) : एक आईआर दर्ज

b) Witness Name(गवाह का नाम) :

c) Relative Name(रिश्तेदार का नाम) :

d) Age(उम्र) :

e) Address (पता) :

House No.(घरका नं०) :

Colony/Locality/Area

(कोलोनी/लोकल/अरिया)

Tehsil/Block/Mandal

(तहसील/ब्लॉक/मंडल) :

State (राज्य) :

Pincode (पिन नं०) :

Street Name(गली का नाम) :

Village/Town/City

(ग्राम/नगर/शहर) :

District (ज़िला) :

Police Station(पुलिस स्टेशन) :

Country(देश) :

f) Description(विवरण) :

नवजयंत - इस समय श्री पंकज शर्मा पुत्र श्री एस० के शर्मा नि० सीनियर प्रोजेक्ट मैनेजर पैकेज 4 गावड कान्ट्रबस निमीटेड बुन्देलखण्ड एक्सप्रेस वे मूल पता न० 191/26 न्यू कालोनी रामगंज थाना राम गंज जिला अजमेर राज स्थान मो० न० 9198306666 मय हवाई एअर एन० सिंह पुत्र श्री० सिंह नि० घटेल नगर थाना कोतवाली उरई मो० न० 9452176877 व श्री आर० सी० वर्मा पुत्र श्री शर्मा का शर्मा मो० न० 128/657 वाई ब्याक फिटवर्ड नगर बालपुर नगर मो० न० 9450154116 के उपस्थित थाना कार्यालय आफर एन एअर एन० के अंकित करते हुए अक्टोफ के जीवन को भयस्तकर / जीवन के गम्भीर खतरे में डालकर अवैध पैसों की मांग करना व उक्त कार्य में निरुद्ध होने के कार्य में लगी गाड़ियों को अवरोध बन पूर्वक धडी करफर रास्ते में अवरोध उत्पन्न करने / रास्ता रोक देने व निर्माण कार्य में लगे अर्थिकीय व अर्थिकीयों में भय व माहौल ब्याप्त करने व जाल माल की धमकी देने के सम्बन्ध में थिरुड अरुण तिवारी पुत्र अजगत नि० राम नरछा थाना एट जनपद जालौन मो० न० 9721605555 आदि 04 नकर के है लाकर दाखिल किये कि दाखिला प्रा० पत्र के आधार पर मो० न० 117/20 धरा 386/353/341 /506भा० टा० नि० ता० घटना 30/5/2020 समय करीब 10 बजे टिन सुचना इमरोजा समय रफ्त होना घटना स्थल बहुत राम नरछा हाइवे पर सफलता 10कि० मी० जागिय उत्तर वमुदैयत श्री पंजल शर्मा पुत्र श्री एस० के शर्मा नि० सीनियर प्रोजेक्ट मैनेजर पैकेज 4 गावड कान्ट्रबस निमीटेड बुन्देलखण्ड एक्सप्रेस वे मूल पता न० 191/26 न्यू कालोनी रामगंज थाना राम गंज जिला अजमेर राज स्थान मो० न० 9198306666 बनाम 1 अरुण तिवारी पुत्र अजगत नि० राम नरछा थाना एट जनपद जालौन 2 जनपद तिवारी पुत्र अजगत नि० राम नरछा थाना एट जनपद जालौन 3 मनीष तिवारी पुत्र अजगत नि० राम नरछा थाना एट जनपद जालौन 4 संजय तिवारी पुत्र अजगत नि० राम नरछा थाना एट जनपद जालौन याफलीशी उ० नि० श्री गणेश प्रसाद मिश्रा के धर्मीकृत किया गया तकमीला सम्बन्धित रजि० में किया व कराया जा रहा है डेली कडम रिपोर्ट इस्साल होगी घटना की सूचना जरिये आर० टी० सेंट कन्ट्रोल के माध्यम से सम्बन्धित अक्सराल घावा को टी का रही है नकल एअर आई० आर० प्रति कम्प्युटर राइज्ड हवाने वाटी मुकटमा के थाने से मय हमराहीयान के नकल किया गया नकल थिक व नकल रफ्त वास्ते थिवेधना व कार्यवाही अधिर थिवेधक को आने पर टी जायेगी। मूल तहरीर जिसमें घटना का सम्पूर्ण विवरण अंकित है संलग्नक मूल एअर आई० आर० में किया गया जिसे कब उचित माध्यम से जरिये डाक सम्बन्धित कोर्ट एअर की जायेगी।

S.No.(क्र.सं.) : 3

a) Major Task Performed (मुख्य कार्य प्रस्तुत किया) : अन्य

b) Witness Name(गवाह का नाम) :

c) Relative Name(रिश्तेदार का नाम) :

d) Age(उम्र) :

e) Address (पता) :

House No.(घरका नं०) :

Colony/Locality/Area

(कोलोनी/लोकल/अरिया)

Tehsil/Block/Mandal

(तहसील/ब्लॉक/मंडल) :

State (राज्य) :

Pincode (पिन नं०) :

Street Name(गली का नाम) :

Village/Town/City

(ग्राम/नगर/शहर) :

District (ज़िला) :

Police Station(पुलिस स्टेशन) :

Country(देश) :

f) Description(विवरण) :

श्री राम के पता नवजयंत में मुकदमा टांगने के संबंध में वाटी का फकर शर्मा मौजूद है शुभाचर कर पयान अंकित किया जा रहा है

S.No.(क्र.स.): 4

a) Major Task Performed (मुख्य कार्य प्रस्तुत किया): धारा 161 (टड प्रक्रिया संहिता) के अंतर्गत साक्षी का कथन/व्याख्यान

b) Witness Name(गवाह का नाम): श्री पंकज शर्मा

c) Relative Name(रिश्तेदार का नाम): पुत्र सन्तोष कुमार

d) Age(उम्र): 38 साल

e) Address (पता):

House No.(मकान संख्या):

Colony/Locality/Area

(वंतनी/इलाका/क्षेत्र): मकान नं० 151/26

Tehsil/Block/Mandal

(तहसील/ब्लॉक/मंडल):

State (राज्य): राजस्थान

Pincode (पिन संख्या):

Street Name(गली का नाम):

Village/Town/City

(ग्राम/नगर/शहर): राम गंज

District (ज़िला): अजमेर

Police Station(पुलिस स्टेशन): रामगंज

Country(देश): भारत

f) Description(विवरण):

व्याख्यान यादों ... बटरियाफत श्री पंकज शर्मा पुत्र सन्तोष कुमार शर्मा नि० मुहल्ला राम गंज मकान नं० 151/26 थाना राम गंज जिला अजमेर (राजस्थान) हाल 0 पैकेज 4 गावड कान्ट्राक्शन लिमिटेड बुन्देल खण्ड एक्सप्रेस वे हरदोई गुजर रोड थाना एट जिला जालोन ने बताया कि मेरी उम्र करीब 38 वर्ष है मे पैकेज 4 गावड कान्ट्राक्शन कंपनी मे सीनियर प्रोजेक्ट मैनेजर के पद पर नियुक्त ह बुन्देलखण्ड एक्सप्रेस वे का कार 15.01.2020 से शुरू हुआ है यह कार्य उत्तर प्रदेश के बुन्देल खण्ड क्षेत्र के विकास हेतु अति महत्वपूर्ण है जोकि मानीय मुख्यमंत्री जी 30प्र० सरकार का अति प्रतिष्ठित डीम प्रोजेक्ट है इस एक्सप्रेस वे के निर्माण मे 174 किलो० मीटर पर झांसी कानपुर हाईवे एन एच 27 एक बड़ा इण्टर चेंज बन रहा है यह एक्सप्रेस वे विभिन्न ग्रामो से निकल रहा है जिसकी गुणवत्ता की जांच विभिन्न एजेन्सीज के द्वारा की जा रही है जिसमे पडने वाले ग्रामो को जोडने के लिये सर्विस रोड भी टी जा रहा है कार्य प्रारम्भ के बाद से पिछले कुछ दिनों से ग्राम नरछा नि० अरुण कुमार तिवारी जिनका मो० नं० 9721605555 है प्रोजेक्ट से सम्बन्धित ठेकेदार व अन्य कार्यकर्ता के साथ ही प्रोजेक्ट के अधिकारी स्तर पर भी एक्सप्रेस वे के निर्माण कार्य के प्रति अनावश्यक रूप से आरोप प्रत्यारोप कर मानसिक रूप से कार्य करने के प्रति समस्या उत्पन्न कर दबाव सा बनाया जाने लगा इन प्रोजेक्ट मे मिट्टी के भराव का काम चल रहा है मिट्टी के कार्य से जुड़े ठेकेदारो पर अरुण कुमार तिवारी द्वारा अपने साक्षियों के सहित अपने लाभ की शर्तों को रख कर उन्हें मानने के लिये दबाव बनाते हुये अनावश्यक रूप से आरोप प्रत्यारोप करके ब्लेक मेलिंग करने लगा बैसा की प्रोजेक्ट से जुड़े ग्राम नरछा की ओर से आने वाले प्रोजेक्ट मे मिट्टी के भराव के कार्य ठेका लेने वाले ठेकेदार श्री विजय देश बाल पुत्र रणवीर सिंह नि० लाडोत थाना रोहतक जिला रोहतक हरियाण एव SSBC Group के सुपरवाइजर श्री मनोज वाजपेई पुत्र मुजु लाल नि० 2 डो 578 आवास विकास हंस पुरम थाना नीवस्ता जिला कानपुर नगर को सतों न मानने पर उन्हें जान से मारने की धमकी व कार्य में लगे टको आदि को नष्ट कर के कार्य बाधित करने के धमकी पर ठेकेदारो ने भय का वीतावरण उत्पन्न हुआ और नियत समयवाची में कार्य जो पूरे करने का स्वयं की मजबूरी मानते हुये अरुण कुमार तिवारी को स्वयं के द्वारा प्रोजेक्ट मे डालने वाली क्रय की गयी मिट्टी मे से अरुण कुमार तिवारी की डब्बा के अनुरूप 11 रात मे 1520 टैक्टर मिट्टी प्रदान की गयी जो अरुण कुमार तिवारी द्वारा ठेकेदारो पर दबाव बना कर भय मे डाल कर अवेध रूप से अनुरोध प्राप्त किया गया इसके साथ ही ठेकेदारो पर प्रोजेक्ट का कार्य चलने तक प्रतिमाह रुपये उपलब्ध कराये जाने का भी दबाव बनाया गया उसे भी ठेकेदारो द्वारा अपने प्रोजेक्ट कार को पूरा करने देने के लिये अरुण कुमार तिवारी को 1010 हजार रुपये प्रति माह टिये जान के तय्य भी जानकारी मे आया है इस प्रकार से अरुण कुमार तिवारी नि० ग्राम नरछा के सम्बन्ध मे जानकारी हो गयी थी टि० 30.05.2020 को मे प्रोजेक्ट के उ०प्र० एक्सप्रेस वे इन्डस्ट्रियल डेवलपमेन्ट अथॉर्टी के अधिकारी श्री एस०एन० सिंह व श्री आर०सी० वर्मा जो फि रायकीय सेवा मे नि क्त है के साथ कम्पनी की बोलेरो गाडी से नरछा की ओर साइट विजिट मे गया था जब वापस आ रहा था तो एन०एच० 27 से ग्राम नरछा को जाने वाले रोड पर वैरियर लगा कर टको का आवागमन रोक दिया था उसी दौरान मेरी भी गाडी उक्त कृत्य मे पस्त गयी मे व मेरे साथ चल रहे अधिकारी गाडी से उतर कर भीड के साथ मौजूद भीड का नेतृत्व कर रहे व्यक्ति से नाम पता पूछते हुये इस प्रकार से रोड बाधित करने के बारे मे जानकारी करने पर नेतृत्व कर रहे व्यक्ति ने अपना नाम अरुण कुमार तिवारी नि० ग्राम नरछा बताया और बहुत ही अर्पेशिव होते हुये मुझ से बहुत ही गन्दे तर्जुमे मे पूछा की तू कौन होता है मुझ से पूछने वाला। मेने व मेरे साथ चल रहे अधिकारी ने अपना परिचय भी दिया और इस प्रकार से रोड को बाधित करने पर अपराधिक कार्यवाही होने की बात कहने पर अरुण कुमार तिवारी ने कहा कि मुझे अधिकार प्राप्त है मे अधिकार प्राप्त करने के बाद ही टको को रोक रहा हू मेरे द्वारा इस सम्बन्ध मे कोई आदेश दिखाने के लिये कहा गया तो कहा गया कि जब कोई अधिकारी कहेगा तो मे आदेश भी दिखा दूंगा मेरे द्वारा बार बार आदेश की बात कहने पर जेब से 1 कागज का टुकडा सा निकाला लेकिन उसे ना तो मुझे पडने के लिये उपलब्ध कराया गया और न ही मे यह समझ सका की यह किस प्रकार का आदेश है इसके बाद और अधिक उ० होकर बोला कि यहां से अपनी सलाहगी चाहते हो ना चुपचाप चले जाओ वरना जान से हाथ धोना पड़ेगा हम लोग भय प्रस्त हो गये थे मेरे ठेकेदारो व टक चालवो को मेरे फस जाने की जानकारी होने पर मौके पर तमाम लोग आ गये जिसमे विजय देशबाल व मनोज वाजपेई भी मौके पर आ गये थे तब अरुण कुमार तिवारी द्वारा किसी तरीके से हमसंगो को वहा से जाने दिया गया और यातायात प्रारम्भ हुआ। उस दौरान वहा पर मौजूद ठेकेदार वगैरा मे इस कृत्य मे अरुण कुमार तिवारी के साथ लगे अन्य लोग जल्ला तिवारी, मनीष तिवारी व रमेश तिवारी को अरुण कुमार के साथ मौजूद होकर आवागमन बाधित करने की बात बतायी गयी थी जिसके आधार पर मेरे द्वारा अरुण कुमार तिवारी व उनके साथी अन्य लोगो के नाम मुकटमा मे लिखाया गया है मेरा यही कहना है कि इस डीम प्रोजेक्ट के कार्य को बाधित करने वाले क्षेत्रीय दबाव लोगो के खिलाफ सख्त कार्यवाही की जाये ताकि यह विकास कार्य पूरा हो सके।

S.No.(क्र.सं.) : 5

a) Major Task Performed (मुख्य कार्य प्रस्तुत किया) : अन्य

b) Witness Name(गवाह का नाम) :

c) Relative Name(रिश्तेदार का नाम) :

d) Age(उम्र) :

e) Address (पता) :

House No.(मकान संख्या) :

Colony/Locality/Area

(कोलोनी/ज़िला/क्षेत्र) :

Tehsil/Block/Mandal

(तहसील/ब्लॉक/मंडल) :

State (राज्य) :

Pincode (पिन संख्या) :

Street Name(गली का नाम) :

Village/Town/City

(ग्राम/नगर/शहर) :

District (ज़िला) :

Police Station(पुलिस स्टेशन) :

Country(देश) :

f) Description(विवरण) :

कामगार वाटी मुकदमा से घटना स्थल निरीक्षण के लिये जहां गया तो तैयार है काटी सहित घटना स्थल पर आया।

S.No.(क्र.सं.) : 6

a) Major Task Performed (मुख्य कार्य प्रस्तुत किया) : मौका स्थल/साइट निरीक्षण किया गया

b) Witness Name(गवाह का नाम) :

c) Relative Name(रिश्तेदार का नाम) :

d) Age(उम्र) :

e) Address (पता) :

House No.(मकान संख्या) :

Colony/Locality/Area

(कोलोनी/ज़िला/क्षेत्र) :

Tehsil/Block/Mandal

(तहसील/ब्लॉक/मंडल) :

State (राज्य) :

Pincode (पिन संख्या) :

Street Name(गली का नाम) :

Village/Town/City

(ग्राम/नगर/शहर) :

District (ज़िला) :

Police Station(पुलिस स्टेशन) :

Country(देश) :

f) Description(विवरण) :

निरीक्षण घटना स्थल... हलचल निश्चय देही वाटी घटना स्थल का निरीक्षण किया जा रहा है यह घटना स्थल ग्रामा हावा से करीब 10 किमी पूर्व उत्तर दिशा में हाईवे मार्ग पर नया हनुमान महाराज जी मन्दिर से आगे नया को जाने वाले सम्पर्क मार्ग का है मानचित्र में ए स्थान जहां पर लगे बैरियर के पास स्थित गण को बहा होना बताया। मानचित्र में वही स्थान जहां पर बैरियर पोल गाड़ कर बैरियर बनाना बताया जा रहा है। मानचित्र में 2 मीटर के फिसाल से टुकड़े के आवागमन का बस्ता बताया जा रहा है मानचित्र में एका स्थान जहां पर टुकड़े को रोकना बताया जा रहा है। घटना स्थल का नक्शा तैयार किया गया जो धर्मिहान मौफा सही है संलग्न सीडी किया जा रहा है।

S.No.(क्र.सं.) : 7

a) Major Task Performed (मुख्य कार्य प्रस्तुत किया) : अन्य

b) Witness Name(गवाह का नाम) :

c) Relative Name(रिश्तेदार का नाम) :

d) Age(उम्र) :

e) Address (पता) :

House No.(मकान संख्या) :

Colony/Locality/Area

(कोलोनी/ज़िला/क्षेत्र) :

Tehsil/Block/Mandal

(तहसील/ब्लॉक/मंडल) :

State (राज्य) :

Pincode (पिन संख्या) :

Street Name(गली का नाम) :

Village/Town/City

(ग्राम/नगर/शहर) :

District (ज़िला) :

Police Station(पुलिस स्टेशन) :

Country(देश) :

f) Description(विवरण) :

साथसात मुकदमा हाना से सम्बन्धित लेखक एकआईकार से सापर्क हुआ बिनासे पृठताउ का बयान अकित किया जा रहा हे ।

S.No.(क्र.सं.) : 8

a) Major Task Performed (मुख्य कार्य प्रस्तुत किया) : धारा 161 (टंड प्रविष्या सहिता) के अंतर्गत साक्षी का कथन/बयान

b) Witness Name(गवाह का नाम) : हे0 का0 05 मुरु देव सिंह

c) Relative Name(रिश्तेदार का नाम) :

d) Age(उम्र) : 57 साल

e) Address (पता) :

House No.(मकान संख्या) :

Colony/Locality/Area

(कॉलोनी/इलाका/क्षेत्र) :

Tehsil/Block/Mandal

(तहसील/ब्लॉक/मंडल) :

State (राज्य) : उत्तर प्रदेश

Pincode (पिन संख्या) :

Street Name(गली का नाम) :

Village/Town/City

(ग्राम/नगर/शहर) : थाना एट

District (ज़िला) : जालौन

Police Station(पुलिस स्टेशन) : एट

Country(देश) : भारत

f) Description(विवरण) :

बयान लेखक ...बदरियाफत हे0 का0 05 मुरु देव सिंह थाना एट जिला जालौन ने बताया कि दिनांक 30.05.2020 को मैं थाना कार्यालय में कार्यालय पर था समय करीब 18.04 बजे पंकज शर्मा पुत्र एस0 के0 शर्मा नि0 सीनियर प्रोजेक्ट मैनेजर पैकेज4 गावड कान्ट्राक्टिंग लिमिटेड दुन्देल बण्ड एक्सप्रेस वे मय हमराही एस0एन0 सिंह पुत्र वी वी सिंह नि0 पटेल नगर कोस0 उरई उपस्थित थाना कार्यालय आकर एक फिता तहरीर हिन्दी प्रस्तुत करते हुये मुकदमा लिखे जाने को कहा हुवा टाखिना के आधार पर मेरे द्वारा थाना हाजा पर मु0अ0स0 117/20 धारा 386/353/341/506 IPC बनाम बनाम अरुण तिवारी पुत्र स्म0 रमाम बिहारी तिवारी, लल्ला तिवारी पुत्र बृज बिहारी तिवारी, मनीष तिवारी पुत्र दिनेश तिवारी, राजेश तिवारी पुत्र कुंज बिहारी तिवारी नि0 गण नरख थाना एट जिला जालौन हल्ल नि0 शान्ति नगर थाना को0 उरई जिला जालौन फर्जीकृत किया गया मुकदमा उपरोक्त की सायमी थाना हाना के री0आम व हयाले रपट नंबर 47 समय 18.04 बजे दिनांक 30.05.2020 को किया गया है नवल चिक नकल रपट कंप्यूटर द्वारा फिता फिया गया है चिक हाजा पर फर्द की नकल अक्षर सा अकित की गई है नकलविया नकल रपट वास्ते विवेचना आपको दिया है । यही मेरा बयान हे ।

S.No.(क्र.सं.) : 9

a) Major Task Performed (मुख्य कार्य प्रस्तुत किया) : अन्य

b) Witness Name(गवाह का नाम) :

c) Relative Name(रिश्तेदार का नाम) :

d) Age(उम्र) :

e) Address (पता) :

House No.(मकान संख्या) :

Colony/Locality/Area

(कॉलोनी/इलाका/क्षेत्र) :

Tehsil/Block/Mandal

(तहसील/ब्लॉक/मंडल) :

State (राज्य) :

Pincode (पिन संख्या) :

Street Name(गली का नाम) :

Village/Town/City

(ग्राम/नगर/शहर) :

District (ज़िला) :

Police Station(पुलिस स्टेशन) :

Country(देश) :

f) Description(विवरण) :

घटना के घशमटीट साक्षी एस0एन0 सिंह व राम चन्द शर्मा तथा श्री विजय देशवान व मनोज बाजपेयी के बयान अतिश्रीप अकित किये जायेगे ।

3. Evidence Details (साक्ष्य विवरण)

S.No. (क्र.सं.)	Evidence Type (साक्ष्य के)	Property Recovered Detail (वसामट संपत्ति का विवरण)	Evidence Detail (साक्ष्य विवरण)	Collected On (प्रकृतिस्थ दिनांक)	Collected at (प्रकृतिस्थ जगह)	Collected by (प्रकृतिस्थ द्वारा)

4. Action Taken Details (कार्यवाही का विवरण)

- a) Action Taken (कार्यवाही): साक्ष्य सफल
 b) Date of Action (कार्यवाही की दिनांक): 30/05/2020
 c) Other Information on investigation (अनुसंधान पर अन्य जानकारी):
 d) Remarks (टिप्पणियाँ):
 e) Description (विवरण):
 अब मुझे 20:30 से अन्य टीम कार्यवाही में जाना है आज की कार्यवाही का पत्र सेवा में प्रेषित है विवेचना जारी है। संलग्न... की है।
 नरेश मन्दी 01 अर्क
 f) Status of Investigation (जांच की स्थिति):
 अनुसंधान के अंतर्गत
5. Comments instruction of Supervisor (पर्यवेक्षक के निर्देश / टिप्पणी)


S.No. (सं. क्र.)	Comment Date (टिप्पणी तारीख)	Comments (टिप्पणी)	Commented By (द्वारा टिप्पणी)	Office Type & office Name (कार्यालय प्रकार व कार्यालय का नाम)

Report Printed on (रिपोर्ट मुद्रण की दिनांक): 30/05/2020
 Report Printed by (जिस के द्वारा रिपोर्ट मुद्रित): 0812260337

Signature (हस्ताक्षर): 
 Name (नाम): GANESH PRASAD MISHRA
 Rank (पद): उपनिरीक्षक / अति निरीक्षक
 No. (सं.): 812260337

Sir,

Submitted Pl.


 1/6/20

Attachment to item 7 of First Information Report (पथम सूचना रिपोर्ट के मद 7 बलपत्रक);
Physical features, deformities and other details of the suspect/accused: (if known /
(सदिष्ट / अभियुक्त की शारीरिक विशेषताएँ, विकृतियाँ और अन्य विवरण : (यदि ज्ञात / देखा गया))

S.No. (क्र.सं.)	Sex (लिंग)	Date/Year of Birth (जन्म तिथि)	Build (धनाग्रह)	Height (cms.) (चूड़ (से.मी.))	Complexion (रंग)
1	2	3	4	5	6
1	पुरुष				
2	पुरुष				
3	पुरुष				
4	पुरुष				

Deformities/Peculiarities (विकृतियों/विशिष्टताएँ)	Teeth (दंत)	Hair (बाल)	Eyes (आँखें)	Habit(s) (आ)
8	9	10	11	12

Language /Dialect (भाषा/दोस)	Place Of (का स्थान)				
	Burn Mark (जले हुए का निशान)	Leucoderma (लुकोडेर्मा(सफेद धब्बे))	Mole (मस्ता)	Scar (घाव)	Tattoo (गूटे हुए का)
14	15	16	17	18	19

These fields will be entered only if complainant/informant gives any one or more particular details of the suspect/accused.
(यह क्षेत्र तभी दर्ज किए जाएंगे यदि शिकायतकर्ता / सूचनाकर्ता सदिष्ट / अभियुक्त के बारे में कोई एक या उस

Annexure – VI

(Page No. 180 - 186)



Government of India
Ministry of Road Transport & Highways

Indian Academy of Highway Engineers,
A-5, Sector-62, Noida - 201301.

RW/NH-34066/09/2017-S&R(B)

Dated: 31st August, 2017

To

1. The Chief Secretaries of all the State Governments/ UTs
2. The Principal Secretaries/ Secretaries of all States/ UTs Public Works Department dealing with National Highways and other centrally sponsored schemes.
3. All Engineers-in-Chief and Chief Engineers of Public Works Department of States/ UTs dealing with National Highways and other centrally sponsored schemes.
4. The Director General (Border Roads), Seema Sadak Bhawan, Ring Road, New Delhi-110 010.
5. The Chairman, National Highways Authority of India, G-5 & 6, Sector-10, Dwarka, New Delhi-110 075.
6. The Managing Director, NHIDCL, 3rd Floor, PTI Building, 4- Parliament Street, New Delhi-110001

Subject: Digging of Ponds/ Nalas/ Water Bodies/ Rivers and utilization of soil thereof for projects of water conservation in the drought-affected areas of the country - reg.

Ministry of Road Transport and Highways, Government of India, is implementing the development programmes of National Highway network across the country which, inter alia, involves a considerable amount of earth work. Naturally, there is a on-going need of earth for the embankments of various NH Projects. The contractors/ concessionaires meet this requirement through buying the earth from farmers or procuring the same through mining of minor minerals as per the provisions of the concerned State Government.

2. On the other hand, many parts of the country are facing severe drought conditions and one of the possible long term solutions is water conservation/ re-charging through creation/ revival of water bodies such as water tanks, ponds, check dams and farm-ponds in the rural areas. It has been observed that there is a good scope for synchronising these two activities. It is being considered as to whether the process of procuring large quantities of earth can be harmonised with any ancillary activity for maximising outcomes. Water conservation/ re-charging can thus be very easily synchronised with digging of existing or new water bodies for procuring earth.

3. The matter has been examined in the Ministry and it has been decided to link the requirement of soil for the construction works of National Highways with the digging/desiltation of ponds/construction of check dams and ponds in drought-prone areas as well as in other areas of the country. Following steps may be taken in this behalf:

- (i) The agencies responsible for construction of National Highways (e.g. State PWDs/

Sanjay

4. All ROs and ELOs of the Ministry
5. The Secretary General, Indian Roads Congress
6. The Director, IAHE
7. Technical circular file of S&R (B) Section
8. NIC-for uploading on Ministry's website under "What's new"

Copy for kind information to:

1. PS to Hon'ble Minister (RTH&S)
2. PS to Hon'ble MOS (RTH&S)
3. Sr. PPS to Secretary (RT&H)
4. PPS to DG (RD) & SS
5. PPS to SS&FA
6. PS to ADG-I/ ADG-II
7. PS to Coordinator – I/ Coordinator –II/ Coordinator –III
8. PS to JS (T)/ JS (H)/ JS (LA&C)/ JS (EIC)

Am Jaiswal

कार्यालय जिलाधिकारी, जिला- जालौन ।

पत्र संख्या: 519 / २१११५- MTC-30

दिनांक: नवम्बर 8, 2023

1. अधिशासी अभियन्ता, प्रान्तीय खण्ड, लो0नि0वि0 उरई ।
2. परियोजना निदेशक, राष्ट्रीय राजमार्ग मार्ग प्राधिकरण, पी.आई.यू., झॉंसी ।
3. क्षेत्रीय अधिकारी, प्रदूषण नियंत्रणबोर्ड झॉंसी ।
4. खान अधिकारी, जालौन ।
5. क्षेत्रीय परिवहन अधिकारी, जनपद जालौन ।
6. क्षेत्रीय अधिकारी, संडक परिवहन एवं राजमार्ग मंत्रालय भरत सरकार लखनऊ ।

मा0 राष्ट्रीय हरित अधिकरण में योजित ऑरिजनल एप्लीकेशन नं0 556 / 2023 में पारित आदेश दिनांक-04.10.2023 के अनुपालन हेतु जिलाधिकारी जालौन के आदेश दिनांक 02.11.2023 के माध्यम से गठित समिति की बैठक दिनांक 07.11.2023 में लिए गये निर्णय अनुसार समिति के सदस्यों द्वारा दिनांक 17.11.2023 को अपरान्ह 03.00बजे स्थलीय निरीक्षण हेतु समय निर्धारित किया गया है।

अतः आपसे अनुरोध है कि मा0 राष्ट्रीय हरित अधिकरण में योजित प्रश्नगत प्रकरण में ससमय अनुपालन आख्या दाखिल किये जाने के सम्बन्ध में स्थलीय निरीक्षण हेतु दिनांक 17.11.2023 को अपरान्ह 03.00बजे कलैक्ट्रेट परिसर उरई जालौन में स्वयं उपस्थित होने का कष्ट करें।


08.11.23

अपर जिलाधिकारी (वि0 एव. रा0)
जिला- जालौन।

o/c

पत्र पृष्ठांकन संख्या / तददिनांक

प्रतिलिपि:- जिलाधिकारी महोदय जालौन को सादर अवलोकनार्थ प्रेषित।


08.11.23

अपर जिलाधिकारी (वि0 एव. रा0)
जिला- जालौन।

o/c

कार्यालय जिलाधिकारी, जिला- जालौन ।

पत्र संख्या: 519/ 2023-11-11-11-11-11

दिनांक: 08 नवम्बर, 2023

1. अधिशासी अभियन्ता, प्रान्तीय खण्ड, लो0नि0वि0 उरई।
2. परियोजना निदेशक, राष्ट्रीय राजमार्ग मार्ग प्राधिकरण, पी.आई.यू. झाँसी।
3. क्षेत्रीय अधिकारी, प्रदूषण नियंत्रणबोर्ड झाँसी।
4. खान अधिकारी, जालौन।
5. क्षेत्रीय परिवहन अधिकारी, जनपद जालौन।
6. क्षेत्रीय अधिकारी, सड़क परिवहन एवं राजमार्ग मंत्रालय भरत सरकार लखनऊ।

मा0 राष्ट्रीय हरित अधिकरण में योजित ऑरिजनल एप्लीकेशन नं0 556/2023 में पारित आदेश दिनांक-04.10.2023 के अनुपालन हेतु जिलाधिकारी जालौन के आदेश दिनांक 02.11.2023 के माध्यम से गठित समिति की बैठक दिनांक 07.11.2023 में लिए गये निर्णय अनुसार समिति के सदस्यों द्वारा दिनांक 17.11.2023 को अपरान्ह 03.00बजे स्थलीय निरीक्षण हेतु समय निर्धारित किया गया है।


अतः आपसे अनुरोध है कि मा0 राष्ट्रीय हरित अधिकरण में योजित प्रश्नगत प्रकरण में ससमय अनुपालन आख्या दाखिल किये जाने के सम्बन्ध में स्थलीय निरीक्षण हेतु दिनांक 17.11.2023 को अपरान्ह 03.00बजे कलैक्ट्रेट परिसर उरई जालौन में स्वयं उपस्थित होने का कष्ट करें।


08.11.23

अपर जिलाधिकारी (वि0 एव. रा0)
जिला- जालौन।

पत्र पृष्ठांकन संख्या / तददिनांक

प्रतिलिपि:- जिलाधिकारी महोदय जालौन को सादर अवलोकनार्थ प्रेषित।


अपर जिलाधिकारी (वि0 एव. रा0)
जिला- जालौन।



कार्यालय जिलाधिकारी, जालौन ।

पत्र संख्या : ७७ /ओ०एस०डी०

दिनांक : नवम्बर ०२, २०२३

आदेश

मा० राष्ट्रीय हरित अधिकरण में योजित ऑरिजनल एप्लीकेशन नं० 556/2023 में पारित आदेश दिनांक 04.10.2023 में दिये गये निर्देश के क्रम में याची द्वारा किये गये कथन कि कार्यदायी संस्था द्वारा मिट्टी का अवैध खनन स्वीकृत मात्रा से अधिक कराया गया है, की स्थलीय जाँच हेतु निम्न समिति गठित की जाती है:-

1. अधिशासी अभियंता, प्रान्तीय खण्ड, लो०नि०वि० उरई ।
2. परियोजना निदेशक, राष्ट्रीय राजमार्ग मार्ग प्राधिकरण, पी०आई०यू०, झॉंसी ।
3. क्षेत्रीय अधिकारी, प्रदूषण नियंत्रणबोर्ड झॉंसी ।
4. खान अधिकारी जालौन ।

उक्त समिति में अपर जिलाधिकारी(वि०एवं रा०) जालौन नोडल अधिकारी होंगे। स्थलीय निरीक्षण में अधिशासी अभियंता, पी०आई०यू०-4, यूपीडा, उरई अपेक्षित सहयोग प्रदान करेंगे।

स्थल निरीक्षण किये जाने से पूर्व उक्त गठित समिति की बैठक अधोहस्ताक्षरी की अध्यक्षता में दिनांक 07.11.2023 को अपरान्ह 4.00 बजे कलेक्ट्रेट स्थित सभा कक्ष में आयोजित की जाएगी। बैठक में नामित सदस्य निर्धारित समय तिथि पर उपस्थित होना सुनिश्चित करेंगे।

(राजेश कुमार पाण्डेय)
जिलाधिकारी, जालौन।

पत्र पृष्ठांकन संख्या ७७ /ओ०एस०डी० तददिनांक
प्रतिलिपि:-

1. अपर जिलाधिकारी(वि०एवं रा०) जालौन ।
2. अधिशासी अभियंता, प्रान्तीय खण्ड, लो०नि०वि० उरई ।
3. अधिशासी अभियंता, पी०आई०यू०-4, यूपीडा, उरई ।
4. परियोजना निदेशक, राष्ट्रीय राजमार्ग मार्ग प्राधिकरण, पी०आई०यू०, झॉंसी ।
5. क्षेत्रीय अधिकारी, प्रदूषण नियंत्रणबोर्ड झॉंसी ।
6. खान अधिकारी जालौन ।

(राजेश कुमार पाण्डेय)
जिलाधिकारी, जालौन।

Item No. 02

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 556/2023

Arun Tiwari

Applicant

Versus

State of Uttar Pradesh

Respondent

Date of hearing: 04.10.2023

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Applicant: Mr. Arun Tiwari; Applicant in Person (Through VC)

ORDER

1. This Original Application has been registered on the basis of the letter petition dated 12.06.2023 sent by one Arun Tiwari, resident of Village Narcha, Post Nunsai, District Jalon, Uttar Pradesh. The allegation is that in the course of construction of Bundelkhand Expressway Project, the illegal mining of soil upto 10-15 mtrs. depth from the farmer's land is being done by the Project Proponent-M/s Gower Construction Limited in collusion with the officers of UPIDA. It is alleged that on account of this illegal activity, the road has been damaged at several places. Further allegation is that for the said project, the mining is going on since February 2020 whereas the application seeking permission for mining has been made in 2021 and that on account of illegal deep mining, hundreds of cattles have died and the damage to the environment has been caused. As against the permission for mining upto 2 mtrs. depth, the mining has been carried out by the Project Proponent in the agricultural field from 20 to 55 feet deep and illegal mining from the agricultural field of many agriculturalist has been done without even seeking the permission.

A.M.F.

इ. पत्रावली पर
प्रकार करे।
वेब-मी-अप

दो
18/10/2023

2. The allegation made in the letter petition raises the substantial issue relating to the compliance of the provisions of the Scheduled Acts.

3. At this stage, in order to ascertain the truthiness of the allegation, we deem it proper to constitute a joint Committee comprising of Member Secretary, UPPCB, representative of Ministry of Road Transport and Highways, Government of India, the concerned Executive Engineer of Public Works Department of the State of Uttar Pradesh and the District Magistrate, District Jalon. District Magistrate will act as a coordinating officer between the Members of the joint Committee. The joint Committee will find out on the spot the extent of illegal mining, if any, done by the Project Proponent and also the damage to the environment caused in that process and will also suggest the preventive and remedial measures.

4. Let the report be submitted by the joint Committee on or before the next date of hearing by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.

5. List this matte on 15.12.2023.

Prakash Shrivastava, CP

Dr. A. Senthil Vel, EM

October 04, 2023
Original Application No. 556/2023
SN